

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

M.A. No.95/2025

In

Original Application No.111/2024

IN THE MATTER OF:

Ramesh Kumar

...

Applicant

Versus

Haryana Organic (A Unit of Globus Spirits Limited) & Ors...

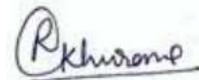
Respondent

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Dated: 14.10.2025

Filed by



Rahul Khurana, Advocate
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New Delhi, 09811894060
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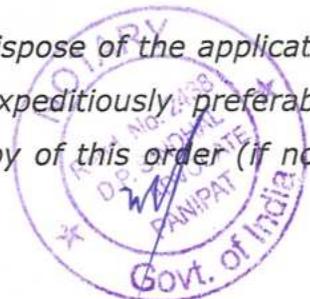
Status report by way of affidavit of Bhupinder Singh, Regional Officer, HSPCB, Panipat on behalf of the Member Secretary, HSPCB in compliance of order dated 11/07/2025.

1. That O.A. No.111/2024 titled as Ramesh Kumar Vs. Haryana Organic (A Unit of Globus Spirits Limited) & Ors. was disposed of by Hon'ble NGT vide order dated 25/10/2024. The copy of final order was received vide email dated 08/11/2024 with certain directions as mentioned in para No.113 of the order and to submit compliance report of those directions. As per said order the requisite compliance of the direction to be submitted within 03 months and action taken report be filed within next 01 month by the Respondent No.1; Member Secretary, HSPCB and Member Secretary, HWRA.
2. That Member Secretary, Haryana State Pollution Control Board vide letter No.HSPCB/I/276725/2025 dated 27.08.2025 has authorized the undersigned to file a detailed compliance report with respect to Para No.113 of the Hon'ble NGT order dated 25.09.2024 and to appear before the Hon'ble NGT on 15.10.2025. Copy of letter dated 27/08/2025 is attached as **Annexure-R/1.**
3. That as per order dated 25/09/2024 the following directions as per Para No.113 were issued:-
"In view of the above the original application is disposed of with the following directions:-

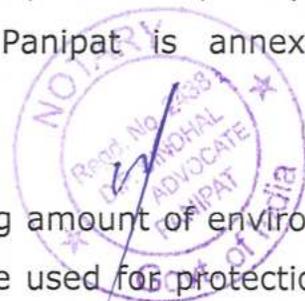


- i. Respondent No.1 is directed to take requisite remedial measures for compliance with the EC Conditions and recommendations made by the Joint Committee, VSI, Pune and CPCB and uploading of Annual Environmental Statement and Six monthly report on its website.
- ii. HSPCB is directed to look into all the aspects of compliance with the EC Conditions and recommendations made by the Joint Committee, VSI, Pune and CPCB and to issue appropriate directions for requisite compliance in time bound manner.
- iii. HSPCB is directed to accord urgent attention towards cleaning of the entire drain stretch (behind the Unit) and ensure stoppage of any industrial effluent/sewage discharge into the drain and periodically verify the factual position by carrying out water quality analysis and accordingly issue appropriate directions to the Respondent No. 1 and also the Irrigation Department in accordance with law for cleaning of the drain and removal and safe disposal of sludge. Further, HSPCB will ensure that no drain/discharge pipeline is let into the main drain.
- iv. HSPCB is directed to look into the aspect of safe and scientific disposal of boiler ash and conduct requisite audit regarding compliance by the Respondent No.1 with EC conditions for ensuring removal and disposal of boiler ash in scientific and environment friendly manner such as brick making, cement industry.
- v. HSPCB is directed to conduct periodical audit regarding compliance with Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016, maintenance of logbooks and proper storage and disposal of hazardous and other wastes.
- vi. HSPCB is directed to pay amount of Rs. 5,00,000/- as interim compensation to the applicant and owners of the affected land adjoining the Unit as per their share of such land holding, out of the interim environmental compensation deposited with it and assess and disburse the final amount of compensation to them in consultation with State Agriculture Department.
- vii. HSPCB is directed to prepare and implement action plan for utilization of remaining environmental compensation amount of Rs.22,00,000/- for protection and improvement of environment in the vicinity of the area and on affected land.
- viii. HWRA is directed to look into the matter and dispose of the application dated 19.06.2022 for permission pending with it expeditiously preferably within three months from the date of receipt of a copy of this order (if not already disposed of)."

Del



4. That as per direction issued by Hon'ble NGT vide order dated 25/10/2024 letter was sent by Regional Office, Panipat to Executive Engineer, Irrigation and Water Resource Department, Panipat vide No.HSPCB/PR/2024/1583 dated 05/11/2024 to ensure cleaning of drain No.6 and removal safe disposal of sludge from drain No.6. Similarly, letter was sent to the Deputy Director, Agriculture Department, Panipat vide No.HSPCB/PR/2024/1157 dated 04/11/2024 for assessment of environment compensation amount to be disburse to the affected owners of land adjoining to the unit. A letter was also sent to the Tehsildar, Panipat for joint inspection for identification of land affected due to pollution from the unit M/s Haryana Organics. A letter to HWRA was also sent by Regional Office, Panipat vide letter No.HSPCB/PR/2024/1576 dated 04/11/2024 to dispose of the application dated 19/06/2022 within 03 months as per direction of Hon'ble NGT and for submission of status in this regard.
5. That the affected land behind the unit M/s Haryana Organics was visited on 07/01/2025 by the team of HSPCB and Village Patwari alongwith land owners. The Patwari verified the land revenue record of the affected land owners and it was found that all the 05 affected land owners are brothers and have equal share in the land holding. The details of affected land was sent to the Head Office, Panchkula by Regional Office, Panipat vide letter No.2528 dated 08/01/2025 for disbursement of Environmental compensation of Rs.5,00,000/-.That vide letter dated 25/02/2025 certain queries were raised by Head Office, HSPCB, Panchkula to Regional Office, Panipat which were clarified by Regional Office, Panipat vide letter No.2900 dated 10/03/2025 for disbursement of Rs.5,00,000/- among the farmers of affected land. Vide office order dated 27.04.2025 this amount of Rs.5 lac was accorded to be disbursed in the Regional Officer HSPCB Panipat account. The land owners submitted their account details vide letter dated 26.06.2025. A letter dated 10.07.2025 was written to the Manager Punjab National Bank, Near Khadi Aashram, G.T Road, Panipat on 10.07.2025 for transfer of amount at Rs.1 lakh each on the account of affected farmers and amount was disbursement to all five farmers at Rs. 1 Lakh each on 11.07.2025 through NEFT. Copy of letter dated 10.07.2025 written to the Manager Punjab National Bank, Near Khadi Aashram, G.T Road, Panipat and bank account statement of Regional Office, Panipat is annexed as **Annexure-R/2.**
6. That as per direction of Hon'ble NGT the remaining amount of environment compensation i.e. Rs.22,00,000/- is required to be used for protection and improvement of environment in the vicinity of the area of affected land.



That the proposal for utilization of remaining environmental compensation amount was put up before the Deputy Commissioner, Panipat vide letter No.HSPCB/PR/2025/1157 dated 11/08/2025. A meeting was held with the DDPO, Panipat and DFO, Panipat on 22/08/2025 and 26/08/2025 where direction was issued to identify the vacant panchayat land for plantation for restoration of environment in nearby vicinity of Village-Chulkana.

7. That District Development & Panchayat Officer, Panipat identified the panchayat land in Village-Shaharmalpur of area 12 acre as informed vide letter No.7963 dated 11/09/2025. Copy of letter dated 11.09.2025 is attached as **Annexure-R/3**.
8. That after identification of land by DDPO, Panipat, an estimate of Rs.21,29,081/- has been received from the Deputy Conservator of Forests, Panipat on 03/10/2025 for plantation of tall plants on panchayat land of area 12 Acre at Village Shaharmalpur, Tehsil-Samalkha, Panipat. Copy of letter dated 03/10/2025 is enclosed as **Annexure-R/4**.
9. That a meeting under the chairmanship of Deputy Commissioner, Panipat was held on 03/10/2025 and during the meeting plan submitted for plantation at the site mentioned above for the restoration of environment Tehsil-Samalkha was approved by the Deputy Commissioner, Panipat and case has been sent to competent authority of HSPCB vide letter No.HSPCB/PR/2025/2199 dated 06/10/2025 for approval and disbursement of funds for implementation of restoration plan in Tehsil-Samalkha. Copy of minutes of meeting dated 03/10/2025 and copy of letter dated 06/10/2025 are enclosed as **Annexure-R/5 & R/6**.
10. That it is respectfully submitted that the Haryana State Pollution Control Board (HSPCB) is in the process of complying with the directions issued by the Hon'ble Tribunal. Compliance of all the directions issued under Para No. 113, have been duly complied with. The direction pertains to restoration of environment, which is under active process and shall be implemented upon approval and sanction of an amount of Rs.21,29,081/- by the competent authorities. Due plantation will be done in February, 2026 which is suitable time for plantation.
11. That respective unit has submitted the Six monthly Compliance Report of Environmental Clearance in the Regional Office, Panipat on 24/05/2025 and has submitted the copy of Annual Environmental Statement in the Regional Office, Panipat on 25/09/2025. Copy of the Six monthly Compliance Report



and Annual Environmental Statement submitted by the unit is enclosed as **Annexure-R/7 & R/8.**

12. That apart from the above compliance, it is submitted that 3rd party inspection of the unit was carried out on 07.06.2025 by VSI, Pune along with the official of HSPCB, Panipat deputed by CPCB. Copy of report dated 07.06.2025 VSI, Pune is enclosed as **Annexure-R/9.**
13. That on the basis of Compliance Report submitted by the unit, verification by HSPCB and inspection report by VSI, Pune the Compliance Report of direction mentioned in Para No. 113 is enclosed as **Annexure-R/10.**
14. That in view of the submissions made in above said para the delay in submission of compliance report is condone and undersigned will abide by the further direction issued by this Hon'ble NGT in the said matter.

In view of the above made submissions, the present affidavit of Bhupinder Singh, Regional Officer, HSPCB, Panipat on behalf of the Member Secretary, HSPCB may kindly be taken on record for kind consideration of this Hon'ble Court in the interest of justice.


Deponent

VERIFICATION:

Verified at Panchkula on 13th day of October, 2025 that the contents of Para No. 1 to 14 of the above affidavit are true and correct to my knowledge based on the information derived from official records. No part of it is false and nothing material has been concealed therein.

Date - 13.10.2025

Place - Panipat


Deponent

ATTESTED

Notary, PANIPAT

13-10-2025



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA
Website - www.hspcb.org.in
E-Mail : hspcbSolidwaste@gmail.com
Ph:0172-2577870-873

HSPCB/I/276725/2025.

Dated:- 27.08.2025

To

The Regional Officer,
HSPCB, Panipat

Subject: M.A. No. 95/2025 in Original Application No. 111/2024 Ramesh Kumar Vs Hayana Organic (A Unit of Globus Spirits Ltd.) & Ors

Kindly refer to the subject noted above.

In this connection, it is intimated that pursuant to the directions passed by the Hon'ble National Green Tribunal (NGT) in M.A. No. 95/2025 in Original Application No. 111/2024 Ramesh Kumar Vs Hayana Organic (A Unit of Globus Spirits Ltd.) & Ors (copy enclosed), the competent authority has authorized you to file a detailed compliance report in respect to para. 113 of the Hon'ble NGT order dated 25.09.2024/25.10.2024, as applicable after following the due procedure.

You are further directed to appear before the Hon'ble NGT on 15.10.2025 on behalf of Worthy Member Secretary, HSPCB, and submit a copy of compliance report by this office. Further, you are also asked to explain the reasons for non-submission of the desired compliance report to the Hon'ble NGT so far, despite communication made by this office vide letter dated 01.01.2025.

DA/As above

Manish
27/8/2025

Scientist-C(SWM Cell)
For Member Secretary

Dispatch No. 3430 - 3431

BY SPEED POST A.D./EMAIL

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

M.A. No. 95/2025

In

Original Application No. 111/2024

Ramesh Kumar Vs Haryana Organic (A Unit of Globus Spirits Ltd.) & Ors.

To

1. **Member Secretary, Haryana State Pollution Control Board**
C-11, Sector-6, Panchkula, Haryana - 134109
Email: hqhspcb@hspcb.org.in
2. **Member Secretary, Haryana Water Resources Authority**
Sinchai Bhawan, Sector 5, Panchkula, Haryana 134109
Email: ceo-hwra@hry.gov.in/grievances.hwra@gmail.com
compliance-hwra@hry.gov.in

NOTICE

Whereas the above titled Application was listed before the Hon'ble Tribunal on 11.07.2025 (copy of order & application are enclosed), when the Tribunal inter-alia passed the following order (reproduced relevant extracts only):-

"1. In compliance of the order dated 25.10.2024 passed in OA No. 111/2024, the action taken report has been filed on behalf of the M/s Haryana Organic on 16.01.2025. The Tribunal by order dated 25.10.2024 had directed the Member Secretary, HSPCB and Member Secretary, HWRA to comply with the directions in para no. 113 of the order and file compliance report within one month. No such compliance report by or on behalf of the Member Secretary, HSPCB and Member Secretary, HWRA have been received. Let notice be issued to the Member Secretary, HSPCB and Member Secretary, HWRA for filing their response by way of affidavit disclosing as to why the order of the Tribunal has not been complied with till now and why the compliance report has not been filed.

3. List on 15.10.2025."

-*****-

2. Now, take further notice that the above matter will be listed for further consideration before the Hon'ble Tribunal on **15.10.2025**, at **Faridkot House, Copernicus Marg, New Delhi-110001** through physical hearing (with hybrid option), when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, and file reply/response as per directions of the Hon'ble Tribunal vide Order dated 11.07.2025.
3. Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.
4. Given under my hand and the seal of this Hon'ble Tribunal, on this 17th July 2025.
Note: (For Orders, Cause Lists & other information, please visit our website www.greentribunal.gov.in)

Consultant (Judicial), NGT



⑧ 1041

Annexur - R/2



HARYANA STATE POLLUTION CONTROL BOARD

SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com

No. HSPCB/PR/2025/ 897
To

Dated 10-7-2025

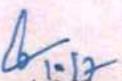
The Manager,
Punjab National Bank,
Near Khadi Aashram, G.T. Road, Panipat.

Subject: Transfer amount Rs.5,00,000/- from Account No.1951000100035399.

In this connection, you are requested to transfer the total amount of Rs.5,00,000/- on account of interim compensation from the saving Account No.1951000100035399 of this office in the accounts of the beneficiaries mentioned below:

Sr. No.	Name of the Beneficiary	Bank Name	Saving A/c No.	IFSC Code	Amount (Rs.)
1.	Sat Narayan	HDFC Bank -Anushka Tower Plot No.2, Garg Trade Centre, Sector-11, Rohini, New Delhi-110085 Delhi	03931050007238	HDFC0000393	1,00,000/-
2.	Satbir Singh	Indian Bank- VPO- Chulkana, Block- Samalkha, Dist.-Panipat, Haryana-131115	22278657035	IDIB000C618	1,00,000/-
3.	Rajesh	Indian Bank- VPO- Chulkana, Block- Samalkha, Dist.-Panipat, Haryana-131115	22278657080	IDIB000C618	1,00,000/-
4.	Ramesh Kumar	Indian Bank- VPO- Chulkana, Block- Samalkha, Dist.-Panipat, Haryana-131115	22278657046	IDIB000C618	1,00,000/-
5.	Suresh Kumar	Indian Bank- VPO- Chulkana, Block- Samalkha, Dist.-Panipat, Haryana-131115	50144002660	IDIB000C618	1,00,000/-
Total (Five lac Rupees Only.)					5,00,000/-

Kindly do the needful at the earliest.


Regional Officer
Panipat Region


Each depositor is insured by DICGC upto a maximum Rs.5.00lacs subject to change from time to time.(T&C applicable)

पंजाब नैशनल बैंक Punjab National Bank
...बढ़ते हर प्रतीक! ...the name you can BANK upon!

BO: PANIPAT, KHADI ASHRAM

Email ID: bo4088@pnbc.co.in

खाता विवरण/ACCOUNT PARTICULARS

SAVINGS FUND GENERAL

MICR Code: 132024006 IFSC Code: PUNB0408800

Phone-18001800/18002021, Tolleed-01202490000, Email-care@pnbc.co.in

Principal Nodal Officer: Phn-0124-4126244

CKYC:

CIF Id: 452201858 M/D Oper.: SELF

A/C No: 1951000100035399 INR

OFFICER HARYANA STATE POLLUTION CONTROL BOARD PANIPAT REGIO

Account Open Date : 25-10-1990

JOINT HOLDER : 1. M/S ENVIORMENTAL ENGG.

CONTROL BOARD PANIPAT

PANIPAT

PANIPAT

HARYANA INDIA Pin: 132103

Nomination not registered

Date of Issue : 18-06-2025

Link your Aadhar Number with SB Account. Submit self certified copy of Aadhar Card and Mobile Number.

प्राधिकारी अधिकारी / प्रबंधक / Authorised Official/Manager

कम्प्यूटर द्वारा सृजित विवरणियों पर किसी अधिकारी द्वारा अधिप्रमाणित करने/आधाक्षर करने की आवश्यकता नहीं है। कृपया कम्प्यूटर द्वारा सृजित पासबुक/विवरणी पर हस्तालिखित (मैन्युअल) प्रविष्टियाँ स्वीकार न करें।
Computer generated entries shown in the statement of bank



पासबुक में प्रयुक्त शब्द-संक्षेप
ABBREVIATIONS USED IN THE PASS BOOK

बीछे से लाया गया	पै./आ.	इंटरसोल	आईएफसी
Brought Forward	B/F	Inter Sol	ISO
आगे से लाया गया	आ./से. आ.	आवक	ब्याज
Carried Over	C/O	Interest	Intt.
नकद	नकद	आवक डाक अंतरण	आईएमटी
Cash	Cash	Inward Mail Transfer	एल.डी.डी.
पैक	चेक	स्थानीय चेक/मांग ड्राफ्ट	L.D.D.
Cheque	Ch.	Local Cheques/Demand Draft	एनईएफटी
समाशोधन	स.सो.	राष्ट्रीय इलेक्ट्रॉनिक निधि अंतरण	NEFT
Clearing	Cig.	National Electronic Fund Transfer	ओ.बी.सी.
कमीशन	कमी.	बाहरी चेक / बिल	O.B.C.
Commission	Com.	Outstation Cheques / Bills	डीडी
बट्टा	बट्टा	बाहरी चेक/खरीदे गये बिल	आरटीजीएस
Discount	Disc.	Outstation Cheques/Bills Purchased	RTGS
लगावारा पत्र	सा.पत्र	लकाल सकल निपटान	वापसी
Dividend Warrant	DW	Real Time Gross Settlement	Rtg.
ड्राफ्ट	ड्राफ्ट	अंतरण	अ.
Draft	Dft.	Transfer	Tr.
इलेक्ट्रॉनिक समाशोधन सेवा	ईसीएस		
Electronic Clearing Services	ECS		
प्रारंभिक प्रचार	प्रा.प्र.		
Incidental Charges	IC		

--	--	--

नाम/Name _____ नाम/Name _____ नाम/Name _____
खाताधारक/Account Holder-1 खाताधारक/Account Holder-2 खाताधारक/Account Holder-3

बैंक ग्राहक के चेकों को सकारने अथवा भुगतान करने के लिए पिछले दिन के शेर्षों तथा संबंधित दिन में खाते से एटीएम व इंटरनेट द्वारा आहरित प्रविष्टियों का ध्यान रखेगा।
Bank shall only honour or pay the cheques of the customers against clear balance upto the previous day and against clear balance including withdrawals made through Internet banking. The bank is not liable for the withdrawal of the day already made in the

दिनांक Date	चैक संख्या Cheque No	विवरण Particulars	निकाली गई रकम DR Amount	जमा की गई रकम CR Amount	शेष जमा राशि Balance
		Account No. 1951000100035399	Value dated txn	Balance b/f	11,97,501.50 Cr.
02-07-2025		To ANAND ENTERPRISES (408800)	2,854.00		11,94,647.50 Cr ##
02-07-2025		To NEFT:PUNBN62025070257438671:GURBAKSH RAI AND SONS UNION BANK OF INDIA	3,500.00		11,91,147.50 Cr
03-07-2025		To NEFT:PUNBN62025070357647277:RAKESH KUMAR STATE BANK OF INDIA	4,200.00		11,86,947.50 Cr
03-07-2025		To NEFT:PUNBN62025070357647778:NAVEEN KUMAR CANARA BANK	8,700.00		11,78,247.50 Cr
03-07-2025		By INV 750 (491600)		37,554.00	12,15,801.50 Cr ##
10-07-2025		To NEFT:PUNBN62025071059546432:MALIK LAL CHAND AND S HDFC BANK LTD	27,612.00		11,88,189.50 Cr
11-07-2025		To NEFT:PUNBN62025071159833274:RISHI PARKASH SHARMA INDIAN OVERSEAS BANK	3,200.00		11,84,989.50 Cr
11-07-2025		To NEFT:PUNBN62025071159836974:SAT NARAYAN HDFC BANK LTD	1,00,000.00		10,84,989.50 Cr
11-07-2025		To NEFT:PUNBN62025071159837763:SATBIR SINGH INDIAN BANK	1,00,000.00		9,84,989.50 Cr
11-07-2025		To NEFT:PUNBN62025071159838045:RAJESH INDIAN BANK	1,00,000.00		8,84,989.50 Cr
11-07-2025		To NEFT:PUNBN62025071159838505:RAMESH KUMAR INDIAN BANK	1,00,000.00		7,84,989.50 Cr
11-07-2025		To NEFT:PUNBN62025071159839055:SURESH KUMAR INDIAN BANK	1,00,000.00		6,84,989.50 Cr
11-07-2025		To ACCOUNT OFFICER BSNL (408800)	469.00		6,84,520.50 Cr ##

प्रेषक

जिला विकास एवं पंचायत अधिकारी,
पानीपत।

सेवा में

क्षेत्रीय अधिकारी,
प्रदूषण नियंत्रक बोर्ड,
पानीपत।

कमांक 7963

/पंचायत दिनांक 11-09-2025

विषय :-

गांव इसराना तहसील पानीपत के सरपंच द्वारा निशानदेही में पक्षपात सरकारी जमीन के दुरुपयोग और अतिक्रमण पर कार्यवाही ना करने के खिलाफ शिकायत।

उपरोक्त विषय बारे ग्राम पंचायत शहरमालपुर का प्रस्ताव नं0 02 दिनांक 29.08.2025 इस कार्यालय में प्राप्त हुआ है। जिसमें पारित किया गया है कि पर्यावरण की सुरक्षा हेतु ग्राम पंचायत अपनी पंचायती भूमि खसरा नं0 21//4/2, 7, 8, 9, 10/1, 12, 13, 14, 17, 18, 19 में पौधारोपण करवाना चाहती है।

अतः ग्राम पंचायत शहरमालपुर का प्रस्ताव नं0 02 दिनांक 29.08.2025 मूल रूप में आपको नियमानुसार आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

सलंगन:- उक्त।

जिला विकास एवं पंचायत अधिकारी,
पानीपत।

"जय दादा खेड़े की"

99920-54030

सरपंच, ग्राम पंचायत, शहरमालपुर

खण्ड समालखा जिला पानीपत (हरियाणा)
सरपंच : श्रीमती सरोज धर्मपत्नी श्री औम प्रकाश

क्रमांक.....02.....

दिनांक.29.04.2025

यह कि मीटिंग के समय सरपंच ने बताया कि खण्ड विकास एवं पंचायत अधिकारी, समालखा कार्यालय से प्राप्त मौखिक निर्देशानुसार ग्राम पंचायत की खाली पड़ी भूमि पर पौधारोपण करवाया जाना है जिस बारे हाजिर सदस्य विचार-विमर्श करे।

हाजिर सदस्यों ने सोच-विचार कर निर्णय लिया है कि पर्यावरण की सुरक्षा हेतु पौधारोपण किया जाना आवश्यक है जिसके ग्राम पंचायत की भूमि खसरा नं0 21//4/2, 7 ,8, 9,10/1, 12, 13, 14, 17, 18, 19, भूमि चयनित की जानी उचित है। प्रस्ताव पास है मंजूर है। नकल प्रस्ताव की प्रति श्रीमान बी0डी0पी0ओ0 समालखा के माध्यम से श्रीमान जिला विकास एवं पंचायत अधिकारी, पानीपत की सेवा में आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

सरपंच सरोज

पंचो के हस्ताक्षर कोरम सहित पूर्ण

ह0अ0

ह0हि0अ0

प्रमाणित किया जाता है कि असल मुताबिक नकल है।



 सरपंच
ग्राम पंचायत, शहरमालपुर
खण्ड समालखा (पानीपत)

कार्यालय :-

उप वन संरक्षक, पानीपत, हरियाणा।
वन विभाग, हरियाणा सरकार।

वन परिसर, आर्य नगर नजदीक असन्ध रोड, पानीपत। फोन/फैक्स:- 0180-2650331 ई-मेल :- हविचंदपंचंग04/लौकवणवणपद

क्रमांक 1289

दिनांक 03/10/2025

सेवा में,

Regional Officer,
HSPCB, Panipat.

विषय: Preparation plan for afforestation in Panchayat land of village – Shahramalpur, Tehsil Samalkha, Panipat.
सन्दर्भ: आपका पत्र क्रमांक 1989 दिनांक 12.09.2025.

उपरोक्त विषय के सम्बन्ध में आपको अवगत करवाया जाता है कि गांव शहरमालपुर पंचायत भूमि पर वर्तमान न्यूनतम मजदूरी दर से 2000 नं. पौधे लगाने का अनुमानित खर्च 21.29 लाख रु. है। जिसके अनुमान इस पत्र के साथ आपको आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

उप वन संरक्षक,
पानीपत।

पृ0 क्रमांक

दिनांक

इसकी एक प्रति वन राजिक अधिकारी, सममालखा को उनके पत्र क्रमांक 360 दिनांक 29.09.2025 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

उप वन संरक्षक,
पानीपत।

Cost Statement for 2000 No. Tall Plants on Village Sharmalpur P/L and 2025-26 (Up to 31-03-2026) at wage rate 432.97/-

No. of Plants 2000 spacing 5 x 4 mtr.

1st Year Expenditure						
@ 432.97/-						
Sr. No.	HFD Item No.	Item of work	Unit	Qty.	Rate/ Unit	Amount
1	2.4 (b)	Kana uprooting with JCB where density is above 0.5	Ha.	1.81	20393	36911.350
2	Quotation	Loading and Unloading and Carriage of uprooted Kana from plantation site to other site upto 2 km for disposal	No.	100	515	51500.000
3	1.1	Ploughing with Hired Tractor three times	Ha.	5.45	3398.85	18523.733
4	3.1	Dug balling and alignment	RKM	6.00	303.00	1818
5	3.5	Digging of pits 2000 x 1 x 1 x 1	M ²	2000.00	183.99	367980
6	State Cost norms	Carriage of good soil upto 10 km	Qtl	2000.00	162.36	324720
7	State Cost norms	Loading and unloading of soil	Qtl	2000.00	21.6	43200
8	State Cost norms	Purchase of FYM including carriage and loading and unloading	Qtl	400.00	162.3	64920
9	State Cost norms	Purchase of Gypsum	Qtl	200.00	673.6	134720
10	State Cost norms	Loading and unloading of Gypsum	Qtl	200.00	311.85	62370
11	State Cost norms	Carriage of Gypsum upto 10 Km	Qtl	200.00	235.94	47188
12	State Cost norms	Raising of Plants including 20% extra	No.	2400.00	108.55	260520
13	1.36(ii)	Loading and unloading of plants in Tractor/Crat. vide PCCF haryana letter no. A-IX-3/2538-98 dated 24-11-2017 SOR No. 1.36 (ii)	No.	2400.00	3.25	7800
14	1.35(b)	Carriage of plants by cart/tractor other mens including empty return vide PCCF haryana letter no. A-IX-3/2538-98 dated 24-11-2017 SOR No. 1.35 (b)	No.	2400.00	27.20	65280
15	State Cost norms	Carriage of plants from pit to pit	LS	2000.00	2.84	5680
16	4.8(a)(iii)	Plantating of seeding including 10% replacement	No.	2200.00	17.53	38126
17	11.3(a)	Application of fertilizer (One time DAP - One time Urea)	No.	4400.00	0.85	3740
18	6.1(d)(i)	Irrigation Six Times with hired tractor vide PCCF haryana letter no. A-IX-3/2538-98 dated 24-11-2017	No.	12000.00	12.98	155760
19	5.1(b)	First weeding and hoeing	No.	2000.00	8.63	17260
20	5.2 (b)	Subsequent weeding and hoeing Five times	No.	10000.00	6.51	65100
21	State Cost norms	Miscellaneous expenditure for purchase of fertilizer, pesticides, foliage Nutrients, Baskets & Tins etc.	LS	1.81	1816.75	3288
22	8.7	Barbed wire fencing with RCC Pillar	RKM	0.65	220251.00	143163
		Total				1919569
		Add EPF @ 13%				
		Add ESI @ 3.25%				
		of labour wage component Sr. No. (4,10,12,13,15,16,17,19,20)		462414		75142
		Added Contractor profit 7% of total				134370
		Total				2129081

ABSTRACT	Amount
Ist year Plantation Expenditure	2129081
Total	2129081
G.Total	2129081
Total cost of Tall Plant	2129081


Range Forest Officer,
Samalkha


Divisional Forest Officer
PANIPAT

Minutes of meeting held on 03.10.2025 at 12:00 Noon under the Chairmanship of Dr. Virender Kumar Dahiya, Deputy Commissioner, Panipat in OA No.111/2024 titled as Ramesh Kumar Vs Haryana Organics (A Unit of Globus Spirits Limited).

At the outset Deputy Commissioner, Panipat welcomed all the following participants present in the meeting and direct Regional Officer, HSPCB, Panipat to discuss the agenda of the meeting:-

1. Mrs. Vijay Laxmi, DFO Panipat
2. Mr. Rajesh Kumar, DDPO Panipat
3. Mr. Bhupinder Singh, RO, HSPCB Panipat

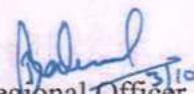
Copy of attendance sheet is attached as **Annexure A**

Regional Officer, HSPCB, Panipat informed that OA No.111/2024 was disposed of by Hon'ble NGT vide order dated 25/09/2024 with direction that HSPCB to prepare and implement action plan for utilization of remaining environmental compensation amount of Rs.22,00,000/- for protection and improvement of environment in the vicinity of the area and on affected land.

The matter for restoration was taken up with Deputy Commissioner, Panipat and meeting to finalize the action plan was held on 21/08/2025. During the meeting DDPO, Panipat informed that there is no Panchayat land available in Village-Chulkana therefore plantation is not feasible in Village-Chulkana. Therefore, Deputy Commissioner, Panipat asked DDPO, Panipat to identify land in nearby vicinity/village for plantation so that restoration plan could be prepared by District Forest Officer, Panipat. DDPO, Panipat informed to Regional Officer, Panipat vide letter No.7763 dated 11/09/2025 that 12 acre Panchayat land has been identified in Village-Shaharmalpur, Tehsil-Samalkha, Panipat and accordingly the detail of land was shared with District Forest Officer, Panipat. As per land availability project for plantation in Panchayat land of Village-Shaharmalpur, Tehsil-Samalkha, Panipat was prepared for restoration of environment in Tehsil-Samalkha. The estimated cost for plantation as submitted by DFO Panipat in Village-Shaharmalpur is Rs.22,99,407/-. Regional Officer informed that the balance amount with HSPCB is Rs.22 Lacs which can only be used for restoration plan as per direction by Hon'ble NGT and requested that project for restoration plan as submitted by DDPO, Panipat and DFO, Panipat may be approved so that approved minutes could be sent to competent authority of HSPCB for release of payment to District Forest Officer, Panipat for implementation of restoration plan.

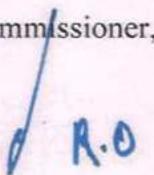
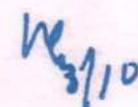
After detailed discussion the project submitted for Plantation at the site mentioned above for restoration of Environment in Tehsil Samalkha was approved by Deputy Commissioner, Panipat.

Meeting ended with vote of thanks to the Chair.


Regional Officer,
HSPCB, Panipat.

Submitted for approval, please.

Deputy Commissioner,
Panipat.


R.O. 



HARYANA STATE POLLUTION CONTROL BOARD
SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com

No. HSPCB/PR/2025/2199

Dated 06/10/2025

To

The Member Secretary,
 Haryana State Pollution Control Board,
 Panchkula.

Kind Attn: SEE, SWM Cell (HQ)

Sub: Request for sanction of Rs.21,29,081/- from the environmental compensation fund for plantation plan approved by the Deputy Commissioner, Panipat at Village-Shaharmalpur, Tehsil-Samalkha, Panipat in compliance of Hon'ble NGT order dated 25/09/2024 in OA No.111/2024.

In this connection, it is submitted that environmental compensation has been imposed on unit M/s Haryana Organics (A Unit of Globus Spirits Limited) 4 Km, Chulkana Road, Samalkha, District-Panipat, Haryana by HSPCB. Unit has already deposited Rs.27,00,000/- as environmental compensation imposed vide order dated I/254186/2024 dated 16/07/2024. The Hon'ble NGT vide order dated 25/09/2024 has directed HSPCB to utilize the environmental compensation amount of Rs.22,00,000/- for protection and improvement of environment in the area. The matter was taken up with the Deputy Commissioner, Panipat for approval of plantation plan submitted by Forest Department, Panipat vide letter dated 03/10/2025. The Forest Department has submitted proposal of Rs.21,29,081/- for the plantation of 2000 No. of tall plants in the vacant panchayat land at Village-Shaharmalpur, Tehsil-Samalkha, Panipat. A meeting under the chairmanship of Deputy Commissioner, Panipat was held on 03/10/2025 and during the meeting plan submitted for plantation at the site mentioned above for the restoration of environment Tehsil-Samalkha was approved by the Deputy Commissioner, Panipat. Therefore sanction of amount Rs.21,29,081/- (for plantation plan) is required by this office.

In view of the above, it is requested that sanction of Rs.21,29,081/- maybe accorded to this office and amount may be transfer in the account of Regional Office, HSPCB, Panipat, to carry out further necessary action in this regard for the implementation of plantation plan.

DA/Copy of NGT order dated 25/09/2024.
 Copy of plantation plan dated 03/10/2025.
 Copy of minutes of meeting dated 03/10/2025.


 Regional Officer
 Panipat Region




Globus Spirits

Ref No.: -HO/2025-26/50

Date: 23/5/2025

To

The Regional Officer
Haryana State Pollution Control Board
Panipat Region
SCO-55, Sec-25
HUDA, Panipat - 132103
Haryana

Sub: Submission of **Half-Yearly Compliance Report (October 2024- March 2025)** for Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana by **M/s Haryana Organics (A Division of Globus Spirits Ltd.)**

Ref.: EC Letter No.: J-11011/714/2009 - IA II (I) dated 3rd April, 2023

Dear Sir

With reference to the aforesaid subject and above-cited reference matter, we are hereby submitting the **Half Yearly Compliance Report (October 2024- March 2025)** of the conditions stipulated in our Environment Clearance letter issued by MoEFCC, New Delhi.

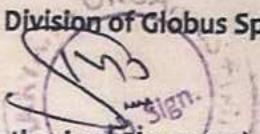
This is for your kind consideration and records.

Thanking you and with regards,

Yours faithfully

M/s Haryana Organics

(A Division of Globus Spirits Ltd.)


(Authorized Signatory)

Enclosed: Half Yearly Compliance Report (October 2024- March 2025) in soft copy

Globus Spirits Limited

(Corporate Identity Number: L74899DL1993PLC052177)

Registered & Corporate Office:

F-0, Ground Floor, The Mira Corporate Suites, Plot No. 1 & 2, Ishwar Nagar, Mathura Road, New Delhi 110065 Tel.: +011-66424400

Works(1): Village: Shyampur, Tehsil: Behror 301701 Distt.: Alwar (Rajasthan) Tel.: +91-08003592097

Works(2): Haryana Organics (A Unit of Globus Spirits Limited) 4 KM., Chulkana Road, Samalkha 132101 Distt.: Panipat (Haryana) Telefax: +91-180-2570122

Works(3): Associated Distilleries (A Unit of Globus Spirits Limited) Hisar Bye-Pass, National Highway, Hisar 125044 (Haryana) Tel.: +91-09896398187

Works(4): Village: Dhandua, Tehsil: Jandaha, Hajipur 844505 Distt.: Vaishali (Bihar) Tel.: +91-9917437425

Works(5): Plot No. B-7, Panagarh Industrial Park, Panagarh 713420 Distt.: Burdwan (West Bengal) Tel.: +91-9800297777

Works(6): Village : Olda, Block Baharagora, Tehsil: Ghatshila, Post: Borsol, Distt: East Singhbhum, Jharkhand Mob.: +91-9717844388

E-Mail: corpoffice@globusgroup.in Web: www.globusspirits.com

SIX MONTHLY COMPLIANCE REPORT

**AS PER THE CONDITIONS STIPULATED
IN THE ENVIRONMENTAL CLEARANCE**

EC Letter No. J-11011/714/2009-IA II (I) dated 03 April 2023

Six Monthly Compliance Report

October 2024 to March 2025

For

**Expansion of Grain based distillery from 100
KLPD to 205 KLPD by new installation of 105
KLPD Grain Based Ethanol plant along with Co-
generation power plant from 3.0 MW to 4.6 MW**

At

**Village Chulkana, Tehsil Samalkha,
District Panipat, Haryana**

SUBMITTED BY



M/s Haryana Organics

(A Division of Globus Spirits Ltd.)

**Village Chulkana, Tehsil Samalkha,
District Panipat, Haryana-132101**

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ENVIRONMENTAL
CLEARANCE

Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

To,

The Executive Director
GLOBUS SPIRITS LIMITED
Globus Spirits Limited
F-0, Ground Floor, The Mira Corporate Suites,
Plot No. 1 & 2, Ishwar Nagar, Mathura Road,
New Delhi,,Kheri,Uttar Pradesh-110065

Subject: Grant of Environmental Clearance (EC) to the proposed Project Activity under the provision of EIA Notification 2006-regarding

Sir/Madam,

This is in reference to your application for Environmental Clearance (EC) in respect of project submitted to the Ministry vide proposal number IA/HR/IND2/408610/2022 dated 10 Feb 2023. The particulars of the environmental clearance granted to the project are as below.

- | | |
|--|--|
| 1. EC Identification No. | EC23A022HR195384 |
| 2. File No. | J-11011/714/2009-IA II (I) |
| 3. Project Type | Expansion |
| 4. Category | A |
| 5. Project/Activity including Schedule No. | 5(g) Distilleries |
| 6. Name of Project | Expansion of Grain based distillery from 100 KLPD to 205 KLPD by new installation of 105 KLPD Grain based Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at Village Chulkana, Tehsil Samalkha, District Panipat, Haryana by M/s Haryana Organics (A Division of Globus Spirits Ltd.) |
| 7. Name of Company/Organization | GLOBUS SPIRITS LIMITED |
| 8. Location of Project | Haryana |
| 9. TOR Date | N/A |

The project details along with terms and conditions are appended herewith from page no 2 onwards.

Date: 03/04/2023

(e-signed)
A N Singh
Scientist E
IA - (Industrial Projects - 2 sector)

Note: A valid environmental clearance shall be one that has EC identification number & E-Sign generated from PARIVESH. Please quote identification number in all future correspondence.

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PARIVESH

(Pro-Active and Responsive Facilitation by Interactive,
and Virtuous Environment Single-Window Hub)

This has reference to your online proposal no. IA/HR/IND2/408610/2022 dated 10th February, 2023 for environmental clearance to the above-mentioned project.

2. The Ministry of Environment, Forest and Climate Change has examined the proposal seeking environmental clearance for expansion of Grain based distillery from 100 KLPD to 205 KLPD by new installation of 105 KLPD Grain based Ethanol plant alongwith Co-generation power plant from 3.0 MW to 4.6 MW at Village Chulkana, Tehsil Samalkha, District Panipat, Haryana by M/s. Haryana Organics (A Division of Globus Spirits Limited).

3. As per the MoEF&CC, Notification number S.O. 345(E), dated 17th January, 2019, notification number S.O. 750(E), dated 17th February, 2020, S.O. 980 (E) dated 02nd March, 2021 & S.O. 2339(E), dated 16th June, 2021 a special provision in the EIA Notification, 2006 (Schedule 5 (g)), a special provision in the EIA Notification, 2006-(Schedule 5(g)) "Expansion of sugar manufacturing units or distilleries for production of ethanol, having Prior Environment Clearance (EC) for existing unit, to be used completely for Ethanol Blended Petrol (EBP) Programme only, as per self-certification in form of an affidavit by the Project Proponent, shall be appraised as category 'B2' projects".

4. The details of products and capacity as under:

S. No.	Name of unit	Name of the product/by product	Existing Production capacity	Additional Production capacity	Total production capacity
1	Distillery (Grain - broken rice, maize, barley & sorghum based)	Existing: ENA/RS/CL/IMFL Additional: Ethanol only	100 KLPD ENA/RS/CL (12000 Cases/day) &IMFL (10000 Cases/day)	105 KLPD Ethanol only	205 KLPD (ENA/RS/CL & IMFL and Ethanol)
3.	Co-generation power plant for distillery	Power	3.0 MW	1.6 MW	4.6 MW
3	DWGS Dryer	DDGS	58 TPD	46 TPD	104 TPD
4	Fermentation unit	Carbon di-oxide	76 TPD	81 TPD	157 TPD

5. Ministry has issued Environmental Clearance to the existing industry for expansion of Grain/Molasses based distillery unit (25 KLPD) to Grain (100 KLPD) or Grain (75 KLPD) and Molasses (25 KLPD) with Cogeneration Power Plant (3 MW) vide File No. J-11011/714/2009-IA II (I) dated 28th February, 2011. Certified compliance report of existing EC has been obtained from Regional Office,

MoEFCC, Chandigarh vide File no. 4-954/2011/ENV/PART-II dated 10.08.2022. Closure Report has been obtained by IRO, MOEFCC, Chandigarh Vide File no. 4-954/2011-IRO dated 20.01.2023. EAC was satisfied with the response.

6. Standard ToR and Public Hearing is not applicable as the project falls under category B2 as per OM dated 16th June, 2021. It was informed that there is no litigation is pending against the project.

7. Total plant area after expansion will be 6.878 ha (17 acres) which is under possession of the company and converted to industrial use. No additional land is required for the expansion, as the same will be done within the existing plant premises. Out of the total plant area, 2.427 ha i.e., more than 33 % of total plant area already been developed and the same will be maintained. The estimated cost of the proposed Expansion project is Rs. 98 Crores. Capital cost of EMP would be Rs. 17.25 Crores and recurring cost for EMP would be Rs. 2.0 Crores per annum. Industry proposes to allocate additional Rs. 1.0 Crore towards Extended EMP (Social developmental activities). Total Employment after expansion will be 200 persons as direct.

8. There are no National Parks, Reserved Forests (RF) / Protected Forests (PF), Wildlife Sanctuaries, Biosphere Reserves, Tiger/ Elephant Reserves, Wildlife Corridors etc. within 10 km radius. Water bodies: Samalkha Drain adjacent to plant site in East direction, Samalkha Distributary is located at a distance of 0.5 km in WNW direction, Ganaur Distributary is located at a distance of 3.5 km in WSW direction, Western Distributary is located at a distance of 5 km in WNW direction, Narayana Distributary is located at a distance of 7.0 km in WNW direction & Rajpura Distributary is located at a distance of 8.5 km in SSW direction. NOC has been obtained for Samalkha drain from Sub Divisional officer, Samalkha W.S Sub Division, Panipat vide letter no. 16/NOC dated 27.01.2023 stating that there is no problem of flood in flood season since 25 years.

9. AAQ modelling study for point source emissions indicates that the maximum incremental GLCs after the proposed project would be $0.656 \mu\text{g}/\text{m}^3$, $0.262 \mu\text{g}/\text{m}^3$, $0.729 \mu\text{g}/\text{m}^3$ and $0.84 \mu\text{g}/\text{m}^3$ with respect to PM_{10} , $\text{PM}_{2.5}$, SO_2 and NO_x . The resultant concentrations are within the National Ambient Air Quality Standards (NAAQS).

10. Total fresh water requirement after expansion will be 952 CMD which will be met from ground water. Combined application has been submitted to HWRA for renewal of existing NOC and for additional abstraction of 400 KLPD groundwater vide Application No. HWRA/IND/R/2022/197 dated 19.06.2022 & is under process. Existing effluent generation is 548 CMD which is treated through Condensate Polishing Unit /Effluent Treatment Plant of capacity 600 CMD. Proposed effluent

generation (Process Condensate 436 CMD, CT blowdown 15 CMD, DM plant reject & washing 55 CMD, Boiler blow-down 13 CMD) will be 519 CMD will be treated through additional Condensate Polishing Unit /Effluent Treatment Plant of capacity 600 CMD. Raw stillage (1215 TPD) will be sent to decanter followed by MEE and dryer to produce DDGS. Domestic waste water is being/will be treated in STP of capacity 20 KLPD. The plant is being/will be based on Zero Effluent discharge system and treated effluent/ water will not be discharged outside factory premises.

11. Total power requirement after expansion will be 4.6 MW which will be sourced from 4.6 MW Co-generation power plant. 30TPH Biomass/Rice husk/Agro waste fired boiler will be installed by replacing 10 TPH boiler. APCE ESP with a stack height of 44.2 m & 42.67 m is installed with 25 TPH & 10 TPH Biomass/Rice husk/Agro waste fired boiler for controlling the particulate emission within the statutory limit of 50 mg/Nm³. APCE ESP with stack height of 50 m will be installed with proposed 30TPH Biomass/Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. Industry has existing 1x380 KVA DG set & one proposed 1x750 KVA DG set will be used as power backup during power failure and stack height (5.5 m) will be provided as per CPCB norms to the proposed DG set.

12. Details of Process emissions generation and its management:

- APCE ESP with a stack height of 44.2 m & 42.67 m is installed with the existing 25 TPH & 10 TPH Biomass/Rice husk/Agro waste fired boiler respectively for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. APCE ESP with a stack height of 50 m will be installed for controlling the particulate emissions within the statutory limit of 50 mg/Nm³ for the proposed 30 TPH Biomass/Rice husk/Agro waste fired boiler by replacing existing 10 TPH boiler.
- Online Continuous Emission Monitoring System is being/will be installed with the stack and data will be transmitted to CPCB/SPCB servers.
- CO₂ (157 TPD) generated during the fermentation process is being/will be collected and sold to authorized vendors as per local demand.

13. Details of solid waste/Hazardous waste generation and its management:

- DDGS (Distilled Dried Grains Stillage) (104 TPD) is being/will be sold as cattle feed.
- Boiler ash (57 TPD) generated from the boiler is being/will be supplied to brick manufacturers in covered vehicles and given to farmers also.

- Used oil & grease (0.5 Kilolitres per annum) is being/ will be sold to authorized recyclers.
 - ETP/CPU sludge (1.2 TPD) and STP Sludge (0.01 TPD) is being/will be used as manure.
- 14.** As per Notification S.O 2339(E), dated 16th June, 2021, PP has submitted self- certification in the form of notarized affidavit declaring that the proposed expansion capacity of 105 KLPD will be used for manufacturing fuel ethanol only.
- 15.** During deliberations, EAC discussed following issues:
- EAC suggested that the company will increase provisions of solar power within plant and to the nearby areas from 10% to 15% of total power consumption of the unit in form of solar lights/solar panels/solar gadgets etc. as a part of socio economic developmental activities.
 - Existing distillery has 25 TPH & 10 TPH Biomass/Rice husk/Agro waste fired boiler. The company will dismantle the existing 10 TPH boiler & install 30 TPH Biomass/Rice husk/Agro waste fired boiler. For this proposed 30 TPH boiler, 50 meters stack height & ESP as APCE will be installed & designed for the statutory limit of 50 mg/Nm³ for controlling the particulate emissions.
 - EAC suggested to revise EMP details considering the modification/up gradation in ESP along with allied utilities. Accordingly, PP has increased the EMP Capital cost from Rs. 12.0 Crores to Rs. 17.25 Crores and EMP recurring cost from Rs. 1.5 Crores per annum to Rs. 2.0 Crores per annum.
 - EAC suggested that existing greenbelt in 33% of total project area, i.e., 2.427 ha will be densified@2500 trees/ha & the same will be achieved within December, 2023.

The committee was satisfied with the response provided by PP on above information.

16. The proposal was considered by the EAC meeting ID: IA/IND2/13448/23/02/2023) held on 23rd February, 2023 in the Ministry, wherein the project proponent and the accredited Consultant namely M/s. J.M. EnviroNet Pvt. Ltd. (NABET certificate no. NABET/EIA/2023/SA 0172 and validity till 7th August, 2023), presented the case. The Committee **recommended** the project for grant of environmental clearance.

17. The EAC, constituted under the provision of the EIA Notification, 2006 and comprising of Experts Members/domain experts in various fields, have examined the proposal submitted by the Project Proponent in desired form along with the EMP report prepared and submitted by the Consultant accredited by the QCI/NABET on behalf of the Project Proponent. The EAC noted that the Project

Proponent has given undertaking that the data and information given in the application and enclosures are true to the best of his knowledge and belief and no information has been suppressed in the report. If any part of data/information submitted is found to be false/ misleading at any stage, the project will be rejected and Environmental Clearance given, if any, will be revoked at the risk and cost of the project proponent.

18. The Committee noted that the EMP report is in compliance of the PFR. The Committee deliberated on the CER plan and found to be addressing the issues in the study area. The EAC has deliberated the proposal and has made due diligence in the process as notified under the provisions of the EIA Notification, 2006, as amended from time to time and accordingly made the recommendations to the proposal. The Experts Members of the EAC have found the proposal in order and have **recommended** for grant of environmental clearance.

19. The environmental clearance granted to the project/activity is strictly under the provisions of the EIA Notification 2006 and its amendments. It does not tantamount/construe to approvals/consent/ permissions etc. required to be obtained or standards/conditions to be followed under any other Acts/ Rules/ Subordinate legislations, etc., as may be applicable to the project. The project proponent shall obtain necessary permission as mandated under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, as applicable from time to time, from the State Pollution Control Board, prior to construction & operation of the project.

20. Based on the proposal submitted by the project proponent and recommendations of the EAC (Industry-2), Ministry of Environment, Forest and Climate Change hereby accords environmental clearance to the project for expansion of Grain based distillery from 100 KLPD to 205 KLPD by new installation of 105 KLPD Grain based Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at Village Chulkana, Tehsil Samalkha, District Panipat, Haryana by M/s. Haryana Organics (A Division of Globus Spirits Limited), under the provisions of the EIA Notification, 2006, and the amendments therein, subject to compliance of the terms and conditions as under:-

A. Specific Condition:

- (i). As per the Notification S.O. 2339(E), dated 16th June, 2021, project falls in category B2 and the proposed expansion capacity of 105 KLPD shall only be used for fuel ethanol manufacturing as per self-certification in form of a notarized affidavit by the Project Proponent. Provided that subsequently if it is found that the ethanol, produced based on the EC granted as per this dispensation, is not being used completely for EBP Programme, or if

ethanol is not being produced, or if the said distillery is not fulfilling the requirements based on which the project has been appraised as category B2 project, the EC shall stand cancelled.

- (ii). The company shall comply with all the environmental protection measures and safeguards proposed in the documents submitted to the Ministry. All the recommendations made in the EIA/EMP in respect of environmental management, and risk mitigation measures relating to the project shall be implemented as per proposed in Annexure-I.
- (iii). EC granted for a project on the basis of the submitted documents shall become invalid in case the actual land for the project site turns out to be different from the land considered at the time of appraisal of project. Conversion of land use (CLU) certificate shall be obtained before start of construction activities.
- (iv). NOC from the Central Ground Water Authority (CGWA)/ Concerned Local authority shall be obtained before start of the construction of plant and drawing of the ground water for the project activities. State Pollution Control Board / Pollution Control Committees shall not issue the Consent to Operate (CTO) under Air (Prevention and Control of Pollution) Act and Water (Prevention and Control of Pollution) Act till the project proponent shall obtain such permission. No ground water shall be used for the plant operations.
- (v). Total fresh water requirement after expansion shall not exceed 952 m³/day, which will be sourced from ground water. No ground water recharge shall be permitted within the premises. Industry shall construct a rain water storage pond of 60 days capacity and the accumulated water to be used as fresh water thereby reducing fresh water consumption.
- (vi). Spent Wash/stillage shall be sent to the decanter followed by the Multiple Effect Evaporator and dryer to form DDGS. DDGS to be used as cattle feed. The MEE & Drier condensate, spent lees, WTP Rejects, Boiler & Cooling tower blowdowns, washings etc., is shall be treated in the 'Condensate Polishing Unit' (CPU). STP shall be installed to treat domestic wastewater. The plant shall be based on 'Zero Liquid Discharge' system and no effluent/treated water shall be discharged outside factory premises.
- (vii). ESP with a stack height of 44.2 m is already installed with the existing 25 TPH Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. ESP (five fields) with a

stack height of 50 meters will be installed with the 30 TPH Biomass/Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. Coal shall not be used as fuel. At no time, the emission levels shall exceed the prescribed standards. In the event of failure of any pollution control system installed by the unit, the respective unit shall not be restarted until the control measures are rectified to achieve the desired efficiency. Performance assessment of pollution control devices/ systems will be conducted annually. As proposed existing 10 TPH boiler shall be dismantled and disposed in an environmentally sound manner.

- (viii). Boiler ash (57 TPD) will be used for brick manufacturing and supplied to brick manufacturers. PP shall use biomass like rice husk/agro waste as fuel for the proposed boiler. PP shall meet 15% of the total power requirement from solar power by generating power inside plant premises/adjacent/nearby areas. Approach to the project site to the nearest highway will be maintained by the Industry.
- (ix). CO₂ (157 TPD) generated during the fermentation process will be collected by utilizing CO₂ scrubbers and shall be sold to authorized vendors.
- (x). PP shall allocate at least Rs. 50 Lakhs/annum for Occupational Health Safety. Occupational Health Centre for surveillance of the worker's health shall be set up. The health data shall be used in deploying the duties of the workers. All workers & employees shall be provided with required safety kits/mask for personal protection.
- (xi). Training shall be imparted to all employees on safety and health aspects of chemicals handling. Safety and visual reality training shall be provided to employees.
- (xii). The unit shall make the arrangement for protection of possible fire hazards during manufacturing process in material handling. Fire fighting system shall be as per the norms. PESO certificate shall be obtained.
- (xiii). Process organic residue and spent carbon, if any, shall be sent to Cement and other suitable industries for its incinerations. ETP sludge, process inorganic & evaporation salt shall be disposed of to the TSDF.
- (xiv). The company shall undertake waste minimization measures as below (a) Metering and control of quantities of active ingredients to minimize waste;

- (b) Reuse of by-products from the process as raw materials or as raw material substitutes in other processes. (c) Use of automated filling to minimize spillage. (d) Use of Close Feed system into batch reactors. (e) Venting equipment through vapour recovery system. (f) Use of high pressure hoses for equipment clearing to reduce wastewater generation.
- (xv). The green belt of at least 5-10 m width has been developed in 2.427 hectares i.e., 35.28 % of total project area with tree density @ 2500 trees per hectares, mainly along the plant periphery and same will be maintained. Selection of plant species shall be as per the CPCB guidelines in consultation with the State Forest Department and native species shall be developed. Records of tree canopy shall be monitored through remote sensing map.
- (xvi). PP proposed to allocate Rs. 1.00 Crores towards Extended EMP (CER) which shall be spent as submitted in CER plan (Annexure-II) for monitorable activities like up-gradation of schools with provision of facilities e.g. Class rooms, playground, Laboratory, Library, Computer class, toilets, potable drinking water facilities, solar light/solar power support for uninterrupted power supply, soil nutrient management etc. Further, all the proposed activities under CER shall be completed before the commissioning of the plant in consultation with District Administration.
- (xvii). There shall be adequate space inside the plant premises earmarked for parking of vehicles for raw materials and finished products and no parking to be allowed outside on public places. Out of the total project area, 15% shall be allotted solely for parking purposes with facilities like rest rooms etc.
- (xviii). Storage of raw materials shall be either in silos or in covered areas to prevent dust pollution and other fugitive emissions. All stockpiles should be constructed over impervious soil and garland drains with catch pits to trap runoff material shall be provided. Biomass shall be stored in covered sheds and wind breaking walls/curtains shall be provided around biomass storage area to prevent its suspension during high wind speed. All Internal roads shall be paved. Industrial vacuum cleaner shall be provided to sweep the internal roads. The Air Pollution Control System shall be interlocked with process plant/machinery for shutdown in case of operational failure of Air Pollution Control Equipment.
- (xix). Continuous online (24x7) system for monitoring of stack emissions/effluent quality shall be installed for flue gas emissions and the pollutants

concentration, and the data shall be transmitted to the CPCB and SPCB server. For online continuous monitoring of effluent, the unit shall install web camera with night vision capability and flow meters in the channel/drain carrying effluent within the premises.

- (xx). A separate Environmental Management Cell (having qualified person with Environmental Science/Environmental Engineering/specialization in the project area) equipped with full-fledged laboratory facilities shall be set up to carry out the Environmental Management and Monitoring functions. EMC head shall report directly to Head of Organization/ Director/CEO as per company hierarchy.
- (xxi). PP shall sensitize and create awareness among the people working within the project area as well as its surrounding area on the ban of Single Use Plastic in order to ensure the compliance of Notification published by MOEFCC on 12th August, 2021. A report along with photographs on the measures taken shall also be included in the six-monthly compliance report being submitted to concerned authority.

B. General Condition:

- (i) No further expansion or modifications in the plant, other than mentioned in the EIA Notification, 2006 and its amendments, shall be carried out without prior approval of the Ministry of Environment, Forest and Climate Change/SEIAA, as applicable. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry/SEIAA, as applicable, to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.
- (ii) The energy source for lighting purpose shall be preferably LED based, or advanced having preference in energy conservation and environment betterment.
- (iii) The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under the Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).
- (iv) The company shall undertake all relevant measures for improving the socio-economic conditions of the surrounding area. CER activities shall be undertaken by involving local villages and administration and shall be implemented. The company shall undertake eco-developmental measures

including community welfare measures in the project area for the overall improvement of the environment.

- (v) The company shall earmark sufficient funds towards capital cost and recurring cost per annum to implement the conditions stipulated by the Ministry of Environment, Forest and Climate Change as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so earmarked for environment management/ pollution control measures shall not be diverted for any other purpose.
- (vi) A copy of the clearance letter shall be sent by the project proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban local Body and the local NGO, if any, from whom suggestions/ representations, if any, were received while processing the proposal.
- (vii) The project proponent shall also submit six monthly reports on the status of compliance of the stipulated Environmental Clearance conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF&CC, the respective Zonal Office of CPCB and SPCB. A copy of Environmental Clearance and six monthly compliance status report shall be posted on the website of the company.
- (viii) The environmental statement for each financial year ending 31st March in Form-V as is mandated shall be submitted to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental clearance conditions and shall also be sent to the respective Regional Offices of MoEF&CC by e-mail.
- (ix) The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB/Committee and may also be seen at Website of the Ministry and at <https://parivesh.nic.in/>. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the concerned Regional Office of the Ministry.
- (x) The project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.
- (xi) This Environmental clearance is granted subject to final outcome of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT and any other Court of Law, if any, as may be applicable to this project.

21. The Ministry reserves the right to stipulate additional conditions, if found

necessary at subsequent stages and the project proponent shall implement all the said conditions in a time bound manner. The Ministry may revoke or suspend the environmental clearance, if implementation of any of the above conditions is not found satisfactory.

22. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.

23. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

24. The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 read with subsequent amendments therein.

25. This issues with the approval of the competent authority.

(A. N. Singh)
Scientist-'E'

Copy to: -

1. The Principal Secretary, Department of Environment, Government of Haryana, SCO 1-2-3, Sector 17 (D), 2nd Floor, Chandigarh, Haryana
2. The Regional Officer, Ministry of Env., Forest and Climate Change, Integrated Regional Office, Bays No.24-25, Sector 31-A, Dakshin Marg, Chandigarh - 160030
3. The Member Secretary, Central Pollution Control Board Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi - 32
4. The Member Secretary, Haryana State Pollution Control Board, C-11, Sector-6, Panchkula, Haryana - 134109.
5. The Member Secretary, Central Ground Water Authority, 18/11, Jamnagar House, Mansingh Road, New Delhi - 11
6. Monitoring Cell, MoEF&CC, Indira Paryavaran Bhawan, Jor Bagh Road, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi
7. District Collector, Kalapuragi, Haryana
8. Guard File /Monitoring File /Parivesh Portal / Record File

(A. N. Singh)
Scientist-'E'

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Annexure -I**Capital cost and recurring cost of EMP are given below:**

S. No.	Description		Capital Cost (Crores)	Recurring Cost/annum (Crores)
1	Air Pollution Management	ESP + Stack+ up gradation in existing ESP, online monitoring system	8.6	0.55
2	Effluent Treatment	Condensate polishing unit/ ETP and STP	5.5	0.8
3	Environment Monitoring	Lab instrument, Online Monitoring System, Third party monitoring, audit	0.5	0.10
4	Solid waste Management	Ash Handling & Management, Others	2.4	0.45
5	Greenbelt & Plantation Development	Plantation for Greenbelt	0.25	0.10
Total			17.25	2.0

Annexure - II**Details of extended EMP (CER) with proposed activities and budgetary allocation:**

Proposed Activities	Proposed budget in 1 st Year	Proposed budget in 2 nd Year	Total Expenditure (lakhs)
Health facilities- Distribution of medical instruments, oxygen cylinders to nearby health centre and hospitals	Rs. 10 Lakhs (PHC in Village-Chulkana)	Rs. 10 Lakhs (PHC in Village-Kiwana)	Rs. 20.0
Education - Infrastructure Renovation of Govt schools & classroom development, Provision of digital education in school & laptop distribution, sanitation facilities, safe drinking water etc.	Rs. 20 Lakhs (Govt school in Village-Kiwana)	Rs. 10 Lakhs (Govt school in Village-Chulkana)	Rs. 30.0 Lakhs
Skill Development - Establishment of Skill Development centre for Youth & organising Training	Rs. 7.5 Lakhs (Village-	Rs. 7.5 Lakhs (Village-	Rs. 15.0 Lakhs

programmes for youth/residents.	Kiwana)	Chulkana)	
Infrastructure Construction/Renovation- Solar power installation in schools &Panchayat bhavan, rainwater harvesting system, development of community halls & nearby plantations etc	Rs. 20 Lakhs (Village- Chulkana)	Rs. 15 Lakhs (Village- Kiwana)	Rs. 35.0 Lakhs
TOTAL			Rs.100 Lakhs

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

Name of Project: Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana by **M/s Haryana Organics (A Division of Globus Spirits Ltd.)**

Ref: EC Identification No.: EC23A022HR195384

File No.: F. NO. J-11011/714/2009 – IA II (I)

Date of Issue: 03/04/2023

Period of Compliance: October 2024- March 2025

Point wise compliance of conditions stipulated in Environmental Clearance is given as under:

S.No.	EC CONDITION	COMPLIANCE STATUS
A.	Specific Condition	
i)	As per the Notification S.O. 2339(E), dated 16 June, 2021, project falls in category B2 and the proposed expansion capacity of 105 KLPD shall only be used for fuel ethanol manufacturing as per self-certification in form of a notarized affidavit by the Project Proponent. Provided that subsequently if it is found that the ethanol, produced based on the EC granted as per this dispensation, is not being used completely for EBP Programme, or if ethanol is not being produced, or if the said distillery is not fulfilling the requirements based on which the project has been appraised as category B2 project, the EC shall stand cancelled.	Duly noted. The unit will be used for fuel ethanol manufacturing with a capacity of 105 KLPD and will continue to be utilized for the EBP programme in the future as well.
ii)	The company shall comply with all the environmental protection measures and safeguards proposed in the documents submitted to the Ministry. All the recommendations made in the EIA/EMP in respect of environmental management, and risk mitigation measures relating to the project shall be implemented as per proposed in Annexure-I.	The company diligently complies with all environmental protection measures and safeguards as outlined in the documents submitted to the Ministry. Every recommendation in the EIA/EMP report regarding environmental management and risk mitigation measures for the project has been and will continue to be effectively implemented. Specifically, the unit ensures comprehensive monitoring of ambient air quality and stack emissions, supported by the installation of Electrostatic Precipitators (ESP), green belt development, and efficient effluent management systems to maintain strict compliance with the prescribed norms. The ambient air quality monitoring report is attached as Annexure-I .
iii)	EC granted for a project on the basis of the submitted documents shall become invalid in case the actual land for the project site turns out to be different from the land considered at the time of appraisal of project.	Duly noted. The unit will procure the CLU certificate before commencing construction activities, should the actual land for the project site differ from the initially considered land.

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

	Conversion of land use (CLU) certificate shall be obtained before start of construction activities.	
iv)	NOC from the Central Ground Water Authority (HWRA)/ Concerned Local authority shall be obtained before start of the construction of plant and drawing of the ground water for the project activities. State Pollution Control Board / Pollution Control Committees shall not issue the Consent to Operate (CTO) under Air (Prevention and Control of Pollution) Act and Water (Prevention and Control of Pollution) Act till the project proponent shall obtain such permission. No ground water shall be used for the plant operations.	NOC From Haryana Water Resources Authority (HWRA) has been obtained for the capacity of 952 m ³ /day Vide NOC No. HWRA/NOC/IND/R/2025/1725 is valid up to 18.06.2023. Renewal for existing NOC for the capacity of 952 m ³ /day application No. HWRA/IND/R/2025/3993 is under process. Application for Renewal and NOC is Attached as Annexure-2
v)	Total Fresh water requirement after expansion shall not exceed 952 m ³ /day, which will be sourced from ground water. No Ground water recharge shall be permitted within the premises. Industry shall construct a rain water storage pond of 60 days capacity and the accumulated water to be used as fresh water thereby reducing fresh water consumption.	The Project authority acknowledges that the total fresh water requirement after expansion does not exceed 952 m ³ /day, sourced from groundwater. We assure that no groundwater recharge will be conducted within the premises. Rainwater is being collected in storage tanks totalling 2,50,000 Litres installed in the plant, with the accumulated water utilized as fresh water, effectively reducing fresh water consumption.
vi)	Spent Wash/stillage shall be sent to the decanter followed by the Multiple Effect Evaporator and dryer to form DDGS. DDGS to be used as cattle feed. The MEE & Drier condensate, spent lees, WTP Rejects, Boiler & Cooling tower blow downs, washings etc., is shall be treated in the 'Condensate Polishing Unit' (CPU). STP shall be installed to treat domestic wastewater. The plant shall be based on 'Zero Liquid Discharge' system and no effluent/treated water shall be discharged outside factory premises.	The industry is / will run on "Zero Liquid Discharge". Following measures have been adopted for water conservation to reduce or minimize water consumption & usage: Spent Wash: Grain Slops (Spent Wash) is being/will be taken through Centrifuge Decanters for separation of Suspended Solids separated as Wet Cake. Thin Slops from the Decanter Centrifuge is being/will be partially recycled back to process and partially taken to Thins Slops Evaporation Plant for concentration of remaining solids to form Syrup. This Syrup is being/will be fed to bio-digester for recovery of bio-gas followed by anaerobic or aerobic sludge separator, final out let after this process is then taken to MEE system for water recovery, the concentrate from MEE is recycled to decanter for solid recovery. DWGS is being/ will be taken to a dryer and is dried to make it DDGS for animal feed – Distillers Dried Grain Soluble. ⇒ Spent Lees: The spent lees from primary distillation column (pre-rectifier) will be recycled into liquefaction process and are utilized as dilution water for incoming flour to make slurry.

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

		<ul style="list-style-type: none"> ⌘ Process condensate from Multi - Effect Evaporator (MEE) is being/will be cooled and collected into a neutralization tank with sufficient residence time. After neutralization and filtration this process condensate is being/will be recycled back to the process. ⌘ For effective recycling of waste, 3-stage MEE along with dryer has already been installed. MEE condensate is treated in CPU and recycled back in the process. Other waste is treated in the state of art ETP and completely reused. ⌘ Boiler blow down: Waste water generated from boiler blow down is being/ will be completely recycled into cooling towers and ash quenching. ⌘ Cooling Tower Blow down: Cooling tower blow down is being/ will be utilized completely internally. ⌘ The industry on regular basis carries out waste water analysis to conform to the standards prescribed under Environment (Protection) Rules, 1986. <p>The waste water monitoring results for the compliance period "October 2024 to March 2025" has been attached as Annexure -3</p> <p>The groundwater quality monitoring results for the compliance period " October 2024 to March 2025" has been attached as Annexure -4</p> <p>Photographs showing Bio-Digester, Condensate Refinement Polishing Unit and Multi Effect evaporator have been attached as Annexure -5</p>
vii)	<p>ESP with a stack height of 44.2 m is already installed with the existing 25 TPH Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. ESP (Five field) with a stack height of 50 meter will be installed with the 30 TPH Biomass/Rice husk/Agro waste fire boiler for the particulate emission within the statutory of 50 mg/Nm³. Coal shall not be used as fuel. At no time, the emission levels shall exceed the prescribed standards. In the event of failure of any pollution control system installed by the unit, the respective unit shall not be</p>	<p>Exclusively relying on biomass, rice husk, and agro waste as fuel for the boiler, we are currently in alignment with the organization's current requisites. Nevertheless, we are strategically poised to embrace and seamlessly integrate any forthcoming updates or advancements into our operational framework. Regular monitoring of emission levels is conducted to ensure compliance with prescribed standards. The latest monitoring report is attached herewith as Annexure-6</p>

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

	restarted until the control measures are rectified to achieve the desired efficiency. Performance assessment of pollution control devices/ systems will be conducted annually. As proposed existing 10 TPH boiler shall be dismantled and disposed in an environmentally sound manner.	The unit assures that coal will not be utilized as fuel under any circumstances. In the event of any failure of the pollution control systems installed by the unit, restarting operations will only occur once the control measures are rectified to achieve the desired efficiency.
viii)	Boiler ash (57 TPD) will be used for brick manufacturing and supplied to brick manufacturers. PP shall use biomass like rice husk/agro waste as fuel for the proposed boiler. PP shall meet 15% of the total power requirement from solar power by generating power inside plant premises/adjacent/nearby areas. Approach to the project site to the nearest highway will be maintained by the industry.	The company has entered into an agreement with the Banwala Co-operative L/C Society Ltd. for the management of fly ash generated from its existing boilers. The copy of the Memorandum of Understanding (MoU) for the supply of fly ash is attached as Annexure-7 . The unit exclusively utilizes biomass such as rice husk and agro waste as fuel for the proposed boiler. The Project Proponent (PP) is actively exploring the possibilities of solar power generation within the plant premises and nearby areas.
ix)	CO ₂ (157 TPD) generated during the fermentation process will be collected by utilizing CO ₂ scrubbers and shall be sold to authorized vendors.	The CO ₂ generated during the fermentation process is being/will be collected by CO ₂ scrubbers and sold to authorized vendors.
x)	PP shall allocate at least Rs. 50 Lakhs/annum for Occupational Health Safety. Occupational Health Centre for surveillance of the worker's health shall be set up. The health data shall be used in deploying the duties of the workers. All workers & employees shall be provided with required safety kits/mask for personal protection.	Occupational health surveillance programme is taken as regular exercise for all the employees. Regular medical check-up of employees is conducted in its medical centre. The last medical health reports are attached as Annexure-8 . The photographs showing regular occupational health surveillance programme is attached as Annexure-9 . All workers and employees are provided with personal protective equipment (PPE). Photographs is provided in Annexure-9A .
xi)	Training shall be imparted to all employees on safety and health aspects of chemicals handling. Safety and visual reality training shall be provided to employees.	Training is imparted to all employees regarding their health and safety aspects in chemical handling. Photographs of the training and Training record are attached as Annexure 10 .
xii)	The unit shall make the arrangement for protection of possible fire hazards during manufacturing process in	The company has made arrangements for protection of fire hazards which are as follows:

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	material handling. Firefighting system shall be as per norms. PESO certificate shall be obtained.	<p>☞ Fire extinguishers are readily accessible for immediate use in all parts of the occupancy.</p> <p>☞ Adequate dust suppression measures are provided to prevent fugitive emission and also risk of fire. Similar measures are also adopted for loading/unloading operations.</p> <p>☞ All necessary medical facilities for first aid are already there in the factory premises.</p> <p>☞ Emergency escape route is marked at all places in the industry towards designated assembly point.</p> <p>☞ Firefighting measures are already available at the alcohol storage area.</p> <p>Photograph showing firefighting measures adopted within plant premises have been attached as Annexure 11.</p> <p>The photographs showing Fire Safety Training is attached as Annexure 12.</p> <p>Last safety training attendance sheet is attached as Annexure 13.</p> <p>The company has also obtained Fire NOC and copy of the same is attached as Annexure 14.</p> <p>The company has obtained PESO certificate from the authority and strictly complies the same.</p> <p>The copy of PESO certificate is attached as Annexure 15.</p>
xiii)	Process organic residue and spent carbon, if any, shall be sent to Cement and other suitable industries for its incinerations. ETP sludge, process inorganic & Evaporation salt shall be disposed of to the TSDF.	In this project, no processed organic residue, spent carbon, processed inorganic & evaporation salts are produced.
xiv)	The company shall undertake waste minimization measures as below (a) Metering and control of quantities of active ingredients to minimize waste (b) Reuse of by-products from the process as raw materials or as raw material substitutes in other processes.	Following steps have been taken by the Unit: <ul style="list-style-type: none"> • System for metering and controlling the quantities of active ingredients are already in place, system is designed to optimize the use of these ingredients, thereby reducing waste and promoting efficient use. Unit is

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

	<p>(c) Use of automated filling to minimize spillage. (d) Use of Close Feed system into batch reactors. (e) Venting equipment through vapour recovery system. (f) Use of high-pressure hoses for equipment clearing to reduce waste water generation.</p>	<p>also having centrifugal Decanters Followed by MEE and Dryer to minimize the waste.</p> <ul style="list-style-type: none"> • The CO₂ generated from the fermentation process is being collected and stored in the tanks and sold to authorized vendors. • Unit is having automated filling to minimize spillage and closed feed system. • The fly ash generated from the boiler is being/will be sold to nearby brick manufacturers. • Unit is having the Dryers to convert the DWGS to DDGS and by utilizing its vapors heat in vapours integrated system, unit could reduce the steam consumption in Multi Effect Evaporator plant (MEE). • Biogas generated from Bio-methanation is being/will be used as fuel in boiler. • Unit is having high pressure hoses to reduce waste water generation.
xv)	<p>The green belt of at least 5-10 m width has been developed in 2.427 hectares i.e., 35.28 % of total project area with tree density @ 2500 trees per hectares, mainly along the plant periphery and same will be maintained. Selection of plant species shall be as per the CPCB guidelines in consultation with the State Forest Department and native species shall be developed. Records of tree canopy shall be monitored through remote sensing map.</p>	<p>More than 35% of the total area of the project area has been developed as greenbelt and plantation, which encompasses 6.0 acres and will continue to be maintained in the future. Additionally, around 4000 trees have already been planted within the plant premises, as per CPCB guidelines including a variety of species such as Neem, Polyalthia, Sheesham, Banyan, Date palm, Coconut tree, Conifer/cone, Bamboo, Peepal tree, Mango, and Guava.</p> <p>Photographs showing greenbelt developed in the plant premises is shown in Annexure 16.</p>
xvi)	<p>PP proposed to allocate Rs. 1.00 Crores towards Extended EMP (CER) which shall be spent as submitted in CER plan (Annexure-II) for monitorable activities like up-gradation of schools with provision of facilities e.g. Class rooms, playground, Laboratory, Library,</p>	<p>The proposed allocation of Rs. 1.00 Crores towards Extended EMP (CER) is aligned with our ongoing project's Environmental Management Plan (EMP). We will execute all planned activities outlined in Annexure-II, including the up-gradation of schools with provisions such as classrooms, playgrounds, laboratories, libraries, computer classes, toilets,</p>

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

	Computer class, toilets, potable drinking water facilities, solar light/solar power support for uninterrupted power supply, soil nutrient management etc. Further, all the proposed activities under CER shall be completed before the commissioning of the plant in consultation with District administration.	potable drinking water facilities, solar light/power support for uninterrupted power supply, and soil nutrient management.
xvii)	There shall be adequate space inside the plant premises earmarked for parking of vehicles for raw materials and finished products and no parking to be allowed outside on public places. Out of the total project area, 15% shall be allotted solely for parking purposes with facilities like rest rooms etc.	Adequate parking area has been provided with in the plant premises for loading and unloading of the raw materials, finished products and by products. Along with this a management team in place to oversee traffic management for incoming and outgoing vehicles.15 % out of total project area has been allotted for parking and rest rooms.
		
xviii)	Storage of raw materials shall be either in silos or in covered areas to prevent dust pollution and other fugitive emissions. All stockpiles should be constructed over impervious soil and garland drains with catch pits to trap runoff material shall be provided. Biomass shall be stored in covered sheds and wind breaking walls/curtains shall be provided around biomass storage area to prevent its suspension during high wind speed. All Internal roads shall be paved. Industrial vacuum cleaner shall be provided to sweep the internal roads. The Air Pollution Control System shall be interlocked with process plant/machinery for	Dust pollution & Fugitive emissions are controlled by providing raw material covered storage area, closed handling & Conveyance of chemicals/ Materials, and water sprinkling system. All stockpiles are being/will constructed over impervious soil and garland drains to avoid the mixing of accidental spillages with domestic wastewater. Domestic wastewater directly goes into STP for its treatment through different routes. Covered sheds and wind breaking walls/curtains is provided around the biomass storage area. Roads within the premises are concreted/paved to avoid vehicular emission.

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

	shutdown in case of operational failure of Air Pollution Control Equipment.	In the event of failure of any pollution control system, the respective unit will not be restarted until the control measures are rectified to achieve the desired efficiency. Photographs showing dust emission measures taken by the company are attached as Annexure 17 . Fugitive emission monitoring result for half yearly October 2024- March 2025 is attached as Annexure 18 The copy of latest and valid PUC Certificates of the vehicles being used in the plant premises are shown in Annexure 19 .
xix)	Continuous online (24x7) system for monitoring of stack emissions/effluent quality shall be installed for flue gas emissions and the pollutants concentration, and the data shall be transmitted to the CPCB and SPCB server. For online continuous monitoring of effluent, the unit shall install web camera with night vision capability and flow meters in the channel/drain carrying effluent within the premises.	Online monitoring system has been installed at the site and the data on real-time basis is being transferred to servers of CPCB and SPCB. Latest screenshot of continuous online monitoring report is attached as Annexure 20 .
xx)	A separate Environmental Management Cell (having qualified person with Environmental Science/Environmental engineering/specialization in the project area) equipped with full-fledged laboratory facilities shall be set up to carry out the Environmental Management and Monitoring functions. EMC head shall report directly to Head of Organization/Director/CEO as per company hierarchy.	A separate environmental management cell equipped with full fledge laboratory facilities is set up to carry out the environment management and monitoring functions. EMC head directly report to Director of Organization. Photographs showing laboratory at the plant site is shown in Annexure 21 The hierarchy structure being followed in EMC is Shown in Annexure 22
xxi)	PP shall sensitize and create awareness among the people working within the project area as well as its surrounding area on the ban of Single Use Plastic in order to ensure the compliance of Notification published by MOEFCC on 12th August, 2021. A report along with photographs on the measures taken shall	PP shall Advocate for awareness responsible for raising awareness and promoting understanding among individuals within and around the project area regarding the prohibition of Single Use Plastic. This effort aims to ensure adherence to the Notification released by MOEFCC on August 12, 2021. The six-monthly compliance report to the relevant authority must include a detailed account, supported by photographs, of the initiatives taken in this regard.

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

	also be included in the six-monthly compliance report being submitted to concern authority.	
B. General Condition		
i)	No further expansion or modifications in the plant, other than mentioned in the EIA Notification, 2006 and its amendments, shall be carried out without prior approval of the Ministry of Environment, Forest and Climate Change/SEIAA, as applicable. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry/SEIAA, as applicable, to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.	Haryana Organics (A Division of Globus Spirits Ltd.) ensures that no further expansion or modification in the plant will be undertaken without prior approval from the Ministry of Environment, Forest & Climate Change (MoEFCC)/SEIAA. Prior approval will be sought from the concerned authority if required. In the event of any deviations or alterations in the project proposal from those originally submitted to this Ministry for clearance, the unit guarantees that a fresh reference will be made to the Ministry/SEIAA, as applicable, to assess the adequacy of conditions imposed and to incorporate any additional environmental protection measures deemed necessary.
ii)	The energy source for lighting purpose shall be preferably LED based, or advanced having preference in energy conservation and environment betterment.	For Lighting purposes, we are primarily prioritizing towards LED lights for ensuring Energy Conservation and Environment Betterment
iii)	The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under the Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).	The overall noise levels in and around the plant area are maintained well within prescribed standards through the adoption of adequate mitigation measures such as good maintenance practices, installation of acoustic hoods and enclosures at noise sources, and the use of personal protective equipment. Regular noise surveys are conducted at strategic locations to monitor the noise levels. Ambient noise level monitoring is conducted regularly to ensure compliance with prescribed limits. The ambient noise level monitoring results for the duration of October 2024 to March 2025 have been obtained and are attached as Annexure 23 .
iv)	The company shall undertake all relevant measures for improving the socio- economic conditions of the surrounding area. CER activities shall be undertaken by involving local villages and administration and shall be implemented. The company shall undertake eco-developmental measures including community welfare measures in the project area for the overall improvement of the environment.	The company has already taken various measures to improve the socio-economic conditions of the area. The details showing the corporate social responsibility undertaken by the company have been attached as Annexure 24 . The company is involved in various society welfare programmes and ensures to work efficiently in future as well.
v)	The company shall earmark sufficient funds towards capital cost and recurring cost per annum to implement	The company is obligated to allocate an adequate budget for capital cost and recurring cost per

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	the conditions stipulated by the Ministry of Environment, Forest and Climate Change as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so earmarked for environment management/pollution control measures shall not be diverted for any other purpose.	annual expenses to effectuate the requirements outlined by the Ministry of Environment, Forest and Climate Change, as well as the State Government. This includes adhering to the specified implementation schedule for all conditions mentioned herein. It is expressly prohibited to redirect the allocated funds for environmental management or pollution control measures to any other purpose.
vi)	A copy of the clearance letter shall be sent by the project proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban Local Body and the local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal.	The copy of clearance letter was sent to local authorities after it was obtained and no Objections/suggestions were received from them.
vii)	The project proponent shall also submit six monthly reports on the status of compliance of the stipulated Environmental Clearance conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF&CC, the respective Zonal Office of CPCB and SPCB. A copy of Environmental Clearance and six-monthly compliance status report shall be posted on the website of the company.	The six-monthly compliance reports are consistently submitted to the concerned authorities both via email, and they are also uploaded to the Parivesh portal 2.0. The company ensures the timely submission of six-monthly compliance reports, including results of monitored data, to the respective Regional Office of MoEF&CC and the respective Zonal office of CPCB. Last Submission receipt of six-monthly compliance report is Annexure-25 .
viii)	The environmental statement for each financial year ending 31st March in Form-V as is mandated shall be submitted to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental clearance conditions and shall also be sent to the respective Regional Offices of MoEF&CC by e-mail	The environmental statement (Form V) for each financial year is regularly submitted to the Regional Office of the MoEF & CC. The last copy of the submitted Environmental Statement Report (ESR) has been attached herewith as Annexure-26 .
ix)	The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB/Committee and may also be seen at Website of the Ministry and at https://parivesh.nic.in/ . This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the concerned Regional Office of the Ministry.	It was publicly informed that environmental clearance letter has been obtained from MoEF&CC, Delhi, via public notices in local newspapers namely, 'The Tribune' and 'Dainik Bhaskar' on 02.03.2013 & 27.03.2013 respectively.

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

x)	The project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.	Agreed and complied. The unit informs both the Regional Office and the Ministry regarding the date of financial closure, final approval of the project by the concerned authorities, and the date of the project's commencement.
xi)	This Environmental clearance is granted subject to final outcome of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT and any other Court of Law, if any, as may be applicable to this project	The unit understands and acknowledges that Environmental clearance is granted subject to the final outcome of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT, and any other Court of Law.



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TC-6821

TEST REPORT

Sample Number: **JME/GSL/A/01** Report No.: **JME/A/250317005**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101** Format No.: **7.5 F-02**
 Party Reference No. **Nil**
 Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)	Mr. Akhil Kumar (GM.HR & ADMIN)
Sample collected by	JMELPL Team
Sampling Location	Near Main Gate
Latitude	29° 13' 10.92" N
Longitude	76° 59' 46.05" E
Instrument used	RDS, FPS & BS
Instrument code	JME/RDS/01/24, JME/FPS/01/22 & JME/BS/01/01
Instrument calibration status	Calibrated
Scope of Monitoring	Regulatory Requirement
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	13/03/2025 to 14/03/2025
Time of Monitoring	09:45 to 09:45 Hrs.
Actual duration of Monitoring, (minutes)	1422.0
Ambient Temperature (°C)	Max 32°C, Min 20°C
Surrounding activity	Human & Vehicular Activities
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	50.61	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	85.28	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	23.77	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	9.53	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	26.48	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part -10)	0.65	mg/m ³	4

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Page No. 1 of 2
Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

Note:

- This test report has been at your request and test results pertain to the tested sample received.
- This report is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
- Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
- The sample will be destroyed after retention time unless otherwise specified specially.
- Endorsement of the product tested by the laboratory is neither inferred nor implied.
- Report shall not be reproduce except in full without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Uday Vihar,
 Phase-IV, Gurugram-122015 (Haryana)
 E-mail: jmenvirolab@hotmail.com | www.jmenvironet.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
 Golf Course Ext. Road, Sector-61,
 Gurugram-122011(Haryana)



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TC-6821

TEST REPORT

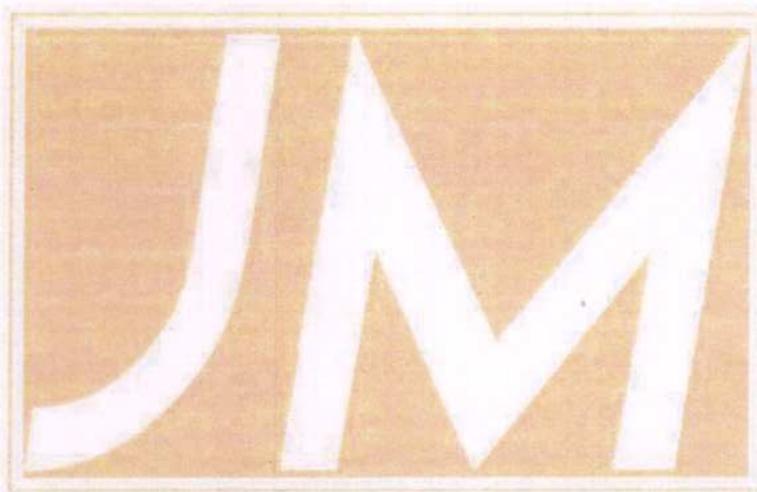
Sample Number: JME/GSL/A/01

Report No.: JME/A/250317005

8.	Ammonia	IS:5182, (Part 25)	27.52	µg/m ³	400
9.	Benzene	IS:5182, (Part -11)	BDL (DL 1.0)	µg/m ³	5
10.	Benzo (a) pyrene	IS:5182, (Part -12)	BDL (DL 0.5)	ng/m ³	1
11.	Arsenic	JMPLPL/STOP/03 (Issue Date-21/09/2022)	BDL (DL 0.5)	ng/m ³	6
12.	Nickel	IS:5182, (Part-26)	BDL (DL 1.0)	ng/m ³	20

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(i)] 18.11.2009
BDL- Below Detection Limit, DL- Detection Limit

End of Report



Page No. 2 of 2

Ritika Saini
Ritika Saini
Tested by

Deepak Singh
Deepak Singh
Checked by

Sita Ram Yadav
Sita Ram Yadav
Authorized Signatory

Note:

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2. This reports is for your reference only and not to be used for any legal purpose.
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5. The sample will be destroyed after retention time unless otherwise specified specially.
6. Endorsement of the product tested by the laboratory is neither inferred nor implied.
7. Report shall not be reproduce except in full without approval of the laboratory.
8. All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

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Corporate Office

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Gurugram-122011(Haryana)



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TC-6821

TEST REPORT

Sample Number: **JME/GSL/A/02**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101**

Report No.: **JME/A/250317006**
 Format No.: **7.5 F-02**
 Party Reference No. **Nil**

Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)

Mr. Akhil Kumar (GM.HR & ADMIN)

Sample collected by

JMELPL Team

Sampling Location

Near IMFL Bottling

Latitude

29° 13' 06.93" N

Longitude

76° 59' 49.70" E

Instrument used

RDS, FPS & BS

Instrument code

JME/RDS/01/18, JME/FPS/01/18 & JME/BS/01/02

Instrument calibration status

Calibrated

Scope of Monitoring

Regulatory Requirement

Meteorological condition during monitoring

Clear Sky

Date of Monitoring

13/03/2025 to 14/03/2025

Time of Monitoring

10:20 to 10:20 Hrs.

Actual duration of Monitoring, (minutes)

1403.0

Ambient Temperature (°C)

Max 32°C, Min 20°C

Plant Operation and Vehicular Activities

Control measure if Any

--

Sampling & Analysis Protocol

IS-5182

Parameter Required

As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	45.61	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	83.52	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	22.76	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	8.67	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	23.19	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part -10)	0.67	mg/m ³	4

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

Page No. 1 of 2

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7. Report shall not be reproduce except in full without approval of the laboratory.
8. All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
 Phase-IV, Gurugram-122015 (Haryana)
 E-mail: jmenvirolab@hotmail.com | www.jmenvironet.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
 Golf Course Ext. Road, Sector-61,
 Gurugram-122011(Haryana)

1081

48

CIN No. :U74220HR2011PTC085755



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30 years of success

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TC-6821

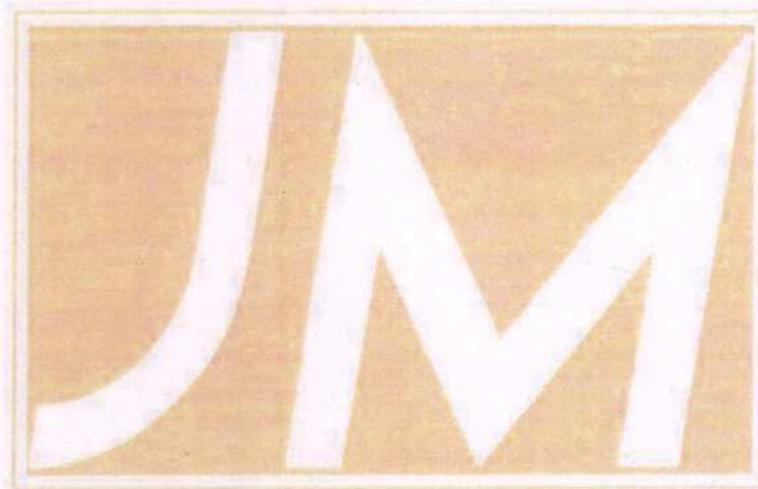
TEST REPORT

Sample Number: **JME/GSL/A/02**Report No.: **JME/A/250317006**

8.	Ammonia	IS:5182, (Part 25)	28.65	µg/m ³	400
9.	Benzene	IS:5182, (Part -11)	BDL (DL 1.0)	µg/m ³	5
10.	Benzo (a) pyrene	IS:5182, (Part -12)	BDL (DL 0.5)	ng/m ³	1
11.	Arsenic	JMPLPL/STOP/03 (Issue Date-21/09/2022)	BDL (DL 0.5)	ng/m ³	6
12.	Nickel	IS:5182, (Part-26)	BDL (DL 1.0)	ng/m ³	20

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(i)] 18.11.2009
BDL- Below Detection Limit, DL- Detection Limit

End of Report



Page No. 2 of 2

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Ritika Saini
Tested by

Deepak Singh
Deepak Singh
Checked by

Sita Ram Yadav
Sita Ram Yadav
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number: **JME/GSL/A/03**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101**

Report No.: **JME/A/250317007**
 Format No.: **7.5 F-02**
 Party Reference No.: **Nil**

Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)	Mr. Akhil Kumar (GM.HR & ADMIN)
Sample collected by	JMELPL Team
Sampling Location	Near Admin Office
Latitude	29° 13' 06.93" N
Longitude	76° 59' 48.48" E
Instrument used	RDS, FPS & BS
Instrument code	JME/RDS/01/24, JME/FPS/01/22 & JME/BS/01/01
Instrument calibration status	Calibrated
Scope of Monitoring	Regulatory Requirement
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	14/03/2025 to 15/03/2025
Time of Monitoring	10:35 to 10:35 Hrs
Actual duration of Monitoring, (minutes)	1403.0
Ambient Temperature (°C)	Max 34°C, Min 18°C
Surrounding activity	Plant Operation
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	41.29	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	79.67	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	19.52	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	8.64	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	22.67	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part -10)	0.64	mg/m ³	4

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Page No. 1 of 2

Sita Ram Yadav
 Authorized Signatory

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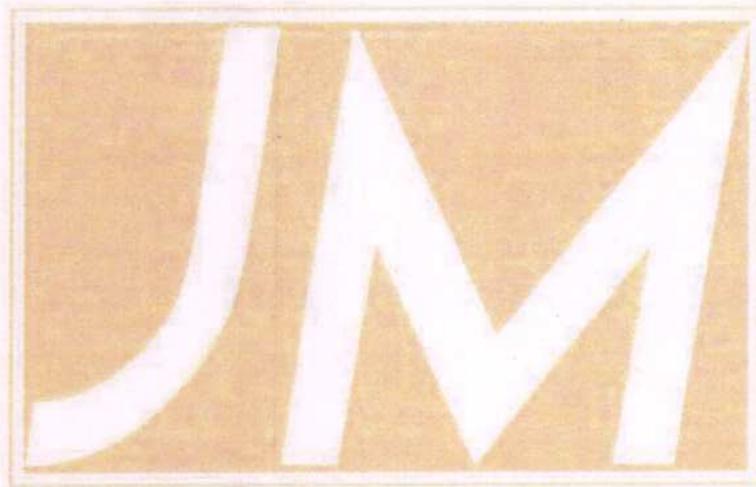
TEST REPORT

Sample Number: **JME/GSL/A/03**Report No.: **JME/A/250317007**

8.	Ammonia	IS:5182, (Part 25)	28.66	µg/m ³	400
9.	Benzene	IS:5182, (Part -11)	BDL (DL 1.0)	µg/m ³	5
10.	Benzo (a) pyrene	IS:5182, (Part -12)	BDL (DL 0.5)	ng/m ³	1
11.	Arsenic	JMPLPL/STOP/03 (Issue Date-21/09/2022)	BDL (DL 0.5)	ng/m ³	6
12.	Nickel	IS:5182, (Part-26)	BDL (DL 1.0)	ng/m ³	20

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(i)] 18.11.2009
BDL- Below Detection Limit, DL- Detection Limit

End of Report



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TC-6821

TEST REPORT

Sample Number: **JME/GSL/A/04**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101**

Report No.: **JME/A/250317008**
 Format No.: **7.5 F-02**
 Party Reference No.: **Nil**

Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)
 Sample collected by
 Sampling Location
 Latitude
 Longitude
 Instrument used
 Instrument code
 Instrument calibration status
 Scope of Monitoring
 Meteorological condition during monitoring
 Date of Monitoring
 Time of Monitoring
 Actual duration of Monitoring, (minutes)
 Ambient Temperature (°C)
 Surrounding activity
 Control measure if Any
 Sampling & Analysis Protocol
 Parameter Required

Mr. Akhil Kumar (GM.HR & ADMIN)
JMELPL Team
Plant Area
29° 13' 04.30" N
76° 59' 51.21" E
RDS, FPS & BS
JME/RDS/01/18, JME/FPS/01/18 & JME/BS/01/02
Calibrated
Regulatory Requirement
Clear Sky
14/03/2025 to 15/03/2025
11:00 to 11:00 Hrs
1409.0
Max 34°C, Min 18°C
Near Boiler Area & Vehicular Activities
-
IS-5182
As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	48.29	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	84.82	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	27.56	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	10.62	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	25.79	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part -10)	0.75	mg/m ³	4

Ritika Saini
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TC-6821

TEST REPORT

Sample Number: JME/GSL/A/04

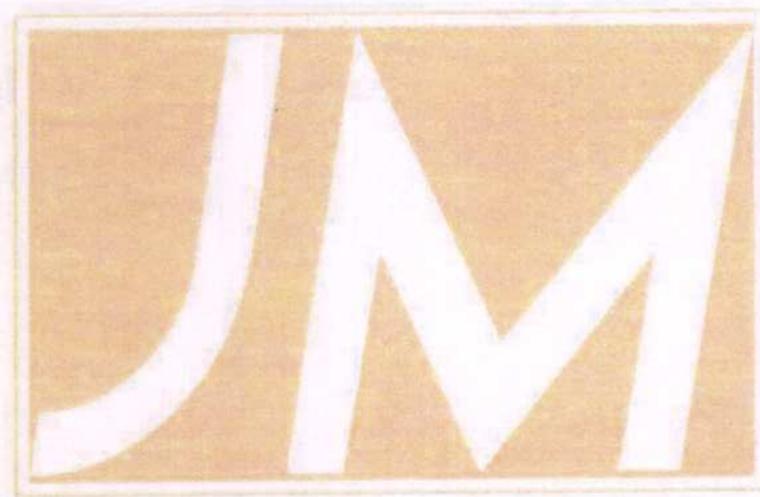
Report No.: JME/A/250317008

8.	Ammonia	IS:5182, (Part 25)	31.52	µg/m ³	400
9.	Benzene	IS:5182, (Part -11)	BDL (DL 1.0)	µg/m ³	5
10.	Benzo (a) pyrene	IS:5182, (Part -12)	BDL (DL 0.5)	ng/m ³	1
11.	Arsenic	JMPLPL/STOP/03 (Issue Date-21/09/2022)	BDL (DL 0.5)	ng/m ³	6
12.	Nickel	IS:5182, (Part-26)	BDL (DL 1.0)	ng/m ³	20

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(i)] 18s.11.2009

BDL- Below Detection Limit, DL- Detection Limit

End of Report



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Annexure 2 Groundwater Extraction Application

Government of Haryana
Haryana Water Resources Authority
Applications for Renewal of Permission to Extract Ground Water for Industrial use

Application No: HWRA/IND/R/2025/3993 (Application Fee Pending hence Not Valid Application)

HWRA Previous NOC No: HWRA/NOC/IND/R/2025/1725 [Download](#)
 18/06/2023

valid upto :

HWRA Previous Application No: HWRA/IND/R/2022/197 [Download](#)

I. General Information:		
Application Type Category/ Type of Application:		
(i)	Name of Applicant:	Mahendra Pratap Singh
	ID Proof Type	Aadhaar
	ID Proof no	XXXXXXXX1418
	Id Proof Document	Download
(ii)	Designation of Applicant:	Unit head
	Authorization Letter in the name of Mahendra Pratap Singh (applicant)	Download
(iii)	Name of Industry:	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD
(iv)	Registration number of Industry:	6414
(v)	Location Details of the Industrial Unit	
	Industrial Unit Address	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD 4 KM CHULKANA, SAMALKHA, PANIPA
	State:	Haryana
	District:	PANIPAT
	Tehsil:	Samalkha
	Block:	SAMALKHA
	Village/MC:	Chulkana
	Region:	over-exploited over-exploited
(vi)	Correspondence Address	
	Complete Postal Address	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD 4 KM CHULKANA, SAMALKHA, PANIPAT
	Mobile Number:	7765011035
	E-Mail of Industry:	mpsingh@globusgroup.in
(vii)	Salient Features of the Industrial Activity:	
	Type of Industry	Beverages
	Industry fall under	Previous: Large New : Large
	Is Water Intensive	No
	Purpose of Abstraction	Other Use - For Industrial and domestic use only. Washing of readymade garments
	Groundwater utilization for	Existing Industry
	Whether present industrial activity commenced after 23.12.2020	No
	Whether there is expansion of this industry Unit after 23.12.2020 involving increase in water requirement	Yes
	Consent to Operate	Download

			CTO/CTE Number : 313106523PITCTO398849 47	Issue Date : 20/09/2023
	Validity Period of Consent to Operate		From : 13 Sep 2023	To : 30 Sep 2027
	Large industry/ MSME certificate/ proof		Download	
	Description : MANUFACTURING OF EXTRA NEUTRAL ALCOHOL, ENA FROM DISCARDED GRAINS, BOTTLING OF COUNTRY LIQUOR AND INDIAN MADE FOREIGN LIQUOR, IMFL, ETHANOL			
	(viii) Land use details of the existing/proposed Industrial unit premises			
	Ownership of the land(Enclose documents of ownership)		Download	
	Latitude	Longitude	29.2197325	76.9938826
	Location Map		Download	
	Total Land area(in sq m)		72216.32	
	Rooftop area of buildings/sheds(in sq m)		2850.00	
	Road/paved area(in sq m)		33394.32	
	Green belt area(in sq m)		16000.00	
	Open Land (in sq m)		19972.00	
	Source of availability of surface water for Industrial use, if any	No		
	Townships/villages within 2 km radius of the Industrial unit	Yes	CHULKANA	
2)	Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)			
	Flow Chart of activities and requirement of water		Download	
	Water Balance Chart with water requirement at each Stage.			Download
	Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD)			
	NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency			Download Download
	Quality of groundwater	Fresh Water	Fresh Water	
	Name of NABL(Under Valid Certificate)		ENVIRON TECH LABORATORIES	
	Upload test report of groundwater quality from NABL accredited lab		Pre-monsoon	Post-monsoon
			Download	Download
	Whether any change in Groundwater Requirement		No	
	If yes, then reason & justification for change in ground water requirement along with supporting documents, if any.			Download
			Existing	Revised
(i)	Total water required(in m3/day)		1302.00	1302.00 Download
a.	Ground Water required(in m3/day)		952.00	952.00
b.	Recycled Water usage(in m3/day)		350.00	350.00

c.	Proposed/existing water supply from any agency(in m3/day)	0.00	0.00
----	---	------	------

(ii) Breakup of Water Requirement and Usage:					
	Activity	Existing Requirement (m3/day)	Revised Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
a.	Industrial Activity	1232.00	1232.00	330	406560.00
b.	Residential / Domestic	25.00	25.00	330	8250.00
c.	Greenbelt Development / Environment Maintenance	45.00	45.00	330	14850.00
d.	Other Use	0.00	0.00	0	0.00
e.	Grand Total	1302.00	1302.00		429660.00
Source of recycled water		ETP			
(iii) Breakup of Recycled Water Usage:					
		(m3/day)	(Days)	(m3/year)	
	(a) Total Waste Water Generated:	350.00	330	115500.00	
	(b) Quantity of Treated Water Available	350.00	330	115500.00	
	i). Reuse in Industrial Activity:	305.00	330	100650.00	
	ii). Reuse in Green Belt Development:	45.00	330	14850.00	
	iii). Any other use	0.00	0	0.00	
	(c) Total Treated Water Utilized:	350.00		115500.00	
	(d) Quantity and mode of disposal of unutilised effluent:	0.00			
3. Details of existing and/ or proposed groundwater abstraction structures					

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter)/ Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not
1	bore well/ 1994	130.00/ 250.00	34.00	24.00	6.00/ 330	4	15	Yes
2	bore well/ 1994	130.00/ 230.00	35.00	24.00	6.00/ 330	4	15	Yes
3	bore well/ 1994	130.00/ 300.00	35.00	30.00	6.00/ 330	4	30	Yes
4	bore well/ 1994	130.00/ 250.00	34.00	24.00	6.00/ 330	4	20	Yes

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

4. Likely date of operation of proposed tubewell

5. Quantum of ground water recharge(m3/year)

0.00

6. Water Efficient Technology will be adopted

[Download](#)

7. Valid Consent of operate issued by HSPCB(CTO)

[Download](#)

8. Compliance Report as per format (In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant)

[Download](#)
[View Online compliance Report](#)

9. Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD.

[Download](#)

10. Affidavit for compliance, as per format.

[Download](#)

11. Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Salient features of IAR, in the prescribed formats.

[Download](#)

12 i. Any Other Document/Information

[Download](#)

ii. Any Other Document/Information

[Download](#)

iii. Any Other Document/Information

[Download](#)

13. I shall comply with all the terms and conditions of the Permission for renewal.

Yes

Self Declaration:-

1. I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
2. I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

Signature of Applicant with Office Seal

(Mahendra Pratap Singh)

(Unit head)

a) Information of payment for Application Fee

Total Amount			
Mode of Payment			

b) Information of payment for Tarrif Fee

Total Amount			
Mode of Payment			

1091

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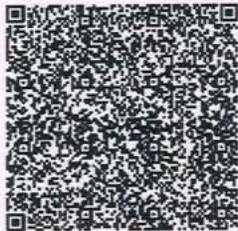


हरियाणा सरकार
हरियाणा जल संसाधन प्राधिकरण
Government of Haryana
Haryana Water Resources Authority

PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION

Project Name:	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD		
Project Address:	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD 4 KM CHULKANA, SAMALKHA, PANIPAT		
Village/MC:	Chulkana	Tehsil:	Samalkha
District:	PANIPAT	State:	Haryana
Pin Code:	--		
Communication Address:	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD 4 KM CHULKANA, SAMALKHA, PANIPAT		
Address Regional Office:	Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula		
1. NOC No.:	HWRA/NOC/IND/R/2025/1725		
2. Application No.:	HWRA/IND/R/2022/197	3. Category:	Industry
4. Project Status:	Renew	5. NOC Type:	Renew
6. Ground Water Extraction Permitted:			
Ground Water For	m3/day	m3/year	Valid From
Fresh Water	952.00	314160.00	19/06/2022
Total	952.00	314160.00	--
Valid Upto	18/06/2023		
7. Details of Ground Water Extraction: Total Existing No.:	4		
Total Proposed No.:	0		
	DW	DCB	BW
Abstraction Structure*	--	--	4
	TW	DW	DCB
	--	--	--
	BW	TW	DW
	--	--	--
*DW - Dug Well;DCB - Dug cum Bore Well;BW - Bore Well;TW - Tube Well;DWLR - Digital Water Level Recorder			
8. Quantum of ground water recharge(m3/year)	--		
9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism	No. of Piezometers	Monitoring Mechanism	
		Manual	DWLR
		Telemetry	
	1	0	1
		1	1

* Terms & conditions are at the back of this page.



Note: This is computer generated certificate, it can be validated by scanning QR code.

Validity of this NOC shall be subject to compliance of the following mandatory conditions

This NOC for abstraction of ground water, shall be subject to the following terms and conditions

1. NOC is granted to the applicant on the condition that local government water supply agencies are not able to supply the desired quantity of water. In case of supply of water from local agency the applicant shall immediately inform HWRA and reduce the abstraction of ground water accordingly.
2. The applicant shall adopt latest water efficient technologies to reduce dependence on ground water resources by 20% in three years. Compliance report in this regard shall be submitted yearly. The proof of reduction of dependence on ground water shall also be submitted half yearly i.e., at the time of deposit of water abstraction charges of the second quarter.
3. The applicant abstracting ground water between 100-500 kld shall undertake self-annual water audit and those abstracting ground water more than 500 kld shall undertake water audit through organisations authorised by Government of India or HWRA and submit audit reports at the time of renewal of the NOC.
4. Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism shall be mandatory for industries drawing or proposing to draw more than 500 kld of ground water and Monitoring of water level shall be done by project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 25 m from the production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well wells Detailed guidelines for design and construction of piezometer is given on the portal. Monthly water level data shall be submitted to the HRWA through the web portal on quarterly basis.
5. The applicant with red category industries as per Haryana State Pollution Control Board shall store the harvested rainwater in surface storage tanks for use in the industry and shall not use the harvested rainwater to recharge ground water, further the applicants under this category shall ensure wellhead protection measures to prevent ground water pollution and will inform the compliance within 3 months.
6. Injection of treated/untreated wastewater/effluents into aquifer system is strictly prohibited.
7. The applicant drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges on quarterly basis, applicable as per Tables 5.3A.
8. The applicant drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges on quarterly basis, applicable as per Tables 5.3 B.
9. All the tube wells/ground water abstraction structures permitted shall be fixed with digital electromagnetic/ultrasonic water meters, by the industry at its own cost with telemetry system and monthly ground water abstraction data shall be recorded in a logbook. Compliance to this condition shall be reported within one month from the date of issue of this letter. Daily water meter readings to be recorded in a dedicated register and shall be submitted on the web portal to HWRA on quarterly basis or through centralized mechanism evolved by HWRA. The geotag photos of all the flow meters/water meters showing date and coordinates be uploaded on the portal for calculation of quarterly tariff. Without geotagged photos not showing date and coordinates will not be entertained.
10. The applicant, as per approved proposal, shall implement rainwater harvesting and ground water recharge measures within three months from the date of issuance of this NOC and undertake periodic maintenance of recharge structures. Photographs (with geo tag only) of the recharge structures etc. and compliance of completion of construction of the same along with copy of NOC shall be furnished immediately to the Haryana Water Resources Authority for verification, on the Email ID of the Authority (compliance - hwra@hry.gov.in)
11. The ground water chemical quality shall be monitored twice in a year during pre & post- monsoon period.
12. The monthly ground water level monitoring data in respect of piezometer shall be submitted quarterly to the Haryana Water Resources Authority on regular basis.
13. The applicant shall ensure proper recycling and reuse, including use for green belt, of wastewater after adequate treatment.
14. In case of renewal, application shall be submitted online within 90 days before the expiry of this NOC and abstraction of ground water, after expiry of NOC shall be illegal and liable for legal action as per law.
15. The applicant shall seek prior permissions from HWRA for any increase in daily quantum of groundwater abstraction (i.e. more than the permitted limit in the NOC).
16. Where the applicant granted NOC for abstraction of saline water and the existing well(s) is/are yielding fresh water, the same shall be sealed and new tube well(s) tapping saline water shall be constructed within 3 months of the issuance of NOC or from the date of seal of the fresh water tube well, as the case may be. The applicant shall be also ensuring safe disposal of saline residue, if any.
17. The applicant shall comply with the provisions of the Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020, Rules, regulations, guidelines and directions issued thereunder. Non-compliance of these provisions shall be liable for the penalty as per the provisions of the Act, rules and regulations, guidelines and directions issued thereunder.
18. The applicant shall ensure the 100% reuse for non potable usage of self generated waste water after due treatment. He shall also ensure to reuse for non potable usage the Treated Waste Water (other than self generated) as per application and NOC terms & conditions
19. Since, this NOC has been issued on the basis of self-assessment by the applicant and without any site inspection, hence the Authority may inspect the site/unit and documents at any time. In case any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the NOC granted immediately and may revoke or modify the NOC after giving a notice to the applicant.
20. This NOC is subject to prevailing State Government rules/law of Courts orders related to construction of tube well, ground water withdrawal, construction of recharge or conservation structure/discharge of effluents or any such matters as applicable.
21. The applicant shall comply with the directions/conditions/instructions issued by any Court of law related to the matters concerned with the Authority.
22. The applicant shall report self-compliance duly signed by authorized person along with authorization letter by e-mail to Haryana Water Resources Authority quarterly as well as yearly basis after the issuance of NOC.
23. This NOC does not absolve the applicant of his obligation/requirement to obtain the necessary approvals from the statutory and administrative Authorities/Departments.
24. The issuance of this NOC does not imply that other statutory or administrative clearances shall necessarily be granted to the applicant by the concerned authorities. The concerned Authorities shall act as per their own procedure.
25. The applicant shall immediately inform the HWRA, if any change in the information provided by the applicant in the application form for seeking NOC.
26. This NOC shall not absolve the applicant from any penalty/punishment/environment compensation, which may have been imposed or may be imposed, for abstraction of groundwater during such period, before the issuance of this NOC.
27. In case of non-payment or delayed payment of ground water abstraction/restoration charges, a penal interest @ 18% shall be charged.
28. The necessary compliance shall be submitted to the Authority on the web portal of the Authority i.e. www.hwra.org.in or on the email id compliance-hwra@hry.gov.in.
29. In case validity period of the CTE/CTO expires during currency period of the NOC, then it will be responsibility of the project proponent to get it renewed well in time & submit renewed CTE/CTO within month after renewal of CTE/CTO by HSPCB, to HWRA. If the CTE/CTO has been suspended or rejected, project proponent is required to intimate the same to HWRA within a week of such rejection or suspension.

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30. Applicant to comply IS:10500:2012 standards before use of abstracted ground water for drinking & domestic purposes.
31. **NOC/Permission is be subject to the condition that (1) The applicant will ensure zero liquid discharge (ZLD) (2) The industry shall recharge groundwater through rain water harvesting by double the amount of water consumed by them. The units shall adopt nearby Government Schools/ Colleges/Institutions, Village Ponds etc. for rain water harvesting (3) The industry shall take measures to reduce their water consumption by 30% in 3 years time.**



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Date	MONTH OF APRIL 2015				MONTH OF APRIL 2015				Total meter				
	Opening Reading	Closing Reading	Reading	Consumption Reading	Opening Reading	Closing Reading	Reading	Consumption Reading					
01-04-25	30358	30358	0.00	69573	69573	0.00	135	28235	307	64776	89	531	
02-04-25	30358	30358	0.00	69573	69573	0.00	139	28235	318	64776	104	550	
03-04-25	30358	30358	0.00	69573	69573	0.00	134	28235	328	64776	90	546	
04-04-25	30358	30358	0.00	69573	69573	0.00	91	28235	330	64776	0.00	411	
05-04-25	30358	30358	0.00	69573	69573	0.00	0.00	28235	368	64776	102	410	
06-04-25	30358	30358	0.00	69573	69573	0.00	104	28235	320	64776	0.00	424	
07-04-25	30358	30358	0.00	69573	69573	0.00	102	28235	318	64776	0.00	320	
08-04-25	30358	30358	0.00	69573	69573	0.00	108	28235	241	64776	0.00	347	
09-04-25	30358	30358	0.00	69573	69573	0.00	72	28235	277	64776	0.00	349	
10-04-25	30358	30358	0.00	69573	69573	0.00	16	28235	50	64776	152	38	
11-04-25	30358	30358	0.00	69573	69573	0.00	18	28235	10	64776	0.00	28	
12-04-25	30358	30358	0.00	69573	69573	0.00	24	28235	0.00	64776	0.00	44	
13-04-25	30358	30358	0.00	69573	69573	0.00	38	28235	0.00	64776	0.00	37	
14-04-25	30358	30358	0.00	69573	69573	0.00	32	28235	0.00	64776	0.00	32	
15-04-25	30358	30358	0.00	69573	69573	0.00	0.00	28235	30	64776	0.00	30	
16-04-25	30358	30358	0.00	69573	69573	0.00	0.00	28235	43	64776	0.00	43	
17-04-25	30358	30358	0.00	69573	69573	0.00	168	28235	152	64776	0.00	320	
18-04-25	30358	30358	0.00	69573	69573	0.00	203	28235	138	64776	0.00	347	
19-04-25	30358	30358	0.00	69573	69573	0.00	212	28235	132	64776	0.00	446	
20-04-25	30358	30358	0.00	69573	69573	0.00	222	28235	228	64776	0.00	455	
21-04-25	30358	30358	0.00	69573	69573	0.00	246	28235	226	64776	0.00	542	
22-04-25	30358	30358	160	69573	69573	160	192	28235	200	64776	0.00	552	
23-04-25	30358	30358	0.00	69573	69573	0.00	150	28235	342	64776	65299	54	546
24-04-25	30358	30358	0.00	69573	69573	0.00	22	28235	302	64776	65299	166	550
25-04-25	30358	30358	0.00	69573	69573	0.00	204	28235	280	64776	65299	65	549
26-04-25	30358	30358	0.00	69573	69573	0.00	218	28235	258	64776	65299	74	550
27-04-25	30358	30358	0.00	69573	69573	0.00	208	28235	212	64776	65299	29	549
28-04-25	30358	30358	0.00	69573	69573	0.00	181	28235	239	64776	65299	20	539
29-04-25	30358	30358	0.00	69573	69573	0.00	48	28235	347	64776	65299	155	550
30-04-25	30358	30358	0.00	69573	69573	0.00	72	28235	234	64776	65299	243	549

11-11-14
Plant installation
Start meter call



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TC-6821

TEST REPORT

Sample Number: JME/GSL/WW/01
Name & Address of Unit: M/s. Haryana Organics
 (A Division of Globus Spirits Ltd.)
 Grain/Molasses based Distillery Unit (25 KLD) to Grain
 (100 KLPD) or [Grain (75 KLPD) and Molasses (25
 KLPD)] at vill- Chulkana, Teh- Samalkha,
 Dist- Panipat, Haryana

Sample Description: Waste Water
Sampling Location: STP Inlet
Client Representative (Name & Designation): Mr. Akhil Kumar (GM.HR & ADMIN)
Sample collected by: JMELPL Team
Latitude: ----
Longitude: ----
Packing status: Temporary sealed
Sampling & Analysis Protocol: IS 3025 (P-I) & APHA 23rd Edition 2017

Report No.: JME/WW/250317002
Format No.: 7.5 F-01
Party Reference No.: Nil

Reporting Date: 21/03/2025
Analysis Completion Date: 21/03/2025
Analysis Start Date: 17/03/2025
Receipt Date: 17/03/2025
Sampling Date: 15/03/2025
Sampling Type: Grab
Preservation: Refrigerated
Sample Quantity: 2.0 Litre
Parameter Required: As per work order

TEST RESULTS

S. No.	Parameters	Testing protocol	Result	Unit
1.	pH (at 25°C)	IS:3025 (Part-11)	7.76	-
2.	Chemical Oxygen Demand	IS:3025 (Part-58)	204.0	mg/l
3.	Biochemical Oxygen Demand	IS:3025 (Part-44)	59.0	mg/l
4.	Total Suspended Solids	IS:3025 (Part-17)	25.0	mg/l
5.	Oil & Grease	IS:3025 (Part 39)	BDL(DL 1.0)	mg/l

End of Report

Page 1 of 1

Srishti Mehta
Tested by

Abhishek Tiwari
Checked by

Authorised Signatory
Rajkumar Yadav
Authorized Signatory

Note:

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Reg. Office & Lab.

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TC-6821

TEST REPORT

Sample Number: JME/GSL/WW/02 **Report No.:** JME/WW/250317003
Name & Address of Initiator: M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 Grain/Molasses based Distillery Unit (25 KLD) to Grain (100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] at vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana **Format No.:** 7.5 F-01
Party Reference No.: Nil
Sample Description: Waste Water **Reporting Date:** 21/03/2025
Sampling Location: STP Outlet **Analysis Completion Date:** 21/03/2025
Client Representative (Name & Designation): Mr. Akhil Kumar (GM.HR & ADMIN) **Analysis Start Date:** 17/03/2025
Sample collected by: JMELPL Team **Receipt Date:** 17/03/2025
Latitude: --- **Sampling Date:** 15/03/2025
Longitude: --- **Sampling Type:** Grab
Packing status: Temporary sealed **Preservation:** Refrigerated
Sampling & Analysis Protocol: IS 3025 (P-I) & APHA 23rd Edition 2017 **Sample Quantity:** 2.0 Litre
Parameter Required: As per work order

TEST RESULTS

S. No.	Parameters	Testing protocol	Result	Unit	Limits as per CPCB
1.	pH (at 25°C)	IS:3025 (Part-11)	7.76	-	6.5-9.0
2.	Chemical Oxygen Demand	IS:3025 (Part-58)	32.0	mg/l	250
3.	Biochemical Oxygen Demand	IS:3025 (Part-44)	9.0	mg/l	30
4.	Total Suspended Solids	IS:3025 (Part-17)	5.8	mg/l	100
5.	Oil & Grease	IS:3025 (Part 39)	BDL (DL 1.0)	mg/l	10

End of Report

Page 1 of 1

Srishti Mehta
Tested by

Abhishek Tiwari
Checked by

Rakumar Yadav
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number: **JME/GSL/W/01** Report No.: **JME/W/250317001**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.) Grain/Molasses based Distillery Unit (25 KLD) to Grain (100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana** Format No.: **7.5 F-01**
 Party Reference: **NIL**
 Sample Description: **WATER (Ground)** Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**
 Sampling Date: **15/03/2025**
 Sample Location: **Borewell No. 1** Preservation: **Refrigerated**
 Sampling Type: **Grab**
 Client Representative (Name & Designation): **Mr. Akhil Kumar (GM.HR & Admin)** Sample Quantity: **Approx 2.0 litre**
 Packing Status: **Temporary Sealed**
 Sample collected by: **JMEPL Team** Parameter Required: **As per work order**
 Latitude: **29° 13' 05.76" N**
 Longitude: **76° 59' 47.18"E**
 Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	pH (at 25 °C)	IS:3025 (Part-11)	7.52	-	6.5 to 8.5	No Relaxation
2.	Colour	IS:3025 (Part 4)	BDL (DL 1.0)	Hazen Unit	5	15
3.	Turbidity	IS:3025 (Part-10)	BDL (DL 1.0)	NTU	1	5
4.	Odour	IS:3025 (Part-5)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS:3025 (Part-8)	Agreeable	-	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	IS:3025 (Part-21)	360.0	mg/l	200	600
7.	Calcium as Ca	IS:3025 (Part-40)	76.29	mg/l	75	200
8.	Alkalinity as CaCO ₃	IS:3025 (Part-23)	180.0	mg/l	200	600
9.	Chloride as Cl	IS:3025 (Part-32)	205.0	mg/l	250	1000
10.	Residual free Chlorine	IS:3025 (Part-26)	BDL (DL 0.02)	mg/l	0.2	1.0
11.	Cyanide as CN	IS:3025 (Part-27)	BDL (DL 0.02)	mg/l	0.05	No Relaxation
12.	Magnesium as Mg	IS:3025 (Part-46)	41.26	mg/l	30	100
13.	Total Dissolved Solids	IS:3025 (Part-16)	905.0	mg/l	500	2000
14.	Sulphate as SO ₄	APHA 23rd Edition, 4500-SO ₄ -C/D/E	26.64	mg/l	200	400
15.	Fluoride as F	APHA 23rd Edition, 4500-F- D	0.93	mg/l	1	1.5
16.	Nitrate as NO ₃ -N	IS:3025 (Part-34)	1.95	mg/l	45	No Relaxation
17.	Iron as Fe	IS:3025 (Part-53)	0.49	mg/l	1	No Relaxation
18.	Aluminium as Al	IS:3025 (Part-55)	BDL (DL 0.03)	mg/l	0.03	0.2
19.	Boron	IS:3025 (Part-57)	BDL (DL 0.20)	mg/l	0.5	2.4

Seeshta Mehta
Tested by

Abhishek Tiwari
Checked by

Authorised Signatory
R. Kumar Yadav

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TC-6821

TEST REPORT

Sample Number: JME/GSL/W/01

Report No.: JME/W/250317001

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA 23rd Edition, 5530-Phenols-C/D	BDL(DL 0.001)	mg/l	0.001	0.002
21.	Anionic Detergents as MBAS	APHA 23rd Edition, 5540-C	BDL(DL 0.02)	mg/l	0.2	1
22.	Hexa Chromium as Cr+6	IS:3025 (Part-52)	BDL(DL 0.03)	mg/l	--	--
23.	Zinc as Zn	IS:3025 (Part-49)	BDL (DL 0.0005)	mg/l	5	15
24.	Copper as Cu	IS:3025 (Part-42)	BDL (DL 0.02)	mg/l	0.05	1.5
25.	Manganese as Mn	IS:3025 (Part-59)	BDL (DL 0.01)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS:3025 (Part-41)	BDL (DL 0.002)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS:3025 (Part-47)	BDL (DL 0.008)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS:3025 (Part-56)	BDL(DL 0.005)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS:3025 (Part-37)	BDL (DL 0.002)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS:3025 (Part-48)	BDL (DL 0.001)	mg/l	0.001	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Page 2 of 2

Srishti Mehta
Tested by

Abhishek Tiwari
Checked by

Rajkumar Yadav
Authorized Signatory

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TEST REPORT

Sample Number:	JME/GSLW/01	Report No.:	JME/W/250317001/N
Name & Address of Unit:	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) Grain/Molasses based Distillery Unit (25 KLD) to Grain (100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana	Format No.:	7.5 F-01
Sample Description:	WATER (Ground)	Party Reference:	NIL
Sample Location:	Borewell No. 1	Reporting Date:	21/03/2025
Client Representative (Name & Designation):	Mr. Akhil Kumar (GM.HR & Admin)	Analysis Completion Date:	21/03/2025
Sample collected by:	JMEPL Team	Analysis Start Date:	17/03/2025
Latitude:	29° 13' 05.76" N	Receipt Date:	17/03/2025
Longitude:	76° 59' 47.18" E	Sampling Date:	15/03/2025
Protocol Used:	IS:3025 & APHA 23rd Edition 2017	Preservation:	Refrigerated
		Sampling Type:	Grab
		Sample Quantity:	Approx 2.0 litre
		Packing Status:	Temporary Sealed
		Parameter Required:	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	Total Coliform	IS 15185:2016	Absent	Per 100 ml	Absent	-
2.	E-coli	IS 15185:2016	Absent	Per 100 ml	Absent	-

End of Report

Bhumika
Kumari Bhumika
Tested by

Vineet
Vineet Kumar
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Note:

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Reg. Office & Lab.

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TC-6821

TEST REPORT

Sample Number: **JME/GSL/W/02** Report No.: **JME/W/250317002**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.) Grain/Molasses based Distillery Unit (25 KLD) to Grain (100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana** Format No.: **7.5 F-01**
 Party Reference: **NIL**
 Sample Description: **WATER (Ground)** Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**
 Sampling Date: **15/03/2025**
 Sample Location: **Borewell No. 2** Preservation: **Refrigerated**
 Sampling Type: **Grab**
 Client Representative (Name & Designation): **Mr. Akhil Kumar (GM.HR & Admin)** Sample Quantity: **Approx 2.0 litre**
 Packing Status: **Temporary Sealed**
 Sample collected by: **JMEPL Team** Parameter Required: **As per work order**
 Latitude: **29° 13' 03.60" N**
 Longitude: **76° 59' 49.47" E**
 Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	pH (at 25 °C)	IS:3025 (Part-11)	7.52	-	6.5 to 8.5	No Relaxation
2.	Colour	IS:3025 (Part 4)	BDL (DL 1.0)	Hazen Unit	5	15
3.	Turbidity	IS:3025 (Part-10)	BDL (DL 1.0)	NTU	1	5
4.	Odour	IS:3025 (Part-5)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS:3025 (Part-8)	Agreeable	-	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	IS:3025 (Part-21)	332.0	mg/l	200	600
7.	Calcium as Ca	IS:3025 (Part-40)	62.54	mg/l	75	200
8.	Alkalinity as CaCO ₃	IS:3025 (Part-23)	294.0	mg/l	200	600
9.	Chloride as Cl	IS:3025 (Part-32)	301.0	mg/l	250	1000
10.	Residual free Chlorine	IS:3025 (Part-26)	BDL (DL 0.02)	mg/l	0.2	1.0
11.	Cyanide as CN	IS:3025 (Part-27)	BDL (DL 0.02)	mg/l	0.05	No Relaxation
12.	Magnesium as Mg	IS:3025 (Part-46)	42.79	mg/l	30	100
13.	Total Dissolved Solids	IS:3025 (Part-16)	1011.0	mg/l	500	2000
14.	Sulphate as SO ₄	APHA 23rd Edition, 4500-SO ₄ -C/D/E	30.19	mg/l	200	400
15.	Fluoride as F	APHA 23rd Edition, 4500-F- D	1.11	mg/l	1	1.5
16.	Nitrate as NO ₃ -N	IS:3025 (Part-34)	4.88	mg/l	45	No Relaxation
17.	Iron as Fe	IS:3025 (Part-53)	0.72	mg/l	1	No Relaxation
18.	Aluminium as Al	IS:3025 (Part-55)	BDL (DL 0.03)	mg/l	0.03	0.2
19.	Boron	IS:3025 (Part-57)	BDL (DL 0.20)	mg/l	0.5	2.4

Page 1 of 2

Srishti Mehta
Srishti Mehta
 Tested by

Abhishek Tiwari
Abhishek Tiwari
 Checked by

Rajkumar Yadav
Rajkumar Yadav
 Authorized Signatory

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CIN No. U74220HR2011PTC085756



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TC-6821

TEST REPORT

Sample Number: JME/GSL/W/02

Report No.: JME/W/250317002

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA 23rd Edition, 5530-Phenols-C/D	BDL(DL 0.001)	mg/l	0.001	0.002
21.	Anionic Detergents as MBAS	APHA 23rd Edition, 5540-C	BDL(DL 0.02)	mg/l	0.2	1
22.	Hexa Chromium as Cr+6	IS:3025 (Part-52)	BDL(DL 0.03)	mg/l	--	--
23.	Zinc as Zn	IS:3025 (Part-49)	BDL (DL 0.0005)	mg/l	5	15
24.	Copper as Cu	IS:3025 (Part-42)	BDL (DL 0.02)	mg/l	0.05	1.5
25.	Manganese as Mn	IS:3025 (Part-59)	BDL (DL 0.01)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS:3025 (Part-41)	BDL (DL 0.002)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS:3025 (Part-47)	BDL (DL 0.008)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS:3025 (Part-56)	BDL(DL 0.005)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS:3025 (Part-37)	BDL (DL 0.002)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS:3025 (Part-48)	BDL (DL 0.001)	mg/l	0.001	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Page 2 of 2

Srishti Mehta
Srishti Mehta
Tested by

Abhishek Tiwari
Abhishek Tiwari
Checked by

Raj Kumar Yadav
Raj Kumar Yadav
Authorized Signatory

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Page No. 49



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TEST REPORT

Sample Number:	JME/GSL/W/02	Report No.:	JME/W/250317002/N
Name & Address of Unit:	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) Grain/Molasses based Distillery Unit (25 KLD) to Grain (100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana	Format No.:	7.5 F-01
Sample Description:	WATER (Ground)	Party Reference:	NIL
Sample Location:	Borewell No. 2	Reporting Date:	21/03/2025
Client Representative (Name & Designation):	Mr. Akhil Kumar (GM.HR & Admin)	Analysis Completion Date:	21/03/2025
Sample collected by:	JMEPL Team	Analysis Start Date:	17/03/2025
Latitude:	29° 13' 03.60" N	Receipt Date:	17/03/2025
Longitude:	76° 59' 49.47" E	Sampling Date:	15/03/2025
Protocol Used:	IS:3025 & APHA 23rd Edition 2017	Preservation:	Refrigerated
		Sampling Type:	Grab
		Sample Quantity:	Approx 2.0 litre
		Packing Status:	Temporary Sealed
		Parameter Required:	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	Total Coliform	IS 15185:2016	Absent	Per 100 ml	Absent	-
2.	E-coli	IS 15185:2016	Absent	Per 100 ml	Absent	-

End of Report

Bhumika
Kumari Bhumika
Tested by

Vineet
Vineet Kumar
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number:	JME/GSL/W/03	Report No.:	JME/W/250317003
Name & Address of Unit:	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) Grain/Molasses based Distillery Unit (25 KLD) to Grain (100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] at VIII- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana	Format No.:	7.5 F-01
Sample Description:	WATER (Ground)	Party Reference:	NIL
Sample Location:	Borewell No. 3	Reporting Date:	21/03/2025
Client Representative (Name & Designation):	Mr. Akhil Kumar (GM.HR & Admin)	Analysis Completion Date:	21/03/2025
Sample collected by:	JMEPL Team	Analysis Start Date:	17/03/2025
Latitude:	29° 13' 06.23" N	Receipt Date:	17/03/2025
Longitude:	76° 59' 49.00" E	Sampling Date:	15/03/2025
Protocol Used:	IS:3025 & APHA 23rd Edition 2017	Preservation:	Refrigerated
		Sampling Type:	Grab
		Sample Quantity:	Approx 2.0 litre
		Packing Status:	Temporary Sealed
		Parameter Required:	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	pH (at 25 °C)	IS:3025 (Part-11)	7.68	-	6.5 to 8.5	No Relaxation
2.	Colour	IS:3025 (Part 4)	BDL (DL 1.0)	Hazen Unit	5	15
3.	Turbidity	IS:3025 (Part-10)	BDL (DL 1.0)	NTU	1	5
4.	Odour	IS:3025 (Part-5)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS:3025 (Part-8)	Agreeable	-	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	IS:3025 (Part-21)	341.0	mg/l	200	600
7.	Calcium as Ca	IS:3025 (Part-40)	59.82	mg/l	75	200
8.	Alkalinity as CaCO ₃	IS:3025 (Part-23)	305.0	mg/l	200	600
9.	Chloride as Cl	IS:3025 (Part-32)	312.0	mg/l	250	1000
10.	Residual free Chlorine	IS:3025 (Part-26)	BDL (DL 0.02)	mg/l	0.2	1.0
11.	Cyanide as CN	IS:3025 (Part-27)	BDL (DL 0.02)	mg/l	0.05	No Relaxation
12.	Magnesium as Mg	IS:3025 (Part-46)	46.63	mg/l	30	100
13.	Total Dissolved Solids	IS:3025 (Part-16)	1052.0	mg/l	500	2000
14.	Sulphate as SO ₄	APHA 23rd Edition, 4500-SO ₄ -C/D/E	70.61	mg/l	200	400
15.	Fluoride as F	APHA 23rd Edition, 4500-F- D	1.02	mg/l	1	1.5
16.	Nitrate as NO ₃ -N	IS:3025 (Part-34)	4.02	mg/l	45	No Relaxation
17.	Iron as Fe	IS:3025 (Part-53)	0.73	mg/l	1	No Relaxation
18.	Aluminium as Al	IS:3025 (Part-55)	BDL (DL 0.03)	mg/l	0.03	0.2
19.	Boron	IS:3025 (Part-57)	BDL (DL 0.20)	mg/l	0.5	2.4

Page 1 of 2

Smriti
Smriti Mehta
Tested by

Abhishek Tiwari
Abhishek Tiwari
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number: JME/GSL/W/03

Report No.: JME/W/250317003

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA 23rd Edition, 5530-Phenols-C/D	BDL(DL 0.001)	mg/l	0.001	0.002
21.	Anionic Detergents as MBAS	APHA 23rd Edition, 5540-C	BDL(DL 0.02)	mg/l	0.2	1
22.	Hexa Chromium as Cr+6	IS:3025 (Part-52)	BDL(DL 0.03)	mg/l	--	--
23.	Zinc as Zn	IS:3025 (Part-49)	BDL (DL 0.0005)	mg/l	5	15
24.	Copper as Cu	IS:3025 (Part-42)	BDL (DL 0.02)	mg/l	0.05	1.5
25.	Manganese as Mn	IS:3025 (Part-59)	BDL (DL 0.01)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS:3025 (Part-41)	BDL (DL 0.002)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS:3025 (Part-47)	BDL (DL 0.008)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS:3025 (Part-56)	BDL(DL 0.005)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS:3025 (Part-37)	BDL (DL 0.002)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS:3025 (Part-48)	BDL (DL 0.001)	mg/l	0.001	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Page 2 of 2

Srishi Mehta
Srishi Mehta
Tested by

Abhishek Tiwari
Abhishek Tiwari
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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TEST REPORT

Sample Number:	JME/GSL/W/03	Report No.:	JME/W/250317003/N
Name & Address of Unit:	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) Grain/Molasses based Distillery Unit (25 KLD) to Grain (100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana	Format No.:	7.5 F-01
Sample Description:	WATER (Ground)	Party Reference:	NIL
Sample Location:	Borewell No. 3	Reporting Date:	21/03/2025
Client Representative (Name & Designation):	Mr. Akhil Kumar (GM.HR & Admin)	Analysis Completion Date:	21/03/2025
Sample collected by:	JMEPL Team	Analysis Start Date:	17/03/2025
Latitude:	29° 13' 06.23" N	Receipt Date:	17/03/2025
Longitude:	76° 59' 49.00" E	Sampling Date:	15/03/2025
Protocol Used:	IS:3025 & APHA 23rd Edition 2017	Preservation:	Refrigerated
		Sampling Type:	Grab
		Sample Quantity:	Approx 2.0 litre
		Packing Status:	Temporary Sealed
		Parameter Required:	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	Total Coliform	IS 15185:2016	Absent	Per 100 ml	Absent	-
2.	E-coli	IS 15185:2016	Absent	Per 100 ml	Absent	-

End of Report

Kumari Bhumika
Kumari Bhumika
Tested by

Vineet Kumar
Vineet Kumar
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number: **JME/GSL/W/04** Report No.: **JME/W/250317004**
 Name & Address of Unit: **M/s. Haryana Organics** Format No.: **7.5 F-01**
(A Division of Globus Spirits Ltd.)
Grain/Molasses based Distillery Unit (25 KLD) to Grain
(100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] Party Reference: **NIL**
at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana
 Sample Description: **WATER (Ground)** Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**
 Sampling Date: **15/03/2025**

Sample Location: **Borewell No. 4** Preservation: **Refrigerated**
 Client Representative (Name & Designation): **Mr. Akhil Kumar (GM.HR & Admin)** Sampling Type: **Grab**
 Sample collected by: **JMEPL Team** Sample Quantity: **Approx 2.0 litre**
 Latitude: **29° 13' 04.51" N** Packing Status: **Temporary Sealed**
 Longitude: **76° 59' 47.06" E** Parameter Required: **As per work order**
 Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	pH (at 25 °C)	IS:3025 (Part-11)	7.56	-	6.5 to 8.5	No Relaxation
2.	Colour	IS:3025 (Part 4)	BDL (DL 1.0)	Hazen Unit	5	15
3.	Turbidity	IS:3025 (Part-10)	BDL (DL 1.0)	NTU	1	5
4.	Odour	IS:3025 (Part-5)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS:3025 (Part-8)	Agreeable	-	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	IS:3025 (Part-21)	334.0	mg/l	200	600
7.	Calcium as Ca	IS:3025 (Part-40)	32.64	mg/l	75	200
8.	Alkalinity as CaCO ₃	IS:3025 (Part-23)	231.0	mg/l	200	600
9.	Chloride as Cl	IS:3025 (Part-32)	282.0	mg/l	250	1000
10.	Residual free Chlorine	IS:3025 (Part-26)	BDL (DL 0.02)	mg/l	0.2	1.0
11.	Cyanide as CN	IS:3025 (Part-27)	BDL (DL 0.02)	mg/l	0.05	No Relaxation
12.	Magnesium as Mg	IS:3025 (Part-46)	61.42	mg/l	30	100
13.	Total Dissolved Solids	IS:3025 (Part-16)	1095.0	mg/l	500	2000
14.	Sulphate as SO ₄	APHA 23rd Edition, 4500-SO ₄ -C/D/E	35.64	mg/l	200	400
15.	Fluoride as F	APHA 23rd Edition, 4500-F- D	0.95	mg/l	1	1.5
16.	Nitrate as NO ₃ -N	IS:3025 (Part-34)	4.76	mg/l	45	No Relaxation
17.	Iron as Fe	IS:3025 (Part-53)	0.68	mg/l	1	No Relaxation
18.	Aluminium as Al	IS:3025 (Part-55)	BDL (DL 0.03)	mg/l	0.03	0.2
19.	Boron	IS:3025 (Part-57)	BDL (DL 0.20)	mg/l	0.5	2.4

Page 1 of 2

Srishti Mehta
 Srishti Mehta
 Tested by

Abhishek Tiwari
 Abhishek Tiwari
 Checked by

Rajkumar Yadav
 Authorized Signatory
 Authorized Signatory

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Corporate Office

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TC-6821

TEST REPORT

Sample Number: JME/GSL/W/04

Report No.: JME/W/250317004

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA 23rd Edition, 5530-Phenols-C/D	BDL(DL 0.001)	mg/l	0.001	0.002
21.	Anionic Detergents as MBAS	APHA 23rd Edition, 5540-C	BDL(DL 0.02)	mg/l	0.2	1
22.	Hexa Chromium as Cr+6	IS:3025 (Part-52)	BDL(DL 0.03)	mg/l	--	--
23.	Zinc as Zn	IS:3025 (Part-49)	BDL (DL 0.0005)	mg/l	5	15
24.	Copper as Cu	IS:3025 (Part-42)	BDL (DL 0.02)	mg/l	0.05	1.5
25.	Manganese as Mn	IS:3025 (Part-59)	BDL (DL 0.01)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS:3025 (Part-41)	BDL (DL 0.002)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS:3025 (Part-47)	BDL (DL 0.008)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS:3025 (Part-56)	BDL(DL 0.005)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS:3025 (Part-37)	BDL (DL 0.002)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS:3025 (Part-48)	BDL (DL 0.001)	mg/l	0.001	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Page 2 of 2

Srishti Mehta
Srishti Mehta
Tested by

Abhishek Tiwari
Abhishek Tiwari
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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TEST REPORT

Sample Number:	JME/GSL/W/04	Report No.:	JME/W/250317004/N
Name & Address of Unit:	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) Grain/Molasses based Distillery Unit (25 KLD) to Grain (100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana	Format No.:	7.5 F-01
Sample Description:	WATER (Ground)	Party Reference:	NIL
Sample Location:	Borewell No. 4	Reporting Date:	21/03/2025
Client Representative (Name & Designation):	Mr. Akhil Kumar (GM.HR & Admin)	Analysis Completion Date:	21/03/2025
Sample collected by:	JMEPL Team	Analysis Start Date:	17/03/2025
Latitude:	29° 13' 04.51" N	Receipt Date:	17/03/2025
Longitude:	76° 59' 47.06" E	Sampling Date:	15/03/2025
Protocol Used:	IS:3025 & APHA 23rd Edition 2017	Preservation:	Refrigerated
		Sampling Type:	Grab
		Sample Quantity:	Approx 2.0 litre
		Packing Status:	Temporary Sealed
		Parameter Required:	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	Total Coliform	IS 15185:2016	Absent	Per 100 ml	Absent	-
2.	E-coli	IS 15185:2016	Absent	Per 100 ml	Absent	-

End of Report

Bhumika
Kumari Bhumika
Tested by

Vineet Kumar
Checked by

Rajkumar Yadav
Authorized Signatory

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Annexure-5 Mee Condensate photographs





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TC-6821

TEST REPORT

Sample Number	JME/GSL/ST/02	Report No.	JME/ST/250317002
Name & Address of Unit	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) at Village- Chulkana, Teh- Samalkha, District- Panipat, Haryana-132101	Format No.	7.5 F-03
		Party Reference No.	Nil
		Reporting Date:	21/03/2025
		Analysis Completion Date:	21/03/2025
		Analysis Start Date:	17/03/2025
Sample Description	STACK EMISSION MONITORING	Receipt Date:	17/03/2025

Client Representative (Name & Designation)	: Mr. Akhil Kumar (GM.HR & ADMIN)
Sample collected by	: JMELPL Team
Date of Sampling & Time	: 14/09/2025 (11:45 to 12:29 Hrs.)
Sampling Location & Code	: DG Set 380 KVA
Sampling duration (Minutes)	: 44.0
Stack attached to	: DG Set
Make of stack	: Iron
Diameter of stack	: 0.15 meter
Height of stack	:
(i) From the source of emission	: --
(ii) From roof level	: --
(iii) From Ground Level	: 4.8 meter (height of port hole form ground)
Operating Schedule (Hrs./day)	: As per Requirement
Purpose of Monitoring	: Regulatory Requirement
Control measure if Any	: --
Operating condition at the time of Sampling	: On Load
Type of fuel used	: Diesel
Meteorological Condition	: Clear Sky
Instrument code	: JME/SMK/02/02
Instrument calibration status	: Calibrated
Ambient Temperature - Ta (°C)	: 33.0
Temperature of Stack Gases - Ts (°C)	: 134.0
Velocity of Stack Gases (m/sec.)	: 11.13
Flow rate of PM (LPM)	: 34.0
Flow rate of Gas (LPM)	: 2.0
Volumetric Flow (NM ³ /Hr.)	: 504.0
Sampling condition	: Isokinetic
Protocol used	: IS-11255 & CPCB Guideline
Parameter Required	: As per work order

TEST RESULTS

S. No.	Parameters	Protocol	Result	Unit	Limit
1.	Particulate Matter	IS:11255, (Part-1)	0.06	g/kW-hr	0.2
2.	Oxides of Nitrogen	IS:11255, (Part-7)	0.54	g/kW-hr	*
3.	Sulphur Dioxide	IS:11255, (Part-2)	0.25	g/kW-hr	--
4.	Carbon monoxide	JMELPL/STOP/03 (Issue Date- 21.09.2022)	0.39	g/kW-hr	3.5
5.	Hydro Carbon as Methane	IS:11255, (Part-13)	0.08	g/Kw-hr	*

*Emission limit of NOx+HC is 4.0

Note: Limit as per Environment (Protection) Rules, 1986

Ritika Saini
Ritika Saini
Tested by

End of Report

Deepak Singh
Deepak Singh
Checked by

Sita Ram Yadav
Sita Ram Yadav
Authorized Signatory

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CIN No. :U74220HR2011PTC085758



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TC-6821

TEST REPORT

Sample Number	JME/GSL/ST/03	Report No.	JME/ST/250317003
Name & Address of Unit	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) at Village- Chulkana, Teh- Samalkha, District- Panipat, Haryana-132101	Format No.	7.5 F-03
		Party Reference No.	Nil
		Reporting Date:	21/03/2025
		Analysis Completion Date:	21/03/2025
		Analysis Start Date:	17/03/2025
Sample Description	STACK EMISSION MONITORING	Receipt Date:	17/03/2025

Client Representative (Name & Designation)	: Mr. Akhil Kumar (GM.HR & ADMIN)
Sample collected by	: JMELPL Team
Date of Sampling & Time	: 15/03/2025 (09:25 to 10:22 Hrs.)
Sampling Location & Code	: Boiler Stack (10 TON)
Sampling duration (Minutes)	: 57.0
Stack attached to	: Boiler
Make of stack	: RBC
Diameter of stack	: 2.6 meter
Height of stack	:
(i) From the source of emission	: --
(ii) From roof level	: --
(iii) From Ground Level	: 42.67 meter (height of port hole form ground)
Operating Schedule (Hrs./day)	: 24 Hrs
Purpose of Monitoring	: Regulatory Requirement
Control measure if Any	: ESP
Operating condition at the time of Sampling	: 9.2 TPH
Type of fuel used	: Rice Husk
Meteorological Condition	: Clear Sky
Instrument code	: JME/SMK/02/02
Instrument calibration status	: Calibrated
Ambient Temperature - Ta (°C)	: 25.0
Temperature of Stack Gases - Ts (°C)	: 109.0
Velocity of Stack Gases (m/sec.)	: 8.24
Flow rate of PM (LPM)	: 26.0
Flow rate of Gas (LPM)	: 2.0
Volumetric Flow (NM ³ /Hr.)	: 119407.0
Sampling condition	: Isokinetic
Protocol used	: IS-11255 & CPCB Guideline
Parameter Required	: As per work order

TEST RESULTS

S. No.	Parameters	Protocol	Result	Unit	Limit
1.	Particulate Matter (PM)	IS:11255, (Part-1)	165.26	mg/Nm ³	600
2.	Mercury	USEPA (Method- 29)	BDL (DL 0.02)	mg/Nm ³	-
3.	Oxides of Nitrogen	IS:11255, (Part-7)	89.64	mg/Nm ³	-
4.	Sulphur Dioxide	IS:11255, (Part-2)	192.48	mg/Nm ³	-

Note: Limit as per Environment (Protection) Rules, 1986

End of Report

Ritika Saini
Ritika Saini
Tested by

Deepak Singh
Deepak Singh
Checked by

Singh Ram Yadav
S.M. ENVIROLAB PVT. LTD.
Authorized Signatory

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TC-6821

TEST REPORT

Sample Number **JME/GSL/ST/01** Report No. **JME/ST/250317004**
 Name & Address of Unit **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No. **7.5 F-03**
at Village- Chulkana, Teh- Samalkha, Party Reference No. **Nil**
District- Panipat, Haryana-132101 Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**

Sample Description **STACK EMISSION MONITORING** Receipt Date: **17/03/2025**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMELPL Team**
 Date of Sampling & Time : **15/03/2025 (13:15 to 14:10 Hrs.)**
 Sampling Location & Code : **Boiler Stack (25 TON)**
 Sampling duration (Minutes) : **50.0**
 Stack attached to : **Boiler**
 Make of stack : **RBC**
 Diameter of stack : **2.5 meter**
 Height of stack :
 (i) From the source of emission : **--**
 (ii) From roof level : **--**
 (iii) From Ground Level : **44.2 meter (height of port hole form ground)**
 Operating Schedule (Hrs./day) : **24 Hrs**
 Purpose of Monitoring : **Regulatory Requirement**
 Control measure if Any : **ESP**
 Operating condition at the time of Sampling : **22 TPH**
 Type of fuel used : **Rice Husk**
 Meteorological Condition : **Clear Sky**
 Instrument code : **JME/SMK/02/02**
 Instrument calibration status : **Calibrated**
 Ambient Temperature – Ta (°C) : **30.0**
 Temperature of Stack Gases - Ts (°C) : **152.0**
 Velocity of Stack Gases (m/sec.) : **10.36**
 Flow rate of PM (LPM) : **30.0**
 Flow rate of Gas (LPM) : **2.0**
 Volumetric Flow (NM³/Hr.) : **124758.0**
 Sampling condition : **Isokinetic**
 Protocol used : **IS-11255 & CPCB Guideline**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Protocol	Result	Unit	Limit
1.	Particulate Matter (PM)	IS:11255, (Part-1)	78.16	mg/Nm3	150
2.	Mercury	USEPA (Method- 29)	BDL (DL 0.02)	mg/Nm3	-
3.	Oxides of Nitrogen	IS:11255, (Part-7)	130.88	mg/Nm3	-
4.	Sulphur Dioxide	IS:11255, (Part-2)	204.77	mg/Nm3	-

Note: Limit as per Environment (Protection) Rules, 1986

End of Report

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

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Annexure 7 Fly Ash MoU

**HARYANA ORGANICS
(A UNIT OF GLOBUS SPIRITS LTD.)
4 K.M CHULKANA ROAD, SAMALKHA,
PANIPAT, HARYANA**

REF:HO/SMK/ /2025-26

DATED: 01/04/2025

To,

THE BHANWALA CO-OPERATIVE LABOUR & CONSTRUCTION SOCIETY LTD.

1024/30, Malviya Nagar, Sonipat,

HARYANA-131001

GST NO- 06AAHAT0306QZA

Subject: Work order for Ash Removal from 25 & 17 TPH Boiler

Dear Sir

With reference to your Quotation and subsequent negotiations, we are pleased to award you a work order for the subject work as per the terms and conditions mentioned below:

1. Scope of Work:

- A. Ash Removal from 25 & 17 TPH Boiler on day to day basis without any accumulation in our premises.
- B. Deployment of sufficient Dumper with Driver and a Tractor type loader in Unit for Ash Disposal outside factory premises.

2. Rate:

- A. **91.00 Per MT** – Ash Removal from 25 & 17 TPH Boiler.
- B. Ash quantity will calculate as per fuel consumption in both boiler.

3. Payment:

The Bill of complete month will be produced by you upto 2nd day of every month and the payment will be made by the company through A/c. Payee Cheque / Online payment.

4. Terms & Condition:

1. Above given rates are inclusive of all Contractual Costs.
2. Submit Agreement with Land owner for disposal/dumping of Ash for sole purpose of land filling.
3. Contractor will be responsible for Removal of ash on designated area solely for the purpose of landfill and shall ensure no any complaint from nearby villages, Persons and any authority. Agreement with land owner for unloading
4. Dumpers/Loaders/Tractors being used for purpose of Ash disposal must be ensured having complied all statutory requirements.
5. Maintenance of your all equipment will be under your scope.
6. Commercial Vehicle used for Ash disposal will be covered by Tarpaulin before moving out from factory.
7. Income Tax (TDS/TCS) will be deducted as per applicable rule of Govt.
8. GST Tax Exclusive in above rate.

9. This Contract is valid from 01/04/2025 to 31/03/2026.
10. Rate would be Reviewed after every 3 Months on the basis of prevailing Diesel rates in Market..
11. It would be required maintain the ash generation point in our boilers always in neat and tidy condition. In case we shall notice any accumulation of Ash any day, we shall be imposing a penalty of Rs. 5000/- Per Day on contractor.
12. All the labour problems, if any will be handled by Contractor. In case of accident /miss-happening, you will fully responsible and all expenses/cost will be borne by Contractor.
13. You have to complete all the legal formalities and have to obtain all necessary license from all relevant Govt. Departments related to this contract.
14. No Child labour (Below 18 Years) will be allowed in factory Premises.
15. The Distillery management will in no way be responsible for the violation of any rules and/or infringement of any other laws from the time being in force, either by the employee or by the Service Provider. The employees as well as the Service Provider shall comply with the relevant rules and regulations applicable at present and as may be enforced from time to time, for which the Buyer's department would not be liable or responsible in any manner. The onus of compliance to all the applicable laws/acts/rules shall only rest with the Service Provider.
16. The labour deployed at boiler shall be the employees of the service provider (contractor) and all statutory liabilities such as EPF (including Employer's/Employee's share of contribution/ subscription for Employees Provident Fund, Pension Fund, EDLI, Admn. Charges etc.), ESI, Workmen's Compensation as per relevant statutory Act, etc. shall be paid by the service provider (contractor) being employer of the working labour.
17. The Service Provider (contractor) shall also deposit EPF and ESI of both employer and employee share within 10th day of the month of payment for the labour engaged from their account and prefer the bill to the distillery accounts Department for reimbursement of employer share only.
18. Employer's share of EPF & ESI actually deposited to the respective authorities with proof of deposit of both employee and employer share by the end of the second week of the succeeding month, next bill clear on the basis of submission of documentary proofs.
19. The Service Provider (Contractor) shall furnish statement of amount paid for the month to the labour deployed along with cheque number and date and Bank account from which the payment has been made. Service provider (Contractor) is to furnish copy of bank statement in support of amount paid as and when required by Distillery accounts Departments.
20. The Service Provider (Contractor) shall be responsible for timely payment of take home remuneration to the labour and deposit of EPF,WF and ESI (both employee and employer share), failing which a penalty will be deducted @ 100/- per day per default.
21. The Service Provider (Contractor) shall submit before the Distillery accounts Department, one copy of the return within 7 days from the date of filing of monthly / quarterly / half yearly / annual return if any before the EPF and ESI authorities.
22. You will ensure that all your employees maintain peace and discipline in the factory premises and the company will have the right to check and search you and your employees any time.
23. In cases contractor leave the job without completion & the job shall be done by company through other contractor/persons, then cost of such work done is recovered from contractor Bill/ Invoice.
24. You will fully responsible for the safety and behavior of manpower at our site.
25. This Contract can be terminated by giving one month notice by either side.
26. In cases of violation of any of the terms and condition of this contract, the management will reserved the right to be terminating the contract with immediate effect without giving the notice & compensation.
27. You will not allow for any strike of work or stoppage without any prior notice of one month to the company. If any loss comes due to any strike or work stoppage by contractor loss amount will be debited to you.

28. All Disputes arising out of this order shall be subject to the jurisdiction of Panipat Court Only.

DECLARATION - I hereby by confirming that I have been understood all the terms & conditions of above mentioned and agreed

Signature of Contractor.....

Ashish



For Haryana Organics

(A Unit of Globus Spirits Ltd.)

Annexure 8 Health Report

PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss Abhishek
 employed with M/S Haryans Organics Uel coming in direct
 Contact with food items has been carefully examined *by me on date 30/8/24
 based on the medical examination conducted, he/she is found free from any infectious
 or communicable diseases and the person is fit to work in the above mentioned food
 established.

*Medical Examination to be conducted:

~~1. Physical Examination~~

~~2. Eye Test~~

~~3. Skin Examination~~

~~4. Compliance with schedule of vaccine to be inoculated against enteric group diseases~~

~~5. Any test required to confirm any communicable or infectious disease which the person~~

suspected to be suffering from on clinical examination.

111784

MEDICAL REPORT			
EXAMINATION DATE :	30-8-24		
NAME:	Satish		
AGE:	60y	SEX:	M
HEIGHT:		WEIGHT:	63kg.
MEDICAL EXAMINATION			
TYPE OF MEDICAL EXAMINATION	RESULTS		
EYE:			
R-eye:	+0.50 / +0.05 x 96		
L-eye:	+0.50 / +0.50 x 05		
Vaccination:			
Typhoid:	✓		
Tetanus:	✓		
Hepatitis-B :	✓		
Cholera vaccine :	✓		
Skin:			
Colour:	Normal		
Shape:			

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss..... Vikash Kumar.....
 employed with M/S Harjane Organics Pvt. Ltd. coming in direct
 Contact with food items has been carefully examined *by me on date 30/8/24.....
 based on the medical examination conducted, he/she is found free from any infectious
 or communicable diseases and the person is fit to work in the above mentioned food
 established.

*Medical Examination to be conducted:

- ~~1. Physical Examination~~
- ~~2. Eye Test~~
- ~~3. Skin Examination~~
- ~~4. Compliance with schedule of vaccine to be inoculated against enteric group diseases~~
- ~~5. Any test required to confirm any communicable or infectious disease which the person
 Suspected to be suffering from on clinical examination.~~

1119

86

MEDICAL REPORT			
EXAMINATION DATE :	30-8-24		
NAME:	Vikash Kumar		
AGE:	454	SEX: M	
HEIGHT:		WEIGHT:	
MEDICAL EXAMINATION			
TYPE OF MEDICAL EXAMINATION	RESULTS		
EYE:			
R-eye:	+0.50 / -0.50 X 65		
L-eye:	+5.00 / +1.50 X 61		
Vaccination:			
Typhoid:	✓		
Tetanus:	✓		
Hepatitis-B :	✓		
Cholera vaccine :	✓		
Skin:			
Colour:	Normal		
Shape:			

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss..... Gaurav
employed with M/S Haryana Sugarcane Ltd. coming in direct
Contact with food items has been carefully examined *by me on date 30/8/24
based on the medical examination conducted, he/she is found free from any infectious
or communicable diseases and the person is fit to work in the above mentioned food
established.

*Medical Examination to be conducted:

- ~~1. Physical Examination~~
- ~~2. Eye Test~~
- ~~3. Skin Examination~~
- ~~4. Compliance with schedule of vaccine to be inoculated against enteric group diseases~~
- ~~5. Any test required to confirm any communicable or infectious disease which the person~~

Suspected to be suffering from on clinical examination.

MEDICAL REPORT			
EXAMINATION DATE :	30-8-24		
NAME:	Gaurav		
AGE:	36y	SEX: M	
HEIGHT:	5'7"	WEIGHT:	83kg
MEDICAL EXAMINATION			
TYPE OF MEDICAL EXAMINATION	RESULTS		
EYE:			
R-eye:	NA		
L-eye:			
Vaccination:			
Typhoid:	✓		
Tetanus:	✓		
Hepatitis-B :	✓		
Cholera vaccine :	✓		
Skin:			
Colour:	Normal		
Shape:			

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss.....Pawan.....
employed with M/SHaryama Organics Ltd......coming in direct
Contact with food items has been carefully examined *by me on date30-8-24.....
based on the medical examination conducted , he/she is found free from any infectious
or communicable diseases and the person is fit to work in the above mentioned food
established.

*Medical Examination to be conducted:

1. Physical Examination
2. Eye Test
3. Skin Examination
4. Compliance with schedule of vaccine to be inoculated against enteric group diseases
5. Any test required to confirm any communicable or infectious disease which the person
Suspected to be suffering from on clinical examination.



PTD

1123

MEDICAL REPORT

EXAMINATION DATE :	30-8-2024		
NAME:	Ravi		
AGE:	30y	SEX: m	
HEIGHT:	5'4"	WEIGHT:	46kg

MEDICAL EXAMINATION

TYPE OF MEDICAL EXAMINATION	RESULTS
EYE:	N/A
R-eye:	N/A
L-eye:	N/A
Vaccination:	
Typhoid:	✓
Tetanus:	✓
Hepatitis-B :	✓
Cholera vaccine :	✓
Skin:	
Colour:	Normal
Shape:	

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss.....Sablu.....
 employed with M/SHaryana Organics Ltd......coming in direct
 Contact with food items has been carefully examined *by me on date30/8/24.....
 based on the medical examination conducted , he/she is found free from any infectious
 or communicable diseases and the person is fit to work in the above mentioned food
 established.

*Medical Examination to be conducted:

- ~~1.~~ Physical Examination
- ~~2.~~ Eye Test
- ~~3.~~ Skin Examination
- ~~4.~~ Compliance with schedule of vaccine to be inoculated against enteric group diseases
- ~~5.~~ Any test required to confirm any communicable or infectious disease which the person
 Suspected to be suffering from on clinical examination.

[Handwritten Signature]

PTO

1125

MEDICAL REPORT			
EXAMINATION DATE :			
NAME:	Sahluwa		
AGE:	194/P		
HEIGHT:	4'4"	SEX: F	WEIGHT: 54

MEDICAL EXAMINATION	
TYPE OF MEDICAL EXAMINATION	RESULTS
EYE:	
R-eye:	NA
L-eye:	NA
Vaccination:	
Typhoid:	
Tetanus:	✓
Hepatitis-B :	✓
Cholera vaccine :	✓
Skin:	
Colour:	
Shape:	Normal

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss..... Vijay
employed with M/S Haryana Organics Ltd. coming in direct
Contact with food items has been carefully examined *by me on date 30/8/24
based on the medical examination conducted , he/she is found free from any infectious
or communicable diseases and the person is fit to work in the above mentioned food
established.

*Medical Examination to be conducted:

1. Physical Examination
2. Eye Test
3. Skin Examination
4. Compliance with schedule of vaccine to be inoculated against enteric group diseases
5. Any test required to confirm any communicable or infectious disease which the person
Suspected to be suffering from on clinical examination.



PTD

1127 (94)

MEDICAL REPORT

EXAMINATION DATE :	30-8-24		
NAME:	Vijay		
AGE:	19	SEX:	M
HEIGHT:	5'5"	WEIGHT:	48

MEDICAL EXAMINATION

TYPE OF MEDICAL EXAMINATION	RESULTS
EYE:	NA
R-eye:	NA
L-eye:	NA
Vaccination:	
Typhoid:	✓
Tetanus:	✓
Hepatitis-B :	✓
Cholera vaccine :	✓
Skin:	
Colour:	Normal
Shape:	

Remark



Annexure-9 Health Checkup photos

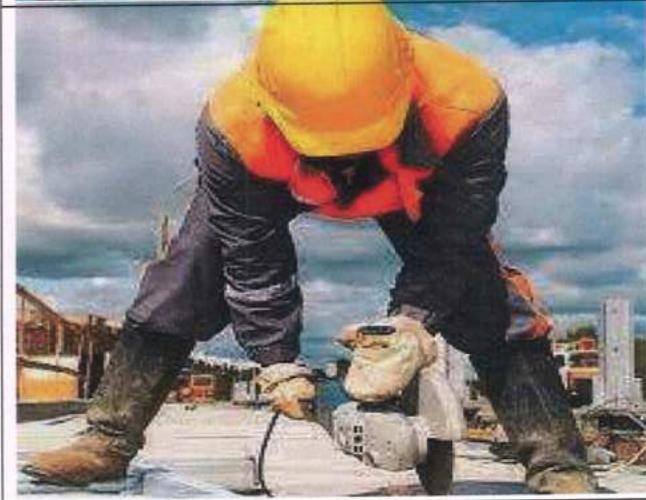
M/s. Haryana Organics (A Unit of Globus Spirit)

The photographs showing regular occupational health surveillance programme:

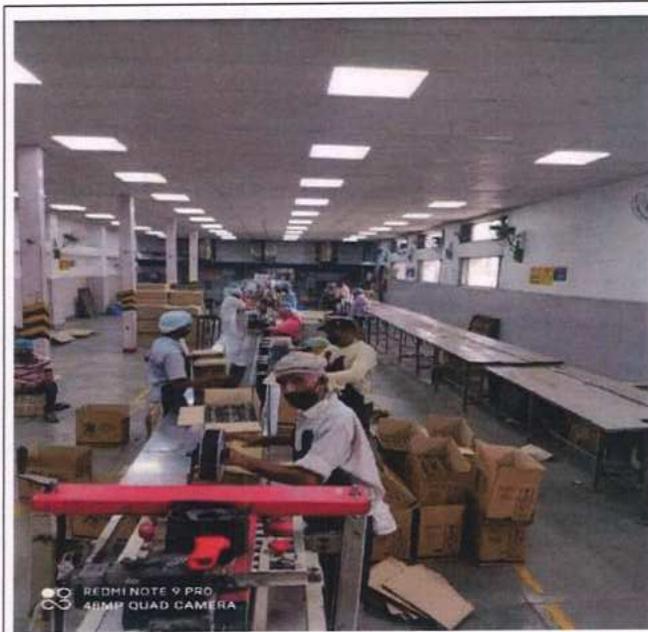


Annexure-9A Worker & Employee are working PPEs

M/s. Haryana Organics (A Unit of Globus Spirit)



M/s. Haryana Organics (A Unit of Globus Spirit)



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Annexure-10 H&S Training

The photographs showing Health & Safety Training:





1133

100



Annexure 10 HS Training Record.

 <p>HARYANA ORGANICS SAMALKHA Form</p>	<p>TRAINING RECORD</p>	Document No.	HOS/COM/F/18
		Date of Issue	20/03/2024
		Rev. No.	01
		Page No.	1 of 1

Name of the program: Training of health and safety

Trainers name: Ravish Kumar / Ankit Kumar

Venue: HOS Samalkha

Target Group: All employee and worker's

Date: 7-4-25 10:30 AM Monday

S.No.	Employee code	Participant Name	Function	Signature
		Ankit		Ankit
		Anrit		Anrit
		Pardeep		Pardeep
		Devdeep		Devdeep
		N. Kish		N. Kish
		K. H. Gaud		K. H. Gaud
		Sumrit		Sumrit
		Surya		Surya
		Abhimanyu		Abhimanyu
		Dewi Sryi		Dewi Sryi
		Ravinder		Ravinder
		Manoj		Manoj
		Sandeep		Sandeep

Signature of Training Manager/HR Head

CLASS I
Signature of Trainer

Annexure-10 Risk Assessment

 <p>Globus Spirits Haryana Organics (Unit Of Globus Spirit Ltd.) Generic Procedure</p>	Risk Assessment Form	Document No.	GSL/EHS/2021/01
		Date of Issue	16/01/2021
		Rev. No.	01
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1.0.Purpose

To perform Risk assessment for site activities and processes in Environment, Health& safety and Security .

2.0. Scope

2.1. Perform and Review Risk assessment of various activities and processes.

3.0. Roles &Responsibility**3.1. Site Head**

3.1.1. Overall Responsible for implementation of this procedure.

4.0. Abbreviations, Acronyms &Definitions:

4.1. RAF Risk Assessment Form

5.0. Procedure**5.1 Competency requirements for Risk Assessors**

5.1.1. A competent person for Risk Assessment is someone who has knowledge of

1. Risk assessment process through adequate training.
2. Work involved through personal experience
3. Specific subject under assessment.

5.2. Nomination of Risk Assessment Team .

5.2.1. Site Head to nominate the Risk Assessment Team with competencies as defined in .

5.2.2. If employees within the site do not have defined competencies, Site Head to outsource Risk assessment of that particular activity or process to competent external agencies.

5.3. Hazard Identification

 Globus Spirits Haryana Organics (Unit Of Globus Spirit Ltd.) Generic Procedure	Risk Assessment Form	Document No.	GSL/EHS/2021/01
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5.3.1. Risk Assessment to be performed for ;

1. All work activities (both routine and non-routine),
2. Detailed Risk assessment for activities specified in Annexure -1.

5.3.2. Risk Assessment team to determine hazards for each activity and document it in Risk Assessment Form (

5.3.3. Risk assessment shall identify or take account of;

- Hazards to Environment, health, safety and security.
- Any Physical, Chemical, biological, ergonomic or Psychosocial hazards.
- Infrastructure, equipment and materials at the workplace, whether provided by the Organization or others.
- Human behavior, capabilities and other human factors.
- External hazards that may have an impact.
- Changes in the organization, its activities, processes or materials.
- Risk of injury to non-USL personnel to be considered are contractors, visitors, neighbor's, members of the public etc.
- Any legal implications.

5.4. Determine the Risk

5.4.1. Risk Assessment team to

1. Determine the severity of hazard and likelihood that the hazard would occur as per Annexure 3.
2. If the hazard for any activity has legal implications, it shall be classified as High Risk.
3. Determine the control measures that are currently in place for each of the hazards.
4. Document the above severity and likelihood of the hazard in RAF.

5.5. Control Measures

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5.5.1. Risk Assessment team to recommend necessary control measures as per Hierarchy of control measures in Annexure 2 and document it in RAF and forward it to site head

5.5.2. Site head to determine responsibilities and Target dates for implementation of each additional Control Measure and document it in RAF.

5.5.3. Site head to consider the following while implementing Control Measures

1. All risks to be brought to acceptable risk levels.

2. Where basic risk rating is "High (risk rating of 6, 9), control measures shall be implemented at the earliest to reduce the risk to lower level. if the risk is unacceptable, consideration to be given for activity to be suspended or carried out in a controlled manner until necessary control measures are implemented.

3. Where basic risk rating is "medium (risk rating of 3, 4), necessary. control measures shall be implemented within a reasonable time to 3. reduce the risk to lower level.

5.6 Implementation of Control Measures

5.6.1. Functional head to verify implementation and effectiveness of the Control measures.

5.6.2. If Control Measures are not effectively implemented, functional head to escalate it to Site Head.

5.7. Training and Communication

5.7.1. Site Head to facilitate Risk Assessment Training and refresher training to members of the Risk Assessment Team.

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5.7.2. Site Head to ensure that all Hazards, risks and control measures are communicated to all affected persons of that specific activity through documents, procedures, signage or by formal training/communication.

5.8. Review

5.8.1. Site to review and update each risk assessment at least annually or in case of but not limited to;

1. Change in any process or activity.
2. Change in number of people.
3. Change in machinery,
4. After any accident in that activity.

6.0. Reference Documents

S. NO.	DOCUMENT NAME	DOCUMENT NUMBER	REVISION NUMBER

7.0. List of Records:

 Globus Spirits Haryana Organics (Unit Of Globus Spirit Ltd.) Generic Procedure	Risk Assessment Form	Document No.	GSL/EHS/2021/01
		Date of Issue	16/01/2021
		Rev. No.	01
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S. NO.	RECORD NAME	RECORD NUMBER	REVISION NUMBER	DATE OF ISSUE
1.				

8.0. Appendix

8.1. Annexure 1 – Activities which required more detailed Risk assessment.

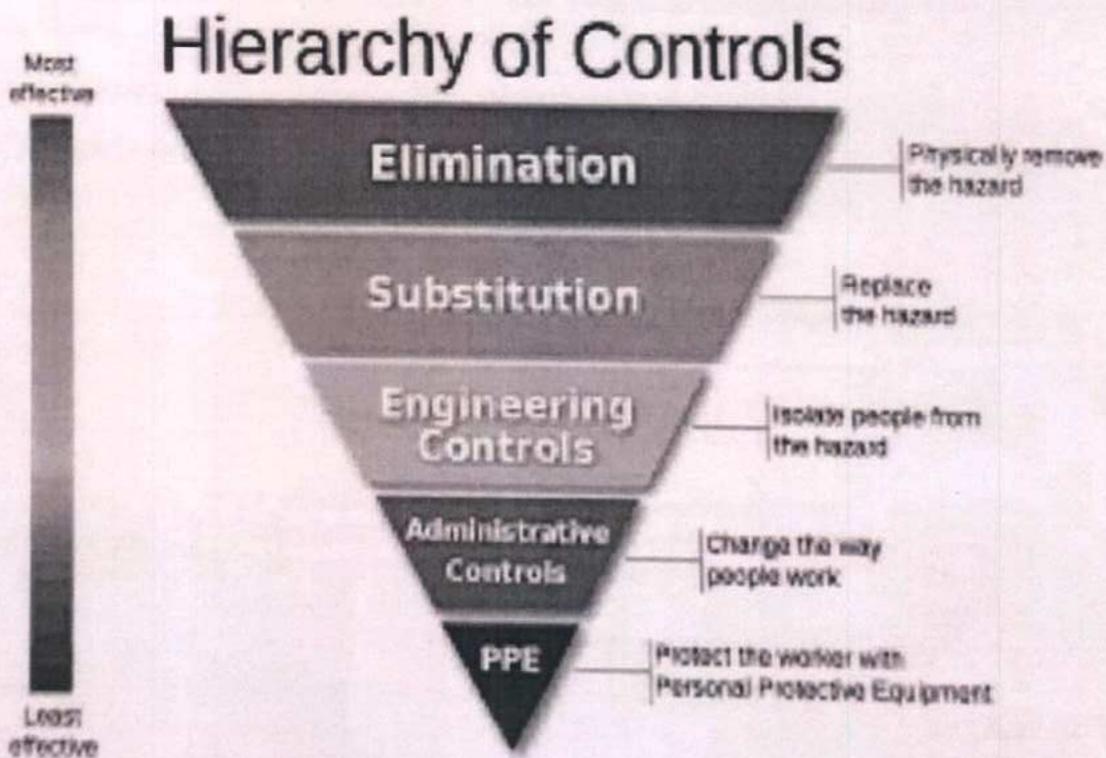
8.2. Annexure 2- Hierarchy of Control Measures

8.3 Annexure 3- Determination of Severity and Likelihood

9.0. Document Amendment History

S.NO.	REV.	Date DD/MM/YY	Description of changes	Originated/ Revised by Name & Title	Approved by

 Globus Spirits Haryana Organics (Unit Of Globus Spirit Ltd.) Generic Procedure	Risk Assessment Form	Document No.	GSL/EHS/2021/01
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Provide risk control measures:

All intolerable and high risk levels should be brought down to low risk levels, by providing necessary controls measures. When determining controls or considering changes to existing controls, consideration shall be given to reducing the risk according to the following hierarchy:

- Elimination of risk- Elimination of Process/ dangerous operation, reorientation of work place, machines etc. so as to eliminate the hazards.
- Substitution -Alteration/ Modification/ replacement of machine, tools, substances etc, so as to change the type of hazard and minimize/ reduce the risk.



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c. Engineering controls -Automation, remote operations, safety guards, limit switches etc. Controls here are inbuilt with machine (mostly mechanical / alert/ emergency indicators) to avoid contact of hazard and human.

d. Administrative controls- Signage's, Work instruction's, Motivational prong, Trg. Etc.

e. Personal Protective Equipment-Helmet, Nose mask, Aprons, Ear muffs / plugs, Welding lad Gloves, Goggles, Gumboot, Safety shoes, Safety belts etc. (PPEs are layer of protection between Hazard and Human. But this can't eliminate the chances of occurrence of hazard.)

Annexure 3- Examples for determination of severity and likelihood

	SEVERITY		
	1	2	3
	Negligible	Major	Critical
Accident/physical injury Potential	1. potential for a near miss accident 2. could result in minor injuries, bruises etc. requiring first aid.	Could result in injury to body parts requiring medical intervention beyond first aid treatment.(Fractures etc.)	1. Could lead to permanent disability. 2. Could result in fatality, multiple deaths.
Exposure to noise	Exposure (<85db)	Exposure (90-115db)	(>115db) or where monitoring is not yet carried out
Exposure to Chemical, Dust, fumes Vapor, germs Resulting in health issues	0%-95% of limits specified in factories act.	95% -105%of limits specified in factories act.	Continuous exposure to 10% above the limits specified in factories act.

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Illumination levels	Illumination is adequate as per defined standards for the given activity		Illumination is not assessed/ very low lux level/ working area are darker/ Activity can cause eye strain or can cause injuries.
Pollution Potential environmental damages etc.,	Minimal impact. The damage is restricted at the source itself Eg. Minor Spillage of oil on the floor	Impact is contained within the plant/Dept./ section. No interaction with outside env. Eg. Spillage sprouted to adjacent area of work area. (ENA LEAKAGE)	interactions with env. Outside the boundary of the USL site. Eg. A) ETP discharge. B) Air emission causing inconvenience to neighbored. C) Major ENA Spillage Outside the building
Fire	1. Minor fire/ smoke which can be extinguished by a portable extinguisher. 2. No loss of material	1. Fire can spread to adjacent area and disrupted for a short period not exceeding a day. 2) Operation can be resumed immediately on extinguisher the fire. 3) fire can result in substantial loss of material/ FG/RM/PM	1. Major fire which can stop unit operational for substantial period 2) Fire can spread to substantial neighborhoods

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Security	Minor theft of pilferage, minimal non sensitive data disclosed etc.	Unauthorized entry, minimal critical data disclosed	Counterfeiting, terrorism, All/ extensive critical data disclosed etc.
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LIKELIHOOD RATING		
1	2	3
Possible but is unlikely to happen	Possible and could happen	Likely to happen



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S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	Blending	ENA	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High 4	4	No	Blending Head	
2.	Blending	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low 2	2	No	Blending Head	
3.	Blending	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium 4	4	No	Blending Head	
4.	Blending	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium 4	4	Administrative control in unit	Blending Head	
5.	Blending	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low 2	2	Administrative control in unit	Blending Head	

RISK CALCULATOR		
LEVEL	PROBABILITY (P)	SEVERITY (S)
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting

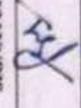
RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	

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S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1	Bottle washing	Glass Handling	Cut and wounds due to glass handling	PPEs provided	No	High	Low	High	4	Administrative control by supervision to ensure people are using PPEs	Bottling Head	
2	Filling Of Liquor	Glass bottle handling	Cut and wounds due to glass handling	PPEs provided	No	High	Low	Low	4	Administrative control by supervision to ensure people are using PPEs	Bottling Head	
3	Bottling	Leakage and spillage of blend	Risk to fall and head injury	Regular Cleaning and use of spill kit	No	High	Low	Low	2	Administrative control by ensuring proper cleaning at regular intervals	Bottling Head	
4	Sealing of Bottling	Bottle breakage	Risk of injury	PPEs provided	Yes	High	Low	Low	2	Administrative control by supervision to ensure people are using PPEs	Bottling Head	
5	Bottling	Moving Part	Risk of injury	Guarding provide	No	High	Low	Low	2	Proper PMS to ensure guarding of moving part is proper	Bottling Head	
6	Bottling	Oil Spillage	Risk of injury	Regular Cleaning and use of spill kit	No	High	Low	Low	2	Administrative control by ensuring proper cleaning at regular intervals	Bottling Head	
7	Bottling	Noise	Hearing Problem	PPEs Provided to people working in high noise area	No	High	Low	Low	2	Administrative control by supervision to ensure people are using PPEs	Bottling Head	
8	Bottling	Alcohol flames	Breathing problem	Proper ventilation and exhaust system in bottling area	No	High	Low	Low	2	PMS of Exhaust system to ensure it working fine	Bottling Head	
9	Bottling	Proper lux level	Problem in eye sight	Proper Lux level in bottling area	No	High	Low	Low	2	Regular lux audit to ensure adequate lux level	Bottling Head	

RISK CALCULATOR			RISK RATING
LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ minimal loss of critical info	MEDIUM RISK
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK

RISK ASSESSED BY	NAME Parveen Kumar	SIGNATURE 
	NAME Rajesh Rai	SIGNATURE 
Date of assessment	16.01.2021	



Haryana Organics (A Unit Of Globeus Spirits Ltd.)

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S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1	DG House and Diesel Storage	Diesel	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High	4	No	Power House Head	
2	DG House and Diesel Storage	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low	2	No	Power House Head	
3	DG House and Diesel Storage	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium	4	No	Power House Head	
4	DG House and Diesel Storage	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium	4	Administrative control in unit	Power House Head	
5	DG House and Diesel Storage	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low	2	Administrative control in unit	Power House Head	

RISK CALCULATOR

LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ minimal loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidental/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	6,9

RISK ASSESSED BY

NAME	SIGNATURE
Parveen Kumar	
Rajesh Rai	

Date of assessment 16.01.2021

 <p>Globeus Spirits Haryana Organics (A Unit Of Globeus Spirits Ltd.)</p>		Document No. GS/ EHS/2021/01	
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		Form	

Risk Assessment Form

S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	Distillation Plant	Benzene (C6H6)	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High 4	4	No	Distillation Head	
2.	Distillation Plant	Fire Due to flammable material	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low 2	2	No	Distillation Head	
3.	Distillation Plant	Confined Space entry during repair and maintains of distillation column	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium 4	4	No	Distillation Head	
4.	Distillation Plant	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium 4	4	Administrative control in unit	Distillation Head	
5.	Distillation Plant	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low 2	2	Administrative control in unit	Distillation Head	
6.	Distillation Plant	Electrical hazard due to improper handling of electrical equipment	Fire may lead to loss of life as well as infrastructure	Regular maintenance of electrical installation	Yes	High	Low	Low 4	4	Engineering Control in unit	Distillation Head	
7.	Distillation Plant	Health Hazard to worker as it may bite workers	Health hazard, risk of injury	Implementation of building maintenance and cleaning schedule	No	High	Low	Low 4	4	Administrative control in unit	Distillation Head	
8.	Distillation Plant	Use of temporary fixture	Health hazard, risk of injury	Implementation of building maintenance and cleaning schedule	No	High	Low	Low 4	4	Engineering Control in unit	Distillation Head	
9.	Distillation Plant	Use of loose wiring	Health hazard, risk of injury	Regular maintenance of electrical installation	No	High	Low	Low 4	4	Engineering Control in unit	Distillation Head	

RISK CALCULATOR		
LEVEL	PROBABILITY (P)	SEVERITY (S)
1	Unlikely / Remote	Negligible / minor injury / minimal env. impact / minor theft
2	Likely / Occasional	Major / injuries beyond first aid / major spillage contained within unit / forced entry / minimal loss of critical info
3	Certain	Serious accidents / fatality / major spills spread outside unit / counterfeiting

RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
Date of assessment	NAME	SIGNATURE
	Rajesh Rai	
Date of assessment		16.01.2021



Risk Assessment Form

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S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	ENA Storage House	ENA	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High	4	No	QC Head	
2.	ENA Storage House	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low	2	No	QC Head	
3.	ENA Storage House	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium	4	No	QC Head	
4.	ENA Storage House	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium	4	Administrative control in unit	QC Head	
5.	ENA Storage House	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low	2	Administrative control in unit	QC Head	
6.	ENA Storage House											

RISK CALCULATOR

LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	6,9

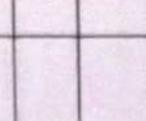
RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	

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 <p>Globus Spirits Haryana Organics (A Unit Of Globus Spirit Ltd.)</p>		<p>Document No. GCL/EHS/2021/01</p>	
		<p>Date of issue 16/01/2021</p>	
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Risk Assessment Form

S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	Power House And Turbine	Electric Shock	It is Harmful for human being and environment	All equipment proper earthing is done and same also checked and use PPE during the handling	No	High	Low	High 4	4	No	Power House Head	
2.	Power House And Turbine	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low 2	2	No	Power House Head	
3.	Power House And Turbine	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium 4	4	No	Power House Head	
4.	Power House And Turbine	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium 4	4	Administrative control in unit	Power House Head	
5.	Power House And Turbine	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low 2	2	Administrative control in unit	Power House Head	

<p>RISK ASSESSED BY</p>	<p>NAME</p> <p>Parveen Kumar</p>	<p>SIGNATURE</p> 
	<p>NAME</p> <p>Rajesh Rai</p>	<p>SIGNATURE</p> 
<p>Date of assessment</p> <p>16.01.2021</p>		

RISK CALCULATOR			RISK RATING
LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ minimal loss of critical info	MEDIUM RISK
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK



Haryana Organics (A Unit Of Globus Spirit Ltd.)

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S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	Softener and Cooling tower	H2So4 And antichlorine chemical	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High	4	No	Plant Head	
2.	Softener and Cooling tower	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low	2	No	Plant Head	
3.	Softener and Cooling tower	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium	4	No	Plant Head	
4.	Softener and Cooling tower	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium	4	Administrative control in unit	Plant Head	
5.	Softener and Cooling tower	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low	2	Administrative control in unit	Plant Head	

RISK CALCULATOR

LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	6, 9

RISK ASSESSED BY

NAME	SIGNATURE
Parveen Kumar	
Rajesh Rai	

Date of assessment 16.01.2021

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 Date of Issue 15/01/2021
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Risk Assessment Form



S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	Water Treatment Plant	HCL and NaOH	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High	4	No	Water Treatment Head	
2.	Water Treatment Plant	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low	2	No	Water Treatment Head	
3.	Water Treatment Plant	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium	4	No	Water Treatment Head	
4.	Water Treatment Plant	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium	4	Administrative control in unit	Water Treatment Head	
5.	Water Treatment Plant	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low	2	Administrative control in unit	Water Treatment Head	
6.	Water Treatment Plant											

RISK CALCULATOR			RISK RATING
LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. Impact/ minor theft	LOW RISK
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK

RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	

Document No. GS/UEHS/2021/01

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Aspect and Impact (Manufacturing Process & Maintenance)



Form

Sl. No.	Sub Operations	Activities	Interacts with Env. Y/N	Direct (D)/Indirect (I)	Conditions N/A/E	Environmental Aspects	Environmental Impacts	A	B	C	D	E	F	Total G	S/NS	Remarks
1	Manufacturing and utility/machine maintenance	All machine operation	Y	D	A	Generation of noise	Noise pollution	3	4	2	1	1	3	72	NS	Major to be taken and ear plugged to be used
		All machine maintenance	Y	D	N	Generation of cotton waste soaked in oils & lubricants	waste management	3	4	2	1	1	3	72	NS	All generated waste to be kept in the specified yard
		All utilities cleaning	Y	D	N	Generation of waste	Waste management	3	4	5	1	2	2	144	S	The disposal of liquid waste will be done through ETP
		Running of D.G sets	Y	D	A	Emission of smoke & high of D.G stack	Air ambient air pollution	2	4	2	1	1	3	48	NS	Testing is done from external source
		Running of D.G sets	Y	D	A	Generation of noise	Noise pollution	3	4	2	1	1	2	48	NS	Testing is done from external source
		Running of D.G sets	Y	D	E	Use of lubricants & diesel	Air pollution & land contaminations	3	3	2	1	1	3	54	NS	Care as taken by maintains
		Running of air compressor	N	D	N	Uses of power	Resource depletion	3	2	3	1	2	3	108	S	Switch off when not in use
		Running of air compressor	Y	D	A	Generation of noise	Noise pollution	3	4	2	1	1	2	48	NS	Major to be taken and ear plugged to be used
		Running of air compressor	Y	D	A	Explosion of air tank	Noise pollution	4	1	4	1	1	2	32	NS	Half yearly inspection is done by external competent person
		Electric panel	N	D	N	Uses of power	Resource depletion	3	2	3	1	2	3	108	S	Switch off when not in use
		Water tank over flow	Y	D	A	Water wastage	Resource wastage	3	4	3	1	1	2	72	NS	Care is taken by maintenances
		Cables	Y	D	A	Firing & smoke	Air pollution	4	1	4	1	2	2	64	NS	Major to be taken by safety team
		Transformer maintains	Y	D	A	Oil spillage & firing	Air pollution	4	1	4	1	2	2	64	NS	Care to be taken by maintenances

Aspect and Impact (STORE)

Form

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Sl No.	Sub Operations	Activities	Interacts with Env. Y/N	Direct (D)/Indirect (I)	Conditions N/A/E	Environmental Aspects	Environmental Impacts	A	B	C	D	E	F	Total G	SNS	Remarks
1.	Store	Storage of fresh diesel barrels/ cans	Y	D	N	Oil spillage from damage barrel/ canon concrete yard	DNR	3	3	3	1	1	3	81	NS	Measure to be taken
		Storage of material like machine parts, electrical part, plastics parts etc	Y	D	E	Catch fire	AP	3	2	4	1	2	2	96	NS	Safety team will work as per need & some routine fire mock drill to be conducted
		Storage of grease barrels/ box	Y	D	N	Grease spillage from damaged barrels/ box on concrete floor	DNR	2	2	2	1	2	3	48	NS	
		Storage of grease barrels/ box	Y	D	E	Catch fire	AP	2	2	4	1	2	2	64	NS	
		Unloading of diesel berried cans	Y	D	N	Opening of oil barrels/ cans while unloading and oil falling on the concrete floor	DNR	2	2	2	1	2	3	48	NS	
		Unloading of grease barrels/ box	Y	D	N	Opening of grease barrels/ box while unloading and falling while unloading & falling on the concrete floor	DNR	2	2	2	1	2	3	48	NS	
		Receipts of lead acid batteries, glass wool and paints	Y	D	N	Chances of leakage on floor like acid, paint etc	WM	2	2	2	1	2	3	48	NS	
		Receipt of waste/ scrap material like glass/ bottles/ used oil glass wood, Plastic	Y	D	N	Chances of leakage used oil scattered glass wood	WM	2	2	2	1	2	3	48	NS	
		Receipt of waste/ scrap material like	Y	D	E	Catch fire	AP	3	2	4	1	2	2	96	NS	

Aspect and Impact (STORE)										Document No.	GSL/EHC/2021/01		
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Damage glass/ bottles/ used oil glass wood, Plastic	Y	D	N	3	2	3	1	1	2	3	108	NS	Switch off when not in use
Energy consumption in light, fan, AC, scanner, printer etc	N	D	N	3	4	3	1	1	3	1	108	NS	Double side printing to be done & soft date need to be kept
Paper consumption													

Aspect and Impact (HR, Quality, Marketing, Purchase)

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Form
 (A Unit Of Globus Spirits Ltd.)

Sl No	Sub Operations	Activities	Interacts with Env. Y/N	Direct (D)/Indirect (I)	Conditions N/A/E	Environmental Aspects	Environmental Impacts	A	B	C	D	E	F	Total G	SNS	Remarks
1.	Office Activity	Energy consumption in light, fan, AC Scanner Printer etc.	Y	D	N	Consumption of power	DNR	3	2	3	1	2	3	108	5	Wastage in energy to controlled and vents off when not in use. Double side printing to start and soft data to be used.
		Paper Consumption	N	D	N	Consumption of paper	DNR	3	4	3	1	3	1	108	5	To be sold out the responsible source who use as recycle purpose. Care for maintenance.
		Disposable of stationary wastes	N	D	N	Disposable of stationary waste	IC	1	3	1	1	3	2	18	NS	Disposed through damaged. Dispose as dumping yard.
2.	Housekeeping and premises	Consumption of water	Y	DI	N	Consumption of water	DNR	3	3	3	1	2	1	54	NS	Mapping water spraying done where required. Mask used during occupancy hours.
		Discharge of waste water	N	DI	N	Disposable of waste water	WP	2	4	2	1	3	1	48	NS	Use as per requirement.
		Disposable of housekeeping waste	N	DI	N	Disposable of housekeeping waste	LC	2	4	2	1	3	1	48	NS	Care through energy categories. Periodic maintenance. Use as per requirement.
		Dust generation	Y	DI	N	Generation of Dust	AP	1	4	2	1	3	2	48	NS	
		Generation of mist during starting	N	DI	N	Generation of mist	AP	1	2	2	1	3	2	34	NS	
3.	Washroom	Consumption of water	Y	D	N	Consumption of water	DNR	2	4	3	1	3	1	72	NS	
		Discharge of waste water	Y	D	N	Consumption of water	WP	2	4	2	1	3	1	48	NS	
		Water leakage from taps overflow of water tank	N	D	N	Consumption of water	DNR	2	1	3	1	4	2	48	NS	



Globus Spirits
 (A Unit Of Globus Spirits Ltd.)

Aspect and Impact (HR, Quality, Marketing, Purchase)

Form

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Sl. No.	Aspect	Impact	Severity	Control	Frequency	Score	Remarks	Use as per requirement				
5.	Guarding And horticulture	Consumption of water	N	DI	N	3	1	3	NS	Use as per requirement		
		Tree plantation	Y	DI	N	3	4	1	3	144	Care of plants	
		Disposable of waters leaves twigs	N	DI	N	3	2	3	3	54	Disposable to dumping yard	
		Generation of misa During sparring	N	DI	N	2	2	3	3	56	Mask used	
		Use of paint, thinner etc	N	DI	N	3	3	1	3	54	Use as per requirement	
		Disposable of Empty container	N	DI	N	1	2	3	3	18	Taken back by contractor	
		Disposal of broiler clothes etc.	N	DI	N	1	1	3	3	NS	Taken back by contractor	
		Fire in paint thinner	N	DI	A	3	5	3	3	NS	No smoking area handle carefully	
		Consumption of water if tree plantation is not there	N	DI	N	3	3	3	3	3	3	
		Disposable of waste	N	DI	N	3	3	3	3	3	3	
Global warming	N	DI	N	4	4	3	3	3	3			
IC,LP	N	DI	N	1	2	3	3	3	3			
AP	N	DI	N	1	2	3	3	3	3			
DNR	N	DI	N	3	3	3	3	3	3			
WM	N	DI	N	1	2	3	3	3	3			
IC	N	DI	N	1	1	3	3	3	3			
AP	N	DI	A	3	5	3	3	3	3			



Globus Organics (A Unit Of Globus Spirits Ltd)

Form

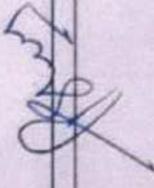
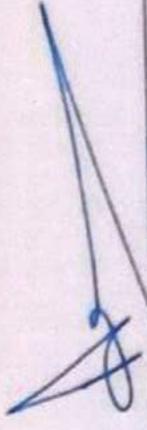
Aspect and Impact

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Legend: TOTAL G-A*B*C*D*E*F

QUANTITY (A)	OCCURRENCE (B)	IMPACT (C)	LEGISLATION (D)	MITIGATION (E)	CONTROL (F)
High (4)	Continuous (5) Several times a day (4)	Human health effect (5) Affect flora or fauna and marine life of global issue (4)	Legal non compliance (5) Non compliance may happen (4)	More than 24hours (5) With in 24 hours (4)	Absent or non-effective control (5) Mechanism in place but non reliable (4)
Moderate (3)	Several times a week (3) Once a month or less (2)	Recourse depletion (3) Cause is discomifit or nuisance (2)	Need monitoring (3) Interested party concern (2)	With in 8 hours (3) With in one hours (2)	Control need human intervention (3) Has in built secondary control (2)
Low (2)	Once a month or less (2) Very rare (1)	Negligible visual impact (1)	Not applicable / in compliance (1)	Immediately (1)	Available and effective source (1)

D- Direct, I- indirect
 CONDITION- N- Normal, A- abnormal, E- Emergency
 IMPACT- AP- Air Pollution, WP- water pollution, LC- land contamination, DNR- Depth of natural resource, WM- Waste management, NP- Noise pollution
 S- Significant, NS- Non Significant

Issued By:  Approved By: 

HARYANA ORGANICS
 (A Unit of Globus Spirits Ltd.)
 4th K. M. Stone, Chulkana Road
 SAMALKHA-132101

Photographs of Fire Fighting Measures

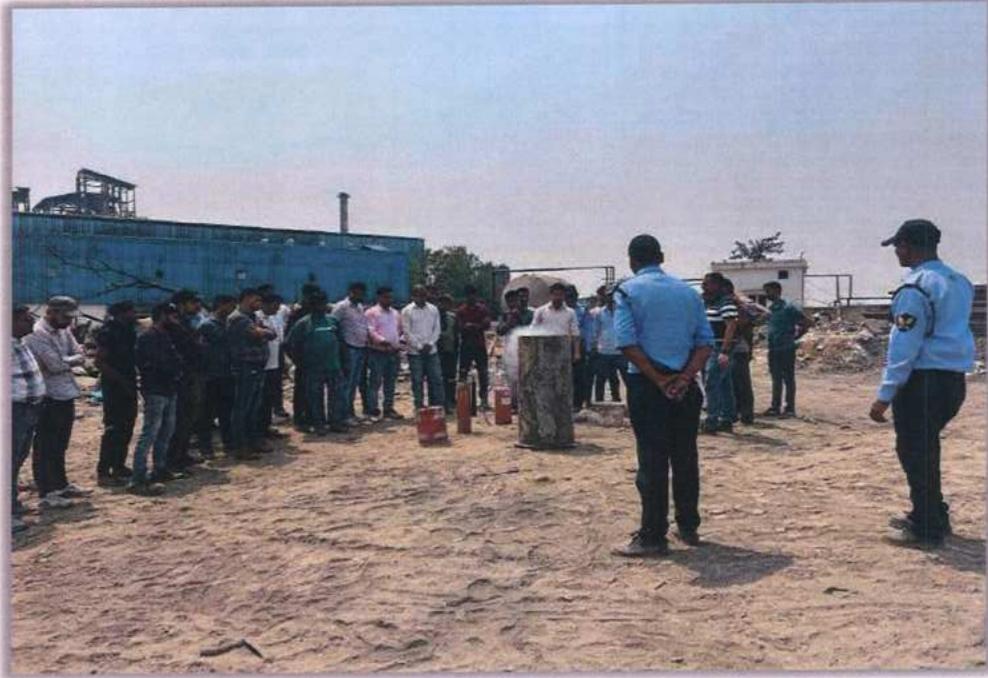
Annexure-11



Photographs of Fire Fighting Training

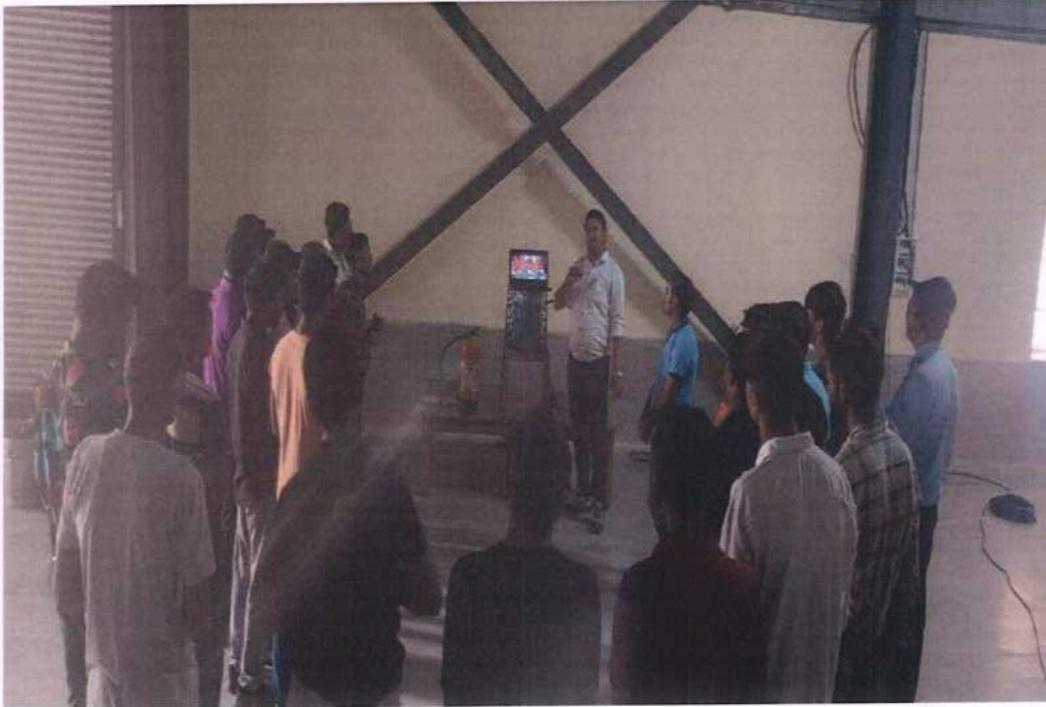
Annexure-12





Photographs of Fire Fighting Training

Annexure-12



Annexure 13 Fire Training Record

	Training Conduction Record	Document No.	HO/EHS/T/01
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Name of the program:	Training of Use of fire extinguishers & EHS
Trainers name:	Farvean Kumar
Venue	Has Samalkha
Location	Conference hall
Function	
Target Group	All employees & MOD's in plant Area.
Date	7-4-25 10:30 AM Monday

S.No.	Employee code	Participant Name	Grade	Function	Signature
1.		Nimish Singh			
2.		Gaurav Kumar	M-5	IMPL-Bottling	
3.		Manoj Kumar		IMPL-Bottling	
4.		Indup Tiwari	Operator	Proc.	
5.		Rubal Ryan		Bottling	
6.		Anuraj		Bottling	
7.		Abhinaya		Admin	
8.		Devi Singh		Bottling	
9.	002798	Ravinder Kumar		Bottling	
10.		Abhay Pratap		Bottling	
11.		R. M. Goyal		Bottling	

Signature of Co-Ordinator

Signature of HR

Signature of Trainer

Haryana Organics (A Unit Of Globus Spirits Ltd.)

Annexure-14 Fire NoC

From Assistant Divisional Fire Officer/Fire Station Officer
Panipat

To M/s Haryana Organics A unit of Globus Sprits Ltd
Chulkana Road, Samalkha, District Panipat

Memo No. FS/2023/418 dated : 28/06/2023

Subject: Renewal of Fire Safety Certificate Under 15 mtrs. height from the fire Safety Point of View of the Group G- Industrial Building at Chulkana Road, Samalkha, District Panipat of Haryana Organics, A unit of Globus Sprits Ltd :

Reference to you online No 140842323000559 dated 27/06/2023 on the subject cited above.

Tower Name	Floor Detail	Height	Ground Coverage
Haryana Organics A unit of Globus Sprits Ltd	G+1	10	25757
Basement Level	Basement Area	Remarks	
0	0	OK	

Your site for the Renewal of the Fire Safety Certificate has been inspected by the Team of Fire Station Officers, **Panipat** from fire safety Point of View. The means of escape and Fire Protection system were checked and found as per the National Building Code of India, Part- IV guidelines.

In view of the satisfactory fire protection system / arrangement mentioned as above, this office has no objection for occupation from the Fire Safety point of view, with the following conditions:-

- 1) The owner/occupier shall keep duly trained Fire Staff in all three shifts.
- 2) The Fire Protection System tested during inspection shall be maintained properly & always should be in good working condition.
- 3) If any lapse is found in the fire protection system at the time of inspection or detected during outbreak of fire, action will be taken as per rules against you.
- 4) You are directed to apply for Renewal of Fire Safety Certificate in future before 2 month of expiry of your Fire Safety Certificate.
- 5) The open set back area is not checked at our end as it shall be checked by concerned building department.
- 6) The owner/occupier shall strictly follow the other applicable rules/ regulations/ byelaws laid down regarding fire safety system. If you fail to comply with any of the above terms & conditions you will be liable to be punished as per Section 30,31 & 47 of fire & Emergency Services Act 2022.
- 7) You have to perform quarterly Fire Drill in your building as per NBC with intimation to Fire Department and video graphy evidence to be kept as a record which shall be produced at the time of next Renewal; Officials/Residents/R.W.A. should be mentioned in the drill.
- 8) If the Infringements of Byelaws remains un- noticed the Authority reserves the right to amend the Fire Safety Certificate as and when any such Infringements comes to notice after giving an opportunity of being heard and the Authority shall stand Indemnified against any claim on this account.
- 9) The owner or occupier of the building shall give a self-declaration certificate annually to the effect that the fire fighting system installed in his building is working in good condition and there is no addition/alteration in the building. The Fire Officer may randomly check such building. In case there is any addition/alteration beyond permissible limits under the Haryana Building Code, 2017, the fire safety certificate shall cease to exist and the owner shall apply for approval of revised Fire Fighting Scheme as per the provisions of section 18.

The above Renewal of Fire Safety Certificate is valid for **Three** year from the date of issue of this letter Applying renewal of the same well in time shall be the responsibility of owner/occupier.

Remarks:- OK



FIRE STATION OFFICER
Haryana Fire & Emergency Services
PANIPAT

Fire Station Officer,
Panipat

Exercising the power of Director, Fire Services, Haryana

1164

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Annexure 15 PESO Certificate



भारत सरकार
Government of India
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो)
Petroleum & Explosives Safety Organisation (PESO)
हाल संख्या 502 एवं 507, लेवल-5, ब्लॉक II, पुराना सी.जी.ओ. काम्प्लेक्स, एन.एच.4
फरीदाबाद- 121001
Hall No. 502 & 507, Level 5, Block B,
Old CGO Complex, NH-4,
Faridabad - 121001

E-mail : jtccefaridabad@explosives.gov.in

Phone/Fax No : 0129 - 2410734, 2410732

संख्या /No. : P/HQ/HN/15/2319 (P429204)

दिनांक /Dated : 03/01/2024

सेवा में
/To,

M/s. M/s. Haryana Organics (A Unit of Globus Spirits Lt,
F-0, Ground Floor, The Mira Corporate Suites,,
Plot No. 1&2, Ishwar Nagar, Mathura Road,,
New Delhi,
Taluka: New Delhi,
District: DELHI,
State: Delhi
PIN: 110065

विषय /Sub : Khasra No, 475/439, 501/463, 421/ 394, 420/393, 4 KM, Chulkana Road,, Village, Samalkha,, Samalkha, Samalkha, Taluka:
Samalkha, District: PANIPAT, State: Haryana, PIN: 132101 में स्थित विद्यमान पेट्रोलियम वर्ग A अधिष्ठापन में अनुज्ञप्ति सं P/HQ/HN/15/2319
(P429204) के नवीकरण के संदर्भ में ।
Existing Petroleum Class A Installation at Khasra No, 475/439, 501/463, 421/ 394, 420/393, 4 KM, Chulkana Road,, Village,
Samalkha,, Samalkha, Samalkha, Taluka: Samalkha, District: PANIPAT, State: Haryana, PIN: 132101 - Licence No.
P/HQ/HN/15/2319 (P429204) - Renewal regarding.

महोदय
/Sir(s),

कृपया आपके पत्र क्रमांक OIN1554503 दिनांक 24/12/2023 का अवलोकन करें ।
Please refer to your letter No.: OIN1554503, dated 24/12/2023

अनुज्ञप्ति संख्या P/HQ/HN/15/2319 (P429204) दिनांक 24/12/2019 को दिनांक 31/12/2028 तक नवीनीकृत कर इस पत्र के साथ अग्रहित की जा रही है ।
Licence No. P/HQ/HN/15/2319 (P429204) dated 24/12/2019 is forwarded herewith duly renewed upto 31/12/2028.

कृपया पेट्रोलियम नियम 2002 के अधीन बनाए गए नियम 148 में दी गई प्रक्रिया का कड़ाई से पालन करें । अनुज्ञप्ति के नवीकरण हेतु समस्त दस्तावेजों को
अनुज्ञप्ति की वैधता समाप्त होने की तिथि से कम से कम 30 दिन पूर्व Jt. Chief Controller of Explosives, North Circle, Faridabad कार्यालय को
प्रेषित करें ।

Please follow the procedure strictly as laid down in rule 148 of the Petroleum Rules, 2002 and submit complete documents for the
Renewal of the licence to Jt. Chief Controller of Explosives, North Circle, Faridabad, so as to reach his office on or before the date
on which Licence expires.

कृपया पावती दें।
Please acknowledge the receipt.

भवदीय /Yours faithfully,

((कुंवर पाल सिंह)
(Kunwar Pal Singh))
उप विस्फोटक नियंत्रक
Dy. Controller of Explosives
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
For Jt. Chief Controller of Explosives
फरीदाबाद/Faridabad

Note:-This is system generated document does not require signature.

(अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए हमारी वेबसाइट : <http://peso.gov.in> देखें)
(For more information regarding status, fees and other details please visit our website: <http://peso.gov.in>)

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प्ररूप XV
(प्रथम अनुसूची का अनुच्छेद 6 देखिए)
FORM XV
(see Article 6 of the First Schedule)

अधिष्ठापनों में पेट्रोलियम के आयात और भंडारकरण के लिए अनुज्ञप्ति
LICENCE TO IMPORT AND STORE PETROLEUM IN AN INSTALLATION

अनुज्ञप्ति सं. (Licence No.) : P/HQ/HH/15/2319(P429204)

फीस रूपए (Fee Rs.) 50000/- per year

M/s. M/s. Haryana Organics (A Unit of Globus Spirits Lt, F-0, Ground Floor, The Mira Corporate Suites,, Plot No. 1&2, Ishwar Nagar, Mathura Road,, New Delhi, Taluka: New Delhi, District: DELHI, State: Delhi, PIN: 110065 को केवल इसमें यथा विनिर्दिष्ट वर्ग और मात्राओं में पेट्रोलियम 1900.00 KL आयात करने के लिए और उसका, नीचे वर्णित और अनुमोदित नक्शा संख्या P/HQ/HH/15/2319(P429204) तारीख 03/01/2024 जो कि इससे उपाबद्ध है, में दिखाए गए स्थान पर भण्डारकरण के लिए पेट्रोलियम अधिनियम, 1934 के उपबंधों या उसके अधीन बनाए गए नियमों तथा इस अनुज्ञप्ति की अतिरिक्त शर्तों के अधीन रहते हुए, यह अनुज्ञप्ति अनुदत्त की जाती है।

Licence is hereby granted to M/s. M/s. Haryana Organics (A Unit of Globus Spirits Lt, F-0, Ground Floor, The Mira Corporate Suites,, Plot No. 1&2, Ishwar Nagar, Mathura Road,, New Delhi, Taluka: New Delhi, District: DELHI, State: Delhi, PIN: 110065 valid only for the importation and storage of 1900.00 KL Petroleum of the class and quantities as herein specified and storage thereof in the place described below and shown on the approved plan No P/HQ/HH/15/2319(P429204) dated 03/01/2024 attached hereto subject to the provisions of the Petroleum Act, 1934 and the rule made thereunder and to the further conditions of this Licence.

यह अनुज्ञप्ति 31st day of December 2028 तक प्रवृत्त रहेगी।

The Licence shall remain in force till the 31st day of December 2028

पेट्रोलियम का विवरण /Description of Petroleum	अनुज्ञप्त मात्रा (किलोलीटरों में) /Quantity licenced in KL
वर्ग क प्रपुंज पेट्रोलियम /Petroleum Class A in bulk	1900.00 KL
वर्ग क प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class A, otherwise than in bulk	NIL
वर्ग ख प्रपुंज पेट्रोलियम /Petroleum Class B in bulk	NIL
वर्ग ख प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class B, otherwise than in bulk	NIL
वर्ग ग प्रपुंज पेट्रोलियम /Petroleum Class C in bulk	NIL
वर्ग ग प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class C, otherwise than in bulk	NIL
कुल क्षमता /Total Capacity	1900.00 KL

December 24, 2019

For Chief Controller of Explosives
HQ, Nagpur

अनुज्ञप्त परिसरों का विवरण और अवस्थान
DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

अनुज्ञप्त परिसर जिसकी विन्यास सीमाएं अन्य विशिष्टयां संलग्न अनुमोदित नक्शों में दिखाई गई हैं Khasra No: 475/439, 501/463, 421/ 394, 420/393, 4 KM, Chulkana Road,, Village, Samalkha,, Samalkha, Samalkha, Taluka: Samalkha, District: PANIPAT, State: Haryana, PIN: 132101 स्थान पर अवस्थित है तथा उसमें निम्नलिखित 5 Above Ground tank(s) for CLASS A , सम्मिलित हैं।

The licensed premises, the layout , boundaries and other particulars of which are shown in the attached approved plan are situated at Khasra No: 475/439, 501/463, 421/ 394, 420/393, 4 KM, Chulkana Road,, Village, Samalkha,, Samalkha, Samalkha, Taluka: Samalkha, District: PANIPAT, State: Haryana, PIN: 132101 and consists of 5 Above Ground tank(s) for CLASS A , together with connected facilities.

Note:-This is system generated document does not require

signature.

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पेज सं. 2

अनुज्ञप्ति संख्या-(Licence No.) P/HQ/HN/15/2319 (P429204)

नवीनीकरण के पृष्ठांकन के लिए स्थान
SPACE FOR ENDORSEMENT OF RENEWALS

पेट्रोलियम अधिनियम, १९३४ के उपबन्धों या नवीकरण की तारीख समाप्ति की तारीख अनुज्ञापन प्राधिकारी के हस्ताक्षर और उनके अधीन बनाए गए नियमों या इस अनुज्ञप्ति की शर्तों का उल्लंघन न होने की दशा में यह अनुज्ञप्ति फ़िस में बिना किसी छूट के दस वर्ष तक नवीकृत की जा सकेगी।
Date of Renewal Date of Expiry of license स्टाम्प
Signature and office stamp of the licencing authority.

This licence shall be renewable without any concession in fee for ten years in the absence of contravention of any provisions of the Petroleum Act, 1934 or of the rules framed thereunder or of any of the conditions of this licence.

1).

03/01/2024

31/12/2028

Kunwar Pal Singh
Dy. Controller of Explosives
For Jt. Chief Controller of
Explosives
Faridabad

यदि अनुज्ञप्ति परिसर इसमें उपाबद्ध विवरण और शर्तों के अनुरूप नहीं पाए जाते हैं और जिन नियमों और शर्तों के अधीन यह अनुज्ञप्ति मंजूर की गई है उनमें से किसी का उल्लंघन होने की दशा में यह अनुज्ञप्ति रद्द की जा सकती है और अनुज्ञप्तिधारी प्रथम अपराध के लिए साधारण कारावास से, जो एक मास तक हो सकता है, या जुर्माने से, जो एक हजार रुपये तक हो सकता है, या दोनों से, और प्रत्येक पश्चातवर्ती अपराध के लिए साधारण कारावास से जो तीन मास तक हो सकता है, या जुर्माने से, जो पांच हजार रुपये तक हो सकता है, या दोनों से, दण्डनीय होगा।

This licence is liable to be cancelled if the licensed premises are not found conforming to the description given on the approved plan attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable for the first offence with simple imprisonment which may be extend to one month, or with fine which may extend to one thousand rupees, or with both and for every subsequent offence with simple imprisonment which may extend to three months, or with fine which may extend to five thousand rupees or with both.

Note:-This is system generated document does not require signature.



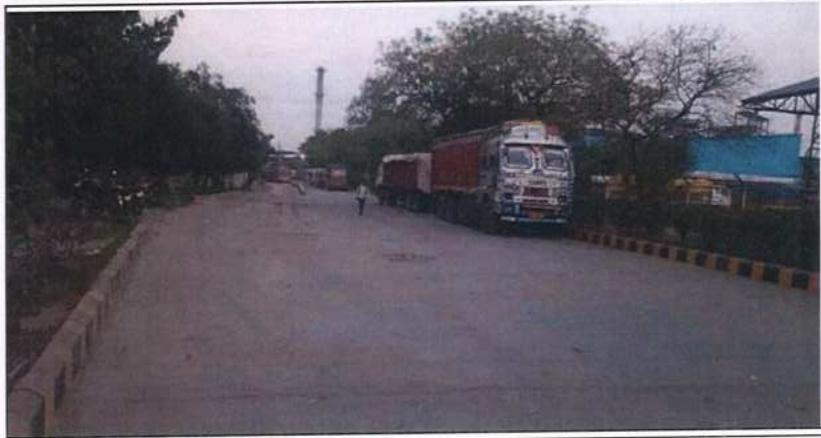


Photographs of Pollution Control Measures

Annexure-17



Electrostatic Precipitator



Photographs of Pollution Control Measures

Annexure-17



Paved Roads

Photographs of Pollution Control Measures

Annexure-17



Photographs of Pollution Control Measures

Annexure-17



Greenbelt Development at Plant Site



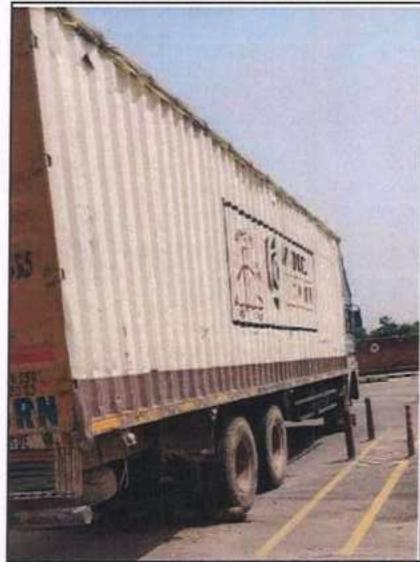
Dust Suppression System

Photographs of Pollution Control Measures

Annexure-17



Conveyor Belt



Covered Truck & Truck Parking area



J.M. ENVIROLAB PVT. LTD.

30 years of success

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018



TC-6821

TEST REPORT

Sample Number: **JME/GSL/FD/01** Report No.: **JME/FD/250317012**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.) at Village- Chulkana, Teh- Samalkha, District- Panipat, Haryana-132101** Format No.: **7.5 F-02**
 Party Reference No.: **Nil**
 Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: FUGITIVE DUST EMISSION

General Information

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMELPL Team**
 Sampling Location : **Main Gate**
 Latitude : **29°13'10.92" N**
 Longitude : **76°59'46.05" E**
 Date of Monitoring : **14/03/2025**
 Time of Monitoring : **09:15 to 13:15 Hrs.**
 Instrument used : **HVS**
 Instrument code : **JME/HVS/01/02**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Ambient Temperature (°C) : **24°C**
 Surrounding activity : **Human & Vehicular Activities**
 Purpose of Monitoring : **Regulatory Requirement**
 Control measure if Any : **--**
 Sampling & Analysis Protocol : **IS-5182**
 Sampling Duration : **240.0**
 Parameter Required : **SPM**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units
1.	SPM	JMPLPL/STOP/03 (Issue Date-21/09/2022)	158.0	µg/m ³

End of Report

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

Note:

1. This test report has been at your request and test results pertain to the tested sample received.
2. This report is for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
4. Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
5. The sample will be destroyed after retention time unless otherwise specified specially.
6. Endorsement of the product tested by the laboratory is neither inferred nor implied.
7. Report shall not be reproduced except in full without approval of the laboratory.
8. All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
 Phase-IV, Gurugram-122015 (Haryana)
 E-mail: jmenvirolab@hotmail.com | www.jmenvirolab.com

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
 Golf Course Ext. Road, Sector-61,
 Gurugram-122011(Haryana)



J.M. ENVIROLAB PVT. LTD.



30 years of success

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TC-6821

TEST REPORT

Sample Number: **JME/GSL/FD/02**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101**

Report No.: **JME/FD/250317013**
 Format No.: **7.5 F-02**
 Party Reference No.: **Nil**
 Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: **FUGITIVE DUST EMISSION**

General Information

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMELPL Team**
 Sampling Location : **Plant Area**
 Latitude : **29°13'04.30" N**
 Longitude : **76°59'51.21" E**
 Date of Monitoring : **14/03/2025**
 Time of Monitoring : **14:00 to 18:00 Hrs.**
 Instrument used : **HVS**
 Instrument code : **JME/HVS/01/02**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Ambient Temperature (°C) : **36°C**
 Surrounding activity : **Near Boiler Area & Vehicular Activities**
 Purpose of Monitoring : **Regulatory Requirement**
 Control measure if Any : **--**
 Sampling & Analysis Protocol : **IS- 5182**
 Sampling Duration : **240.0**
 Parameter Required : **SPM**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units
1.	SPM	JMPLPL/STOP/03 (Issue Date-21/09/2022)	150.0	µg/m ³

End of Report

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

Note:

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Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
 Phase-IV, Gurugram-122015 (Haryana)
 E-mail: jmenvirolab@hotmail.com | www.jmenvironet.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
 Golf Course Ext. Road, Sector-61,
 Gurugram-122011(Haryana)



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TC-6821

TEST REPORT

Sample Number: **JME/GSL/FD/03** Report No.: **JME/FD/250317014**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.) at Village- Chulkana, Teh- Samalkha, District- Panipat, Haryana-132101** Format No.: **7.5 F-02**
 Party Reference No.: **Nil**
 Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: **FUGITIVE DUST EMISSION**

General Information

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMELPL Team**
 Sampling Location : **Near IMF Botling**
 Latitude : **29°13'06.93" N**
 Longitude : **76°59'49.70" E**
 Date of Monitoring : **15/03/2025**
 Time of Monitoring : **08:35 to 12:35 Hrs.**
 Instrument used : **HVS**
 Instrument code : **JME/HVS/01/02**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Ambient Temperature (°C) : **25°C**
 Surrounding activity : **Plant Operation & Vehicular Activities**
 Purpose of Monitoring : **Regulatory Requirement**
 Control measure if Any : **--**
 Sampling & Analysis Protocol : **IS- 5182**
 Sampling Duration : **240.0**
 Parameter Required : **SPM**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units
1.	SPM	JMPLPL/STOP/03 (Issue Date-21/09/2022)	138.0	µg/m ³

End of Report

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

Note:

- This test report has been at your request and test results pertain to the tested sample received.
- This reports is for your reference only and not to be used for any legal purpose.
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- Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
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Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
 Phase-IV, Gurugram-122015 (Haryana)
 E-mail: jmenvirolab@hotmail.com | www.jmenvirolab.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
 Golf Course Ext. Road, Sector-61,
 Gurugram-122011(Haryana)

1177 (144)

CIN No. :U74220HRU011PTG085756



J.M. ENVIROLAB PVT. LTD.



30 years of success

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TC-6821

TEST REPORT

Sample Number: **JME/GSL/FD/04** Report No.: **JME/FD/250317015**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.) at Village- Chulkana, Teh- Samalkha, District- Panipat, Haryana-132101** Format No.: **7.5 F-02**
 Party Reference No.: **Nil**
 Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: **FUGITIVE DUST EMISSION**

General Information

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMELPL Team**
 Sampling Location : **Near Admin Office**
 Latitude : **29°13'04.36" N**
 Longitude : **76°59'48.48" E**
 Date of Monitoring : **15/03/2025**
 Time of Monitoring : **13:30 to 17:30 Hrs.**
 Instrument used : **HVS**
 Instrument code : **JME/HVS/01/02**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Ambient Temperature (°C) : **31°C**
 Surrounding activity : **Plant Operation**
 Purpose of Monitoring : **Regulatory Requirement**
 Control measure if Any : **--**
 Sampling & Analysis Protocol : **IS- 5182**
 Sampling Duration : **240.0**
 Parameter Required : **SPM**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units
1.	SPM	JMPLPL/STOP/03 (Issue Date-21/09/2022)	126.0	µg/m ³

End of Report

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

Note:

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Emaar Digital Greens, Tower-B, Unit No.1517,
 Golf Course Ext. Road, Sector-61,
 Gurugram-122011(Haryana)

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Haryana



Date : 29/10/2024
Time : 13:40:14 PM
Validity upto : 28/10/2025

Certificate SL No. : HR0670030002543
Registration No. : HR60K4803
Date of Registration : 09/Mar/2020
Month & Year of Manufacturing : January-2020
Valid Mobile Number : *****0000
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : HR0670083
GSTIN :
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)	2500 ± 200	
	RPM	RPM	1 ± 0.03	
	Lambda			
Smoke Density	Light absorption coefficient	1/metre	0.7	0.57

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[Signature]
JOGINDER PUC
HLRDC PUMP

146

Screenshot of continuous online monitoring & Nigh Vision Camera Installed

Annexure 20

The screenshot shows a web browser window with the address bar displaying 'forbesmarshall.in:8080'. The page header includes the 'EnviroConnect' logo, the 'FORBES MARSHALL' logo, and a user greeting 'Welcome HO'. A navigation menu on the left lists 'EnviroConnect Home', 'Haryana Organics', and 'HO' with sub-items 'Dust Monitor' and 'Dust Monitor 2'. The main content area is titled 'Haryana Organics - Distillery Indus... - HO -' and displays a table of 'Current Data'.

St. No	Parameter	Instantaneous as of	Instantaneous Value	Average as of	Average
Dust Monitor					
1	PM	02-05-2025 19:15:40	42.00 mg/Nm ³	02-05-2025 19:19:00	41.50 mg
Dust Monitor 2					
2	PM	02-05-2025 19:12:42	36.00 mg/Nm ³	02-05-2025 19:12:00	36.00 mg

1180

147



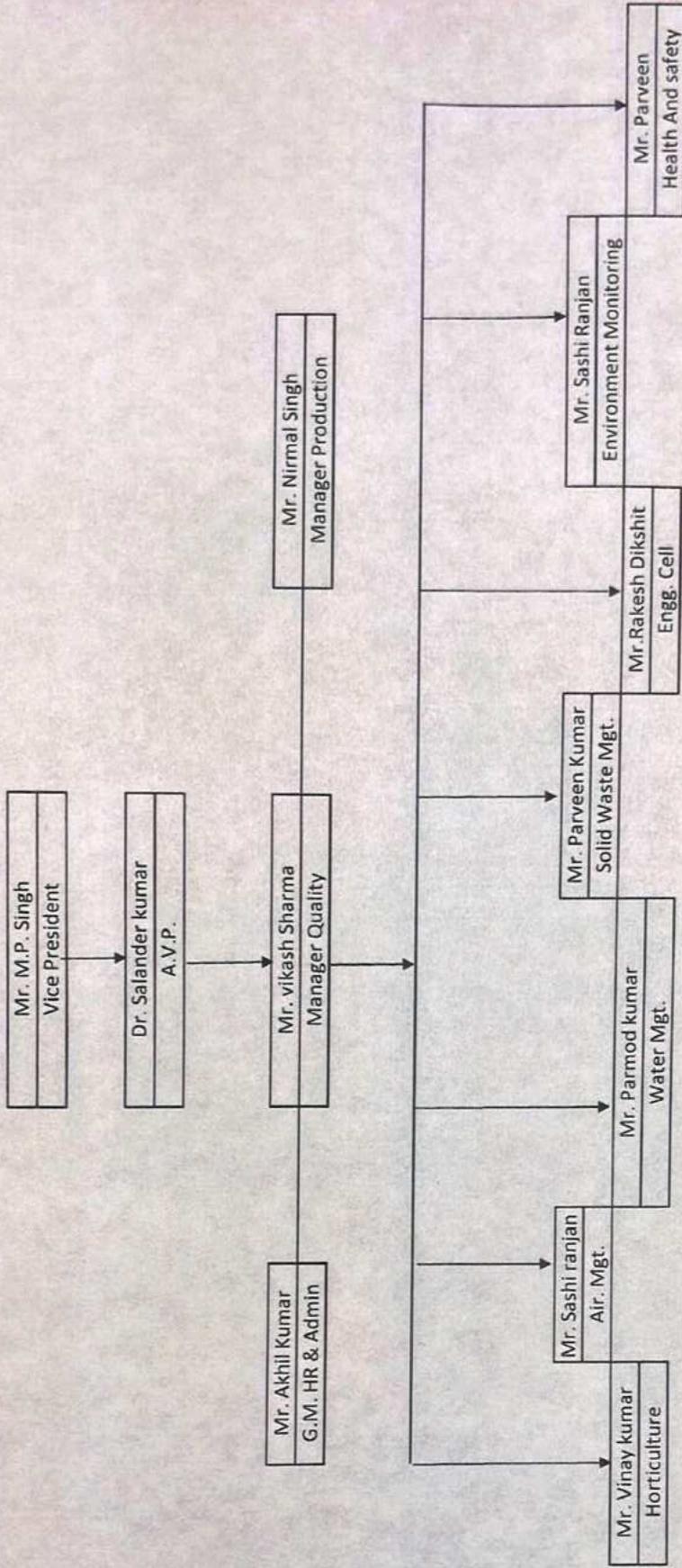
Photographs of Laboratory at Plant Site(1)

Annexure-21



Organization Chart

Haryana Organics Samalkha (A Unit Of Globus Spirits Ltd.)





J.M. ENVIROLAB PVT. LTD.



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TC-6821

TEST REPORT

Sample Number: **JME/GSL/AN/01** Report No.: **JME/AN/250317007**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No.: **7.5 F-04**
at Village- Chulkana, Teh- Samalkha, Party Ref. No.: **Nil**
District- Panipat, Haryana-132101 Reporting Date: **21/03/2024**
 Analysis Completion Date: **21/03/2024**
 Analysis Start Date: **17/03/2024**
 Receipt Date: **17/03/2024**

Sample Description: **AMBIENT NOISE LEVEL MONITORING**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMEPL Team**
 Sampling Location : **Main Gate**
 Latitude : **29° 13' 11.34" N**
 Longitude : **76° 59' 46.24" E**
 Instrument used : **Sound Level Meter**
 Instrument code : **JME/SLM/01/04**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Date of Monitoring : **13/03/2025 to 14/03/2025**
 Time of Monitoring : **06:00 AM to 06:00 AM**
 Sampling Duration : **24 Hrs.**
 Ambient Temperature (°C) : **Max 32°C, Min 20°C**
 Surrounding activity : **Human & Vehicular Activities**
 Sampling & Analysis Protocol : **IS 9989**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Test Method	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1.	Lmax	IS-9989	72.6	64.1	dB(A)
2.	Lmin	IS-9989	52.4	46.8	dB(A)
3.	Leq	IS-9989	62.3	52.8	dB(A)
4.	CPCB Limits in dB(A) Leq (Industrial area)	--	75	70	dB(A)
5.	CPCB Limits in dB(A) Leq (Commercial area)	--	65	55	dB(A)
6.	CPCB Limits in dB(A) Leq (Residential area)	--	55	45	dB(A)
7.	CPCB Limits in dB(A) Leq (Silence area)	--	50	40	dB(A)

End of Report

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

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TC-6821

TEST REPORT

Sample Number: **JME/GSL/AN/02** Report No.: **JME/AN/250317008**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.) at Village- Chulkana, Teh- Samalkha, District- Panipat, Haryana-132101** Format No.: **7.5 F-04**
 Party Ref. No.: **Nil**
 Reporting Date: **21/03/2024**
 Analysis Completion Date: **21/03/2024**
 Analysis Start Date: **17/03/2024**
 Receipt Date: **17/03/2024**

Sample Description: **AMBIENT NOISE LEVEL MONITORING**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMEPL Team**
 Sampling Location : **Admin Office**
 Latitude : **29° 13' 04.55" N**
 Longitude : **76° 59' 48.34" E**
 Instrument used : **Sound Level Meter**
 Instrument code : **JME/SLM/01/12**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Date of Monitoring : **14/03/2025 to 15/03/2025**
 Time of Monitoring : **06:00 AM to 06:00 AM**
 Sampling Duration : **24 Hrs.**
 Ambient Temperature (°C) : **Max 34°C, Min 18°C**
 Surrounding activity : **Plant Operation**
 Sampling & Analysis Protocol : **IS 9989**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Test Method	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1.	Lmax	IS-9989	65.8	58.2	dB(A)
2.	Lmin	IS-9989	52.1	41.6	dB(A)
3.	Leq	IS-9989	55.6	45.8	dB(A)
4.	CPCB Limits in dB(A) Leq (Industrial area)	--	75	70	dB(A)
5.	CPCB Limits in dB(A) Leq (Commercial area)	--	65	55	dB(A)
6.	CPCB Limits in dB(A) Leq (Residential area)	--	55	45	dB(A)
7.	CPCB Limits in dB(A) Leq (Silence area)	--	50	40	dB(A)

End of Report

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

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TC-6821

TEST REPORT

Sample Number: **JME/GSL/AN/03** Report No.: **JME/AN/250317009**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No.: **7.5 F-04**
at Village- Chulkana, Teh- Samalkha, Party Ref. No.: **Nil**
District- Panipat, Haryana-132101 Reporting Date: **21/03/2024**
 Analysis Completion Date: **21/03/2024**
 Analysis Start Date: **17/03/2024**
 Receipt Date: **17/03/2024**

Sample Description: **AMBIENT NOISE LEVEL MONITORING**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMEPL Team**
 Sampling Location : **IMFL Bottling**
 Latitude : **29° 13' 06.96" N**
 Longitude : **76° 59' 49.55" E**
 Instrument used : **Sound Level Meter**
 Instrument code : **JME/SLM/01/04**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Date of Monitoring : **13/03/2025 to 14/03/2025**
 Time of Monitoring : **06:00 AM to 06:00 AM**
 Sampling Duration : **24 Hrs.**
 Ambient Temperature (°C) : **Max 32°C, Min 20°C**
 Surrounding activity : **Plant Operation & Vehicular Activities**
 Sampling & Analysis Protocol : **IS 9989**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Test Method	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1.	Lmax	IS-9989	76.8	69.5	dB(A)
2.	Lmin	IS-9989	66.7	57.6	dB(A)
3.	Leq	IS-9989	71.5	62.4	dB(A)
4.	CPCB Limits in dB(A) Leq (Industrial area)	-	75	70	dB(A)
5.	CPCB Limits in dB(A) Leq (Commercial area)	-	65	55	dB(A)
6.	CPCB Limits in dB(A) Leq (Residential area)	-	55	45	dB(A)
7.	CPCB Limits in dB(A) Leq (Silence area)	-	50	40	dB(A)

End of Report

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

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TC-6821

TEST REPORT

Sample Number: **JME/GSL/AN/04** Report No.: **JME/AN/240229010**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No.: **7.5 F-04**
at Village- Chulkana, Teh- Samalkha, Party Ref. No.: **Nil**
District- Panipat, Haryana-132101 Reporting Date: **21/03/2024**
 Analysis Completion Date: **21/03/2024**
 Analysis Start Date: **17/03/2024**
 Sample Description: **AMBIENT NOISE LEVEL MONITORING** Receipt Date: **17/03/2024**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMEPL Team**
 Sampling Location : **Plant Area**
 Latitude : **29° 13' 04.51" N**
 Longitude : **76° 59' 51.56" E**
 Instrument used : **Sound Level Meter**
 Instrument code : **JME/SLM/01/12**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Date of Monitoring : **14/03/2025 to 15/03/2025**
 Time of Monitoring : **06:00 AM to 06:00 AM**
 Sampling Duration : **24 Hrs.**
 Ambient Temperature (°C) : **Max 34°C, Min 18°C**
 Surrounding activity : **Plant Operation & Vehicular Activities**
 Sampling & Analysis Protocol : **IS 9989**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Test Method	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1.	Lmax	IS-9989	70.5	65.2	dB(A)
2.	Lmin	IS-9989	53.8	43.7	dB(A)
3.	Leq	IS-9989	60.8	54.2	dB(A)
4.	CPCB Limits in dB(A) Leq (Industrial area)	-	75	70	dB(A)
5.	CPCB Limits in dB(A) Leq (Commercial area)	-	65	55	dB(A)
6.	CPCB Limits in dB(A) Leq (Residential area)	-	55	45	dB(A)
7.	CPCB Limits in dB(A) Leq (Silence area)	-	50	40	dB(A)

End of Report

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
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TC-6821

TEST REPORT

Sample Number: **JME/GSL/PS/01** Report No.: **JME/PS/250317011**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.) at Village- Chulkana, Teh- Samalkha, District- Panipat, Haryana-132101** Format No.: **7.5 F-04**
 Party Ref. No.: **Nil**
 Reporting Date: **21/03/2024**
 Analysis Completion Date: **21/03/2024**
 Analysis Start Date: **17/03/2024**
 Receipt Date: **17/03/2024**

Sample Description: **SOURCE NOISE LEVEL- DG Set**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMEPL Team**
 Sampling Location : **DG Set 380 KVA**
 Latitude : **29°13'03.78" N**
 Longitude : **76°59'51.34" E**
 Date of Monitoring : **14/09/2024**
 Time of Monitoring : **10:15 hrs to 10:45 hrs**
 Instrument used : **Sound Level Meter**
 Instrument code : **JME/SLM/01/31**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Ambient Temperature (°C) : **Max 34°C, Min 18°C**
 Surrounding activity : **DG Set Operation**
 Purpose of Monitoring : **Regulatory Requirement**
 Control Measure if any : **Acoustic Enclosure**
 Sampling & Analysis Protocol : **IS 4758**
 Actual duration of Monitoring, (minutes) : **30 minutes**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Test Method	Results	Units
1.	Leq (Open Acoustic Enclosure)	IS-4758	98.7	dB(A)
2.	Leq (Close Acoustic Enclosure)	IS-4758	70.8	dB(A)
3.	Insertion Loss	-	27.9	dB(A)

Note: Acoustic enclosure shall be designed for minimum 25 db (A) insertion loss under Environment (Protection) act, 1986

End of Report

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Sita Ram Yadav
Sita Ram Yadav
 Authorized Signatory

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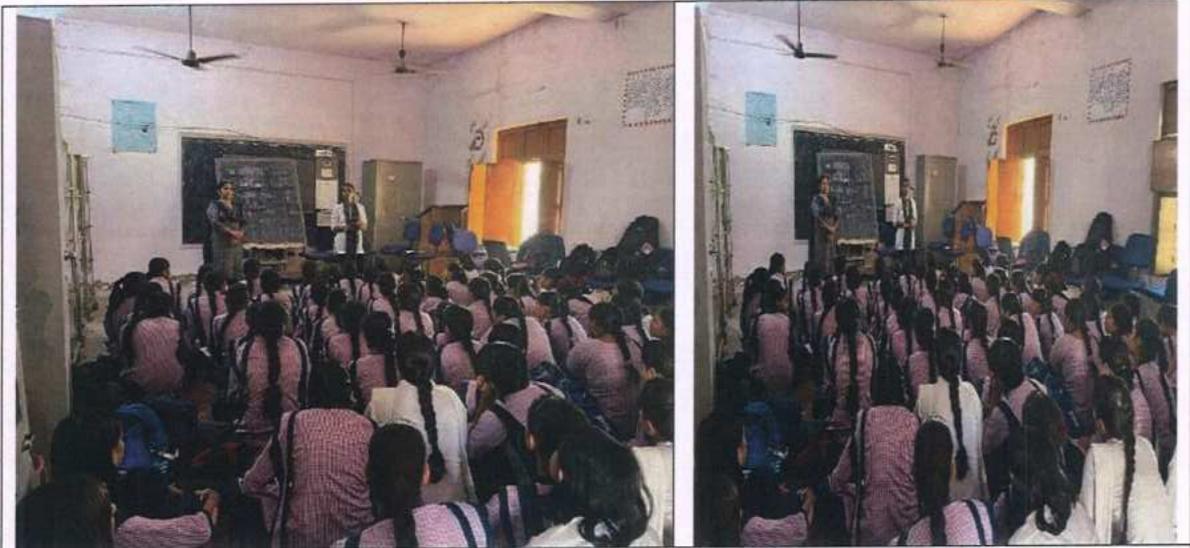
The photographs showing CER Activities:



Eye checkup camp in Chulkana



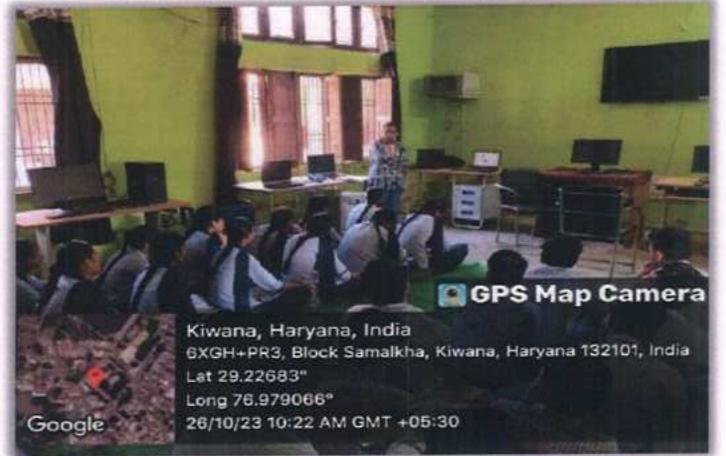
Digital Literacy Training in Chulkana and Kiwana



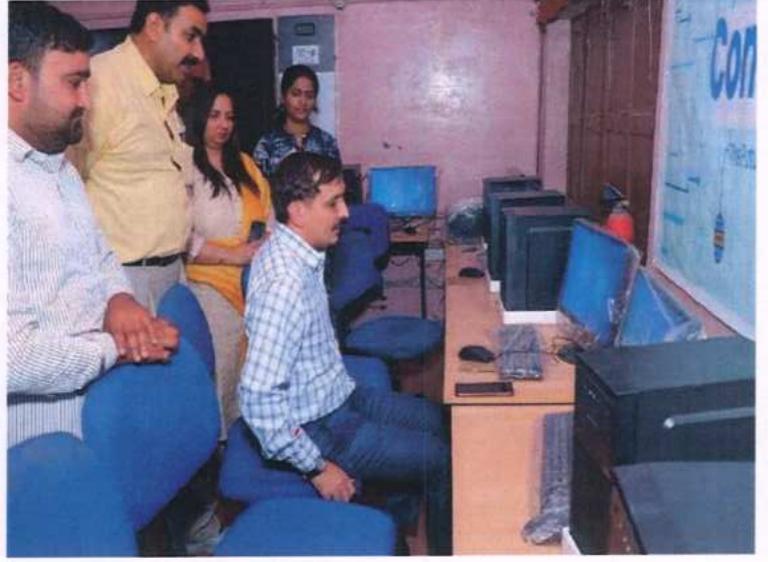
Sanitary Pad Awareness



Soft Skills and Computer Training in Chulakan School







चुलकाना विद्यालय में कंप्यूटर लैब का शुभारंभ

जागरण संवाददाता, समालोचक : शक्ति फाउंडेशन और हरियाणा आर्गेनिक्स, चुलकाना रोड के सौजन्य से चुलकाना के राजकीय कन्या वरिष्ठ माध्यमिक विद्यालय में कंप्यूटर लैब की शुरुआत हुई। लैब में स्कूल की 250 छात्राओं को बेसिक कंप्यूटर स्किल की चालू सत्र में ट्रेनिंग दी जाएगी। एसडीएम अमित भारद्वाज और चुलकाना के सरपंच सतीश छीवकर ने लैब का शुभारंभ किया।

एसडीएम ने कंपनी के कार्यों की सराहना की। सरपंच ने बताया कि गांव के लोगों की सुरक्षा के लिए विभिन्न जगहों पर कंपनी के सौजन्य से 24 सीसीटीवी कैमरे भी लगाए गए हैं। एसडीएम ने कंप्यूटर शिक्षा के महत्व और डिजिटल के महत्व



कंप्यूटर लैब का शुभारंभ करते मुख्यातिथि। • रिज्ञापि.

और उपयोग पर प्रकाश डाला। कंपनी के मैनेजर के अनुसार गांव की 20 महिलाओं की मिटाई के डब्बे बनाने को निशुल्क ट्रेनिंग देकर आत्मनिर्भर बनाया जा रहा है। महिलाओं ने डब्बे बनाने शुरू कर दिए हैं। उन्हें आसपास के दुकानों से

आर्डर भी मिलने शुरू हो गए हैं। इस अवसर पर खंड विकास अधिकारी नीलम कुट्ट कंपनी के मैनेजर विनय कुमार, शक्ति फाउंडेशन से कुमारी फिल्जा खान, प्राचार्य जोगिंदर सिंह, रोशन लाल आदि उपस्थित रहे।

Annexure 25 Last Compliance submission Receipt

Your (Half Yearly Compliance Report) has been Submitted with following details	
Proposal No	IA/HR/IND2/408610/2022
Compliance ID	112410347
Compliance Number(For Tracking)	EC/COMPLIANCE/112410347/2025
Reporting Year	2024
Reporting Period	01 Dec(01 Apr - 30 Sep)
Submission Date	01-02-2025
RO/SRO Name	Santosh Tiwari
RO/SRO Email	bh158@ifs.nic.in
State	HARYANA
RO/SRO Office Address	Integrated Regional Offices, Chandigarh
Note:- SMS and E-Mail has been sent to Santosh Tiwari, HARYANA with Notification to Project Proponent.	

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11/23/24, 2:25 PM

Globus Spirits Mail - Submission of Environmental Statement Report (Form-V) for FY 2023-24.



Annexure 26 ESR Submission Receipt

HO- Samalkha <hosamalkha@globusgroup.in>

Submission of Environmental Statement Report (Form-V) for FY 2023-24.

2 messages

HO- Samalkha <hosamalkha@globusgroup.in>
To: Member Secretary <hspcbms@gmail.com>

Sat, Sep 28, 2024 at 5:34 PM

Respected Sir,

With reference to the above-mentioned subject and the Environmental Clearance letter obtained (EC23A022HR195384, F. NO. J-11011/714/2009 – IA II (I) dated 03/04/2023) for our project, M/s Haryana Organics (A Division of Globus Spirits Ltd.) Distillery (Molasses/Grain/Yeast-based) Plant located in Village Chulkana, Tehsil Samalkha, District Panipat, Haryana, we are pleased to submit the Environmental Statement Report in Form-V for the financial year April 2023 to March 2024, in compliance with the statutory requirements.

Thank you for your kind consideration.

Yours sincerely,
For M/s Haryana Organics (A Division of Globus Spirits Ltd.)



Globus Spirits

Abhimanyu
Haryana Organics,
A Unit of Globus Spirits Limited
4 K.M. Chulkana Road, Samalkha-132101
Panipat, Haryana
0180-2570122
Cell: 9992600869
E: hosamalkha@globusgroup.in
W: <http://www.globusspirits.com>

ESR FY 2023-24_Haryana Organics, Samalkha.pdf
826K

HO- Samalkha <hosamalkha@globusgroup.in>
To: Mahendra Pratap Singh <mpsingh@globusgroup.in>
Cc: Akhil Kumar <akhilk@globusgroup.in>, Hariraj Singh <hariraj@globusgroup.in>

Sat, Sep 28, 2024 at 5:38 PM

R/Sir.

Please see the Environment Statement Report in Form-V for the FY 2023-24 sent to The Member Secretary, HSPCB.

Regards,



Globus Spirits

Abhimanyu

1195

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11/23/24, 2:25 PM

Globus Spirits Mail - Submission of Environmental Statement Report (Form-V) for FY 2023-24.

Haryana Organics,

A Unit of Globus Spirits Limited

4 K.M. Chulkana Road, Samalkha-132101

Panipat, Haryana

0180-2570122

Cell: 9992600869

E: hosamalkha@globusgroup.in

W: <http://www.globusspirits.com>

[Quoted text hidden]



ESR FY 2023-24_Haryana Organics, Samalkha.pdf

826K



Date:- 24th Sept.2025

To

The Member Secretary

Haryana State Pollution Control Board

C, Haryana State Pollution Control Board, 11, Sector 6, Panchkula, Haryana 134109

Sub: Submission of Environment Statement Report (April 2024-March 2025) for M/s Haryana Organics (A Division of Globus Spirits Ltd.) village Chulkana, Tehsil Samalkha, District Panipat, Haryana

Ref.: EC Identification No.: EC23A022HR195384, F. NO. J-11011/714/2009 – IA II (I) Dated: 03/04/2023

Dear Sir,

With reference to the aforesaid subject and above cited reference matter, we are hereby submitting the Environment Statement Report (April 2024- March 2025).

This is for your kind consideration and records.

Thanking you and with regards,

Yours Faithfully,

M/s Haryana Organics

(A Division of Globus Spirits Ltd.)


(Authorized Signatory)

Enclosed Environment Statement Report (April 2024- March 2025) in soft copy

Globus Spirits Limited

(Corporate Identity Number: L74899DL1993PLC052177)

Registered & Corporate Office:

F-0, Ground Floor, The Mira Corporate Suites, Plot No. 1 & 2, Ishwar Nagar, Mathura Road, New Delhi 110065 Tel: +011-66424400

Works(1): Village: Shyampur, Tehsil: Behror 301701 Distt: Alwar (Rajasthan) Tel: +91-08003592097

Works(2): Haryana Organics (A Unit of Globus Spirits Limited) 4 KM., Chulkana Road, Samalkha 132101 Distt: Panipat (Haryana) Telefax: +91-180-2570122

Works(3): Associated Distilleries (A Unit of Globus Spirits Limited) Hisar Bye-Pass, National Highway, Hisar 125044 (Haryana) Tel: +91-09896398187

Works(4): Village: Dhandua, Tehsil: Jandaha, Hajipur 844505 Distt: Vaishali (Bihar) Tel: +91-9917437425

Works(5): Plot No. B-7, Panagarh Industrial Park, Panagarh 713420 Distt: Burdwan (West Bengal) Tel: +91-9800297777

Works(6): Village: Olda, Block Baharagora, Tehsil: Ghatshila, Post: Borsol, Distt: East Singhbhum, Jharkhand Mob: +91-9717844388

E-Mail: corpoffice@globusgroup.in Web: www.globusspirits.com

ENVIRONMENT STATEMENT REPORT

FY:-2024-25

M/s Haryana Organics
(A Division of Globus Spirits Ltd.)

**Distillery (Molasses/ Grain/ Yeast-based) Plant at
Village Chulkana, Tehsil Samalkha, District Panipat,
Haryana**



Submitted By

M/s Haryana Organics
(A Division of Globus Spirits Ltd.)

**Village Chulkana, Tehsil Samalkha, District Panipat,
Haryana**

ENVIRONMENTAL STATEMENT REPORT**FORM-V**
(See Rule 14)Environmental Statement for the financial year ending the 31st March 2025**PART-A**

(i)	Name and address of the owner/occupier of the industry operation or process.	Mr. Mahendra Pratap Singh M/s Haryana Organics (A Unit of Globus Spirits Ltd.) #4KM Chulkana Road Samalkha Panipat 132101
(ii)	Industry category Primary	Red Category
(iii)	Production capacity	Grain Based Distillery-140 KLD IMFL- 10000 Cases/Day CL- 12000 Cases /Day
(iv)	Year of establishment	1993
(v)	Date of the last environmental statement submitted	28/09/2024

PART-B**Water and Raw Material Consumption****(i) Water consumption m³/day**

Process	674
Cooling	15
Domestic	15

Name of Products	Process Water Consumption per Unit of product Output	
	During the current financial year (2023-24)	During the current financial year (2024-25)
IS/ENA/Ethanol	0.00435 m ³ /l	0.00620 m ³ /l
IMFL/CL	0.00067 m ³ /l	0.000138 m ³ /l

Name of raw material	Name of products	Consumption of raw material per unit of output	
		During the current financial year (2023-2024)	During the current financial year (2024-2025)
Discarded Grains/Nakku/Bazra	ENA/RS	2.01 kg/l	2.01kg/l

PART-C

Pollution discharged to environment/unit of output
(Parameters specified in the consent issued)

Pollution		Quantity of pollutant discharged (mass/day)	Concentration of pollutant in discharged (mass/volume)	Percentage of variation from prescribed standards with reason
(a) Air				
Stack Name	Pollutant			
Boiler 10 TPH	PM, mg/Nm ³	0.4924 TPD	167.665	No Variation
	Mercury, mg/Nm ³	BDL (DL 0.02)	BDL (DL 0.02)	No Variation
	Oxides of Nitrogen, mg/Nm ³	0.2715 TPD	92.425	No Variation
	Sulphur Dioxide, mg/Nm ³	0.5735 TPD	195.265	No Variation
Boiler 25 TPH	PM, mg/Nm ³	0.2475 TPD	81.88	No Variation
	Mercury, mg/Nm ³	BDL (DL 0.02)	BDL (DL 0.02)	No Variation
	Oxides of Nitrogen, mg/Nm ³	0.4028 TPD	133.26	No Variation
	Sulphur Dioxide, mg/Nm ³	0.6281 TPD	207.79	No Variation
DG Set 380 KVA	PM, g/kW-hr	0.00002128TPH	0.07	No Variation
	Oxides of Nitrogen, g/kW-hr	0.00017632TPH	0.58	No Variation
	Sulphur Dioxide, g/kW-hr	0.00008512TPH	0.28	No Variation
	Carbon Mono Oxide CO, g/kW-hr	0.00013072TPH	0.43	No Variation
Near Main Gate	PM 2.5, µg/m ³		51.83	No Variation
	PM 10, µg/m ³		89.51	No Variation
	Nitrogen Dioxides, µg/m ³		22.62	No Variation
	Sulphur Dioxide, µg/m ³		8.92	No Variation
	Ozone, µg/m ³		25.03	No Variation
	Lead, µg/m ³		BDL (DL 0.02)	No Variation
	Carbon Monoxide, mg/m ³		0.63	No Variation
	Ammonia, µg/m ³		27.05	No Variation

	Benzene, µg/m ³	BDL (DL 1.0)	No Variation	
	Benzo (a) pyrene, µg/m ³	BDL (DL 0.5)	No Variation	
	Arsenic, µg/m ³	BDL (DL 0.5)	No Variation	
	Nickel, µg/m ³	BDL (DL 1.0)	No Variation	
Near IMFL Bottling	PM 2.5, µg/m ³	46.82	No Variation	
	PM 10, µg/m ³	84.48	No Variation	
	Nitrogen Dioxides, µg/m ³	21.22	No Variation	
	Sulphur Dioxide, µg/m ³	8.31	No Variation	
	Ozone, µg/m ³	21.71	No Variation	
	Lead, µg/m ³	BDL (DL 0.02)	No Variation	
	Carbon Monoxide, mg/m ³	0.66	No Variation	
	Ammonia, µg/m ³	29.54	No Variation	
	Benzene, µg/m ³	BDL (DL 1.0)	No Variation	
	Benzo (a) pyrene, µg/m ³	BDL (DL 0.5)	No Variation	
	Arsenic, µg/m ³	BDL (DL 0.5)	No Variation	
	Nickel, µg/m ³	BDL (DL 1.0)	No Variation	
	Nr. Admin Building	PM 2.5, µg/m ³	42.37	No Variation
		PM 10, µg/m ³	80.61	No Variation
		Nitrogen Dioxides, µg/m ³	18.29	No Variation
Sulphur Dioxide, µg/m ³		8.14	No Variation	
Ozone, µg/m ³		21.26	No Variation	
Lead, µg/m ³		BDL (DL 0.02)	No Variation	
Carbon Monoxide, mg/m ³		0.63	No Variation	
Ammonia, µg/m ³		29.11	No Variation	
Benzene, µg/m ³		BDL (DL 1.0)	No Variation	
Benzo (a) pyrene, µg/m ³		BDL (DL 0.5)	No Variation	
Arsenic, µg/m ³		BDL (DL 0.5)	No Variation	
Nickel, µg/m ³		BDL (DL 1.0)	No Variation	
Plant Area		PM 2.5, µg/m ³	49.59	No Variation
	PM 10, µg/m ³	85.79	No Variation	
	Nitrogen Dioxides, µg/m ³	25.88	No Variation	
	Sulphur Dioxide, µg/m ³	9.96	No Variation	
	Ozone, µg/m ³	23.95	No Variation	
	Lead, µg/m ³	BDL (DL 0.02)	No Variation	

	Carbon Monoxide,mg/m ³	0.73	No Variation
	Ammonia,µg/m ³	30.47	No Variation
	Benzene,µg/m ³	BDL (DL 1.0)	No Variation
	Benzo (a) pyrene,µg/m ³	BDL (DL 0.5)	No Variation
	Arsenic,µg/m ³	BDL (DL 0.5)	No Variation
	Nickel,µg/m ³	BDL (DL 1.0)	No Variation
Fugitive emission	Plant Location	Concentration in (µg/m³)	
	Main Gate	164.5	
	Plant Area	154.5	
	Near IMF Botling	140.5	
	Near Admin Office	131.0	
(b) Water	Plant Location	Concentration in (mg/l)	
	pH (at 25°C)	7.64	
	Chemical Oxygen Demand	36.00	
	Biochemical Oxygen Demand	9.50	
	Total Suspended Solids	6.10	
	Oil & Grease	BDL (DL 1.0)	

Values are based on average of two monitoring results done during the year.

**PART-D
HAZARDOUS WASTES**

(As specified under Hazardous Wastes / Management and Handling Rules, 1989 and amended in 2002)

Hazardous Waste	Total Quantity (Kg.)	
	During the current financial year (2023-2024)	During the current financial year (2024-2025)
(a) From the process (Used oil/Lubricant)	90	30
(b) From Pollution Control facilities	Nil	Nil

PART-E
SOLID WASTE

		Total Quantity	
		During the current financial year (2023-2024)	During the current financial year (2024-2025)
(a)	From Process	Nil	Nil
(b)	From pollution control facility	Nil	Nil
(c)	(1) Quantity recycled or re-utilized within the unit	Nil	Nil
	(2) Sold	Nil	Nil
	(3) Disposed	Nil	Nil

PART-F

Please specify the characterization (in terms of composition and quantum) of hazardous material as well as solid wastes and indicate disposal practices adopted for both categories of waste.

Hazardous waste

- No hazardous waste is generated from the distillery plant except used oil from plant machinery / gear boxes and D.G. Sets which is sold out to the CPCB authorized recyclers.
- A separate designated storage area has been provided with sign boards/labels for storage of hazardous waste.

Solid waste

- Yeast Sludge is sent to sludge drying beds or mixed with wet cake.
- ETP sludge is used as manure
- Fly ash from the Boiler is given to brick manufacturers.
- Wet cake coming out of Decanter centrifuge is immediately processed in dryer to form DDGS (Distillers Dried Grains with Soluble).
- Concentrated spent wash is being/will be used for the recovery of DWGS followed by DDGS to be cattle feed.

PART-G**Impact of the pollution abatement measures taken up on conservation of natural resources and on the cost of production.**

At present, we are investing significantly in pollution control measures and intend to explore the following possibilities:

- Recovery of energy from waste processes.
- Identifying methods to reduce fuel consumption in our operations.
- Exploring technologies for capturing and reusing carbon dioxide emissions.
- Treating MEE condensate and other wastewater through a centralized treatment facility (CPU).
- Utilizing advanced enzymes and yeast to achieve approximately a 15% reduction in water consumption.
- Operating an Electrostatic Precipitator (ESP) to ensure that suspended particulate matter (SPM) remains within permissible limits.

PART-H**Additional measures/ investment proposal for environment protection including abatement of pollution/ prevention of pollution**

Investment done for Environment protection –

- Investment in air pollution control devices, including an Electrostatic Precipitator (ESP) and bag filter.
- Implementation of an online stack monitoring system with an SPM analyser.
- The CPU recycles steam condensate, reducing fresh water use, wastewater discharge, and chemical consumption. It improves energy efficiency and prevents equipment corrosion, lowering the overall environmental impact.
- Development of a Sewage treatment plant.
- Establishment of an environmental monitoring laboratory.

PART-I**Any other particular for improving the quality of the environment**

- A green belt has already been developed for environmental protection.
- Rainwater harvesting systems have been implemented for rooftop structures.
- A piezometer has been installed to measure groundwater levels.

	INDUSTRY INSPECTION REPORT (DISTILLERY-GRAIN BASED)
---	--

Date of Inspection-07/06/2025

1. General Information

1.	Unit Code	Y-1458	
2.	Name and Address of the unit	HARYANA ORGANICS, 4 KM STONE, CHULKANA ROAD, SAMALKHA, PANIPAT	
	a) Coordinates (Latitude & Longitude) in Decimal	Latitude: 29.218718 Longitude: 76.997325	
	b) Name of the recipient drain	ZLD Unit	
	c) Mode to reach River Ganga (Name of drain → Name of Sub-tributary → Name of Tributary → River Ganga)	25 m from plant Drain no. 6 ---- Yamuna River	
3.	Operational Status (Operational/Non-Operational)*	Operational	
4.	Name of Occupier/Contact Person	Designation	Contact No & e- mail
	1.Mr. Mahendrapratap shing	VP	7496844480 mpshing@globusgroup.in
	2.Mr. Akhil Kumar	GM HR & Admin	9996470666 akhilk@globusgroup.in
5.	Type of Distillery unit (need to put hyperlink on yes)	A. Molasses based distillery B. Grain based distillery C. Brewery unit D. Bottling unit	No Yes No Yes

* Note: If non-operational, specify the reason and attach respective document i.e., CPCB/SPCB closure direction

B. GRAIN BASED DISTILLERY

1.	Year of Commissioning	2012		
2.	Standalone/Connected with sugar unit	Standalone Unit		
3.	Status of consents and authorization*		Yes/No/Expired/ Applied	Validity Date
		Environmental Clearance (EC)	YES	J-11011/714/2009-IA-II(I) Dated-03/04/2023
		Air Consent	YES	HSPCB/Consent/:313106523PITCTO39884947 Validity- 30/09/2027
		Water Consent		
		Haz. Waste Authorization	Yes	HWM/PIT/2023/6990998 Validity-30/09/2027
CGWA NOC	Applied	Applied on 26/05/2025		

*Attach copy of EC, consents and CGWA NOC, if valid.

If unit has applied for renewal, then submit copy of application.

2. Fresh water consumption details

1.	Water Supply Source	Borewell		
2.	River	NA		
	Flow meter with totalizer installed at line carrying freshwater (Yes/No)	NA		
	Instantaneous Reading (m ³ /hr)	NA		
	Totalizer Reading (m ³)	NA		
3.	Borewell /Tubewell			
	No. of Borewell/Tubewell as per CGWA NOC	4 Nos		
	Actual no. of Borewell found on site	4 Nos		
	Permitted withdrawal quantity	952 M3/day		
	Actual withdrawal quantity (Average of last three months)	550 M3/day		
	No. of Borewell having flow meter with totalizer installed	4 Nos		
	Instantaneous Reading* (m ³ /hr)	NA		
	Totalizer Reading during visit* (m ³)	Initial	a.31369 b.73899 c.40469 d.70396	
		Final	a.31428 b.73899 c.40701 d.70655	
4.	Type of flow meter installed: mechanical/digital/electromagnetic etc.	Electromagnetic		
	Calibration details	--		
	Log Book Maintained (Yes/No)	Yes		
5.	Fresh water consumption			

	Production process	Domestic	Others
Freshwater consumption (KL) (average of last three months)	550 M3/day		
Overall (in KLD & KL/KL of product)	4.0 KL/KL of alcohol (with bottling)		
On the day of visit (KLD)	550 M3/day		

*If more than one water source, then take reading separately

3. Manufacturing Process, Spent Wash (SW) & Thin Slope Management System

1.	Manufacturing Process (Provide line diagram)	Grain → Milling → liquefaction → Fermentation → Distillation	
	Type of Fermentation technology adopted	Feb-Batch	
	Type of Distillation technology adopted	Multi-pressure	
	Integrated MEE with Distillation (Yes/No)	Yes	
2.	Spent Wash & Thin Stillage/Slope Management Technology	Decanter/Centrifuge (for spent wash)- Yes MEE (for thin stillage/slop)- Yes	DWGS Dryer*-Yes CPU-Yes
	Thin Stillage/Slope Management Sequence	Distillation---Decantation---Evaporation---DDGS ↓ CPU-Conventional followed by MGF+ACF+Softner	
3.	Licensed capacity of Distillery (KLPD/Bulk litres per annum)	140 KLPD (ENA/Ethanol) on Grain	
	Installed capacity	140 KLPD (ENA/Ethanol) on Grain	
	Present Production in KLPD	138 KLPD on grain (Broken Rice)	
	No of operating days/year	360 day	
	Products Manufacture	ENA (KLD)	
	RS	NA	

	ENA	68 KLPD
	Absolute Alcohol/Ethanol	70 KLPD
4.	Type of Grain used	Broken Rice
	Grain (in MT) per KL of alcohol production	294 MT/day required (Yield - 470 KL/MT)

*Distiller's Wet Grain Soluble (DWGS)

4. Waste water generation

Sr. No.	Stream/section	Quantity, KLD	Disposal/Utilization Point
1.	Spent Wash	617	Decanter/Centrifuge
2.	Thin Stillage generation	447	MEE
3.	Thick Syrup	44	DDGS
4.	MEE condensate	402	CPU
5.	Fermenter washing	--	CPU/ MEE
6.	Floor washing	05	CPU/ MEE
7.	Cooling tower blow down	50	CPU
8.	Boiler blow down	20	CPU
9.	DM plant reject	30	CPU
10.	Others viz. CPU RO reject etc.	NA	
11.	Spent wash generation (KL/KL of production)	5	
12.	Quantity of Thin stillage/slop generation (from decanter/centrifuge) (KL/KL of production)	3.0	
13.	Quantity of Thick syrup from MEE (MEE concentrate) generation (KL/KL of production)	0.31	
14.	Total quantity of spent stillage feed into MEE	447	
15.	Total quantity of other effluent feed into CPU	552	

5. Process Emission/ Solid Disposal

Sr. No.	Stream/section	Quantity, KLD	Disposal
1.	Fermenter CO ₂ disposal	40 TPH	Atmosphere/ CO ₂ plant
2.	Fermenter sludge disposal	NA	NA

6. Centrifuge/Decanter for Spent wash from Distillation– Yes

1.	Unit has installed Centrifuge or Decanter?	Yes	
2.	Setting cum cooling tank before Centrifuge/Decanter (Yes/No)	No	
	Capacity of Setting cum cooling tank before Centrifuge/Decanter (m ³)	NA	
3.	Year of installation/establishment & commissioning of the Centrifuge/Decanter	NA	
4.	No. of Centrifuge/Decanter	5 nos	
	Capacity of Centrifuge/Decanter	20 M3/hr- 3 Nos, 10 M3/hr-1 Nos, 15 M3/hr- 1 Nos	
5.	Hydraulic Retention Time on Design basis (in days) (15-24 days)	NA	
	Organic Loading Rate (kg/m ³ /day)	NA	
	Volume (m ³)	NA	
6.	No. of days of operation of Centrifuge/Decanter (days/annum)	360	
	Maintaining Log Book records supporting Centrifuge/Decanter plant performance (Yes /No)	Yes	
7.	Flow meter details	Yes	
	Flow meter installed at inlet of Centrifuge/Decanter (Raw spent wash from distillation) (Yes/No)	Yes	
	Flow meter installed at outlet of Centrifuge/Decanter(Thin stillage/slop generation line) (Yes/No)	No	
		Initial Reading	Final Reading
	Flow meter reading at Inlet	Totalizer reading not maintained	Totalizer reading not maintained
	Flow meter reading at Outlet	Log book Not maintained	

8.	Quantity of Wet cake/DWGS generation from Centrifuge/Decanter (MT/ day)	170 MT/day
	Method of disposal/ utilization of Wet cake/DWGS (in DDGS* dryer/directly used as cattle feed)	DDGS* dryer
9.	Quantity of Thin stillage/Slop generation from Centrifuge/Decanter (KLD)	447 KLD
10.	Method of disposal/ utilization of Thin stillage/Slop (to MEE/others)	MEE

*Distillery Dries Grain Soluble (DDGS)

7. Multiple Effective Evaporator (MEE) for Thin stillage/slop from decanter/centrifuges

1.	Setting cum cooling tank before MEE (Yes/No)	No	No
	Capacity of Setting tank before MEE (m ³)	NA	NA
2.	Year of installation/establishment & commissioning of MEE plant	NA	NA
3.	Number of Effects with their HTA and MOC. (Mention number of stand-by bodies and degasser provided, if any)	2 Falling film + 1 Force circulation + 1 stand by	2 Falling film + 1 Force circulation + 1 stand by
	Type of technology of MEE	2 Falling film + 1 Force circulation + 1 stand by	2 Falling film + 1 Force circulation + 1 stand by
	Designed capacity of MEE(m ³ /day)	12 M3/day	12 M3/day
	Evaporation rate of MEE (%)	Approx.90%	Approx.90%
4.	Acceptable level of suspended solids, dissolved solids etc in the feed.	TDS- 5 %	TDS- 5 %
5.	Maintaining Log Book supporting MEE plant performance (Yes/No)	Yes	Yes
6.	Mass flow meter with totalizer installed at inlet of MEE (Yes/No)	Yes	Yes
	Mass flow meter with totalizer installed at outlet of MEE, MEE concentrate (Yes/No)	Yes	Yes
	Mass flow meter with totalizer installed at outlet of MEE, MEE condensate (Yes/No)	Yes	Yes
		Initial*	Final
7.	Mass flow meter reading with totalizer at inlet of MEE	Totalizer logbook not Maintained	Totalizer logbook not Maintained
	Mass flow meter reading with totalizer with outlet of MEE, MEE concentrate	Totalizer logbook not Maintained	Totalizer logbook not Maintained
	Mass flow meter reading with totalizer with outlet of MEE, MEE condensate	Totalizer logbook not Maintained	Totalizer logbook not Maintained
8.	Mass flow meter with totalizer connected with CPCB/SPCB server at time of inspection (Yes/No)	Only Thick Syrup Connected	Only Thick Syrup Connected

*Provide for one day.

7.1. MEE operational details

		On 06 June 2025		
1.	MEE feed rate (actual)	Kg/hr		
2.	Feed rate @ Sp. Gr.(Approximate)	Kg/hr	12000	12000
3.	Solid content in feed/brix	%/ degree	2.5	2.5
4.	Water evaporation rate(Minimum)	Kg/hr	11000	11000
5.	Concentrate Generation	Kg/hr	1000	1000
6.	Solid content in concentrate Generation /brix	%/degree	30	30
7.	Operation hour and whether it is operating continuously	Hr/day-or week or month	24 hrs	24 hrs
8.	MEE Feed Characteristics	pH TSS TDS BOD & COD	3.75 65210 110584 35600 168920	
9.	Frequency of Cleaning In Process (CIP)	Hr/day or week or month	After 1 month	After 1 month
10.	Quantity of CIP effluent	m ³ /hr	70	
11.	Quantity of process condensate	m ³ /hr	11	11
12.	Whether MEE achieving design efficiency. (Yes/No)	Yes		
13.	Utilisation of MEE condensate	CPU		
14.	Utilisation of MEE concentrate/ thick syrup	DDGS		
15.	Utilization of blow down (cooling tower & boiler)	CPU		

7.2. MEE output Characteristics

Sr. No.	Particulars	Conc. spent wash	Process Condensate
1.	Quantity, m ³ /day	48	528
2.	pH	3.67	3.68
3.	BOD, ppm	39620	160
4.	COD, ppm	245360	670
5.	Total solids, %	257680	590
6.	Ammonical Nitrogen (as N), ppm	NA	NA

8. Dryer for Distiller's Wet Grain Soluble (DWGS)/Wet cake from Decanter/Centrifuge

1.	Unit has installed Dryer for DWGS/Wet cake from Decanter/Centrifuge?	Yes
2.	Setting cum cooling tank before Dryer (Yes/No)	No
	Capacity of Setting cum cooling tank before Dryer (m ³)	NA
3.	Year of installation/establishment & commissioning of Dryer	NA
4.	No. of Dryer	2 Nos
	Capacity of Dryer	50 TPD & 30 TPD
	Type of Dryer (Rotary Tube Bundle Dryer/Fluidized Bed Dryer)	Rotary Tube Bundle Dryer
5.	Hydraulic Retention Time on Design basis (in days) (15-24 days)	NA
	Organic Loading Rate (kg/m ³ /day)	NA
	Volume (m ³)	NA
6.	No. of days of operation of Dryer (days/annum)	360 days
	Maintaining Log Book records supporting Dryer Performance (Yes /No)	Yes
7.	Quantity of MEE concentrate/thick syrup mixed with wet cake per day	Thick Syrup 44 M3/day & 170 MT/day wet cake
8.	Quantity of DDGS generation from Dryer	MT/Day
	Method of disposal/ utilization of DDGS from dryer (used as cattle feed/others)	used as cattle feed

9. CPU (Condensate Polishing Unit) for MEE Condensate – Yes

1.	Year of installation/establishment & commissioning of CPU	2023
2.	Name of Plant/Technology supplier	M.M. Enviro Pvt. Ltd.
3.	Type of technology of CPU plant: Conventional /RO/Striper/Photo-oxidation/In house technology etc. (Mention details of unit processes with flow diagram)	Conventional followed by ACF+ MGF+ Softner
4.	Design capacity of CPU unit (m ³ /day)	600 M3/day

5.	Actual capacity of CPU unit (m ³ /day)	600 M3/day
6.	Quantity coming into CPU per day (total)	552 M3/day
7.	Quantity of treated effluent from CPU utilized per day	448 M3/day
8.	Recovery (%) and characteristics of treated water and its further utilization details	81 %
9.	Is there any reject generated from CPU (Yes/No)	Yes
10.	Disposal point of reject from CPU (If yes)	Feed to MEE
11.	Total fresh water consumption after reuse of treated low strength effluents.	550 M3/day
12.	Log Book records supporting CPU performance (Yes/No)	Yes

9.1 CPU performance

Particulars	Mixed Influent	Treated Effluent
Quantity, m ³ /day	552	448
Colour	25	10
PH	5.46	7.11
BOD, ppm	320	160
COD, ppm	1340	760
Total solids,%	1610	1570
Total dissolved solids,%	1326	681
Total suspended solids,%	46	42
Volatile acids	NA	NA
Total Alkalinity	NA	NA

10. Boiler

1.	Year of installation/establishment & commissioning of boiler	2010	2020
2.	Type of boiler	FBC	Reciprocation
3.	Capacity of Boiler	25 TPH	10 TPH
4.	Design details		
	Steam Pressure	76 Kg/cm ²	76 Kg/cm ²
	Steam Temperature	510 degC	510 degC
5.	Boiler/Technology Supplier details	Chima boiler	Chima boiler
6.	Type of fuels used	Rice husk	Rice husk/Prally
	Fuel consumption	115 MT/day	80 MT/day
7.	Emission control system or Air Pollution Control Device (APCD) installed (Yes/No)	Yes	Yes
	Name of installed Emission control system/APCD	ESP	Bag Filter
	Stack Height	44 m	42 m
	Stack monitored (Yes/No)	Yes	Yes
8.	Ash details:		
	Quantity of ash generated, MT/day	16 MT/day	10 MT/day
	Characteristics of generated Ash	NA	NA
	Method of disposal of Ash	Land Filling	Land Filling
9.	Whether the unit maintaining log Book supporting boiler performance (Yes/No)	Yes	Yes
10.	On-line emission (stack) monitoring system installed (Yes/No)	Yes	Yes
11.	On-line emission (stack) monitoring system connected to CPCB/SPCB server at time of inspection? (Yes/No)	Yes	Yes

11. Sample Collection Points

Sr. No.	Sampling Points	(Yes/No)
1.	Raw spent wash (feed to Decanter/Centrifuge)	Yes
2.	MEE condensate	Yes
3.	MEE concentrate/Thick syrup	Yes
4.	CPU inlet	Yes
5.	Aeration tank at CPU	NA
6.	CPU treated condensate	Yes
7.	STP inlet	Yes
8.	STP outlet	Yes
9.	Drain within or outside the premises	NA
10.	Bypass if any	NA
11.	Groundwater (Samples should be collected from hand pumps or borewells)	Yes

**** Parameters to be analyzed for samples collected from locations 1 -8: pH, BOD, COD, TS, TSS, TDS, colour**

Ground water monitoring

Quality of Groundwater is compared with Bureau of Indian Standard (BIS) drinking water — specification (Second Revision) IS 10500: 2012.										
Parameter	→ pH	Colour (PCU)	Total Alkalinity	Total Hardness	COD	TDS	Cl ⁻	F ⁻	NO ₃	SO ₄
Location ↓										
Standard values	6.5-8.5	15	600	600	-	2000	1000	1.5	45	400
Value	7.35	BDL	86	94	NA	480	82.9	ND	2.6	12.8

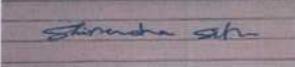
Quality of Groundwater is compared with Bureau of Indian Standard (BIS) drinking water — specification (Second Revision) IS 10500: 2012. (Heavy Metal)														
Parameter	→ As	Cd	Cr	Cu	Fe	Pb	Mn	Hg	Ni	Zn	Sb	Co	Se	V
Permissible limits	0.05	0.003	0.05	1.5	0.3	0.01	0.3	0.001	0.02	15	-	-	0.01	-
Tested Values	ND	ND	ND	ND	0.14	ND	ND	ND	ND	ND	ND	ND	ND	ND

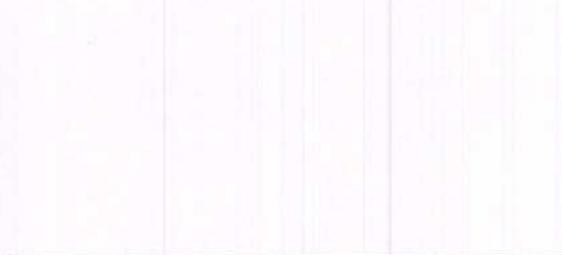
Sewage management section

42	Quantity of sewage generated (KLD)	15 KLD
43	STP status	Installed (Yes/No) : Yes Operational (Yes/No) : Yes
44	Flow meter/ v-notch installed at inlet of STP	Yes/No: Yes Type: mechanical. Calibration details: Instantaneous Reading: NA m ³ /hr Totalizer Reading: 7422.5 m ³ Logbook maintained: Yes
45	Flow meter/ v-notch installed at outlet of STP	No Type: mechanical/digital/electromagnetic etc. Calibration details: Instantaneous Reading: NA Totalizer Reading: 12464.5 m ³ Logbook maintained: No
46	Quantity of treated sewage (KLD) (to be calculated from STP inlet logbook)	15 KLD
47	Quantity of recycled treated sewage (KLD) (Total of last three months)	In production
		Others Gardening
48	Quantity of treated sewage discharged (KLD) (to be calculated from ETP outlet logbook)-	Gardening
49	Mode of discharge	Gardening
50	Discharge in	Gardening

51	Characteristics of Sewage				
	Parameter	STP inlet	STP outlet	Discharge Norms (as per EPA)	Compliance Status
	pH	7	7.16	5.5 - 9.0	Complied
	BOD (mg/l)	180	24	30	Complied
	COD (mg/l)	680	170	250	Complied
	TSS (mg/l)	132	52	100	Complied
	TDS (mg/l)	1710	738	NA	Complied
	Colour (PCU)	170	60	NA	Complied

* Observations:	
	<ol style="list-style-type: none"> 1. Plant visited on 07/06/2025 2. Currently working on Grain mode (Broken Rice) with 138 KLPD capacity. 3. 25 TPH & 10 TPH boiler installed and at the time of visit boiler working on rice husk as fuel. 4. Stack monitoring system installed and connected with SPCB/CPCB. 5. 600 M3/day CPU plant installed (Conventional Followed by MGF+ ACF+ Softner). 6. Plant having bottling unit in the premises and there is no any water discharge found, all CIP water recycle in bottling process. 7. Plant not maintaining proper housekeeping in the premises. 8. 4 Nos of borewell found in the plant and for borewell NOC applied to ground water authorization Haryana state. 9. Evaporation plant all mass flow meter installed and spent stillage generation & thick syrup connected with SPCB/CPCB. 10. Spent stillage totalizer reading logbook not maintained by unit. 11. MEE Inlet & outlet totalizer reading logbook not maintained by unit. 12. Strom water outlet PTZ camera installed but not connected with SPCB/CPCB. 13. CPU outlet online monitoring system installed & recorded regularly.
* Recommendations/Suggestion:	
	<ol style="list-style-type: none"> 1. Unit should display the board at main gate with consent details. 2. Plant should maintain the proper housekeeping in the premises. 3. Plant should maintain the totalizer reading logbook of spent stillage generation. 4. Plant should maintain the totalizer reading logbook of MEE Inlet & outlet. 5. Plant should connect the Strom water outlet PTZ camera with SPCB/CPCB server.
* Compliance Status (Complied/ Non-Complied/ Closed):	
	<p>As per Discharge norms: Complying</p> <p>Overall compliance status: Complying</p>

Inspection team (Technical Institutes, SPCB & SPMG) details:				
S.No.	Technical institute officials	Designation	Organization	Signature with date
01	Mr. Vishal S. Deshmukh	Alcohol Technologist	VSI, Pune	
02	Mr. Mahesh Tour	ST	VSI, Pune	
S.No.	SPCB/SMCG officials	Designation	Organization	Signature with date
01	Mr. Shivendra singh	Scientist B	HSPCB (Panipat)	

	
Inspection Team on Main Gate	Distillation Section
	
Fermentation section	
	
	Evaporation Section
	
10TPH Boiler	25TPH Boiler

	
ESP of 25TPH Boiler	Bag Filter of 10TPH Boiler
	
DDGS Dryer- 1	DDGS Dryer- 2
	
Bottling Section	CPU Plant
	
CPU Plant- Clarifier tank	CPU Plant- Aeration tank
	
MEE Inlet- 1	MEE Inlet- 2



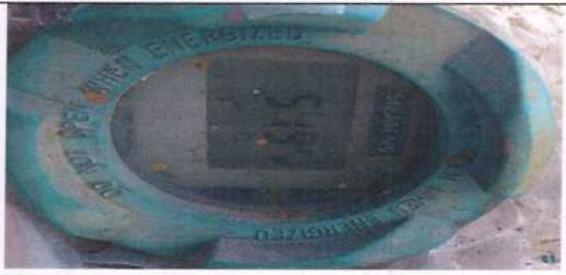
MEE Outlet -1



MEE Outlet -2



Process condensate- 1



Process condensate- 2



CPU Inlet



CPU Outlet



Borewell



Grain storage with milling plant



STP Plant



STP Plant- Sludge bed

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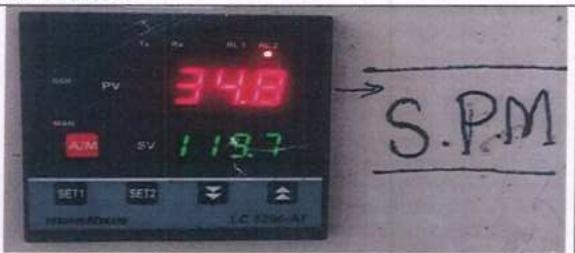
STP Inlet



STP Outlet



Emission level of 25 TPH Boiler



Emission level of 10 TPH Boiler

Compliance status report of Para No.113 as per Hon'ble NGT order dated 25/09/2024 following directions were passed:

Para No.	Direction of Hon'ble NGT	Compliance Status									
113	<p>i. Respondent No.1 is directed to take requisite remedial measures for compliance with the EC Conditions and recommendations made by the Joint Committee, VSI, Pune and CPCB and uploading of Annual Environmental Statement and Six-monthly report on its website.</p>	<p>Relates to Respondent No.1 i.e. M/s Haryana Organics, A Unit of Globus Spirit Ltd., 4 KM Stone, Chulkana Road, Samalkha, Panipat. Six-monthly compliance report and Annual Environmental Statement has been submitted by the unit in HSPCB and same has been uploaded by them on their website https://www.globusspirits.com and the hyperlink for the same is https://www.globusspirits.com/documents/EcCompliance(Oct2024toMarch2025) GlobusSpirit DirectorMOEF.pdf and https://www.globusspirits.com/documents/ESR-FY2023-24 HaryanaOrganics.pdf</p> <p>Details of compliance status of EC Conditions and verification by HSPCB is annexed as Annexure-A.</p>									
	<p>ii. HSPCB is directed to look into all the aspects of compliance with the EC Conditions and recommendations made by the Joint Committee, VSI, Pune and CPCB and to issue appropriate directions for requisite compliance in time bound manner.</p>	<p>1. Recommendation made by Joint Committee:-</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 10%;">Sr. No.</th> <th style="width: 40%;">Observations</th> <th style="width: 50%;">Compliance Status</th> </tr> </thead> <tbody> <tr> <td></td> <td style="vertical-align: top;"> <p>A. Effluent Management</p> <p>i. The Unit should properly operate & maintain the aeration tank and clarifier (secondary) of CPU and accordingly rectify the problem at the earliest.</p> </td> <td style="vertical-align: top;"> <p>i. The unit is complying with the observation by operating and maintaining its aeration and secondary clarifier and same has been verified by VSI Pune report dated 07/06/2025 received from CPCB for inspection conducted by VSI Pune and HSPCB. Copy of the report is annexed as Annexure-R/9.</p> </td> </tr> <tr> <td></td> <td style="vertical-align: top;"> <p>ii. The Unit should properly operate & maintain the CPU and enhance the performance of CPU so as to meet the desired water quality for</p> </td> <td style="vertical-align: top;"> <p>ii. As per VSI Pune report the CPU installed by the unit is adequate to meet out the results for reuse and recycle. The latest inspection</p> </td> </tr> </tbody> </table>	Sr. No.	Observations	Compliance Status		<p>A. Effluent Management</p> <p>i. The Unit should properly operate & maintain the aeration tank and clarifier (secondary) of CPU and accordingly rectify the problem at the earliest.</p>	<p>i. The unit is complying with the observation by operating and maintaining its aeration and secondary clarifier and same has been verified by VSI Pune report dated 07/06/2025 received from CPCB for inspection conducted by VSI Pune and HSPCB. Copy of the report is annexed as Annexure-R/9.</p>		<p>ii. The Unit should properly operate & maintain the CPU and enhance the performance of CPU so as to meet the desired water quality for</p>	<p>ii. As per VSI Pune report the CPU installed by the unit is adequate to meet out the results for reuse and recycle. The latest inspection</p>
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		<p>reuse & amp; recycle of the treated effluent with in the process/cooling tower make up water.</p>	<p>report dated 07/06/2025 received from CPCB for inspection conducted by VSI Pune and HSPCB the unit has been found complying. Copy of the report is annexed as Annexure-R/9.</p>
		<p>iii. The Unit should properly operate and maintain the STP and optimize the performance of its STP so as to meet the prescribed standard</p>	<p>iii. The unit has upgraded its STP on the basis of recommendations issued by VSI Pune. The unit has provided one more equalization tank, has increased the retention time and has replaced the membrane of PSF and ACF. The latest inspection report dated 07/06/2025 received from CPCB for inspection conducted by VSI Pune and HSPCB the unit has been found complying. The report is annexed as Annexure-R/9.</p>
		<p>iv. The Unit should provide Environmental Data display board at the entrance of the Gate and regularly update it.</p>	<p>iv. The unit has installed LED display Board at the entrance gate of the unit displaying</p>

			stack emission parameters. Copy of photograph of LED display Board installed is annexed as Annexure-B.
		v. The Unit should take appropriate steps in cleaning and de-sludging of the Drain (flowing adjacent to the Unit) and should provide the action taken report to SPCB.	v. The unit has submitted request to Irrigation Department for cleaning and de-sludging and the same has been complied by the Irrigation Department . The drain has been cleaned by the Irrigation Department and informed vide letter dated 05/08/2025 . The copy of letter dated 05/08/2025 is annexed as Annexure-C.
		vi. The Unit should not discharge their effluent into the drain and strictly follow the consent condition of the HSPCB.	vi. The latest inspection was conducted by the team of HSPCB and VSI, Pune on 07/06/2025 . No discharge of effluent was found during the time of inspection
		vii. The presence of high concentration of COD, BOD, TSS & TDS in the downstream of the Drain compared to the	vii. The drain has now been cleaned by Irrigation Department for free flow of water into drain in the month

		<p>downstream drain reveals that Unit intermittently discharges its untreated/partially treated effluent into the drain. Therefore, SPCB should ensure strict periodical surveillance of the industry/drain and ensure no industrial waste water discharge into the drain.</p>	<p>of June, 2025 and as per the latest inspection conducted by the team of HSPCB and VSI Pune on 07/06/2025 no discharge of effluent was found during the time of inspection</p>
		<p>viii. The Unit should maintain proper logbooks regarding raw spent-wash/thin slope generation, Fermenter sludge generation, Boiler ash generation and disposal.</p>	<p>viii. The unit is maintaining logbook of spent-wash, Boiler ash generation as per suggestion given by the joint committee. Copy of logbook of last 3 month is annexed as Annexure-D & E.</p>
		<p>B. Air Pollution and Control i. The Unit should ensure regular water sprinkling and also take other necessary measures in and around the boiler to minimize the dust /ash dispersion in the ambient environment</p>	<p>i. Regular sprinkling is being done by the unit in and around the boiler for dust suppression through sprinkler. Copy of photograph of sprinkler installed by the unit is annexed as Annexure-F</p>
		<p>ii. The Unit should provide easy ladder (spiral /scaffold type) ladder at stack of 25 TPH boiler instead of monkey</p>	<p>ii. Monkey ladder has been provided by the unit.</p>

			ladder to ensure safe access to sampling port for emission monitoring as per CPCB Emission Regulations Part-III.	
		iii. The Unit should provide proper housekeeping at the boiler section.	iii. The unit has provided covered shed for storage of biomass multi fuel such as rice husk, mustered husk for proper housekeeping. Copy of covered shed for storage of biomass is annexed as Annexure-G.	
		iv. The conveyor belt at the boiler should be covered (hood cover) or enclosed so as to control the fugitive emission during the transportation of fuel /rice husk. The Unit should provide adequate measure so as to avoid any fugitive emission /dust emission to the nearby areas/land.	iv. The unit has covered the conveyor belt to control fugitive emissions of fuel.	
		v. The Unit should pay the compensation to the affected land owner, which may be assessed by the HSPCB in	v. Rs.5,00,000 /- environment compensation has been paid to the affected land owners as explained in	

		consultation with agriculture department.	Para No.5
<p>iii. HSPCB is directed to accord urgent attention towards cleaning of the entire drain stretch (behind the Unit) and ensure stoppage of any industrial effluent/sewage discharge into the drain and periodically verify the factual position by carrying out water quality analysis and accordingly issue appropriate directions to the Respondent No.1 and also the Irrigation Department in accordance with law for cleaning of the drain and removal and safe disposal of sludge. Further, HSPCB will ensure that no drain/discharge pipeline is let into the main drain.</p>		<p>C. Waste Management i. The Unit should maintain proper logbook record of Hazardous and other waste generated and disposed by the industry as per the Hazardous & Other Waste Rules, 2016.</p>	<p>i. The unit has obtained authorization under HOWM Rules, 2016 valid upto 30/09/2027 for the used oil. The unit has made agreement with authorized service provider for disposal of hazardous waste. The hazardous waste generated in the form of used oil has been sent to the authorized recycler. The copy of agreement and waste oil sent to recycler in Form-10 is attached as Annexure -H & I.</p>
		<p>In this regard letter has been issued to Executive Engineer, Irrigation and Water Resource Department, Panipat for cleaning of the drain and removal and safe disposal of sludge from the drain no. 6 behind M/s Haryana Organics, Chulkana, Panipat. Letter has been received from Irrigation Department vide letter dated 05/08/2025 regarding cleaning of Drain No.6 by Irrigation Department. The said unit does not discharge any effluent into the said drain as per latest 3rd party inspection dated 07/06/2025 by VSI, Pune .</p>	

<p>iv. HSPCB is directed to look into the aspect of safe and scientific disposal of boiler ash and conduct requisite audit regarding compliance by the Respondent No.1 with EC conditions for ensuring removal and disposal of boiler ash in scientific and environment friendly manner such as brick making, cement industry.</p>	<p>The boiler ash generated is being disposed of into landfill. The unit approach to cement industries for usage of boiler ash but the cement industry has declined the use of boiler ash due to quality issue. The copy of agreement for landfill is attached as Annexure-J and communication received from cement industry to the unit is attached as Annexure-K.</p>
<p>v. HSPCB is directed to conduct periodical audit regarding compliance with Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016, maintenance of logbooks and proper storage and disposal of hazardous and other wastes.</p>	<p>The unit is generating Used Oil from DG Set as only source of Hazardous Waste and Periodic audit regarding compliance with Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016 has been carried out with the team of GPI deputed by CPCB on 07/06/2025 and the unit has been found complying.</p>
<p>vi. HSPCB is directed to pay amount of Rs.5,00,000/- as interim compensation to the applicant and owners of the affected land adjoining the Unit as per their share of such land holding, out of the interim environmental compensation deposited with it and assess and disburse the final amount of compensation to them in consultation with State Agriculture Department.</p>	<p>Rs.5,00,000/- as interim compensation has been released to the affected land owners adjoining the unit. Letter dated 16/07/2025 has been issued to Agriculture Department for assessment of final compensation to be disbursed to the affected land owners on the basis of damage to the agriculture crop during the period 2023-2024. However no reply has been received from the agriculture department regarding final compensation amount to be disbursed to the affected land owners.</p>
<p>vii. HSPCB is directed to prepare and implement action plan for utilization of remaining environmental compensation amount of Rs.22,00,000/- for protection and improvement of environment in the vicinity of the area and on affected land.</p>	<p>Restoration plan has been prepared in consultation with DDPO, Panipat and DFO, Panipat. It has been proposed for forestation in the panchayat land of Village-Shaharmalpur, Tehsil-Samalkha, Panipat. The estimated cost of restoration plan is Rs.21,29,081/- which has been approved by the Deputy Commissioner, Panipat on 03/10/2025 and has been sent to competent authority HSPCB for final approval and release of funds for restoration of environment through plantation of 2000 no. of plants on 12 acres of land in village-Shaharmalpur, Samalkha, Panipat. Due plantation will be done in Feb, 2026 which is suitable time for the plantation.</p>
<p>viii. HWRA is directed to look into the matter and dispose of the application dated 19.06.2022 for permission pending with it expeditiously preferably within three months from the date of receipt of a copy of this order (if not already disposed of).</p>	<p>A letter was sent by this office vide No.HSPCB/PR/2024/1576 dated 04/11/2024 to HWRA for submission of report as per direction by Hon'ble NGT. HWRA has issued NOC for Ground Water Extraction vide NOC No.HWRA/NOC/IND/R/2025/1725 valid from 19/06/2022 to 18/06/2023 and for the period 2023-24 vide NOC No.HWRA/NOC/IND/R/2025/3993. The unit has applied for renewal of NOC for the period 2024-25 vide application No.HWRA/IND/2025/2480. Copy of letter sent to HWRA, copy of HWRA NOC and NOC application for 2024-25 are annexed as Annexure-L, M & N.</p>

Shivendra Singh

Shivendra Singh, Sc-B
HSPCB, Panipat

Bhupinder Singh

Bhupinder Singh, EE
Regional Officer, HSPCB, Panipat

Annexure-A

S. No.	Specific EC Conditions	Compliance Status
i	As per the Notification S.O. 2339(E), dated 16 June, 2021, project falls in category B2 and the proposed expansion capacity of 105 KLPD shall only be used for fuel ethanol manufacturing as per self-certification in form of a notarized affidavit by the Project Proponent. Provided that subsequently if it is found that the ethanol, produced based on the EC granted as per this dispensation, is not being used completely for EBP Programme, or if ethanol is not being produced, or if the said distillery is not fulfilling the requirements based on which the project has been appraised as category B2 project, the EC shall stand cancelled.	The unit has obtained CTE expansion of 40 KLPD after grant of EC. Unit as of now is using 40 KLPD of Ethanol as fuel ethanol and rest 65 KLPD of ethanol as fuel will be permitted to the unit after the unit obtains CTE expansion of 65 KLPD.
ii	The company shall comply with all the environmental protection measures and safeguards proposed in the documents submitted to the Ministry. All the recommendations made in the EIA/EMP in respect of environmental management, and risk mitigation measures relating to the project shall be implemented as per proposed in Annexure-I.	The unit has installed Electrostatic Precipitators (ESP), green belt development, and efficient effluent management systems to maintain strict compliance with the prescribed norms. The unit is ensuring monitoring of ambient air quality and stack emissions. The ambient air quality monitoring report submitted by the unit is annexed as Annexure-P .
iii	EC granted for a project on the basis of the submitted documents	The unit has obtained CLU in the year 1994 copy of same is annexed as Annexure-Q .

Annexure-A

	shall become invalid in case the actual land for the project site turns out to be different from the land considered at the time of appraisal of project. Conversion of land use (CLU) certificate shall be obtained before start of construction activities.	
iv	NOC from the Central Ground Water Authority (HWRA)/ Concerned Local authority shall be obtained before start of the construction of plant and drawing of the ground water for the project activities. State Pollution Control Board / Pollution Control Committees shall not issue the Consent to Operate (CTO) under Air (Prevention and Control of Pollution) Act and Water (Prevention and Control of Pollution) Act till the project proponent shall obtain such permission no ground water shall be used for the plant operations.	<p>NOC From Haryana Water Resources Authority (HWRA) has been obtained by the unit for the capacity of 952 m³ /day Vide NOC No. HWRA/NOC/IND/R/2025/1725 is valid up to 18.06.2023.</p> <p>Unit has applied for Renewal for existing NOC for the capacity of 952 m³ /day application No. HWRA/IND/R/2025/3993 and same is under process.</p> <p>Unit has obtained CTO vide No.HSPCB/Consent/:313106523PITCTO39884947 dated 20/09/2023 valid upto 30/09/2027. Copy of NOC No. HWRA/NOC/IND/R/2025/1725 is annexed as Annexure-M and Application for Renewal and NOC is Annexed as Annexure-N. Copy of CTO issued to the unit after obtaining CTE expansion is annexed as Annexure-R.</p>
v	Total Fresh water requirement after expansion shall not exceed 952 m ³ /day, which will be sourced from ground water. No Ground water recharge shall be permitted within the premises. Industry shall construct a rain water storage pond of 60 days capacity and the accumulated water to be	The unit is using less than 952 m ³ /day as per log book submitted for ground water extraction. Rainwater is being collected in storage tanks totaling 2,50,000 Liters installed in the plant. Copy of log book of ground water extraction is annexed as Annexure-S . Photograph of storage tanks is annexed as Annexure-T .

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Annexure-A

	used as fresh water thereby reducing fresh water consumption.	
vi	Spent Wash/stillage shall be sent to the decanter followed by the Multiple Effect Evaporator and dryer to form DDGS. DDGS to be used as cattle feed. The MEE & Drier condensate, spent lees, WTP Rejects, Boiler & Cooling tower blow downs, washings etc., is shall be treated in the 'Condensate Polishing Unit' (CPU). STP shall be installed to treat domestic wastewater. The plant shall be based on 'Zero Liquid Discharge' system and no effluent/treated water shall be discharged outside factory premises	<p>Spent Wash: Grain Slops (Spent Wash) is being taken through Centrifuge Decanters for separation of Suspended Solids separated as Wet Cake. Thin Slops from the Decanter Centrifuge is being partially recycled back to process and partially taken to Thins Slops Evaporation Plant for concentration of remaining solids to form Syrup. This Syrup is being fed to bio-digester for recovery of bio-gas followed by anaerobic or aerobic sludge separator, final outlet after this process is then taken to MEE system for water recovery, the concentrate from MEE is recycled to decanter for solid recovery. DWGS is being taken to a dryer and is dried to make it DDGS for animal feed – Distillers Dried Grain Soluble.</p> <p>Spent Lees: The spent lees from primary distillation column (pre-rectifier) is recycled into liquefaction process and are utilized as dilution water for incoming flour to make slurry.</p> <p>Process condensate from Multi - Effect Evaporator (MEE) is being cooled and collected into a neutralization tank with sufficient residence time. After neutralization and filtration this process condensate is being be recycled back to the process.</p> <p>For effective recycling of waste, 3-stage MEE along with dryer has already been installed. MEE condensate is treated in CPU and recycled back in the process. Other waste is treated in the state of art ETP and completely reused.</p> <p>Boiler blow down: Waste water generated from boiler blow down is being completely recycled into cooling towers and ash quenching.</p> <p>Cooling Tower Blow down: Cooling tower blow down is being utilized internally.</p> <p>Photographs showing Bio-Digester, Condensate Refinement Polishing Unit and Multi Effect</p>

Annexure-A

		evaporator have been annexed as Annexure - U.
vii	<p>ESP with a stack height of 44.2 m is already installed with the existing 25 TPH Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. ESP (Five field) with a stack height of 50 meter will be installed with the 30 TPH Biomass/Rice husk/Agro waste fire boiler for the particulate emission within the statutory of 50 mg/Nm³. Coal shall not be used as fuel. At no time, the emission levels shall exceed the prescribed standards. In the event of failure of any pollution control system installed by the unit, the respective unit shall not be restarted until the control measures are rectified to achieve the desired efficiency. Performance assessment of pollution control devices/ systems will be conducted annually. As proposed existing 10 TPH boiler shall be dismantled and disposed in an environmentally sound manner.</p>	<p>Unit is using biomass as fuel and complying with the emission norms as per online stack monitoring data being sent to HSPCB and CPCB. Copy of online data being sent is annexed as Annexure-V.</p>
viii	<p>Boiler ash (57 TPD) will be used for brick manufacturing and</p>	<p>The company has entered into an agreement with the Bhanwala Co-operative L/C Society Ltd. for the disposal of fly ash generated from its</p>

Annexure-A

	<p>supplied to brick manufacturers. PP shall use biomass like rice husk/agro waste as fuel for the proposed boiler. PP shall meet 15% of the total power requirement from solar power by generating power inside plant premises/adjacent/nearby areas. Approach to the project site to the nearest highway will be maintained by the industry.</p>	<p>existing boilers. The copy of the Memorandum of Understanding (MoU) for the supply of fly ash is annexed as Annexure- J.</p>
ix	<p>CO₂ (157 TPD) generated during the fermentation process will be collected by utilizing CO₂ scrubbers and shall be sold to authorized vendors</p>	<p>The CO₂ generated during the fermentation process is being collected by CO₂ scrubbers and sold to authorized vendors. Copy of bill is annexed as Annexure- W.</p>
x	<p>PP shall allocate at least Rs. 50 Lakhs/annum for Occupational Health Safety. Occupational Health Centre for surveillance of the worker's health shall be set up. The health data shall be used in deploying the duties of the workers. All workers & employees shall be provided with required safety kits/mask for personal protection.</p>	<p>The last medical health reports are annexed as Annexure -X.</p> <p>The photographs showing regular occupational health surveillance programme is annexed as Annexure -Y.</p> <p>Copy of protective Equipments protective equipment provided to workers (PPE). Photographs is annexed as Annexure -Z.</p>

Annexure-A

xi	Training shall be imparted to all employees on safety and health aspects of chemicals handling. Safety and visual reality training shall be provided to employees.	The Training record are annexed as Annexure-AA.
xii	The unit shall make the arrangement for protection of possible fire hazards during manufacturing process in material handling. Firefighting system shall be as per norms. PESO certificate shall be obtained.	<p>The company has made arrangements for protection of fire hazards which are as follows:</p> <p>Photograph showing firefighting measures adopted within plant premises have been annexed as Annexure-AB.</p> <p>The photographs showing Fire Safety Training is annexed as Annexure-AC.</p> <p>Last safety training attendance sheet is annexed as Annexure-AD.</p> <p>The company has also obtained Fire NOC and copy of the same is annexed as Annexure-AE.</p> <p>The company has obtained PESO certificate from the authority and strictly complies the same.</p> <p>The copy of PESO certificate is annexed as Annexure-AF.</p>
xiii	Process organic residue and spent carbon, if any, shall be sent to Cement and other suitable industries for its incinerations. ETP sludge, process inorganic & Evaporation salt shall be disposed of to the TSDF.	In this project, no processed organic residue, spent carbon, processed inorganic & evaporation salts are produced.
xiv	The company shall undertake waste minimization measures as below (a) Metering and control of quantities of active ingredients to minimize waste Reuse of by-products from	<p>Following steps have been taken by the Unit: Unit is Having centrifugal Decanters Followed by MEE and Dryer to minimize the waste.</p> <ul style="list-style-type: none"> • The CO₂ generated from the fermentation process is being collected and stored in the tanks and sold to authorized vendors. • Unit is having automated filling to minimize spillage and closed feed

Annexure-A

	the process as raw materials or as raw material substitutes in other processes.	<p>system.</p> <ul style="list-style-type: none"> Unit is having the Dryers to convert the DWGS to DDGS and by utilizing its vapors heat in vapors' integrated system, unit could reduce the steam consumption in Multi Effect Evaporator plant (MEE). Biogas generated from Bio-methanation is being/will be use as fuel in boiler.
xv	The green belt of at least 5-10 m width has been developed in 2.427 hectares i.e., 35.28 % of total project area with tree density @ 2500 trees per hectares, mainly along the plant periphery and same will be maintained. Selection of plant species shall be as per the CPCB guidelines in consultation with the State Forest Department and native species shall be developed. Records of tree canopy shall be monitored through remote sensing map.	Unit has planted species such as Neem, Polyalthia, Sheesham, Banyan, Date palm, Coconut tree, Conifer/cone, Bamboo, Peepal tree, Mango, and Guava. Photographs showing greenbelt developed in the plant premises is shown in Annexure-AG .
xvi	PP proposed to allocate Rs.1.00 Crores towards Extended EMP (CER) which shall be spent as submitted in CER plan (Annexure-II) for monitorable activities like up-gradation of schools with provision of facilities e.g. Class rooms, playground, Laboratory, Library, Computer class, toilets, potable drinking water facilities, solar light/solar power support for uninterrupted power supply, soil nutrient	Unit has submitted the bill for Rs.44.53 lacs towards Extended EMP (CER) is annexed as Annexure-AH .

Annexure-A

	management etc. Further, all the proposed activities under CER shall be completed before the commissioning of the plant in consultation with District administration.	
xvii	There shall be adequate space inside the plant premises earmarked for parking of vehicles for raw materials and finished products and no parking to be allowed outside on public places. Out of the total project area, 15% shall be allotted solely for parking purposes with facilities like rest rooms etc.	Adequate parking area has been provided with in the plant premises
xviii	Storage of raw materials shall be either in silos or in covered areas to prevent dust pollution and other fugitive emissions. All stockpiles should be constructed over impervious soil and garland drains with catch pits to trap runoff material shall be provided. Biomass shall be stored in covered sheds and wind breaking walls/curtains shall be provided around biomass storage area to prevent its suspension during high wind speed. All Internal roads shall be paved. Industrial vacuum cleaner shall be provided to sweep the internal roads. The Air Pollution Control System shall be interlocked with	Covered sheds and wind breaking walls/curtains is provided around the biomass storage area. Roads within the premises are concreted/paved to avoid vehicular emission. The Air Pollution Control System is interlocked with process plant/machinery. Copy of photographs of Covered sheds is annexed as Annexure-G .

Annexure-A

	process plant/machinery for shutdown in case of operational failure of Air Pollution Control Equipment.	
xix	Continuous online (24x7) system for monitoring of stack emissions/effluent quality shall be installed for flue gas emissions and the pollutants concentration, and the data shall be transmitted to the CPCB and SPCB server. For online continuous monitoring of effluent, the unit shall install web camera with night vision capability and flow meters in the channel/drain carrying effluent within the premises.	Online monitoring system has been installed at the site and the data on real-time basis is being transferred to servers of CPCB and SPCB. Copy of online monitoring report of stack emission is annexed as Annexure-V.
xx	A separate Environmental Management Cell (having qualified person with Environmental Science/Environmental engineering/specialization in the project area) equipped with full-fledged laboratory facilities shall be set up to carry out the Environmental Management and Monitoring functions. EMC head shall report directly to Head of Organization Director/CEO as per company hierarchy.	Unit has separate Environmental Management Cell with laboratory. Photographs showing laboratory at the plant site is shown in Annexure AK. The hierarchy structure being followed in EMC is Shown in Annexure AL.
xxi	PP shall sensitize and create awareness among the people working within the project area as well as	Copy of awareness programme undertaken by the unit on ban of Single Use Plastic is annexed as Annexure-AM.

Annexure-A

<p>its surrounding area on the ban of Single Use Plastic in order to ensure the compliance of Notification published by MOEFCC on 12th August, 2021. A report along with photographs on the measures taken shall also be included in the six-monthly compliance report being submitted to concern authority.</p>	
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Annexure - B

GLOBUS SPIRITS LTD			
STATION	PARAM	VAL	UNIT
STACK-1	SOX	87.2	PPM
	NOX	99.0	PPM
	CO	59.0	PPM
16-05-2025 06 13 PM			

PRIME 2022

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Annexure-C

लोक निर्माण विभाग PUBLIC WORKS DEPARTMENT

सिंचाई एवं जल संसाधन विभाग, हरियाणा
कार्यालय:
कार्यकारी अभियन्ता,
पानीपत जल सेवाएं मण्डल,
नहर कालोनी, बिन्डोल, पानीपत।
दूरभाष/ CONTACT NO. - 01802650036

हर बूंद संचय, हर खेत पानी

IRRIGATION & WR DEPARTMENT, HARYANA



OFFICE:
EXECUTIVE ENGINEER,
PANIPAT WATER SERVICES DIVISION,
CANAL COLONY, BINJHOL, PANIPAT.
ई-मेल/ E-mail:- xen-panipat.irr@hry.gov.in

No. 9739-40 /Pollution

Dated 05.08.2025

To

The Regional Officer,
HSPCB, Panipat

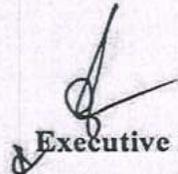
Sub: Regarding cleaning of the Drain and Removal and safe disposal of sludge from the drain No. 6 behind M/s Haryana organics, Chulkana, Panipat as per Hon'ble NGT order dated 25.09.2024 in O.A. No. 111 of 2024 titled as Ramesh Kumar Vs. Haryana Organics (A unit of Globus Spirits Limited)

Ref: Your office letter No. HSPCB/PR/2025/986 dated 17.07.2025.

Please refer your above referred letter vide which status of cleaning of Drain No. 6 and removal safe disposal of sludge from Drain No. 6 behind m/s Haryana organics, Chulkana, Panipat was sought.

In this regard, it is intimated that the internal clearing work and removal safe disposal of sludge from Drain No. 6 behind M/s Haryana organics, Chulkana, Panipat has already been completed by this office by 01.06.2025.

This is for your information and further necessary action please.


Executive Engineer

CC:- SDO/Sanoli W/S Sub Division Panipat for information w.r.t. his letter No. 650/6D dated 25.07.2025.



HARYANA ORGANICS
(A Unit of Globeus Spirit Ltd.)

4 K.M., Chulkana Road, Samalkha - 132101, Distt. Panipat (HR)

July-25

S.No.	Date	Spent Wash M3	MEE FEED M3	MEE OUT M3	PROCESS CONDENSATE M3	Sign.	Remarks
1	1/7/25	223.2	151.77	24.96	136.12	Q	
2	2/7/25	20.4	13.8	24.24	10.8	Q	
3	3/7/25	301.44	204.9	30.72	178.2	Q	
4	4/7/25	640.56	435.58	23.52	401.51	Q	
5	5/7/25	658.56	447.82	26.16	401.12	Q	
6	6/7/25	690	469.2	22.08	439.1	Q	
7	7/7/25	671.52	456.63	22.32	401.92	Q	
8	8/7/25	652.08	443.41	19.44	412.52	Q	Normal
9	9/7/25	81.12	55.16	23.76	32.12	Q	
10	10/7/25	656.88	446.67	24.72	401.12	Q	
11	11/7/25	655.2	445.53	24.72	412.12	Q	
12	12/7/25	670.08	455.65	22.32	401.36	Q	
13	13/7/25	668.4	454.51	15.36	412.32	Q	
14	14/7/25	652.32	443.57	14.7	412.67	Q	
15	15/7/25	658.56	447.82	15.36	417.12	Q	
16	16/7/25	635.04	436.82	11.04	401.37	Q	
17	17/7/25	394.32	268.13	9.84	201.12	Q	
18	18/7/25	338.4	230.11	12.24	199.68	Q	
19	19/7/25	397.68	270.42	14.4	263.12	Q	
20	20/7/25	101.52	69.03	24.24	40.00	Q	
21	21/7/25	19.92	13.54	46.56	10.50	Q	Normal
22	22/7/25	20.16	13.70	46.56	10.00	Q	
23	23/7/25	20.04	13.87	46.08	8.7	Q	
24	24/7/25	20.4	13.87	49.68	8.7	Q	
25	25/7/25	20.4	13.87	51.84	9.02	Q	
26	26/7/25	19.92	13.54	49.68	10.12	Q	
27	27/7/25	20.16	13.70	51.36	10.2	Q	
28	28/7/25	19.68	13.38	46.56	9.8	Q	
29	29/7/25	20.16	13.70	38.64	10.12	Q	Normal
30	30/7/25	20.4	13.87	37.44	10.27	Q	
31	31/7/25	19.92	13.54	30.24	10.12	Q	


HARYANA ORGANICS
 (A Unit of Globus Spirit Ltd.)

4 K.M., Chukana Road, Samaikha - 132101, Distt. Panipat (HR)

August-25

S.No.	Date	Spent Wash M3	MEE FEED M3	MEE OUT M3	PROCESS CONDENSATE M3	Sign.	Remarks
1	1/8/25	20.4	13.87	10.56	7.68	Q	}
2	2/8/25	20.16	13.70	11.04	8.12	Q	
3	3/8/25	20.4	13.87	10.56	6.12	Q	
4	4/8/25	20.4	13.87	11.28	8.42	Q	
5	5/8/25	20.16	13.70	9.84	7.32	Q	
6	6/8/25	20.4	13.87	11.28	10.98	Q	
7	7/8/25	20.16	13.70	9.84	6.78	Q	
8	8/8/25	20.4	13.87	11.52	10.32	Q	
9	9/8/25	20.16	13.70	18.24	10.32	Q	
10	10/8/25	20.16	13.70	15.84	10.78	Q	
11	11/8/25	20.04	13.87	14.64	10.68	Q	
12	12/8/25	28.08	15.01	15.84	11.22	Q	
13	13/8/25	28.08	14.09	14.4	10.78	Q	
14	14/8/25	108.24	73.60	14.88	40.22	Q	
15	15/8/25	295.36	239.84	19.98	297.22	Q	
16	16/8/25	232.08	157.81	10.32	121.98	Q	
17	17/8/25	183.36	127.68	15.36	101.12	Q	
18	18/8/25	338.88	230.43	17.52	212.98	Q	
19	19/8/25	344.88	234.51	25.44	202.12	Q	
20	20/8/25	347.52	236.31	29.72	212.36	Q	
21	21/8/25	354.96	241.37	16.8	221.14	Q	
22	22/8/25	422.4	287.25	17.52	280.12	Q	
23	23/8/25	649.44	441.61	15.12	401.36	Q	
24	24/8/25	608.4	465.12	14.4	450.12	Q	
25	25/8/25	404.88	275.31	7.2	230.31	Q	
26	26/8/25	337.92	229.78	5.76	290.12	Q	
27	27/8/25	328.76	220.15	5.76	199.98	Q	
28	28/8/25	337.92	229.78	10.08	202.69	Q	
29	29/8/25	339.84	231.07	5.04	212.12	Q	
30	30/8/25	341.52	232.23	8.48	209.12	Q	
31	31/8/25	345.12	234.68	5.76	211.78	Q	

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HARYANA ORGANICS
(A Unit of Globus Spirit Ltd.)

4 K.M., Chulkana Road, Samaikha - 132101, Distt. Panipat (HR)

Sept. 25

S.No.	Date	Spent Wash M3	MEE FEED M3	MEE OUT M3	PROCESS CONDENSATE M3	Sign.	Remarks
1	1/9/25	346.08	235.33	3.36	303.12	Q	} [Signature]
2	2/9/25	323.04	219.66	18	300.12	Q	
3	3/9/25	30.72	20.88	18.24	20.12	Q	
4	4/9/25	20.16	13.70	18.12	20.34	Q	
5	5/9/25	20.16	13.70	9.96	20.16	Q	
6	6/9/25	20.12	13.68	10.12	20.94	Q	
7	7/9/25	22.3	144.36	10.12	194.00	Q	
8	8/9/25	325.56	221.38	20.63	300.50	Q	
9	9/9/25	330.62	224.82	18.12	302.12	Q	
10	10/9/25	350.62	238.42	20.65	305.64	Q	
11	11/9/25	353.84	277.41	14.92	300.00	Q	} [Signature]
12	12/9/25	370.32	251.81	19.2	342.00	Q	
13	13/9/25	389.76	265.03	19.92	342.64	Q	
14	14/9/25	369.6	269.68	19.68	333.12	Q	
15	15/9/25	368.64	250.67	19.68	342.42	Q	
16	16/9/25	348	236.64	19.2	323.12	Q	
17	17/9/25	371.52	252.63	19.68	201.12	Q	
18	18/9/25	370.8	252.17	21.6	212.14	Q	
19	19/9/25	372	252.96	23.76	212.16	Q	
20	20/9/25	375.12	255.08	24.84	234.12	Q	
21	21/9/25	376.56	256.08	17.52	235.12	Q	
22	22/9/25	383.28	260.63	19.88	240.12	Q	} [Signature]
23	23/9/25	381.12	259.16	19.2	230.32	Q	
24	24/9/25	377.52	256.71	22.32	235.12	Q	
25	25/9/25	406.32	276.29	18.08	240.12	Q	
26	26/9/25	666	452.88	24.24	401.12	Q	
27	27/9/25	670.08	455.65	21.12	400.05	Q	
28	28/9/25	548.4	372.91	12.24	312.91	Q	
29	29/9/25	681.36	463.72	8.4	405.21	Q	
30	30/9/25	638.64	434.27	21.6	401.83	Q	
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HARYANA ORGANICS (A Unit of Globus Spirit Ltd.)
4 K.M., Chulkana Road, Samalkha - 132101, Dist. Panipat (HR)

Globus Spirits

July-25

S.No.	Date	25 TPH BOILER			10 TPH BOILER			Sign.	Remarks
		Steam Generation Ton	Fuel Consumption Ton	ASH Generation / Disposal Ton	Steam Generation Ton	Fuel Consumption Ton	ASH Generation / Disposal Ton		
1	1/7/25	49	12.56	2.51	-	-	-	(M)	}
2	2/7/25	152	38.97	7.79	-	-	-	(M)	
3	3/7/25	445	114.10	29.82	160	53.3	10.66	(M)	
4	4/7/25	459	117.69	23.53	240	80	16	(M)	
5	5/7/25	462	119.46	23.65	240	80	16	(M)	
6	6/7/25	481	126.57	25.31	247	80.66	16.13	(M)	
7	7/7/25	490	128.94	25.78	240	80	16	(M)	
8	8/7/25	310	83.78	16.75	200	66.66	13.33	(M)	
9	9/7/25	236	63.78	12.75	184	61.6	12.32	(M)	
10	10/7/25	453	122.43	24.48	240	85.172	22.54	(M)	
11	11/7/25	437	118.50	23.62	305.00 240	85.172	22.59	(M)	
12	12/7/25	437	118.40	25.62	240	85.17	22.59	(M)	
13	13/7/25	436	117.93	23.56	240	85.17 85.17	22.77	(M)	
14	14/7/25	428	115.67	23.73	240	85.17 85.17	22.96	(M)	
15	15/7/25	428	115.67	23.73	240	85.17 85.17	23.55	(M)	
16	16/7/25	419	111.89	22.37	234	82.96	16.59	(M)	
17	17/7/25	405	109.45	21.89	-	-	-	(M)	
18	18/7/25	375	106.75	21.35	-	-	-	(M)	
19	19/7/25	369	97.02	19.40	-	-	-	(M)	
20	20/7/25	-	-	-	-	-	-	(M)	
21	21/7/25	-	-	-	-	-	-	(M)	
22	22/7/25	-	-	-	-	-	-	(M)	
23	23/7/25	-	-	-	-	-	-	(M)	
24	24/7/25	-	-	-	-	-	-	(M)	
25	25/7/25	-	-	-	-	-	-	(M)	
26	26/7/25	-	-	-	-	-	-	(M)	
27	27/7/25	-	-	-	-	-	-	(M)	
28	28/7/25	-	-	-	-	-	-	(M)	
29	29/7/25	-	-	-	-	-	-	(M)	
30	30/7/25	-	-	-	-	-	-	(M)	
31	31/7/25	-	-	-	-	-	-	(M)	

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HARYANA ORGANICS (A Unit of Globus Spirit Ltd.)
4 K.M., Chuikana Road, Samalkha - 132101, Distt. Panipat (HR)

August-25

S.No.	Date	25 TPH BOILER			10 TPH BOILER			Sign.	Remarks
		Steam Generation Ton	Fuel Consumption Ton	ASH Generation / Disposal Ton	Steam Generation Ton	Fuel Consumption Ton	ASH Generation / Disposal Ton		
1	1/8/25	-	-	-	-	-	-	(1)	Am
2	2/8/25	-	-	-	-	-	-	(2)	
3	3/8/25	-	-	-	-	-	-	(3)	
4	4/8/25	-	-	-	-	-	-	(4)	
5	5/8/25	-	-	-	-	-	-	(5)	
6	6/8/25	-	-	-	-	-	-	(6)	
7	7/8/25	-	-	-	-	-	-	(7)	
8	8/8/25	-	-	-	-	-	-	(8)	
9	9/8/25	-	-	-	-	-	-	(9)	
10	10/8/25	-	-	-	-	-	-	(10)	
11	11/8/25	-	-	-	-	-	-	(11)	
12	12/8/25	-	-	-	-	-	-	(12)	
13	12/16/25	-	-	-	-	-	-	(13)	
14	12/18/25	361	95	29	-	-	-	(14)	
15	12/18/25	424	111.3	23.3	-	-	-	(15)	
16	18/8/25	134	35.26	7	-	-	-	(16)	
17	17/1/25	326	85.78	17.15	-	-	-	(17)	
18	18/1/25	444	112.4	23.68	-	-	-	(18)	
19	19/1/25	438	118.37	23.67	-	-	-	(19)	
20	20/1/25	439	117.86	23.71	-	-	-	(20)	
21	21/8/25	443	115.06	23.01	-	-	-	(21)	
22	22/1/25	487	124.93	24.98	240	100	20	(22)	
23	23/1/25	507	132.63	26.52	2840	109.80	21.96	(23)	
24	24/1/25	490	127.27	25.45	240	111.62	22.32	(24)	
25	25/1/25	490	127.27	25.45	-	-	-	(25)	
26	26/1/25	468	124.8	24.96	-	-	-	(26)	
27	27/1/25	457	123.51	24.70	-	-	-	(27)	
28	28/1/25	479	130.87	26.17	-	-	-	(28)	
29	29/1/25	475	129.78	25.95	-	-	-	(29)	
30	30/1/25	471	128.68	25.73	-	-	-	(30)	
31	1/8/25	458	125.12	25.02	-	-	-	(31)	



HARYANA ORGANICS (A Unit of Globus Spirit Ltd.)
4 K.M., Chulkana Road, Samalkha - 132101, Distt. Panipat (HR)

Sept 25

S.No.	Date	25 TPH BOILER			10 TPH BOILER			Sign.	Remarks
		Steam Generation Ton	Fuel Consumption Ton	ASH Generation / Disposal Ton	Steam Generation Ton	Fuel Consumption Ton	ASH Generation / Disposal Ton		
1	1/9/25	495	135.98	27.17	-	-	-	(M)	N.H.
2	2/9/25	250	69.66	13.81	-	-	-	(M)	
3	3/9/25	-	-	-	-	-	-	(M)	
4	4/9/25	-	-	-	-	-	-	(M)	
5	5/9/25	-	-	-	-	-	-	(M)	
6	6/9/25	75	20.83	4.16	-	-	-	(M)	
7	7/9/25	295	81.99	16.38	-	-	-	(M)	
8	8/9/25	473	131.38	26.27	-	-	-	(M)	
9	9/9/25	462	128.33	25.66	-	-	-	(M)	
10	10/9/25	644	123.33	24.66	-	-	-	(M)	
11	11/9/25	426	116.71	23.34	-	-	-	(M)	
12	12/9/25	429	116.57	23.31	-	-	-	(M)	
13	13/9/25	428	116.30	23.26	-	-	-	(M)	
14	14/9/25	416	112.43	22.48	-	-	-	(M)	
15	15/9/25	413	111.62	22.32	-	-	-	(M)	
16	16/9/25	423	114.32	22.86	-	-	-	(M)	
17	17/9/25	427	115.40	23.08	-	-	-	(M)	
18	18/9/25	441	119.18	23.83	-	-	-	(M)	
19	19/9/25	435	117.62	23.40	-	-	-	(M)	
20	20/9/25	427	109.48	21.89	-	-	-	(M)	
21	21/9/25	429	115.94	23.19	-	-	-	(M)	
22	22/9/25	425	114.86	22.97	-	-	-	(M)	
23	23/9/25	426	115.13	23.02	-	-	-	(M)	
24	24/9/25	428	115.67	23.13	-	-	-	(M)	
25	25/9/25	477	128.91	25.78	190	70.37	17.07	(M)	
26	26/9/25	524	141.12	28.32	240	80	16	(M)	
27	27/9/25	511	138.10	27.62	240	80	16	(M)	
28	28/9/25	507	136.21	27.27	190	71	14.62	(M)	
29	29/9/25	514	138.91	27.78	242	80.66	16.13	(M)	
30	30/9/25	498	134.59	26.91	242	80.66	16.13	(M)	

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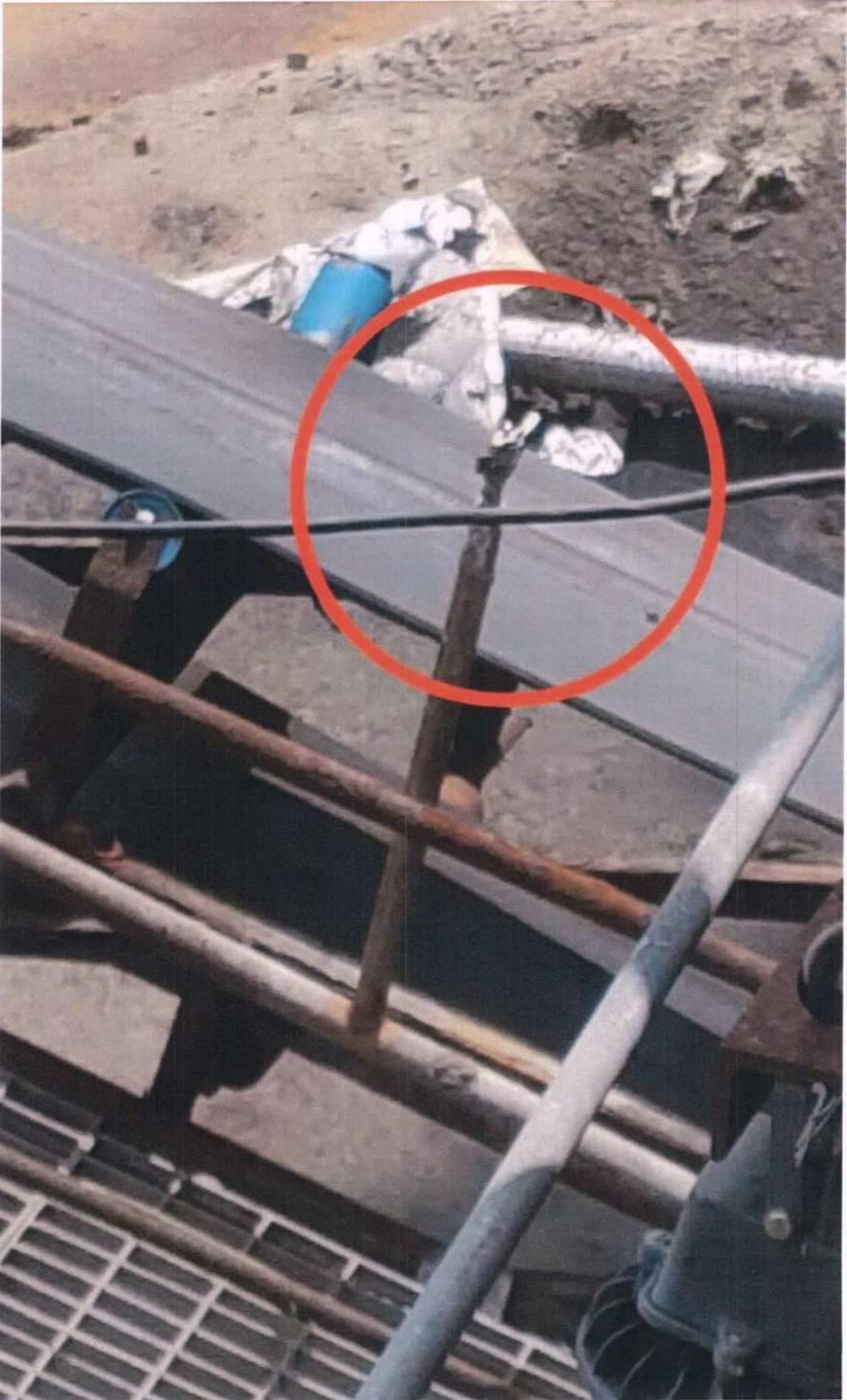
212

Annexure - F



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213



213

214 1247

Annexure - G



UNIVERSAL HYDROLUBES

Village Darar, Indri Road,
Karnal - 132001 (Haryana)
Mob. 9992000602
E-mail : saurabhchem@gmail.com

**UNIVERSAL
HYDROLUBES**

AGREEMENT

This agreement is made in between:-

M/s Universal Hydrolubes, Indri Road, Village Darar (Karnal)-132001, hereinafter referred to as First Party.

AND

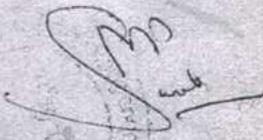
Haryana Organics A Unit of Globus Spirits Ltd, 4 KM, Chulkana Road, Samalkha, Panipat

, hereinafter referred to as Second Party.

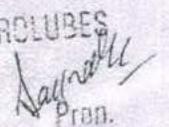
NOW IT IS HEREBY AGREED AS BELOW :-

- 1) Since the First party has been authorized by Haryana State Pollution Control Board vide Regn. No. **HSPCB/Consent/:329984923KARCTO30548436 Dated: 06/2/2023** to purchase hazardous waste (used oil) valid up to **31-3-2027**, the second Party has approached to the First Party for sale of Used Oil to the First party depending upon its availability at the rates mutually agreed upon
- 2) That the Second Party has agreed to sell the used oil to the first party on the terms & conditions that the first party shall purchase/transport/store/treat/recycle and dispose of the used oil purchased by it in accordance with Hazardous Waste Management Rules and other applicable pollution control laws enforced from time to time.
- 3) That the First Party shall comply with the terms and conditions of registration/authorization for purchase/transport and recycling of used oil.
- 4) That both First & Second Party shall be responsible for maintenance of necessary records pertaining to disposal of used oil and showing the same to the inspecting Authority when demanded.
- 5) That the Second Party shall sell Used Oil against payment by NEFT only.
- 6) That the Second Party shall deliver the oil to authorized representative of the First party authorized only by e mail.
- 7) This contract shall remain valid w.e.f. **1-4-2023 to 31-03-2025**
- 8) First party has agreed to purchase Used Oil @ rate mutually agreed upon.
- 9) Used Oil shall be collected after draining free water if any.
- 10) First party shall take delivery of minimum 5 barrels of used oil meeting specifications prescribed in Schedule under HWM rules.

Second Party



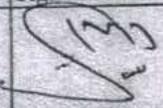
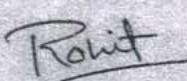
First Party


UNIVERSAL HYDROLUBES
Prop.

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Annexure - i

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FORM - 10		Copy-1		
		White		
[See rule 19 (1)]				
MANIFEST FOR HAZARDOUS AND OTHER WASTE				
1	Sender's name and mailing address (including Phone No. and e-mail)	Haryana Organics 4 Km, Chulkana Road, Samalkha, Panipat 132101		
2	Sender's authorization No.			
3	Manifest Document No.			
4	Transporter's name and address: (including Phone No. and e-mail)			
5	Type of Vehicle:	(Truck/Tanker/Special Vehicle)		
6	Transporter's registration No.			
7	Vehicle registration No.	HR42H1831		
8	Receiver's name and mailing address (including Phone No. and e-mail)	M/s Universal Hydrolubes Village- Darar Indri Road, Karnal-132001 Mob. 9992000602 saurabhchem@gmail.com		
9	Receiver's authorisation No.	HWM/KAR/2023/46131726 Vaild Dt. 31-3-2027		
10	Waste description	Used Oil		
11	Total quantity : No.of Containers	30 Ltr.		
12	Physical form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)		
13	Special handling instructions and additional information			
14	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.		
	Name and stamp	Signature	Day	Month
			17	6
				2025
15	Transporter acknowledgement of receipt of wastes			
	Name and stamp	Signature	Day	Month
			17	6
				2025
16	Receiver's certification for receipt of hazardous and other waste			
	Name and stamp	Signature	Day	Month
			17	6
				2025



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Annexure-J

HARYANA ORGANICS
(A UNIT OF GLOBUS SPIRITS LTD.)
4 K.M CHULKANA ROAD, SAMALKHA,
PANIPAT, HARYANA

REF:HO/SMK/ /2025-26

DATED: 01/04/2025

To,

THE BHANWALA CO-OPERATIVE LABOUR & CONSTRUCTION SOCIETY LTD.

1024/30, Malviya Nagar, Sonipat,

HARYANA-131001

GST NO- 06AAHAT0306QZA

Subject: Work order for Ash Removal from 25 & 10 TPH Boiler

Dear Sir

With reference to you Quotation and subsequent negotiations, we are pleased to award you a work order for the subject work as per the terms and conditions mentioned below:

1. Scope of Work:

- A. Ash Removal from 25 & 10 TPH Boiler on day to day basis without any accumulation in our premises.
- B. Deployment of sufficient Dumper with Driver and a Tractor type loader in Unit for Ash Disposal outside factory premises.

2. Rate:

- A. 91.00 Per MT - Ash Removal from 25 & 10 TPH Boiler.
- B. Ash quantity will calculate as per fuel consumption in both boiler.

3. Payment:

The Bill of complete month will be produced by you upto 2nd day of every month and the payment will be made by the company through A/c. Payee Cheque / Online payment.

4. Terms & Condition:

1. Above given rates are inclusive of all Contractual Costs.
2. Submit Agreement with Land owner for disposal/dumping of Ash for sole purpose of land filling.
3. Contractor will be responsible for Removal of ash on designated area solely for the purpose of landfill and shall ensure no any complaint from nearby villages, Persons and any authority. Agreement with land owner for unloading
4. Dumpers/Loaders/Tractors being used for purpose of Ash disposal must be ensured having complied all statutory requirements.
5. Maintenance of your all equipment will be under your scope.
6. Commercial Vehicle used for Ash disposal will be covered by Tarpaulin before moving out from factory.
7. Income Tax (TDS/TCS) will be deducted as per applicable rule of Govt.
8. GST Tax Exclusive in above rate.



9. This Contract is valid from 01/04/2025 to 31/03/2026.
10. Rate would be Reviewed after every 3 Months on the basis of prevailing Diesel rates in Market..
11. It would be required maintain the ash generation point in our boilers always in neat and tidy condition. In case we shall notice any accumulation of Ash any day, we shall be imposing a penalty of Rs. 5000/- Per Day on contractor.
12. All the labour problems, if any will be handled by Contractor. In case of accident /miss-happening, you will fully responsible and all expenses/cost will be borne by Contractor.
13. You have to complete all the legal formalities and have to obtain all necessary license from all relevant Govt. Departments related to this contract.
14. No Child labour (Below 18 Years) will be allowed in factory Premises.
15. The Distillery management will in no way be responsible for the violation of any rules and/or infringement of any other laws from the time being in force, either by the employee or by the Service Provider. The employees as well as the Service Provider shall comply with the relevant rules and regulations applicable at present and as may be enforced from time to time, for which the Buyer's department would not be liable or responsible in any manner. The onus of compliance to all the applicable laws/acts/rules shall only rest with the Service Provider.
16. The labour deployed at boiler shall be the employees of the service provider (contractor) and all statutory liabilities such as EPF (including Employer's/Employee's share of contribution/ subscription for Employees Provident Fund, Pension Fund, EDLI, Admn. Charges etc.), ESI, Workmen's Compensation as per relevant statutory Act, etc. shall be paid by the service provider (contractor) being employer of the working labour.
17. The Service Provider (contractor) shall also deposit EPF and ESI of both employer and employee share within 10th day of the month of payment for the labour engaged from their account and prefer the bill to the distillery accounts Department for reimbursement of employer share only.
18. Employer's share of EPF & ESI actually deposited to the respective authorities with proof of deposit of both employee and employer share by the end of the second week of the succeeding month, next bill clear on the basis of submission of documentary proofs.
19. The Service Provider (Contractor) shall furnish statement of amount paid for the month to the labour deployed along with cheque number and date and Bank account from which the payment has been made. Service provider (Contractor) is to furnish copy of bank statement in support of amount paid as and when required by Distillery accounts Departments.
20. The Service Provider (Contractor) shall be responsible for timely payment of take home remuneration to the labour and deposit of EPF,WF and ESI (both employee and employer share), failing which a penalty will be deducted @ 100/- per day per default.
21. The Service Provider (Contractor) shall submit before the Distillery accounts Department, one copy of the return within 7 days from the date of filing of monthly / quarterly / half yearly / annual return if any before the EPF and ESI authorities.
22. You will ensure that all your employees maintain peace and discipline in the factory premises and the company will have the right to check and search you and your employees any time.
23. In cases contractor leave the job without completion & the job shall be done by company through other contractor/persons, then cost of such work done is recovered from contractor Bill/ Invoice.
24. You will fully responsible for the safety and behavior of manpower at our site.
25. This Contract can be terminated by giving one month notice by either side.
26. In cases of violation of any of the terms and condition of this contract, the management will reserved the right to be terminating the contract with immediate effect without giving the notice & compensation.
27. You will not allow for any strike of work or stoppage without any prior notice of one month to the company. If any loss comes due to any strike or work stoppage by contractor loss amount will be debited to you.



28. All Disputes arising out of this order shall be subject to the jurisdiction of Panipat Court Only.

DECLARATION - I hereby by confirming that I have been understood all the terms & conditions of above mentioned and agreed

Signature of Contractor..... Asishy



For Haryana Organics

(A Unit of Globus Spirits Ltd.)

From: Ramsuraj Jangid <Ramsuraj.Jangid@shreecement.com>
Sent: Tuesday, May 6, 2025 7:12 PM
To: HO- Samalkha <hosamalkha@globusgroup.in>
Cc: Aashish Kulshreshtha <aashish.kulshreshtha@shreecement.com>; Raj Kumar Malhotra <Raj.Malhotra@shreecement.com>; Devendra Mathur <Devendra.Mathur@shreecement.com>; Chandra Shekhar 3 <Chandra.shekhar3@shreecement.com>
Subject: Re: Proposal for sale/disposal of Fly Ash.

Dear Abhimanyu Ji,

We have tested your fly ash sample into to analysis moisture content and Loss on ignition received higher side.

All samples are failed to meets the standard requirements of LOI parameter and not suitable for use as pozzolana in cementing process and its black color also will impact our product benchmarks.

Thanks & Regards,
Ramsuraj Jangid
Raw Material Procurement
Shree Cement Ltd.

BANGUR
BUILD SMART

From: Ramsuraj Jangid <Ramsuraj.Jangid@shreecement.com>
Sent: Friday, February 28, 2025 5:59 PM
To: hosamalkha@globusgroup.in <hosamalkha@globusgroup.in>
Cc: Aashish Kulshreshtha <aashish.kulshreshtha@shreecement.com>
Subject: Fw: Proposal for sale/disposal of Fly Ash.

Dear Sir,

Greetings - Please arrange to send 2 no's 5 kg samples for analysis purpose.

Address -
RAMSURAJ JANGID
RMP-DEPARTMENT
SHREE CEMENT UNIT PANIPAT
A UNIT OF SHREE CEMENT LIMITED,
JIND ROAD, KHUKHRANA, ASSAN KALAN,
PANIPAT, HARYANA - 132105
M-9214779341, 9413406255

Regards,
Ramsuraj Jangid
Raw Material Procurement

1254

Annexure - L



HARYANA STATE POLLUTION CONTROL BOARD
SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbropr@gmail.com

No.HSPCB/PR/2024/ 1576

Dated 04/11/2024

To

The Chairman,
Haryana Water Resources (Conservation, Regulation & Management) Authority
Panchkula.

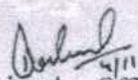
Sub: Regarding disposal of application No. HWRA/IND/R/2022/197 dated 19.06.2022 as per Hon'ble NGT order dated 25.09.2024 in O.A. No. 111 of 2024 titled as Ramesh Kumar Vs. Haryana Organics (A unit of Globus Spirits Limited).

Ref. Hon'ble NGT order dated 25.09.2024 in O.A. No. 111 of 2024

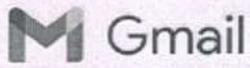
In this connection, please find enclosed herewith Hon'ble NGT order dated 25.09.2024 in O.A. No.111/2024 titled as Ramesh Kumar Vs. Haryana Organics (A unit of Globus Spirits Limited). Hon'ble NGT vide order dated 25.09.2024 has directed at para no. 28 that '*HWRA is directed to look into the matter and dispose of the application dated 19.06.2022 for permission pending with it expeditiously preferably within three months from the date of receipt of a copy of this (if not already disposed of)*'

In view of the above it is requested to dispose of the application dated 19.06.2022 preferably within three months from the date of receipt of a copy of this (if not already disposed of) and submit the status to this office.

DA/ Hon'ble NGT order dated 25.09.2024


Regional Officer
Panipat Region


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222



Panipat Region Hspcb <hspcbropr@gmail.com>

Regarding disposal of application No. HWRA/IND/R/2022/197 dated 19.06.2022 as per Hon'ble NGT order dated 25.09.2024 in O.A. No. 111 of 2024 titled as Ramesh Kumar Vs. Haryana Organics (A unit of Globus Spirits Limited).

1 message

Panipat Region Hspcb <hspcbropr@gmail.com>
To: ceo-hwra@hry.gov.in

Tue, Nov 5, 2024 at 10:46 AM

Please see the attachment.
With regards,

Regional Officer,
HSPCB, Panipat

2 attachments

 1576-HWRA.pdf
197K

 Haryana Organics.pdf
599K

1256

Annexure - M

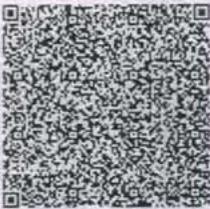


हरियाणा सरकार
हरियाणा जल संसाधन प्राधिकरण
Government of Haryana
Haryana Water Resources Authority

PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION

Project Name:	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD		
Project Address:	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD 4 KM CHULKANA, SAMALKHA, PANIPAT		
Village/MC:	Chulkana	Tehsil:	Samalkha
District:	PANIPAT	State:	Haryana
Pin Code:	--		
Communication Address:	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD 4 KM CHULKANA, SAMALKHA, PANIPAT		
Address Regional Office:	Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula		
1. NOC No.:	HWRA/NOC/IND/R/2025/1725		
2. Application No.:	HWRA/IND/R/2022/197	3. Category:	Industry
4. Project Status:	Renew	5. NOC Type:	Renew
6. Ground Water Extraction Permitted:			
	Ground Water For	m3/day	m3/year
	Fresh Water	952.00	314160.00
	Total	952.00	314160.00
			Valid From
			19/06/2022
			Valid Upto
			18/06/2023
7. Details of Ground Water Extraction:	Total Existing No.:4		Total Proposed No.:0
	DW	DCB	BW
Abstraction Structure*	--	--	4
	TW	DW	DCB
	--	--	--
	BW	TW	
	--	--	
*DW - Dug Well;DCB - Dug cum Bore Well;BW - Bore Well;TW - Tube Well;DWLR - Digital Water Level Recorder			
8. Quantum of ground water recharge(m3/year)	--		
9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism	No. of Piezometers	Monitoring Mechanism	
		Manual	DWLR
		Telemetry	
	1	0	1
		1	1

* Terms & conditions are at the back of this page.



Note: This is computer generated certificate, it can be validated by scanning QR code.

Validity of this NOC shall be subject to compliance of the following mandatory conditions

This NOC for abstraction of ground water, shall be subject to the following terms and conditions

1. NOC is granted to the applicant on the condition that local government water supply agencies are not able to supply the desired quantity of water. In case of supply of water from local agency the applicant shall immediately inform HWRA and reduce the abstraction of ground water accordingly.
2. The applicant shall adopt latest water efficient technologies to reduce dependence on ground water resources by 20% in three years. Compliance report in this regard shall be submitted yearly. The proof of reduction of dependence on ground water shall also be submitted half yearly i.e., at the time of deposit of water abstraction charges of the second quarter.
3. The applicant abstracting ground water between 100-500 kld shall undertake self-annual water audit and those abstracting ground water more than 500 kld shall undertake water audit through organisations authorised by Government of India or HWRA and submit audit reports at the time of renewal of the NOC.
4. Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism shall be mandatory for industries drawing or proposing to draw more than 500 kld of ground water and Monitoring of water level shall be done by project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 25 m from the production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well wells Detailed guidelines for design and construction of piezometer is given on the portal. Monthly water level data shall be submitted to the HWRA through the web portal on quarterly basis.
5. The applicant with red category industries as per Haryana State Pollution Control Board shall store the harvested rainwater in surface storage tanks for use in the industry and shall not use the harvested rainwater to recharge ground water, further the applicants under this category shall ensure wellhead protection measures to prevent ground water pollution and will inform the compliance within 3 months.
6. Injection of treated/untreated wastewater/effluents into aquifer system is strictly prohibited.
7. The applicant drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges on quarterly basis, applicable as per Tables 5.3A.
8. The applicant drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges on quarterly basis, applicable as per Tables 5.3 B.
9. All the tube wells/ground water abstraction structures permitted shall be fixed with digital electromagnetic/ultrasonic water meters, by the industry at its own cost with telemetry system and monthly ground water abstraction data shall be recorded in a logbook. Compliance to this condition shall be reported within one month from the date of issue of this letter. Daily water meter readings to be recorded in a dedicated register and shall be submitted on the web portal to HWRA on quarterly basis or through centralized mechanism evolved by HWRA. The geotag photos of all the flow meters/water meters showing date and coordinates be uploaded on the portal for calculation of quarterly tariff. Without geotagged photos not showing date and coordinates will not be entertained.
10. The applicant, as per approved proposal, shall implement rainwater harvesting and ground water recharge measures within three months from the date of issuance of this NOC and undertake periodic maintenance of recharge structures. Photographs (with geo tag only) of the recharge structures etc. and compliance of completion of construction of the same along with copy of NOC shall be furnished immediately to the Haryana Water Resources Authority for verification, on the Email ID of the Authority (compliance - hwra@hry.gov.in)
11. The ground water chemical quality shall be monitored twice in a year during pre & post- monsoon period.
12. The monthly ground water level monitoring data in respect of piezometer shall be submitted quarterly to the Haryana Water Resources Authority on regular basis.
13. The applicant shall ensure proper recycling and reuse, including use for green belt, of wastewater after adequate treatment.
14. In case of renewal, application shall be submitted online within 90 days before the expiry of this NOC and abstraction of ground water, after expiry of NOC shall be illegal and liable for legal action as per law.
15. The applicant shall seek prior permissions from HWRA for any increase in daily quantum of groundwater abstraction (i.e. more than the permitted limit in the NOC).
16. Where the applicant granted NOC for abstraction of saline water and the existing well(s) is/are yielding fresh water, the same shall be sealed and new tube well(s) tapping saline water shall be constructed within 3 months of the issuance of NOC or from the date of seal of the fresh water tube well, as the case may be. The applicant shall be also ensuring safe disposal of saline residue, if any.
17. The applicant shall comply with the provisions of the Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020, Rules, regulations, guidelines and directions issued thereunder. Non-compliance of these provisions shall be liable for the penalty as per the provisions of the Act, rules and regulations, guidelines and directions issued thereunder.
18. The applicant shall ensure the 100% reuse for non potable usage of self generated waste water after due treatment. He shall also ensure to reuse for non potable usage the Treated Waste Water (other than self generated) as per application and NOC terms & conditions
19. Since, this NOC has been issued on the basis of self-assessment by the applicant and without any site inspection, hence the Authority may inspect the site/unit and documents at any time. In case any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the NOC granted immediately and may revoke or modify the NOC after giving a notice to the applicant.
20. This NOC is subject to prevailing State Government rules/law of Courts orders related to construction of tube well, ground water withdrawal, construction of recharge or conservation structure/discharge of effluents or any such matters as applicable.
21. The applicant shall comply with the directions/conditions/instructions issued by any Court of law related to the matters concerned with the Authority.
22. The applicant shall report self-compliance duly signed by authorized person along with authorization letter by e-mail to Haryana Water Resources Authority quarterly as well as yearly basis after the issuance of NOC.
23. This NOC does not absolve the applicant of his obligation/requirement to obtain the necessary approvals from the statutory and administrative Authorities/Departments.
24. The issuance of this NOC does not imply that other statutory or administrative clearances shall necessarily be granted to the applicant by the concerned authorities. The concerned Authorities shall act as per their own procedure.
25. The applicant shall immediately inform the HWRA, if any change in the information provided by the applicant in the application form for seeking NOC.
26. This NOC shall not absolve the applicant from any penalty/punishment/environment compensation, which may have been imposed or may be imposed, for abstraction of groundwater during such period, before the issuance of this NOC.
27. In case of non-payment or delayed payment of ground water abstraction/restoration charges, a penal interest @ 18% shall be charged.
28. The necessary compliance shall be submitted to the Authority on the web portal of the Authority i.e. www.hwra.org.in or on the email id compliance-hwra@hry.gov.in.
29. In case validity period of the CTE/CTO expires during currency period of the NOC, then it will be responsibility of the project proponent to get it renewed well in time & submit renewed CTE/CTO within month after renewal of CTE/CTO by HSPCB, to HWRA. If the CTE/CTO has been suspended or rejected, project proponent is required to intimate the same to HWRA within a week of such rejection or suspension.

Note: This is computer generated certificate, it can be validated by scanning QR code.

30. Applicant to comply IS:10500:2012 standards before use of abstracted ground water for drinking & domestic purposes.
31. NOC/Permission is be subject to the condition that (1) The applicant will ensure zero liquid discharge (ZLD) (2) The industry shall recharge groundwater through rain water harvesting by double the amount of water consumed by them. The units shall adopt nearby Government Schools/ Colleges/Institutions, Village Ponds etc. for rain water harvesting (3) The industry shall take measures to reduce their water consumption by 30% in 3 years time.



Note: This is computer generated certificate, it can be validated by scanning QR code.

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Annexure - N

Government of Haryana
Haryana Water Resources Authority
Applications for Renewal of Permission to Extract Ground Water for Industrial use

Application No: HWRA/IND/R/2025/4795 (Application Received Fee Paid)

HWRA Previous NOC No: HWRA/NOC/IND/R/2025/2480 Download

valid upto : 18/06/2024

HWRA Previous Application No: HWRA/IND/R/2025/3993 Download

I. General Information:

Application Type Category/ Type of Application:	
(i) Name of Applicant:	Mahendra Pratap Singh
ID Proof Type	Aadhaar
ID Proof no	XXXXXXXX1418
Id Proof Document	Download
(ii) Designation of Applicant:	Unit head
Authorization Letter in the name of Mahendra Pratap Singh (applicant)	
(iii) Name of Industry:	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD
(iv) Registration number of Industry:	6414
(v) Location Details of the Industrial Unit	
Industrial Unit Address	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD 4 KM CHULKANA, SAMALKHA, PANIPAT
State:	Haryana
District:	PANIPAT
Tehsil:	Samalkha
Block:	SAMALKHA
Village/MC:	Chulkana
Region:	over-exploited over-exploited
(vi) Correspondence Address	
Complete Postal Address	HARYANA ORGANICS A UNIT OF GLOBUS SPIRITS LTD 4 KM CHULKANA, SAMALKHA, PANIPAT
Mobile Number:	7765011035
E-Mail of Industry:	mpsingh@globusgroup.in
(vii) Salient Features of the Industrial Activity:	
Type of Industry	Beverages
Industry fall under	Previous: Large New : Large
Is Water Intensive	No
Purpose of Abstraction	Other Use - Industrial use
Groundwater utilization for	Existing Industry
Whether present industrial activity commenced after 23.12.2020	No
Whether there is expansion of this industry Unit after 23.12.2020 involving increase in water requirement	Yes
Consent to Operate	Download
	CTO/CTE Number : Issue Date :

Validity Period of Consent to Operate		From : 30 Sep 2027	To :
Large industry/ MSME certificate/ proof		Download	
Description : MANUFACTURING OF EXTRA NEUTRAL ALCOHOL, ENA FROM DISCARDED GRAINS, BOTTLING OF COUNTRY LIQUOR AND INDIAN MADE FOREIGN LIQUOR, IMFL, ETHANOL			
(viii) Land use details of the existing/proposed Industrial unit premises			
Ownership of the land(Enclose documents of ownership)		Download	
Latitude	Longitude	29.2197325	76.9938826
Location Map		Download	
Total Land area(in sq m)		72216.32	
Rooftop area of buildings/sheds(in sq m)		2850.00	
Road/paved area(in sq m)		33394.32	
Green belt area(in sq m)		16000.00	
Open Land (in sq m)		19972.00	
Source of availability of surface water for Industrial use, if any	No		
Townships/villages within 2 km radius of the Industrial unit	Yes	CHULKANA	
2) Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)			
Flow Chart of activities and requirement of water		Download	
Water Balance Chart with water requirement at each Stage.		Download	
Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD)			
NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency		Download Download	
Quality of groundwater	Fresh Water	Fresh Water	
Name of NABL(Under Valid Certificate)		JM ENVIROLAB PVT LTD	
Upload test report of groundwater quality from NABL accredited lab		Pre-monsoon	Post-monsoon
		Download	Download
Whether any change in Groundwater Requirement		No	
If yes, then reason & justification for change in ground water requirement along with supporting documents, if any.		Download	
		Existing	Revised
(i) Total water required(in m3/day)		1302.00	1302.00 Download
a. Ground Water required(in m3/day)		952.00	952.00
b. Recycled Water usage(in m3/day)		350.00	350.00

c. Proposed/existing water supply from any agency(in m3/day)	0.00	0.00
--	------	------

(ii) Breakup of Water Requirement and Usage:					
	Activity	Existing Requirement (m3/day)	Revised Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
a.	Industrial Activity	1232.00	1232.00	330	406560.00
b.	Residential / Domestic	25.00	25.00	330	8250.00
c.	Greenbelt Development / Environment Maintenance	45.00	45.00	330	14850.00
d.	Other Use	0.00	0.00	0	0.00
e.	Grand Total	1302.00	1302.00		429660.00

Source of recycled water		ETP			
(iii) Breakup of Recycled Water Usage:					
		(m3/day)	(Days)	(m3/year)	
	(a) Total Waste Water Generated:	350.00	330	115500.00	
	(b) Quantity of Treated Water Available	350.00	330	115500.00	
	i). Reuse in Industrial Activity:	305.00	330	100650.00	
	ii). Reuse in Green Belt Development:	45.00	330	14850.00	
	iii). Any other use	0.00	0	0.00	
	(c) Total Treated Water Utilized:	350.00		115500.00	
	(d) Quantity and mode of disposal of unutilised effluent:	0.00			

3. Details of existing and/ or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter)/ Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not
1	bore well/ 1994	130.00/ 250.00	34.00	8.00	9.40/ 330	1	15	Yes
2	bore well/ 1994	130.00/ 230.00	35.00	10.00	19.00/ 330	1	15	Yes
3	bore well/ 1994	130.00/ 250.00	34.00	13.00	19.00/ 330	1	20	Yes
4	bore well/ 1994	130.00/ 300.00	35.00	22.00	20.00/ 330	1	30	Yes

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

4. Likely date of operation of proposed tubewell

5. Quantum of ground water recharge(m3/year)

0.00

6. Water Efficient Technology will be adopted

Download

7. Valid Consent of operate issued by HSPCB(CTO)

Download

8. Compliance Report as per format (In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant)

Download
View Online
compliance Report

9. Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD.

Download

10. Affidavit for compliance, as per format.

Download

11. Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Salient features of IAR, in the prescribed formats.

Download

12 i. Any Other Document/Information

Download

ii. Any Other Document/Information

Download

iii. Any Other Document/Information

Download

13. I shall comply with all the terms and conditions of the Permission for renewal.

Yes

14. Rainwater Harvesting Proposal If the latest NOC/Permission for abstraction of groundwater was obtained from CGWA or if Rainwater Harvesting Proposal is asked to be revised as per HWRA guidelines)

Download

1263

230

Self Declaration:-

1. I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
2. I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

Signature of Applicant with Office Seal

(Mahendra Pratap Singh)

(Unit head)

a) Information of payment for Application Fee

Total Amount				
Mode of Payment	Online			
Reference No.	Transaction No.	Date	Amount	Status
HRWA1002056415151679	BSBIVSY0YISV6U	06/10/2025	100000	success

b) Information of payment for Tarrif Fee

Total Amount			
Mode of Payment			



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TC-6821

TEST REPORT

Sample Number: **JME/GSL/A/01** Report No.: **JME/A/250317005**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101** Format No.: **7.5 F-02**
 Party Reference No.: **Nil**
 Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)	Mr. Akhil Kumar (GM.HR & ADMIN)
Sample collected by	JMELPL Team
Sampling Location	Near Main Gate
Latitude	29° 13' 10.92" N
Longitude	76° 59' 46.05" E
Instrument used	RDS, FPS & BS
Instrument code	JME/RDS/01/24, JME/FPS/01/22 & JME/BS/01/01
Instrument calibration status	Calibrated
Scope of Monitoring	Regulatory Requirement
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	13/03/2025 to 14/03/2025
Time of Monitoring	09:45 to 09:45 Hrs.
Actual duration of Monitoring, (minutes)	1422.0
Ambient Temperature (°C)	Max 32°C, Min 20°C
Surrounding activity	Human & Vehicular Activities
Control measure if Any	-
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	50.61	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	85.28	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	23.77	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	9.53	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	26.48	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part-10)	0.65	mg/m ³	4

Ritika Saini
Ritika Saini
Tested by

Deepak Singh
Deepak Singh
Checked by

Page No. 1 of 2

 Sita Ram Yadav
 Authorized Signatory

Note:

- This test report has been at your request and test results pertain to the tested sample received.
- This report is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
- Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
- The sample will be destroyed after retention time unless otherwise specified specially.
- Endorsement of the product tested by the laboratory is neither inferred nor implied.
- Report shall not be reproduce except in full without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

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424, Ground Floor, Uday Vihar,
Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenvirolab.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-51,
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TC-6821

TEST REPORT

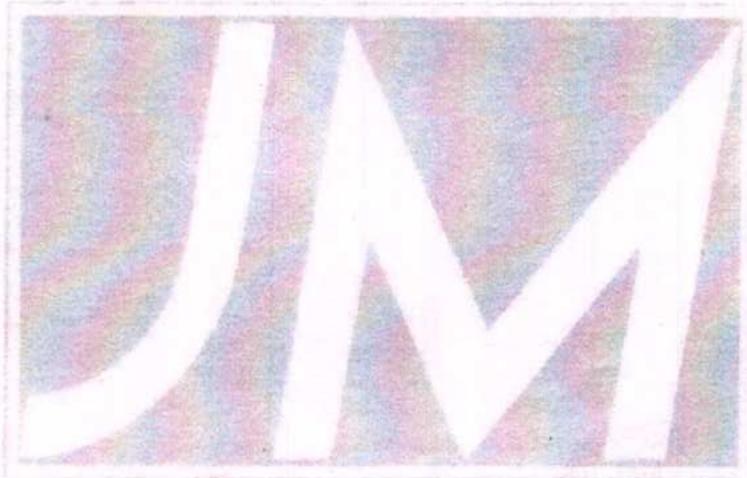
Sample Number: **JME/GSL/A/01**

Report No.: **JME/A/250317005**

8.	Ammonia	IS:5182, (Part 25)	27.52	µg/m ³	400
9.	Benzene	IS:5182, (Part -11)	BDL (DL 1.0)	µg/m ³	5
10.	Benzo (a) pyrene	IS:5182, (Part -12)	BDL (DL 0.5)	ng/m ³	1
11.	Arsenic	JMPLPL/STOP/03 (Issue Date-21/09/2022)	BDL (DL 0.5)	ng/m ³	6
12.	Nickel	IS:5182, (Part-26)	BDL (DL 1.0)	ng/m ³	20

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(i)] 18.11.2009
BDL- Below Detection Limit, DL- Detection Limit

****End of Report****



Page No. 2 of 2

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Deepak Singh
Deepak Singh
Checked by

Sita Ram Yadav
Sita Ram Yadav
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TC-6821

TEST REPORT

Sample Number: **JME/GSLJA/02**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101**

Report No.: **JME/A/250317006**
 Format No.: **7.5 F-02**
 Party Reference No. **Nil**
 Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)

Mr. Akhil Kumar (GM.HR & ADMIN)

Sample collected by

JMELPL Team

Sampling Location

Near IMFL Bottling

Latitude

29° 13' 06.93" N

Longitude

76° 59' 49.70" E

Instrument used

RDS, FPS & BS

Instrument code

JME/RDS/01/18, JME/FPS/01/18 & JME/BS/01/02

Instrument calibration status

Calibrated

Scope of Monitoring

Regulatory Requirement

Meteorological condition during monitoring

Clear Sky

Date of Monitoring

13/03/2025 to 14/03/2025

Time of Monitoring

10:20 to 10:20 Hrs.

Actual duration of Monitoring, (minutes)

1403.0

Ambient Temperature (°C)

Max 32°C, Min 20°C

...

Plant Operation and Vehicular Activities

Control measure if Any

--

Sampling & Analysis Protocol

IS-5182

Parameter Required

As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	45.61	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	83.52	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	22.76	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	8.67	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	23.19	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part -10)	0.67	mg/m ³	4

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Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Page No. 1 of 2
Sita Ram Yadav
Sita Ram Yadav
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TC-0821

TEST REPORT

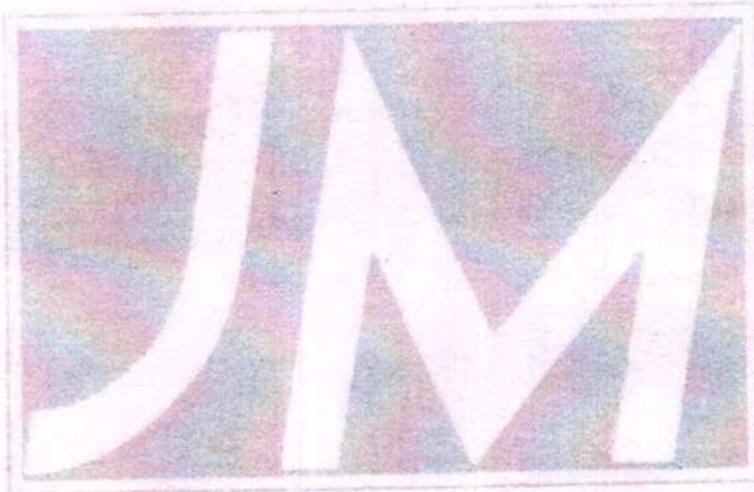
Sample Number: **JME/GSL/A/02**

Report No.: **JME/A/250317006**

8.	Ammonia	IS:5182, (Part 25)	28.65	µg/m ³	400
9.	Benzene	IS:5182, (Part -11)	BDL (DL 1.0)	µg/m ³	5
10.	Benzo (a) pyrene	IS:5182, (Part -12)	BDL (DL 0.5)	ng/m ³	1
11.	Arsenic	JMPLPL/STOP/03 (Issue Date-21/09/2022)	BDL (DL 0.5)	ng/m ³	6
12.	Nickel	IS:5182, (Part-26)	BDL (DL 1.0)	ng/m ³	20

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(l)] 18.11.2009
BDL- Below Detection Limit, DL- Detection Limit

****End of Report****



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TC-6821

TEST REPORT

Sample Number: **JME/GSLJA/03**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101**

Report No.: **JME/A/250317007**
 Format No.: **7.5 F-02**
 Party Reference No.: **Nil**
 Reporting Date: **21/03/2025**
 Analysis Completion Date: **21/03/2025**
 Analysis Start Date: **17/03/2025**
 Receipt Date: **17/03/2025**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)	Mr. Akhil Kumar (GM.HR & ADMIN)
Sample collected by	JMELPL Team
Sampling Location	Near Admin Office
Latitude	29° 13' 06.93" N
Longitude	76° 59' 48.48" E
Instrument used	RDS, FPS & BS
Instrument code	JME/RDS/01/24, JME/FPS/01/22 & JME/BS/01/01
Instrument calibration status	Calibrated
Scope of Monitoring	Regulatory Requirement
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	14/03/2025 to 15/03/2025
Time of Monitoring	10:35 to 10:35 Hrs
Actual duration of Monitoring, (minutes)	1403.0
Ambient Temperature (°C)	Max 34°C, Min 18°C
Surrounding activity	Plant Operation
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	41.29	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	79.67	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	19.52	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	8.64	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	22.67	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part -10)	0.64	mg/m ³	4

Ritika Saini
Ritika Saini
 Tested by

Deepak Singh
Deepak Singh
 Checked by

Page No. 1 of 2

Authorized Signatory

Note:

1. This test report has been at your request and test results pertain to the tested sample received.
2. This report is for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
4. Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
5. The sample will be destroyed after retention time unless otherwise specified specially.
6. Endorsement of the product tested by the laboratory is neither inferred nor implied.
7. Report shall not be reproduced except in full without approval of the laboratory.
8. All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
 Phase-IV, Gurugram-122015 (Haryana)
 E-mail: jmenvirolab@hotmail.com | www.jmenvironet.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
 Golf Course Ext. Road, Sector-61,
 Gurugram-122011(Haryana)

प्रेषक

निदेशक,
नगर तथा ग्राम आयोजना विभाग,
हरियाणा कीठी न0936, सेक्टर-8,
पंचकुला

प्रेषक में

श्री सुखबीर सिंह आर्य तपुत्र श्री हनुमन्त
डायरक्टर-मै0 हरियाणा आर्गेनिक्स लिमिटेड,
ए यूनिट आफ ग्लोबल एगोनिक्स लि0,
पोस्ट बाक्स न0-7021, न्यू दिल्ली-110065

यादीकमॉक-5डीपी 111-94/1095
दिनांक-18/8/94

विषय:-

प्रमाण पत्र जारी करने बारे- मै0 हरियाणा आर्गेनिक्स
लिमिटेड, समालखा हरियाणा।

उपरोक्त विषय पर आपके आवेदन पत्र दिनांक-15-3-94
5-8-94 के संदर्भ में।

2- आप द्वारा ग्राम- गुलकाना, तहसील-समालखा जिला पानी
की प्रस्तावित खासरा नम्बर- 5//21, 6//15, 16, 25//6, 15, 26//1, 10/2, 5
22, 6//25, 25//27 1/8 भाग, 6//24, 25//4, 5, 25//7, 6//13/2, 14, 17,
22//2, 23, 25//2/1, 3/1, 3/2 तथा 25//27 1/3 भाग जिसका कुल रकबा
132कनाल 12 मरला अर्थात् 16.575 एकड़ बनता है, पर शाहरी क्षेत्र समालखा
में जो औद्योगिक इकाई स्थापित करने की प्रस्तावना है, के सम्बन्ध में सति
किया जाता है कि प्रस्तावित स्थल की खेच में दिनांक के वर्तमान अभिलेख
अनुसार "डी हरियाणा डिवेलपमेंट एण्ड रेगुलेशन आफ अर्बन हरियास एक्ट, 1963"
की धारा 7 1/1 की उल्लंघना तल्लिप्त इन्वाल्ड नहीं है तथा न ही प्रस्तावित
स्थल इस विभाग द्वारा "डी पंजाब शाहपुल्ड रोड एण्ड कन्ट्रोल हरियाज-
रिस्ट्रिक्शन आफ अन-रेगुलेटिड डिवेलपमेंट एक्ट 1963 के तहत घोषित किसी
नियन्त्रित क्षेत्र के भीतर पड़ता है। अतः यह प्रमाण पत्र आपको निम्नलिखित
शर्तों के आधार पर प्रदान किया जाता है:-

"आप प्रस्तावित स्थल के बीच से गुजरने वाले नाले को बन्द
तही करेंगे व न ही उसके ऊपर किसी प्रकार का निर्माण करेंगे।
इसके अतिरिक्त तरफार का जो भी विभाग इस नाले के
पानी की निकाली के संबंध में निरीक्षण करना चाहेगा उसे
आप द्वारा रोका नहीं जाएगा।

उपरोक्त के अतिरिक्त यहाँ यह भी स्पष्ट किया जाता है कि

--आगे --पेज/2

M. S. J. S. J.

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यह प्रमाण पत्र आपको प्रस्तावित स्थल/क्षेत्र में लागू होने वाले किसी अन्य अधिनियम/नियम/विधायकों के प्रावधान से कोई छूट प्रदान नहीं करता है।

कृते: निदेशक, वरिष्ठ नगर योजनाकार, ई०, नगर तथा ग्राम आयोजना विभाग, हरियाणा।

पृष्ठांकन क्रमांक-5डीपी 111-94/

दिनांक-

एक एक प्रति निम्नलिखित को सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतु प्रेषित की जाती है :-

- 1- वरिष्ठ नगर योजनाकार, पयकला।
- 2- जिला नगर योजनाकार, ई०, पानीपत।

कृते: निदेशक, वरिष्ठ नगर योजनाकार, ई०, नगर तथा ग्राम आयोजना विभाग, हरियाणा।

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Annexure - R

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HARYANA STATE POLLUTION CONTROL BOARD

SCO-55, Sec.25, HUDA, Panipat Ph. 0180-2672037

Email:- hspcbropr@gmail.com

E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 313106523PITCTO39884947

Dated:20/09/2023

To.

M/s :HARYANA ORGANICS A Unit of Globus Spirits Ltd
4 KM, Chulkana Road, Samalkha, Panipat

Subject: Grant of consent to operate to M/s HARYANA ORGANICS A Unit of Globus Spirits Ltd.

Please refer to your application no. 39884947 received on dated 2023-08-24 in regional office Panipat. With reference to your above application for consent to operate, M/s HARYANA ORGANICS A Unit of Globus Spirits Ltd is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	13/09/2023 - 30/09/2027
Industry Type	Distillery (molasses / grain / yeast based)
Category	RED
Investment(In Lakh)	15967.691
Total Land Area(Sq. meter)	72216.0
Total Builtup Area(Sq. meter)	15000.0
Quantity of effluent	
1. Trade	554.0 KL/Day
2. Domestic	15.0 KL/Day
Number of outlets	0.0
Mode of discharge	
1. Domestic	STP then use for Horticulture
2. Trade	ZLD/CPU/MEE
Domestic Effluent Parameters	
1. BOD	10 mg/l
2. COD	50 mg/l
3. TSS	20 mg/l
4. pH (5.5-9.0)	5.59.0
5. Faecal Coliform (MPN/100 ml)	100 MPN/100ml
6. TOTAL NITROGEN	10
Trade Effluent Parameters	
1. BOD	30 mg/l
2. TSS	100 mg/l

3. pH (5.5-9.0)	5.59.0
4. All Applicable Standards as per EP Acts/Rules/Norms	
Number of stacks	3
Height of stack	
1. S T A C K ATTACHED TO 10 TPH BOILER	42.67 m
2. S T A C K ATTACHED TO 25 TPH BOILER	44.2 m
3. S T A C K ATTACHED TO DG SET (above roof level)	10.9 m
Emission parameters	
1. SPM	80 mg/m ³
Product Details	
1. IMFL	10000 Cases/day
2. COUNTRY LIQUOR	12000 Cases/day
3. RECTIFIED SPIRIT, ENA, ETHANOL	140 Kilo liters/Day
Capacity of boiler	
1. BIOMASS FIRED BOILER	25 Ton/hr
2. BIOMASS FIRED BOILER	10 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. BIOMASS	300 TON/DAY
2. Diesel	2.4 KL/day
Raw Material Details	
DISCARDED GRAIN, NAKKU,BAJRA,MAIZE	296 Metric Tonnes/Day
RAW WATER	135 Kilo Liters/Day

*Regional Officer, Panipat
Haryana State Pollution Control Board.*

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the

- law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
 4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
 5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
 6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
 7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
 8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
 9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
 10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
 11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
 12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
 13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
 14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
 15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
 16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. The unit shall keep all the parameters within the prescribed limits and shall comply with all the Norms and Rules as prescribed in the Acts.
2. That the unit will comply with all the provisions of Hazardous Waste Rules and maintain agreement with Authorized recycler of the Board for scientific disposal of Hazardous Waste.
3. That unit will use only biomass fuel as per

direction of CAQM. 4. That the Unit will run APCM regularly and maintained log books properly. 5. That the unit will provide inter locking arrangement of DG set with APCM and shall have adequate D.G. set to ensure regular and effective running of pollution control devices. 6. That the unit will not generate Trade effluent more than permission granted without prior permission from the board. 7. That the unit will not add any air polluting process/ machinery and also not add any process which increases the water pollution load. 8. That the unit will follow the directions issued from HSPCB, CPCB, NGT and CAQM. 9. That the unit will deposit the balance consent fee as per schedule, if any. 10. The unit will run and maintain its MEE and APCM regularly & effectively and will keep all the parameters within limit, it will dispose off its boiler ash in scientific method. 11. That the unit should obtain/renew the NOC from HWRA for extraction of ground water. 12. Unit will Hand over the waste oil of the D.G set only to the authorized recycler and will timely renew their agreement. 13. That the CTO so granted shall become invalid in case of violation of any of the above / any law of the land If the unit fails in complying of above said conditions. 14. That this CTO is issued in suppression of earlier CTO issued vide no. HSPCB/Consent/ : 313106523PITCTE2060767 Dated:13/07/2023. 15. That the unit will submit the compliance of conditions of CTO each year.

Regional Officer, Panipat

Haryana State Pollution Control Board.

HARYANA STATE



MONTH OF JUNE

Date	BORE NO. 02		BORE NO. 03		BORE NO. 04		Total Waters
	opening Reading	Closing Reading	opening Reading	Closing Reading	opening Reading	Closing Reading	
01-06-25	31428	31636	73899	73899	0.00	40701	287
02-06-25	31781	31781	73899	73899	0.00	40728	231
03-06-25	31909	31909	73899	73899	0.00	40928	204
04-06-25	31990	31990	73899	73899	0.00	41106	212
05-06-25	31990	31990	73899	73899	0.00	41362	228
06-06-25	31990	31990	73899	73899	0.00	41683	222
07-06-25	32170	32170	73899	73899	0.00	42012	0.00
08-06-25	32345	32345	73899	73899	0.00	42350	69
09-06-25	32345	32345	73899	73899	0.00	42657	70
10-06-25	32480	32480	73899	73899	0.00	42978	200
11-06-25	32480	32480	73899	73899	0.00	43226	182
12-06-25	32480	32480	73899	73899	0.00	43460	218
13-06-25	32578	32578	73899	73899	0.00	43721	236
14-06-25	32685	32685	73899	73899	0.00	43988	250
15-06-25	32685	32685	73899	73899	0.00	44250	234
16-06-25	32685	32685	73899	73899	0.00	44566	245
17-06-25	32685	32685	73899	73899	0.00	44870	221
18-06-25	32685	32685	73899	73899	0.00	45198	228
19-06-25	32685	32685	73899	73899	0.00	45520	132
20-06-25	32685	32685	73899	73899	0.00	45841	140
21-06-25	32685	32685	73899	73899	0.00	46118	187
22-06-25	32685	32685	73899	73899	0.00	46328	181
23-06-25	32685	32685	73899	73899	0.00	46566	159
24-06-25	32685	32685	73899	73899	0.00	46821	159
25-06-25	32685	32685	73899	73899	0.00	47038	154
26-05-25	32757	32757	73899	73899	0.00	47215	1493
27-05-25	32825	32825	73899	73899	0.00	47457	162
28-05-25	32825	32825	73899	73899	0.00	47691	120
29-05-25	32909	32909	73899	73899	0.00	47892	113
30-05-25	32974	32974	73899	73899	0.00	48130	132
			73899	73899	0.00	48472	98
							550
							548
							530
							549
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MONTH OF JULY 2005
 BORE NO 01
 BORE NO 02
 BORE NO 03
 BORE NO 04

apsara

MONTH OF JULY 2005

BORE NO 04

BORE NO 03

BORE NO 02

BORE NO 01

DATE	Flow in Reading	Flow out Reading	Water	Flow in Reading	Flow out Reading	Water	Flow in Reading	Flow out Reading	Water	Flow in Reading	Flow out Reading	Water	Flow in Reading	Flow out Reading	Water	Flow in Reading	Flow out Reading	Water
01.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	76035	76147	112	76035	76147	112	76035	76147	112
02.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	76147	76276	129	76147	76276	129	76147	76276	129
03.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	76276	76437	161	76276	76437	161	76276	76437	161
04.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	76437	76608	171	76437	76608	171	76437	76608	171
05.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	76608	76745	137	76608	76745	137	76608	76745	137
06.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	76745	76948	203	76745	76948	203	76745	76948	203
07.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	76948	77131	183	76948	77131	183	76948	77131	183
08.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	77131	77181	50	77131	77181	50	77131	77181	50
09.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	77181	77181	0.00	77181	77181	0.00	77181	77181	0.00
10.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	77181	77181	0.00	77181	77181	0.00	77181	77181	0.00
11.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	77181	77333	152	77181	77333	152	77181	77333	152
12.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	77333	77521	182	77333	77521	182	77333	77521	182
13.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	77521	77803	282	77521	77803	282	77521	77803	282
14.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	77803	78011	238	77803	78011	238	77803	78011	238
15.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78011	78302	261	78011	78302	261	78011	78302	261
16.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78302	78608	98	78302	78608	98	78302	78608	98
17.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78608	78710	102	78608	78710	102	78608	78710	102
18.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78710	78919	289	78710	78919	289	78710	78919	289
19.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
20.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
21.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
22.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
23.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
24.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
25.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
26.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
27.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
28.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
29.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
30.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00
31.07.05	73899	73899	0.00	32974	32974	0.00	48422	48530	108	78919	78919	0.00	78919	78919	0.00	78919	78919	0.00

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Annexure - 7



1279



247 1280

Annexure - U

CPU



1281

MEE



STP



EnviroConnect	Forbes Marshall	Historical Data
Plant Name	Haryana Organics	
Plant Address	4 KM Chulkana Road	Panipat (HARYANA)
Station Name	Dust Monitor	
From Date	01-06-2025 00:00	
To Date	30-06-2025 10:51	
Interval	Daily	
Function	Average	
Parameter	PM	
Unit	mg/Nm3	
Limit	0.00 - 80.00	
01-06-2025 00:00	54.92	<
02-06-2025 00:00	62.84	<
04-06-2025 00:00	25.91	<
05-06-2025 00:00	48.31	
06-06-2025 00:00	44.17	
07-06-2025 00:00	36.3	<
08-06-2025 00:00	22.31	<
09-06-2025 00:00	38.53	
10-06-2025 00:00	40.69	
11-06-2025 00:00	48.58	<
12-06-2025 00:00	46.69	
13-06-2025 00:00	43.83	
14-06-2025 00:00	52.22	<
15-06-2025 00:00	60.36	
16-06-2025 00:00	66.36	
17-06-2025 00:00	49.49	<
18-06-2025 00:00	55.5	<
19-06-2025 00:00	58.79	<
20-06-2025 00:00	46.88	<
21-06-2025 00:00	42.66	<
22-06-2025 00:00	54.29	
23-06-2025 00:00	54.02	<
24-06-2025 00:00	65.99	<
26-06-2025 00:00	81.55	<
29-06-2025 00:00	73.21	<

EnviroConnect	Forbes Marshall
Plant Name	Haryana Organics
Plant Address	4 KM Chulkana Road
Station Name	Dust Monitor 2
From Date	01-06-2025 00:00
To Date	30-06-2025 10:52
Interval	Daily
Function	Average
Parameter	PM
Unit	mg/Nm3
Limit	0.00 - 150.00
01-06-2025 00:00	68.22
02-06-2025 00:00	68.26
04-06-2025 00:00	75.67
05-06-2025 00:00	72.5
06-06-2025 00:00	68.58
07-06-2025 00:00	55.02
08-06-2025 00:00	51.18
09-06-2025 00:00	56.87
10-06-2025 00:00	66.56
11-06-2025 00:00	21.82
12-06-2025 00:00	18.46
13-06-2025 00:00	57.23
14-06-2025 00:00	79.73
16-06-2025 00:00	54.24
17-06-2025 00:00	54.1
18-06-2025 00:00	61.19
19-06-2025 00:00	60.97
20-06-2025 00:00	37.26
21-06-2025 00:00	35.76
22-06-2025 00:00	36.28
23-06-2025 00:00	36.3
24-06-2025 00:00	38.66
25-06-2025 00:00	43.4
26-06-2025 00:00	42.04
27-06-2025 00:00	38.92
28-06-2025 00:00	39.58
29-06-2025 00:00	42.23

2521285

Annexure-W

Annexure - W

Globus Spirits Limited.

ORIGINAL



Reg Factory Haryana Organics Invoice Status Completed
 Reg Office F-0 Ground Floor, The Mira Corporate Bulde, Plot No. 1 & 2, Ishwar Nagar, Mathura Road, Delhi 110025
 FSSAI Lic NO 10014064000428
 CIN L74899DL1993PLC052177
 IRN 1a0911aa7c6586e7d033bcb3b863f728ba3014bcbea3fcb24b01a9fd9aa880ca0
 E Invoice ACK No 132523906190056 ACK Date 29-09-2025



Tax Invoice

Sales Order 8024000605 SO Date 29-09-2025 Customer PO 29092025-LIQUID CO2 Customer PO date 29-09-2025

Bill From
 Haryana Organics
 (A Unit Of Globus Spirits Ltd), 4 Km, Chulkana Road, Panipat 132101
 GST 06AAACG2634B1ZA PAN AAACG2634B
 TIN 06122606958 TAN DELG06683F
 Code 06 State Haryana

Invoice No 2513300548
 Date 29-09-2025
 Pay term 100% advance
 Place of Supply Panipat
 Supply Type B2B
 Shipment Type
 Transporter name
 Exc Gate Pass No
 LR/GC NO
 Import Pt No
 Export Pt No
 Tr Permit no
 Gate Pass No 253

E Way Bill no
 E- Way Bill Date
 Insurance No
 Vehicle No UP47T9909
 RCM Applicable N
 Exc Gate Pass Dt
 LR/GC NO Date
 Import Pt date
 Export Pt date
 Tr Permit Date
 Gate Pass Dt 29-09-2025

Ship From
 Haryana Organics-(FL)
 Chulkhana Road, Samalkha (A Unit Of Globus Spirits Ltd) 4Km., Panipat 132101
 GST 06AAACG2634B1ZA PAN AAACG2634B
 TIN 06122606958 TAN DELG06683F
 Code 06 State Haryana

Details of customer (Bill to)
 Name Global Chemicals Enterprises
 Address Distillery At Chulkana, Samalkha Road, Panipat (Hr.) Panipat 132101
 Code 06 State Haryana
 GSTIN 06AAXFG5510C1ZI PAN AAXFG5510C
 TIN

Details of customer (Ship to)
 Name Global Chemicals Enterprises
 Address Distillery At Chulkana, Samalkha Road, Panipat (Hr.) Panipat 132101
 Code 06 State Haryana
 GSTIN 06AAXFG5510C1ZI PAN AAXFG5510C
 TIN

S No	Item Code	Item Name	HSN/SAC	Qty	UOM	Rate	Taxable Value	
1	4530000005	LIQUID CO2	281121	22,730.000	KG	3.25	73,872.50	
Total							22,730.000	73,872.50

Total Invoice Value (in words) Eighty Seven Thousand One Hundred Seventy Rupees Only		SGST(@9.00 %)	8,648.53
To Pay On Line - Please scan the QR code		CGST(@9.00 %)	8,648.53
		Rounding Off	0.44
		Net Value	87,170.00

Terms and Condition

* Payments are to be made in INR.
 * In addition to paying the quoted purchase price, Buyer is solely liable for any excises, levies or taxes which Globus Spirits Ltd may be required to pay or collect, under any existing or future law, upon or with respect to the sale, supply and/or transportation of any of the goods/services covered hereby, and Buyer agrees to pay the amount thereof on the same terms as it shall pay the quoted purchase price.
 * All invoices are due on the due date specified on the invoice. Delay in payment shall attract interest @ 18% p.a. or such rate as permitted by law, whichever higher.
 * Unless otherwise agreed in writing, in case of supply of goods, all prices are f.o.b. point of manufacture. The risk of loss or destruction of, or damages to, the product shall be on Buyer from and delivery of the product to Buyer or carrier, whichever first occurs.
 * In the absence of the explicit terms pertaining to payment agreed between Globus Spirits Limited and the Buyer in writing via a separate agreement, Buyer's assent to the terms and conditions contained in this document which shall be conclusively presumed from Buyer's acceptance of all or any part of the goods/services or from payment by Buyer for all or any part of the goods/services: None of these terms and conditions may be added to, modified, superseded or otherwise altered, except by a written instrument signed by an authorized executive of GLOBUS SPIRITS LTD/FARE of GLOBUS SPIRITS LTD to object to any terms or conditions which may be contained in any document or form shall not be construed as a waiver of these conditions, nor as an acceptance of any such terms and conditions.
 * This invoice not captured the matter for jurisdiction & declaration as under
 - All Dispute Subject to Haryana Jurisdiction.
 - Certified that the particulars given above are true and correct and the amount actually charged and there is no flow of additional consideration directly or indirectly from the buyer.

Created By RAJNISH_M
 Authorized by RAJNISH_M
 A U/o Globus Spirits Ltd.

253 1286

Globus Spirits Limited.

ORIGINAL



Reg Factory Haryana Organics
Reg Office F-0 Ground Floor, The Mira Corporate Suite, Plot No. 1 & 2, Ishwar Nagar, Mathura Road, Delhi 110025
FSSAI Lic NO 10014064000428
CIN L74899DL1993PLC052177
IRN 6dbf6d922eb75d03a38b1467dfe60012293982578085ee6d2d9fede3537d81ec
E Invoice ACK No 132524059167546
ACK Date 09-10-2025

Invoice Status Completed



Sales Order 802-000615 **SO Date** 09-10-2025 **Tax Invoice** **Customer PO** Dry Ice **Customer PO date** 09-10-2025

Bill From Haryana Organics (A Unit Of Globus Spirits Ltd), 4 Km, Chulkana Road, Panipat 132101 GST 06AAACG2634B1ZA PAN AAACG2634B TIN 06122606958 TAN DELG06683F Code 06 State Haryana		Invoice No 2513300594 Date 09-10-2025 Pay term 100% advance Place of Supply Panipat Supply Type B2B Shipment Type Transporter name Exc Gate Pass No LR/GC NO Import Pt. No Export Pt No Tr Permit no Gate Pass No 277		E Way Bill no E- Way Bill Date Insurance No Vehicle No DL1LAM3985 RCM Applicable N Exc Gate Pass Dt LR/GC NO Date Import Pt date Export Pt date Tr Permit Date Gate Pass Dt 09-10-2025	
--	--	--	--	---	--

Ship From Haryana Organics-(FL) Chulkhana Road, Samalkha (A Unit Of Globus Spirits Ltd) 4Km., Panipat 132101 GST 06AAACG2634B1ZA PAN AAACG2634B TIN 06122606958 TAN DELG06683F Code 06 State Haryana		Details of customer (Bill to) Name Global Chemicals Enterprises Address Distillery At Chulkana, Samalkha Road, Panipat (Hr.) Panipat 132101 Code 06 State Haryana GSTIN 06AAXFG5510C1ZI PAN AAXFG5510C TIN TAN		Details of customer (Ship to) Name Global Chemicals Enterprises Address Distillery At Chulkana, Samalkha Road, Panipat (Hr.) Panipat 132101 Code 06 State Haryana GSTIN 06AAXFG5510C1ZI PAN AAXFG5510C TIN TAN	
--	--	---	--	---	--

S No	Item Code	Item Name	HSN/SAC	Qty	UOM	Rate	Taxable Value	
1	4530000004	DRY ICE	281121	1,430.000	KG	6.50	9,295.00	
Total							1,430.000	9,295.00

Total Invoice Value (In words) Ten Thousand Nine Hundred Sixty Eight Rupees Only To Pay On Line - Please scan the QR code		SGST(@9.00 %) 836.55 CGST(@9.00 %) 836.55 Rounding Off -0.10 Net Value 10,968.00
---	--	---

Terms and Condition

* Payments are to be made in INR.
 * In addition to paying the quoted purchase price, Buyer is solely liable for any excises, levies or taxes which Globus Spirits Ltd may be required to pay or collect, under any existing or future law, upon or with respect to the sale, supply and/or transportation of any of the goods/services covered hereby, and Buyer agrees to pay the amount thereof on the same terms as it shall pay the quoted purchase price.
 * All invoices are due on the due date specified on the invoice. Delay in payment shall attract interest @ 18% p.a. or such rate as permitted by law, whichever higher.
 * Unless otherwise agreed in writing, in case of supply of goods, all prices are f.o.b. point of manufacture. The risk of loss or destruction of, or damages to, the product shall be on Buyer from and delivery of the product to Buyer or carrier, whichever first occurs.
 * In the absence of the explicit terms pertaining to payment agreed between Globus Spirits Limited and the Buyer in writing via a separate agreement, Buyer's assent to the terms and conditions contained in this document which shall be conclusively presumed from Buyer's acceptance of all or any part of the goods/services or from payment by Buyer for all or any part of the goods/services. None of these terms and conditions may be added to, modified, superseded or otherwise altered, except by a written instrument signed by an authorized executive of GLOBUS SPIRITS LTD. Failure of GLOBUS SPIRITS LTD to object to any terms or conditions which may be contained in any document or form shall not be construed as a waiver of these conditions, nor as an acceptance of any such terms and conditions.
 * Print Invoice not captured the matter for jurisdiction & declaration as under
 - All Dispute Subject to Haryana Jurisdiction.
 - Certified that the particulars given above are true and correct and the amount actually charged and there is no flow of additional consideration directly or indirectly from the Buyer.

Created By **NIRANJAN_S** Authorized by **NIRANJAN_S**



Annexure 8 Health Report

Annexure - X

PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss. Abhishek
employed with M/S Haryans Organic's Uel coming in direct
Contact with food items has been carefully examined *by me on date 30/8/24
based on the medical examination conducted , he/she is found free from any infectious
or communicable diseases and the person is fit to work in the above mentioned food
established.

*Medical Examination to be conducted:

- ~~1. Physical Examination~~
- ~~2. Eye Test~~
- ~~3. Skin Examination~~
- ~~4. Compliance with schedule of vaccine to be inoculated against enteric group diseases~~
- ~~5. Any test required to confirm any communicable or infectious disease which the person
suspected to be suffering from on clinical examination.~~

f

050

2551288

MEDICAL REPORT			
EXAMINATION DATE :	30-8-24		
NAME:	Satish		
AGE:	60 Y		
HEIGHT:		SEX: M	
		WEIGHT: 63 kg.	
MEDICAL EXAMINATION			
TYPE OF MEDICAL EXAMINATION	RESULTS		
EYE:			
R-eye:	+0.50 / +0.05 x 96		
L-eye:	+0.50 / +0.50 x 05		
Vaccination:			
Typhoid:	✓		
Tetanus:	✓		
Hepatitis-B :	✓		
Cholera vaccine :	✓		
Skin:			
Colour:			
Shape:	Normal		

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss Vikash Kumar
 employed with M/S Harjane Organics Pvt. Ltd. coming in direct
 Contact with food items has been carefully examined *by me on date 30/8/24
 based on the medical examination conducted, he/she is found free from any infectious
 or communicable diseases and the person is fit to work in the above mentioned food
 established.

*Medical Examination to be conducted:

- ~~1. Physical Examination~~
- ~~2. Eye Test~~
- ~~3. Skin Examination~~
- ~~4. Compliance with schedule of vaccine to be inoculated against enteric group diseases~~
- ~~5. Any test required to confirm any communicable or infectious disease which the person
 Suspected to be suffering from on clinical examination.~~

MEDICAL REPORT			
EXAMINATION DATE :	30-8-24		
NAME:	Vikash Kumar		
AGE:	454	SEX: M	
HEIGHT:		WEIGHT:	
MEDICAL EXAMINATION			
TYPE OF MEDICAL EXAMINATION	RESULTS		
EYE:			
R-eye:	+0.50 / -0.50 X 65		
L-eye:	+5.00 / +1.00 X 61		
Vaccination:			
Typhoid:	✓		
Tetanus:	✓		
Hepatitis-B :	✓		
Cholera vaccine :	✓		
Skin:			
Colour:	Normal		
Shape:			

Remark



1291

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PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss. Gaurav
employed with M/S Haryana Organics Pvt. Ltd. coming in direct
Contact with food items has been carefully examined *by me on date 30/8/24
based on the medical examination conducted, he/she is found free from any infectious
or communicable diseases and the person is fit to work in the above mentioned food
established.

*Medical Examination to be conducted:

~~1. Physical Examination~~

~~2. Eye Test~~

~~3. Skin Examination~~

~~4. Compliance with schedule of vaccine to be inoculated against enteric group diseases~~

~~5. Any test required to confirm any communicable or infectious disease which the person~~

Suspected to be suffering from on clinical examination.

1

P.T.O

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Annexure-Y



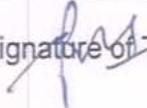


 Globus Spirits	TRAINING RECORD	Document No.	HOS/COM/F/18
		Date of Issue	20/03/2024
HARYANA ORGANICS SAMALKHA Form		Rev. No.	01
		Page No.	1 of 1

Name of the program:	Health & Safety Training
Trainers name:	MR Akhil Kumar / MR Poojeen Kumar
Venue:	Hos Samalkha - Conference hall
Target Group:	All employees & workers
Date:	16/9/25, Tuesday, 10:00 to 12:00

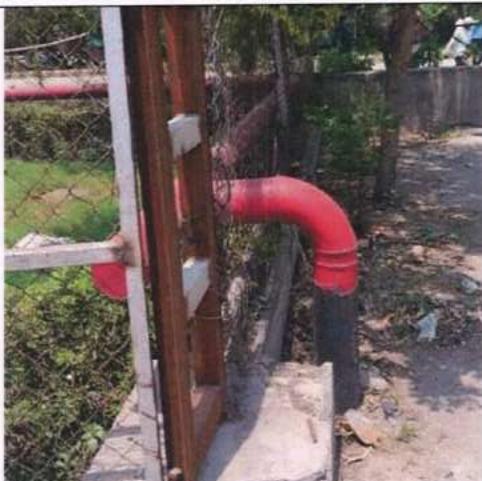
S.No.	Employee code	Participant Name	Function	Signature
1		Deepak		Deepak
2		Anand		Anand
3		Mishal		Mishal
4		Suryaj		Suryaj
5		Sunil		Sunil
6		Bhem		Bhem
7		Devdeep		Devdeep
8		Komal		Komal
9		Ajay		Ajay
10		Sohit		Sohit
11		Sanku		Sanku
12		Nakul		Nakul
13		Poojeen		Poojeen

 Signature of Training Manager/HR Head
 

 Signature of Trainer
 

Photographs of Fire Fighting Measures

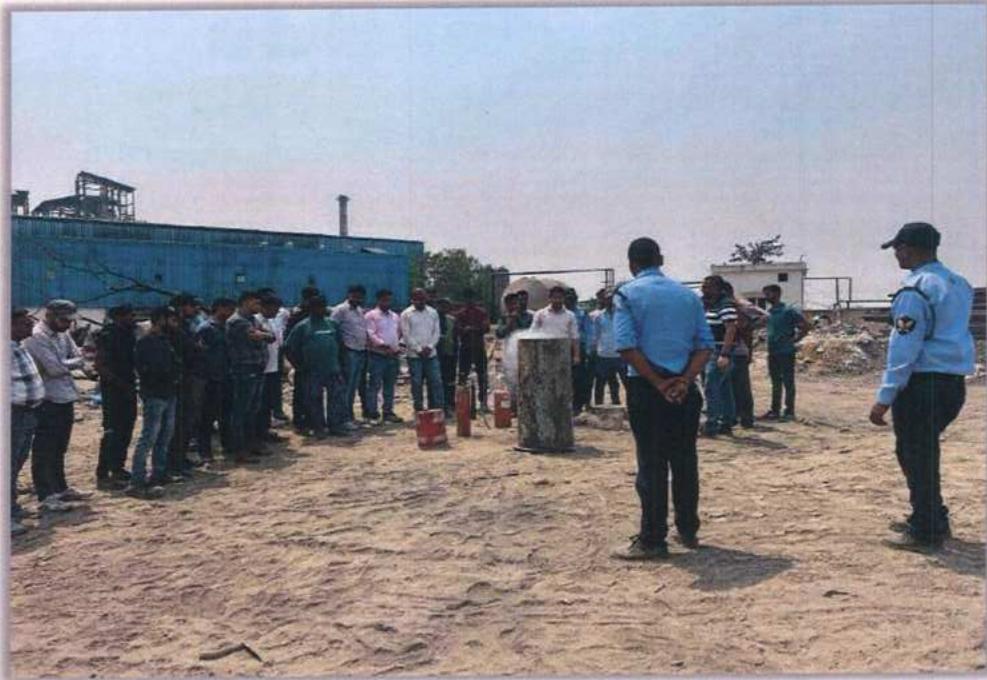
Annexure-11



Photographs of Fire Fighting Training

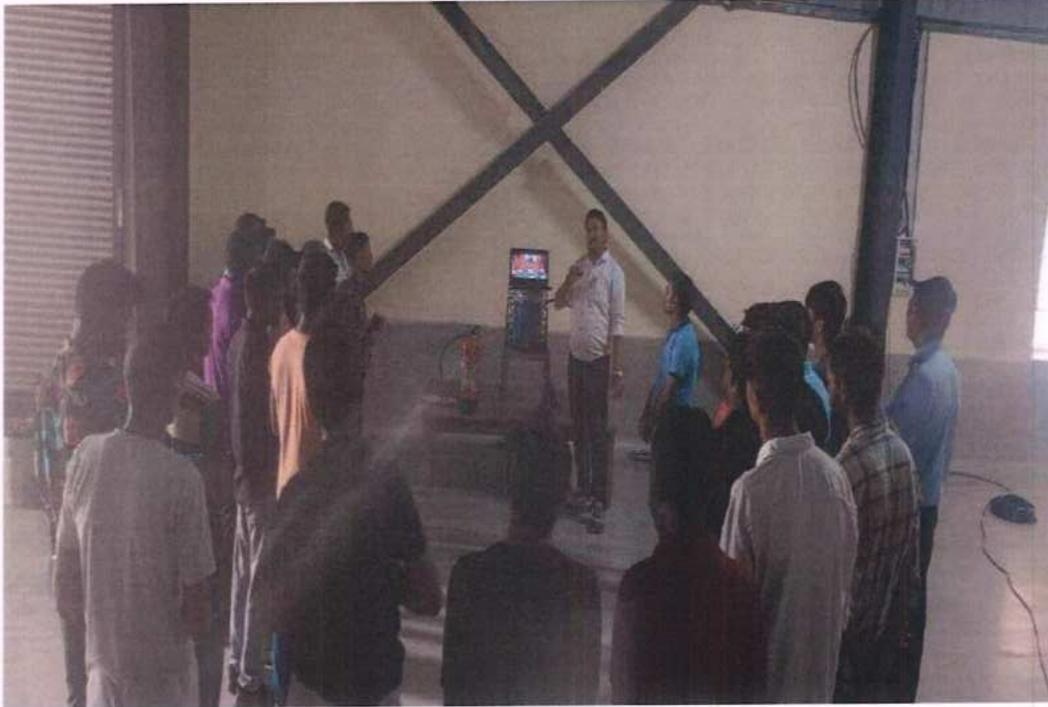
Annexure-12





Photographs of Fire Fighting Training

Annexure-12



 HARYANA ORGANICS SAMALKHA Form	<h3>TRAINING RECORD</h3>	Document No.	HOS/COM/F/18
		Date of Issue	20/03/2024
Rev. No.		01	
Page No.		1 of 1	

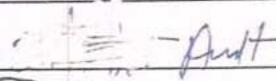
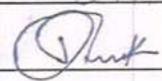
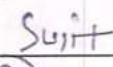
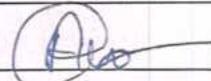
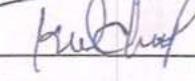
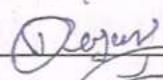
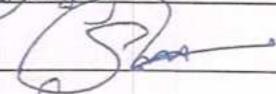
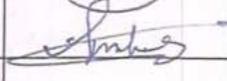
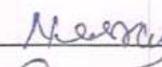
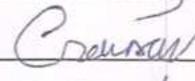
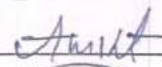
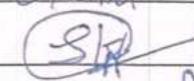
Name of the program: Fire & Safety Training

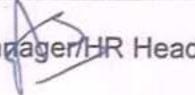
Trainers name: Parveen Kumar / Akhil Kumar

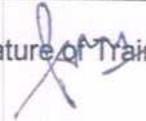
Venue: Hos Samalkha

Target Group: All employee & workers

Date: 10/9/25, Wednesday, 10:30 to 11:30

S.No.	Employee code	Participant Name	Function	Signature
1		Amit		
2		Deepak		
3		Sujit		
4		Amit		
5		Ankur		
6		Kuldeep		
7		Dheeraj		
8		Smit		
9		Abhinav		
10		Manoj		
11		Gaurav		
12		Ankit		
13		Sudhakar		

Signature of Training Manager/HR Head 

Signature of Trainer 

2671300

Annexure-AE

From Assistant Divisional Fire Officer/Fire Station Officer
Panipat

Annexure - AE

To M/s Haryana Organics A unit of Globus Sprits Ltd
Chulkana Road, Samalkha, District Panipat
Memo No. FS/2023/418 dated : 28/06/2023

Subject: Renewal of Fire Safety Certificate Under 15 mtrs. height from the fire Safety Point of View of the Group G- Industrial Building at Chulkana Road, Samalkha, District Panipat of Haryana Organics, A unit of Globus Sprits Ltd :

Reference to you online No 140842323000559 dated 27/06/2023 on the subject cited above.

Tower Name	Floor Detail	Height	Ground Coverage
Haryana Organics A unit of Globus Sprits Ltd	G+1	10	25757
Basement Level	Basement Area	Remarks	
0	0	OK	

Your site for the Renewal of the Fire Safety Certificate has been inspected by the Team of Fire Station Officers, Panipat from fire safety Point of View. The means of escape and Fire Protection system were checked and found as per the National Building Code of India, Part- IV guidelines.

In view of the satisfactory fire protection system / arrangement mentioned as above, this office has no objection for occupation from the Fire Safety point of view, with the following conditions:-

- 1) The owner/occupier shall keep duly trained Fire Staff in all three shifts.
- 2) The Fire Protection System tested during inspection shall be maintained properly & always should be in good working condition.
- 3) If any lapse is found in the fire protection system at the time of inspection or detected during outbreak of fire, action will be taken as per rules against you.
- 4) You are directed to apply for Renewal of Fire Safety Certificate in future before 2 month of expiry of your Fire Safety Certificate.
- 5) The open set back area is not checked at our end as it shall be checked by concerned building department.
- 6) The owner/occupier shall strictly follow the other applicable rules/ regulations/ byelaws laid down regarding fire safety system. If you fail to comply with any of the above terms & conditions you will be liable to be punished as per Section 30,31 & 47 of fire & Emergency Services Act 2022.
- 7) You have to perform quarterly Fire Drill in your building as per NBC with intimation to Fire Department and video graphy evidence to be kept as a record which shall be produced at the time of next Renewal; Officials/Residents/R.W.A. should be mentioned in the drill.
- 8) If the Infringements of Byelaws remains un-noticed the Authority reserves the right to amend the Fire Safety Certificate as and when any such Infringements comes to notice after giving an opportunity of being heard and the Authority shall stand Indemnified against any claim on this account.
- 9) The owner or occupier of the building shall give a self-declaration certificate annually to the effect that the fire fighting system installed in his building is working in good condition and there is no addition/alteration in the building. The Fire Officer may randomly check such building. In case there is any addition/alteration beyond permissible limits under the Haryana Building Code, 2017, the fire safety certificate shall cease to exist and the owner shall apply for approval of revised Fire Fighting Scheme as per the provisions of section 18.

The above Renewal of Fire Safety Certificate is valid for Three year from the date of issue of this letter Applying renewal of the same well in time shall be the responsibility of owner/occupier.

Remarks:- OK



FIRE STATION OFFICER
Haryana Fire & Emergency Services
PANIPAT

Fire Station Officer,



Digitally signed by ASHWANI
KUMAR KAUSHIK
Date: 2023.06.28 15:53:39 +05:30
Reason: Digital Verification

Exercising t

Annexure AF

प्ररूप XV
(प्रथम अनुसूची का अनुच्छेद 6 देखिए)
FORM XV
(see Article 6 of the First Schedule)

अधिष्ठापनों में पेट्रोलियम के आयात और भंडारकरण के लिए अनुज्ञप्ति
LICENCE TO IMPORT AND STORE PETROLEUM IN AN INSTALLATION

अनुज्ञप्ति सं. (Licence No.) P/HQ/HN/15/2319(P429204)

फीस रूप (Fee Rs.) 50000/- per year

M/s. M/s. Haryana Organics (A Unit of Globus Spirits Lt, F-0, Ground Floor, The Mira Corporate Suites,, Plot No. 1&2, Ishwar Nagar, Mathura Road,, New Delhi, Taluka: New Delhi, District: DELHI, State: Delhi, PIN: 110065 को केवल इसमें यथा विनिर्दिष्ट वर्ग और मात्राओं में पेट्रोलियम 1900.00 KL आयात करने के लिए और उसका, नीचे वर्णित और अनुमोदित नक्शा संख्या P/HQ/HN/15/2319(P429204) तारीख 03/01/2024 जो कि इससे उपाबद्ध है, में दिखाए गए स्थान पर भण्डारकरण के लिए पेट्रोलियम अधिनियम, 1934 के उपबंधों या उसके अधीन बनाए गए नियमों तथा इस अनुज्ञप्ति की अतिरिक्त शर्तों के अधीन रहते हुए, यह अनुज्ञप्ति अनुदत्त की जाती है।

Licence is hereby granted to M/s. M/s. Haryana Organics (A Unit of Globus Spirits Lt, F-0, Ground Floor, The Mira Corporate Suites,, Plot No. 1&2, Ishwar Nagar, Mathura Road,, New Delhi, Taluka: New Delhi, District: DELHI, State: Delhi, PIN: 110065 valid only for the importation and storage of 1900.00 KL Petroleum of the class and quantities as herein specified and storage thereof in the place described below and shown on the approved plan No P/HQ/HN/15/2319(P429204) dated 03/01/2024 attached hereto subject to the provisions of the Petroleum Act, 1934 and the rule made thereunder and to the further conditions of this Licence.

यह अनुज्ञप्ति 31st day of December 2028 तक प्रवृत्त रहेगी।

The Licence shall remain in force till the 31st day of December 2028

पेट्रोलियम का विवरण /Description of Petroleum	अनुज्ञप्त मात्रा (किलोलीटरों में) /Quantity licenced in KL
वर्ग क प्रपुंज पेट्रोलियम /Petroleum Class A in bulk	1900.00 KL
वर्ग क प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class A, otherwise than in bulk	NIL
वर्ग ख प्रपुंज पेट्रोलियम /Petroleum Class B in bulk	NIL
वर्ग ख प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class B, otherwise than in bulk	NIL
वर्ग ग प्रपुंज पेट्रोलियम /Petroleum Class C in bulk	NIL
वर्ग ग प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class C, otherwise than in bulk	NIL
कुल क्षमता /Total Capacity	1900.00 KL

December 24, 2019

For Chief Controller of Explosives
HQ, Nagpur

अनुज्ञप्त परिसरों का विवरण और अवस्थान
DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

अनुज्ञप्त परिसर जिसकी विन्यास सीमाएं अन्य विशिष्टताएं संलग्न अनुमोदित नक्शों में दिखाई गई हैं Khasra No: 475/439, 501/463, 421/ 394, 420/393, 4 KM, Chulkana Road,, Village, Samalkha,, Samalkha, Samalkha, Taluka: Samalkha, District: PANIPAT, State: Haryana, PIN: 132101 स्थान पर अवस्थित है तथा उसमें निम्नलिखित 5 Above Ground tank(s) for CLASS A, सम्मिलित हैं।

The licensed premises, the layout, boundanes and other particulars of which are shown in the attached approved plan are situated at Khasra No: 475/439, 501/463, 421/ 394, 420/393, 4 KM, Chulkana Road,, Village, Samalkha,, Samalkha, Samalkha, Taluka: Samalkha, District: PANIPAT, State: Haryana, PIN: 132101 and consists of 5 Above Ground tank(s) for CLASS A, together with connected facilities.

Note:-This is system generated document does not require

signature.

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Annexure-AG



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(27) 1304

Annexure - AH

CIN No.: U80903DL2014NPL271758

INSHAKTI
FOUNDATION
SKILLS | EDUCATION | LIVELIHOOD

INVOICE			
INSHAKTI FOUNDATION Registered Office :- F-0, Ground Floor,Plot No 1 and 2 The Mira Corporate Suites, Plot No.1 & 2, Ishwar Nagar,Mathura Road, New Delhi-110065. Corporate Office :- D-26, Sector-3, Noida 201301 (UP) Tel:0120.4145920 Mob.No.91-7428744458,7428744461 deepak@inshaktifoundation.org	INVOICE		DATE
	Invoice No. 2024/INF/005		19/09/2024
	PO No.	Mode /Terms of Payment	
	PO Date:-	Cheque / DD / NEFT	
	GSTIN :- 07AAF CG8206L1ZE	Other Reference(s)	
To :	Account Name: INSHAKTI FOUNDATION		
Haryana Organics –A Unit of Globus Spirits Haryana Organics, Samalkha, Dist. Panipat 4KM, Chulkana Road, Haryana-132101.	Account Number: 1509002101114652 Branch Name & Address :- Maharani Bagh, New Delhi – 110065. Bank Name :- Punjab National Bank. IFS Code :- PUNB0150900.		
GSTIN :- 06AAACG2634B1ZA			
Description	Location	HSN Code	TOTAL AMOUNT Ist Installments (@ 50 %)
To train students of government school from class 6 th to 12 th through Offline trainings and on-ground intervention under CSR. (Bade Sapne – 600 students)	Samalkha	999293	8,42,400.00
Total Amt. Rs.			8,42,400.00
SGST @ 9 %			0.00
CGST @ 9 %			0.00
IGST			1,51,632.00
Net Payable Amount Rs.			9,94,032.00
Amount in words :- Nine lakhs ninety four thousand thirty two Only			
	INSHAKTI FOUNDATION		
			
	(Authorized Signatory)		

INSHAKTI FOUNDATION (FORMERLY KNOWN AS GRAS SKILLS FOUNDATION)

Corporate Office : D-26, 1st Floor, Sector-3, Noida-201301 Ph.: +91-0120-4145920

Registered Office : F-0, Ground Floor, The Mira Corporate Suites, Plot No. 1 & 2,
Ishwar Nagar, Mathura Road, New Delhi-110065

Email : info@inshaktifoundation.org

Website : www.inshaktifoundation.org

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CIN No.: U80903DL2014NPL271758

INSHAKTI

FOUNDATION

SKILLS | EDUCATION | LIVELIHOOD

INVOICE

INSHAKTI FOUNDATION	INVOICE	DATE	
Registered Office :-F-0, Ground Floor,Plot No 1 and 2 The Mira Corporate Suites, Plot No.1 & 2, Ishwar Nagar,Mathura Road, New Delhi-110065. Corporate Office :- D-26, Sector-3, Noida 201301 (UP) Tel:0120.4145920 Mob.No.91-7428744458,7428744461	Invoice No.24-25/INF/017	29/11/2024	
deepak@inshaktifoundation.org	PO No.	Mode /Terms of Payment	
To :	PO Date:-	Cheque / DD / NEFT	
Haryana Organics –A Unit of Globus Spirits Haryana Organics, Samalkha, Dist. Panipat 4KM, Chulkana Road, Haryana-132101.	GSTIN :- 07AAFCG8206L1ZE	Other Reference(s)	
GSTIN :- 06AAACG2634B1ZA	Account Name: InShakti Foundation		
	Account Number: 1509002101114652		
	Branch Name & Address :- Maharani Bagh, New Delhi – 110065.		
	Bank Name :- Punjab National Bank.		
	IFS Code :- PUNB0150900.		
Description	Location Samalkha	HSN Code	TOTAL AMOUNT 1st Installments (@ 50 %)
Formation of community Based Activities –Plant Installation and Sanitary pad produce.		999293	10,44,750.00
		Total Amt. Rs.	10,44,750.00
		SGST @ 9 %	0.00
		CGST @ 9 %	0.00
		IGST	1,88,055.00
		Net Payable Amount Rs.	12,32,805.00
Amount in words :- Twelve lakhs thirty two thousand eight hundred five Only			
	INSHAKTI FOUNDATION		
			
	(Authorized Signatory)		

INSHAKTI FOUNDATION (FORMERLY KNOWN AS GRAS SKILLS FOUNDATION)

Corporate Office : D-26, 1st Floor, Sector-3, Noida-201301 Ph.: +91-0120-4145920

Registered Office : F-0, Ground Floor, The Mira Corporate Suites, Plot No. 1 & 2,
Ishwar Nagar, Mathura Road, New Delhi-110065

Email : info@inshaktifoundation.org

Website : www.inshaktifoundation.org

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CIN No.: U80903DL2014NPL271758

INSHAKTI
FOUNDATION
 SKILLS | EDUCATION | LIVELIHOOD

INVOICE			
INSHAKTI FOUNDATION Registered Office :-F-0, Ground Floor,Plot No 1 and 2 The Mira Corporate Suites, Plot No.1 & 2, Ishwar Nagar,Mathura Road, New Delhi-110065. Corporate Office :- D-26, Sector-3, Noida 201301 (UP) Tel:0120.4145920 Mob.No.91-7428744458,7428744461 deepak@inshaktifoundation.org	INVOICE		DATE
	Invoice No.24-25/INF/026		19/03/2025
	PO No.		Mode /Terms of Payment
	PO Date:-		Cheque / DD / NEFT
		GSTIN :- 07AAF CG8206L1ZE	Other Reference(s)
To :		Account Name: InShakti Foundation	
Haryana Organics –A Unit of Globus Spirits Haryana Organics, Samalkha, Dist. Panipat 4KM, Chulkana Road, Haryana-132101.		Account Number: 1509002101114652 Branch Name & Address :- Maharani Bagh, New Delhi – 110065. Bank Name :- Punjab National Bank. IFS Code :- PUNB0150900.	
GSTIN :- 06AAACG2634B1ZA			
Description	Location Samalkha	HSN Code	TOTAL AMOUNT Ind Installments (@ 50 %)
Formation of community Based Activities –Plant Installation and Sanitary pad produce.		999293	10,44,750.00
Total Amt. Rs.			10,44,750.00
SGST @ 9 %			0.00
CGST @ 9 %			0.00
IGST			1,88,055.00
Net Payable Amount Rs.			12,32,805.00
Amount in words :- Twelve lakhs thirty two thousand eight hundred five Only			
		INSHAKTI FOUNDATION	
			
		(Authorized Signatory)	

INSHAKTI FOUNDATION (FORMERLY KNOWN AS GRAS SKILLS FOUNDATION)

Corporate Office : D-26, 1st Floor, Sector-3, Noida-201301 Ph.: +91-0120-4145920

Registered Office : F-0, Ground Floor, The Mira Corporate Suites, Plot No. 1 & 2,
Ishwar Nagar, Mathura Road, New Delhi-110065

Email : info@inshaktifoundation.org

Website : www.inshaktifoundation.org

1307

CIN No.: U80903DL2014NPL271758

INSHAKTI
FOUNDATION
 SKILLS | EDUCATION | LIVELIHOOD

INVOICE			
INSHAKTI FOUNDATION Registered Office :- F-0, Ground Floor,Plot No 1 and 2 The Mira Corporate Suites, Plot No.1 & 2, Ishwar Nagar,Mathura Road, New Delhi-110065. Corporate Office :- D-26, Sector-3, Noida 201301 (UP) Tel:0120.4145920 Mob.No.91-7428744458,7428744461 deepak@inshaktifoundation.org	INVOICE		DATE
	Invoice No.24-25/INF/028		19/03/2025
	PO No.		Mode /Terms of Payment
	PO Date:-		Cheque / DD / NEFT
		GSTIN :- 07AAFCG8206L1ZE	Other Reference(s)
To :		Account Name: InShakti Foundation	
Haryana Organics –A Unit of Globus Spirits Haryana Organics, Samalkha, Dist. Panipat 4KM, Chulkana Road, Haryana-132101.		Account Number: 1509002101114652 Branch Name & Address :- Maharani Bagh, New Delhi – 110065. Bank Name :- Punjab National Bank. IFS Code :- PUNB0150900.	
GSTIN :- 06AAACG2634B1ZA			
Description	Location Samalkha	HSN Code	TOTAL AMOUNT Incl Installments (@ 50 %)
To Train students of government school class 6 th to 12 th through offline training and on ground intervention under CSR (Bade Sapne-400 students)		999293	8,42,400.00
Total Amt. Rs.			8,42,400.00
SGST @ 9 %			0.00
CGST @ 9 %			0.00
IGST			1,51,632.00
Net Payable Amount Rs.			9,94,032.00
Amount in words :- Nine lakhs ninety four thousand thirty two Only			
		INSHAKTI FOUNDATION	
			
		(Authorized Signatory)	

INSHAKTI FOUNDATION (FORMERLY KNOWN AS GRAS SKILLS FOUNDATION)

Corporate Office : D-26, 1st Floor, Sector-3, Noida-201301 Ph.: +91-0120-4145920

Registered Office : F-0, Ground Floor, The Mira Corporate Suites, Plot No. 1 & 2,
 Ishwar Nagar, Mathura Road, New Delhi-110065

Email : info@inshaktifoundation.org

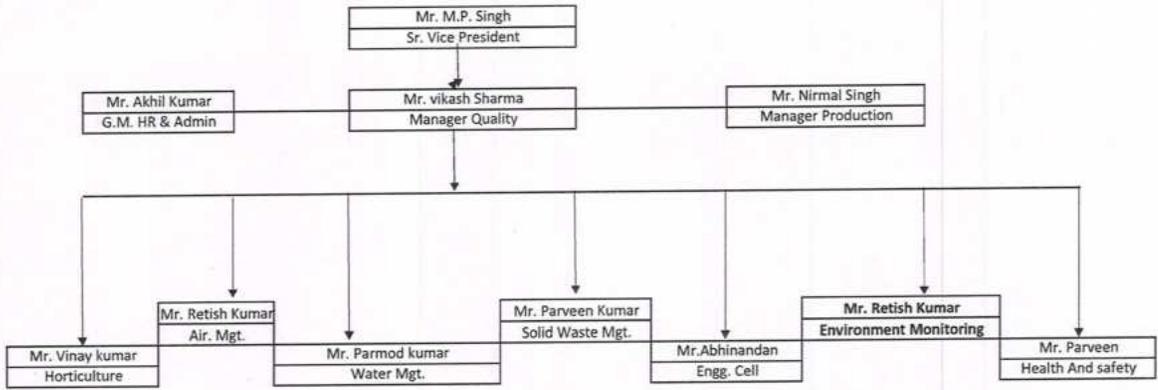
Website : www.inshaktifoundation.org

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Annexure - AK

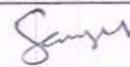
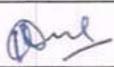
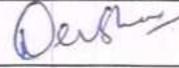
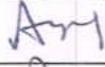
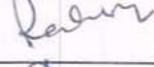
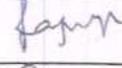
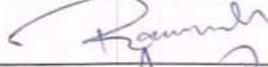
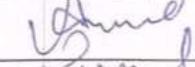
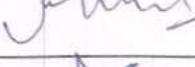


Environment Management Cell
Haryana Organics Samalkha (A Unit Of Globus Spirits Ltd.)



 Globus Spirits	TRAINING RECORD	Document No.	HOS/COM/F/18
		Date of Issue	20/03/2024
HARYANA ORGANICS SAMALKHA Form		Rev. No.	01
		Page No.	1 of 1

Name of the program:	Plastic awareness training program
Trainers name:	Mr. Akhil Kumar / Mr. Vihar Kumar
Venue:	HOS Samalkha - Conference hall
Target Group:	All employees & workers
Date:	22/4/25 Friday, 10:00 to 11:00

S.No.	Employee code	Participant Name	Function	Signature
1		Sanjay		
2		Kuldeep		
3		Parveen		
4		Dev		
5		Ajay		
6		Rakish		
7		Ranjay		
8		Nirangan		
9		Ranjush		
10		Manoj		
11		Ravinder		
12		Anand		
13		N, sand		

Signature of Training Manager/HR Head

Signature of Trainer